

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES
IN RESPECT OF THE STATE OF GUJARAT TO BE HELD FROM 04.07.16
TO 20.07.16 AT AHMEDABAD**

Date : 04th July 2016 (Monday)
(Sr. No. 1-65)
Time : 9:00 A.M.

Date : 04th July 2016 (Monday)
(Sr. No. 66-130)
Time : 2:00 P.M.

Date : 05th July 2016 (Tuesday)
(Sr. No. 131-195)
Time : 9:00 A.M.

Date : 05th July 2016 (Tuesday)
(Sr. No. 196-260)
Time : 2:00 P.M.

Date : 06th July 2016 (Wednesday)
(Sr. No. 261-325)
Time : 9:00 A.M.

Date : 06th July 2016 (Wednesday)
(Sr. No. 326-390)
Time : 2:00 P.M.

Date : 7th July 2016 (Thursday)
(Sr. No. 391-455)
Time : 9:00 A.M.

Date : 7th July 2016 (Thursday)
(Sr. No. 456-520)
Time : 2:00 P.M.

Date : 8th July 2016 (Friday)
(Sr. No. 521-585)
Time : 9:00 A.M.

Date : 8th July 2016 (Friday)
(Sr. No. 586-650)
Time : 2:00 P.M.

Date : 9th July 2016 (Saturday)
(Sr. No. 651-715)
Time : 9:00 A.M.

Date : 9th July 2016 (Saturday)
(Sr. No. 716-780)
Time : 2:00 P.M.

Date : 11th July 2016 (Monday)
(Sr. No. 781-845)
Time : 9:00 A.M.

Date : 11th July 2016 (Monday)
(Sr. No. 846-910)
Time : 2:00 P.M.

Date : 12th July 2016 (Tuesday)
(Sr. No. 911-975)
Time : 9:00 A.M.

Date : 12th July 2016 (Tuesday)
(Sr. No. 976-1040)
Time : 2:00 P.M.

Date : 13th July 2016 (Wednesday)
(Sr. No. 1041-1105)
Time : 9:00 A.M.

Date : 13th July 2016 (Wednesday)
(Sr. No. 1106-1170)
Time : 2:00 P.M.

Date : 14th July 2016 (Thursday)
(Sr. No. 1171-1235)
Time : 9:00 A.M.

Date : 14th July 2016 (Thursday)
(Sr. No. 1236-1300)
Time : 2:00 P.M.

Date : 15th July 2016 (Friday)
(Sr. No. 1301-1365)
Time : 9:00 A.M

Date : 15th July 2016 (Friday)
(Sr. No. 1366-1430)
Time : 2:00 P.M.

Date : 16th July 2016 (Saturday)
(Sr. No. 1431-1495)
Time : 9:00 A.M.

Date : 16th July 2016 (Saturday)
(Sr. No. 1496-1560)
Time : 2:00 P.M.

Date : 18th July 2016 (Monday)
(Sr. No. 1561-1625)
Time : 9:00 A.M

Date : 18th July 2016 (Monday)
(Sr. No. 1626-1690)
Time : 2:00 P.M.

Date : 19th July 2016 (Tuesday)
(Sr. No. 1691-1755)
Time : 9:00 A.M.

Date : 19th July 2016 (Tuesday)
(Sr. No. 1756-1820)
Time : 2:00 P.M.

Date : 20th July 2016 (Wednesday)
(Sr. No. 1821-1885)
Time : 9:00 A.M.

Date : 20th July 2016 (Wednesday)
(Sr. No. 1886-Till Last)
Time : 2:00 P.M.

VENUE

**Income Tax Appellate Tribunal, (ITAT)
3rd & 4th Floor, Abhinav Arcade, Near Bank of Baroda,
Opp. Municipal School Ellis bridge, Ahmedabad-380006**

DATE SCHEDULE FOR GUJARAT

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

1. Two passport size photograph
2. Matriculation or other equivalent certificate (for verification of date of birth).
3. Graduation Degree
4. L.L.B. Degree
5. Certificate of enrolment as advocate of the concerned Bar Council.
6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
7. Affidavit duly attested by 1st Class Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:-
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
8. Any other document mentioned in the application.

II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

BY SPEED POST

Sr.No. 1

F.No. N-11013/2011/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nisarahmed Gulamrasul Ansari, **Advocate**
Sh. Gulamrasul A.Samad Ansari
2, Manubhails Chawl, Near Patrewali Masjid
Gomtipur Ahmedabad Gujarat 380021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 2

F.No. N-11013/2012/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Merunisha Gulamnabi Vohra, **Advocate**
Sh. Gulamnabi Chandbhai Vohra
At & Po.Anand, B, Nishant Colony, Bhalej Road, I
Anand Gujarat-388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 3

F.No. N-11013/2013/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Deepakbhai Bhikubhai Shah, **Advocate**
Sh. Bhikubhai Shah
333, Kalpna Society, B/H.Suryanagar Bus Stand,
Waghodia Road, Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 4

F.No. N-11013/2014/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bakula Jinabhai Dayatar , **Advocate**
Sh. Jinabhai Jesabhai Dayatar
Dhebar Faliya Kundishery Arunoday Junagadh
Dist.Junagadh Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 5

F.No. N-11013/2015/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mehta Bharatkumar Hirji, **Advocate**
Sh. Hirji Ajramal
Vill. Durgapur, Tal. Manvdi-Kutch Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F.No. N-11013/2016/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Mohamedali Yakub, **Advocate**
Sh. Patel Yakub Vali
At.Kolavna, Ta.Amod, Distt.Bharuch, Gujarat-
392140

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 7

F.No. N-11013/2017/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gandhi Hitesh Vasantry, **Advocate**
Sh. Gandhi Vasantry Prabhudas
6-B/1, Ajay Wadi, Subhashnagar Bhavnagar
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 8

F.No. N-11013/2018/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nileshkumar Motibhai Desai, **Advocate**
Sh. Motibhai Laxmidas Desai
319, Suthar Faliyu, At. & PO Avidha, Ta.
Jhagadiya, Dist. Bharuch-393017, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 9

F.No. N-11013/2019/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kapadia Jayantkumar Mansukhbhai , **Advocate**
Sh. Mansukhbhai
C-74, Hemdeed Residency, Beh. Sayajipark
Society, Ajwa Road, Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 10

F.No. N-11013/2020/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Mahendrakumar Shivram, **Advocate**
Sh. Vyas Shivram Himatram
31, Amikunj Society, Becharpura, Palanpur, Ta.
Palanpur, Dist. Banaskantha, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 11

F.No. N-11013/2021/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Delwadiya Senji Nagarji , **Advocate**
Sh. Delwadiya Nagarji Mavaji
At. Monta, Ta. Palanpur, Distt. Banaskantha-
385010, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.12/01.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 12

F.No. N-11013/2022/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vipulkumar Ishwarlal Purohit , **Advocate**
Sh. Ishwarlal.K.Purohit
Shiv Krupa Municipal Colony, Wadia Road,
Porbandar Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 13

F.No. N-11013/2023/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Nilesh Jashvantlal, **Advocate**
Sh. Patel Nilesh Jashvantlal Chhabildas
O/5, G.P.Park Society, Opp. Gandhi Kutir Society,
Bhatar Road, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.11/16.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 14

F.No. N-11013/2024/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jayeshkumar Narottambhai , **Advocate**
Sh. Patel Narottambhai Jerambhai
Vaniya Faliya, At Po. Mandroi, taluka Olpad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 15

F.No. N-11013/2025/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjaykumar Arjunbhai Gamit , **Advocate**
Sh. Gamit Arjunbhai
B-6, Maruti Complex, opp. Mahadev Temple, B.h
Keya Motors, T.P.-13, Chhani Jakatnaka
Vadodara Gujarat-390002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 16

F.No. N-11013/2026/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arifali Maheboobali Saiyed, **Advocate**
Sh. Maheboobali Amirali Saiyed
16, Dar-E-Amena Flats, 3rd Floor, Mehta Wadi
Naka, Nagarwada Main Road, Vadodar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 17

F.No. N-11013/2027/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Bharatbhai Versibhai , **Advocate**
Sh. Vershibhai
At & Post Kherva, Ta. & Distt. Mehsana, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

F.No. N-11013/2028/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Babuji Bhavanji, **Advocate**
Sh. Solanki Bhavanji Godadji
At. Vadgam, Ta. Vadgam, Distt. Banaskantha-
385410, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 19

F.No. N-11013/2029/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Narendrakumar Vishnuprasad, **Advocate**
Sh. Vishnuprasad
21, Janakpuri Society, Opp. Navjivan School,
Unjha-384170, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 20

F.No. N-11013/2030/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Rajeshkumar Premchandbhai , **Advocate**
Sh. Makwana Premchandbhai Maganbhai
Kachhi Colony, Vadi Vibhag, Vasundhara Society,
Nr. M.D. Primary School, Deesa, Ta. Deesa, Dist.
B.K., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 21

F.No. N-11013/2031/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Yogeshkumar Gunwantlal , **Advocate**
Sh. Gunwantlal Makanji Patel
Limdachowk, At. Haripura, PO Ladvi, Ta.
Palsana, Dist. Surat-394325, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 22

F.No. N-11013/2032/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Rameshbhai Kanjibhai , **Advocate**
Sh. Kanjibhai
26, Umiyanagar, Highway Char Rasta, Chanasma
Ta., Dist. Patan-384220, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 23

F.No. N-11013/2033/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jyotibala Kalyansinh Chauhan , **Advocate**
Sh. Kalyansingh Deharsinh Chauhan
At. 84 Durbar Gadh, Gajana, Ta. Borsad, Dist.
Anand-388530, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 24

F.No. N-11013/2034/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayantiji V. Thakor , **Advocate**
Sh. Thakor Vaktuji
At. Post - Ranchhodpura, Mohanpura, Ta. Unjha,
Dist. Mehsana-384170, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 25

F.No. N-11013/2035/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hitesh Jayantilal Thacker , **Advocate**
Sh. Jayantilal Jadavji Thacker
Plot No.19, Raj, Vrindavan Nagar, Anjar-Kutch-
370110, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 26

F.No. N-11013/2036/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prashant Jagdishchandra Maharaja, **Advocate**
Sh. Jagdishchandra D.Maharaja
Plot No. 1505/2, Sector 5/B, Gandhinagar-
382006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 27

F.No. N-11013/2037/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Salimmohmed Ismail Patel, **Advocate**
Sh. Patel Ismail Musa
At. & Post Derol, Nr. Roked Dela, Tal. & Distt.
Bharuch-392020, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 28

F.No. N-11013/2038/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Nandu Haribhai Saradhara, **Advocate**
Sh. Haribhai Khimabhai Saradhara
At. Kalasari, Ta. Visavar, Distt. Junagadh, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 29

F.No. N-11013/2039/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Atul Trambaklal Rattnotar , **Advocate**
Sh. Trambaklal Bechardas
5-A, Sugam Society, Nr. Sanskruti Appartment,
Beh. Bhaktidham Temple, Panchvati Soc. Main
Road, Nr. Laxmi Nagar, Kalawad Road, Rajkot,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

F.No. N-11013/2040/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Mita Kanjibhai Solanki , **Advocate**
Sh. Solanki Kanjibhai naranbhai
Himatpura, Bhachau Kutch-370140, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 31

F.No. N-11013/2041/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rekha Balvantray Joshi, **Advocate**
Sh. Balvantray
Opp. Shri Narayandev Temple, Kapadwanj-
387620, Dist. Kheda, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 32

F.No. N-11013/2042/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Sachinkumar Babubhai , **Advocate**
Sh. Raval Babubhai Shankerbhai
Mahadev Road, Van Talav, Borsad, Tal. Borsad,
Dist. Anand-388540, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 33

F.No. N-11013/2043/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anwerali Abbasali Saiyed, **Advocate**
Sh. Abbasali Ahmedali Saiyed
Khwajanagar Soc., Devkuva, At. Petlad, Dist.
Anand, Gujarat-388450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 34

F.No. N-11013/2044/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Raulji Jyotika Kamleshkumar , **Advocate**
Sh. Kamleshkumar G.Raulji
7, Pratapkunj Soc., Jivanbharti Char Rasta, Beh.
Jain Mandir, Karelibaug, Vadodara -390018,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 35

F.No. N-11013/2045/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Dineshkumar Govindbhai , **Advocate**
Sh. Makwana Govindbhai
At. & PO Navalpur, Ta. Himatnagar, Distt. S.K.-
383001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 36

F.No. N-11013/2046/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajendrabhai Kanaiyalal Divyeshwar , **Advocate**
Sh. Kanaiyalal Kalidas Divyeshwar
Shreeji', 07, Radhika Park, Beh. Ganesh Dairy,
Nr. Govt. Flats, Anand-388001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 37

F.No. N-11013/2047/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Pragna Indubhai Bhatt, **Advocate**
Sh. Indubhai Bhatt
Madhav Society, Narmadanagar, Bharuch, Ta.
Distt. Bharuch-392015, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 38

F.No. N-11013/2048/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rama Nagesh Amin, **Advocate**
Sh. Lt.Sh.Hariprasad Agarwal
127, Anupam Complex, 2nd Floor, Jodhpur
Cross, Satellite Road, Ahmedabad-380015,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 39

F.No. N-11013/2049/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashok Manshukhlal Bhatt, **Advocate**
Sh. Bhatt Mansukhlal Mahashankar
G-2, Navkar Flats, Nr. Padmavati Apptt., Patel
Faliya, Katargam, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 40

F.No. N-11013/2050/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ashokkumar Karsanbhai , **Advocate**
Sh. Patel Karsanbhai Lalajibhai
206, Ravikiran Appth., Narayannagar, Katargam-
Siganpore Road, Katargam, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 41

F.No. N-11013/2051/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vala Mahendrabhai Dadbhai , **Advocate**
Sh. Dadabhai Bhanbhai Vala
Ravi Kunj', Umiya Park Chowk, 2, Jalaram Plot,
University Road, Rajkot-360007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 42

F.No. N-11013/2052/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Mukeshkumar Sankabhai , **Advocate**
Sh. Sankabhai
Sector-26, Plot No. 488/1, Kishan Nagar,
Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 43

F.No. N-11013/2053/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Virendrasinh Kalusinh, **Advocate**
Sh. Chauhan Kalusinh
Plot No.371/2, Sector-1/C, Gandhinagar-
382001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 44

F.No. N-11013/2054/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Jagdishsinh Manharsinh, **Advocate**
Sh. Vaghela Manharsinh
Plot No.1517/1, Sector-2/C, Gandhinagar-
382007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 45

F.No. N-11013/2055/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hitendrakumar Ambalal Patel, **Advocate**
Sh. Ambalal Somabhai Patel
B-17, Maitri Nagar, Bholav, Ta. & Distt.
Bharuch-392002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 46

F.No. N-11013/2056/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Bharatkumar Ramubhai , **Advocate**
Sh. Ramubhai Morarbhai
Opp. Chhipwad Jakalnaka, Bhailal Patel Road,
Valsad-396001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 47

F.No. N-11013/2057/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rekha Jivrajji Rajpurohit, **Advocate**
Sh. Jivraji Jorsingh Rajpurohit
A/27, Ahirwad Society, Ajay Tenament-5,
Mahadevnagar, Ahmedabad-382418, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 48

F.No. N-11013/2058/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Mevada Belaben Narandas , **Advocate**
Sh. Mevada Narandas Gangarambhai
Delhi Gate, Patthar Sadak, Palanpur, Ta.
Palanpur, Dist. Banaskantha-385001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 49

F.No. N-11013/2059/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hitendra Raghunathsingh Barot , **Advocate**
Sh. Raghunathsingh Madhusingh Barot
B-905, Bandhan Complex, Ankur, Naranpura,
Ahmedabad-380013, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 50

F.No. N-11013/2060/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Umedbhai Manilal, **Advocate**
Sh. Patel Manilal Bapubhai
A/8, Ganga Nagar, Opp. Yash Complex, Gotri
Road, Vadodara-390021, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 51

F.No. N-11013/2061/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Hemlata Dilipbhai Ghadiyali , **Advocate**
Sh. Dilipbhai Ghadiyali
B-3, Mangal Murti Society, Nr. Saraswati Nagar
Society, Beh. Chhani Jakatnaka, New Sama Road,
Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 52

F.No. N-11013/2062/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Anishabegam Sadruddin Saiyed, **Advocate**
Sh. Sadruddin Saiyed
247, Vijaynagar, Tarsali, Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 53

F.No. N-11013/2063/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakashchandra Govindbhai Patel, **Advocate**
Sh. Govindbhai A.Patel
C-201, Balaji Darshan Apt., Nr. Wagheshvari
Society, VIP Road, Kareli Baugh, Vadodara-18,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 54

F.No. N-11013/2064/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vala Mansing Kathadbhai, **Advocate**
Sh. Vala Kathadbhai Ravatbhai
At. Meladinagar, Hansalpur Road, Viramgam
Tal., Dist. Ahmedabad-382150, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 55

F.No. N-11013/2065/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Navinchandra Shivabhai Vaghela , **Advocate**
Sh. Shivabhai Prembhai Vaghela
E/2/11, Om Shantinagar, Makarba Road,
Vejalpur, Ahmedabad-380051, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 56

F.No. N-11013/2066/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammadyusuf Shahbuddin Shaikh, **Advocate**
Sh. Shahbuddin Hisamuddin Shaikh
6/18/69, Nr. Madina Masjid, Samadpura,
Kalibazar, Patan Tal. & Distt. Patan, Gujarat-
384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 57

F.No. N-11013/2067/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Basirmiya Hasumiya Malek, **Advocate**
Sh. Hasumiya
5032, Mota Malekwada, At./PO/Ta. Kapadwanj,
Dist. Kheda, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 58

F.No. N-11013/2068/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hasim Yusuf Vakil, **Advocate**
Sh. Yusuf Mohmed Vakil
Pathani Bhogal, At. & PO Jambusar, Ta.
Jambusar, Dist. Bharuch-392150, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 59

F.No. N-11013/2069/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Sandhya Dasharatlal Barot , **Advocate**
Sh. Barot Dasharathlal
8, Anmol Villa-1, Ramosana Road, Mehsana-
384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 60

F.No. N-11013/2070/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bukhari Mujmmilhusen Sajjadhusen, **Advocate**
Sh. Bukhari Sajjadhusen Samsuddin
Soniwado, At. PO & Ta. Vijapur, Dist. Mehsana,
Gujarat-382870

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 61

F.No. N-11013/2071/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ramanbhai Nathabhai , **Advocate**
Sh. Patel Nathabhai
A-51, Ayodhyanagari, Ranip Chenpur Road,
Opp. G.S.T., New Ranip, Ahmedabad-382470,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 62

F.No. N-11013/2072/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ranjitsinh Madarsinh Solanki, **Advocate**
Sh. Madarsinh Bhikaji Solanki
23, Hastinapur Soc., Beh. Gauri Cinema,
Rajendrapark Road, Vimalpark Cross Road,
Odhav, Ahmedabad-382415, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 63

F.No. N-11013/2073/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shilpa Pravinbhai Mehta, **Advocate**
Sh. Pravinbhai Labhasankar Mehta
At. Vesa, Tal. Vadgam, Distt. Banaskantha,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 64

F.No. N-11013/2074/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rasiklal Mansukhram Modh, **Advocate**
Sh. Mansukhram Kalidas Modh
At. Navjivan Society, Aburoad, Beh. Hanuman
Tekri, Palanpur-385001, Ta. Palanpur, Distt.
B.K., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 65

F.No. N-11013/2075/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Jitendrakumar Dahyalal , **Advocate**
Sh. Parmar Dahyalal Hargovinddas
At. & Post Moti Gidasan, Ta. Vadgam, Distt.
Banaskantha-385421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 66

F.No. N-11013/2076/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Punjaji Talaji , **Advocate**
Sh. Thakor Talaji Becharji
Balapir Pase, At./PO/Ta. Kheralu, Dist. Mehsana,
Gujarat-384325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 67

F.No. N-11013/2077/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavesh Sartanbhai Desai , **Advocate**
Sh. Sartanbhai Jaymalbhai Desai
A-8, Bhagyoday Society Part II, Nr. Reliance Mall,
Ghatlodiya, Ahmedabad-61, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.07.12/10.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 68

F.No. N-11013/2078/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manish Bhagwanji Gundecha , **Advocate**
Sh. Bhagwanji Kanji Gundecha
H.No. TRS-127, Ward No.4-A, Adipur, Distt.
Kachchh, Gujarat-370205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 69

F.No. N-11013/2079/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharatbhai V. Shingrakhia , **Advocate**
Sh. Singrakhia Virambhai
TO. Chhaya-360578, Old Vankar Vas,
Darbargadh Road, Opp. Ramesh Pan, Distt.
Porbandar, Saurashtra, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 70

F.No. N-11013/2080/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malek Nishar Abbasmiya, **Advocate**
Sh. Malek Abbasmiya Abdulmajid
9/B, Faize Zuned Appartment, Tokarsha Pole,
Raikhad, Ahmedabad -380001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 71

F.No. N-11013/2081/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Ashvinkumar Ratnaji , **Advocate**
Sh. Thakor Ratanji
Sherbaug Radhanpur, Patan-385340, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

F.No. N-11013/2082/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Morardan Samatdan Charan , **Advocate**
Sh. Samatdan Charan
Plot No.35, Ward No.12/B, 400 Quarter,
Gandhidham-370201, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 73

F.No. N-11013/2083/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrakumar Jayantilal Prajapati , **Advocate**
Sh. Jayantilal Prajapati
At. & P.O Nagwasan, Ta. Sidhpur, Distt. Patan,
Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 74

F.No. N-11013/2084/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jashubhai Hemrajibhai , **Advocate**
Sh. Patel Hemrajibhai Motibhai
13, Ambicanagar Society, Desaivado, At. & Po.
Kheralu, Ta. Kheralu, Dist. Mehsana, Gujarat-
384325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 75

F.No. N-11013/2085/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Usman Gulam Madha, **Advocate**
Sh. Gulam Umarji
At. & Post Zanghar, Distt. Bharuch-392210,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 76

F.No. N-11013/2086/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bhavikkumar Karsanbhai, **Advocate**
Sh. Patel Karsanbhai Harjibhai
Umiyanagar Part-2, Nr. Primary School, Old
Laxmipura, Ta. Palanpur, Dist. Banaskantha,
Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 77

F.No. N-11013/2087/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Aarti Mohanbhai Gamit , **Advocate**
Sh. Mohanbhai Chhaganbhai gamit
7/4824, Dangi Street No.2, Delhi Gate, Surat,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 78

F.No. N-11013/2088/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shital Avinashkumar Gehlot, **Advocate**
Sh. Girendrasingh Tawar
F-25/B, Somrajya-1, Nr. R.S.S. Office, Akota
Munj Mhuda Road, Vadodara-390020, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 79

F.No. N-11013/2089/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kantilal Ravajibhai Hirapara, **Advocate**
Sh. Ravjibhai
At. Malsika, Ta. Dhari, Distt. Amreli-365640,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 80

F.No. N-11013/2090/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Navnitray Kantilal, **Advocate**
Sh. Kantilal
Ta. Jamka, Ta. Bagasara, Distt. Amreli-365440,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 81

F.No. N-11013/2091/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandravadan Devshanker Bhatt, **Advocate**
Sh. Devshnakerbhai
Ajanta Society, Dhari, Distt. Amreli-364640,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 82

F.No. N-11013/2092/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Anilbhai Panchal , **Advocate**
Sh. Panchal Anilbhai
U-9, Vardhmankrupa Flat, Opp. Sattadhar
Society, Ghatlodia, Ahmedabad-380061, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 83

F.No. N-11013/2093/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamlesh Chandrakant Bhatt, **Advocate**
Sh. Chandrakant Labhshankar Bhatt
Shri Shaniswar Krupa', 1/8, Vaniyawadi, Tal. &
Distt. Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 84

F.No. N-11013/2094/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Minesh Babulal Trivedi, **Advocate**
Sh. Trivedi Babulal Manilal
219/2622, Pratiksha Apptt., Sola Road,
Naranpura, Ahmedabad-380063, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 85

F.No. N-11013/2095/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pravinji Chhabaji Thakor , **Advocate**
Sh. Chhabaji Godadji Thakor
At. Nagana Colony, Post Pilucha, Tal. Vadgam,
Distt. B.K.-385421, North Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 86

F.No. N-11013/2096/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhavna Umedbhai Rathod , **Advocate**
Sh. Rathod Umedbhai Hamirbhai
10, Jeevan Kala Society, Vejalpur Road, Jivraj
Park, Ahmedabad-380051, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 87

F.No. N-11013/2097/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Alka Narayanbhai Soni, **Advocate**
Sh. Narayan G.Soni
B-10, Ravinagar Society, Kaladarshan Cross
Road, Waghodiya Road, Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 88

F.No. N-11013/2098/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Prafullaben Keshubhai Nimavat , **Advocate**
Sh. Keshavlal Dharamdas Nimavat
Yoginagar, Navi Vasahat, Dhari, Dist. Amreli,
Gujarat-365640

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 89

F.No. N-11013/2099/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bathar Lataben Motilal, **Advocate**
Sh. Bathar Motilal Maneklal
Shaktinagar Part-2, Beh. English Medium School,
Mansarovar Road, Palanpur Ta., Dist. B.K.-
385001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 90

F.No. N-11013/2100/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Diyol Babusinh Juthaji, **Advocate**
Sh. Diyol Juthaji Motiji
At. & Post Motasada, Ta. Danta, Distt. B.K.,
Gujarat-385120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 91

F.No. N-11013/2101/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vala Vaibhavkumar Narendrakumar , **Advocate**
Sh. Vala Narendrakumar Naranbhai
Om Satyanam', Prabhu Nagar, St. No.2, Nr.
Bardai Brahma Samaj Vadi, Joshipara, Junagadh-
362001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 92

F.No. N-11013/2102/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dave Rajeshkumar Amichandbhai, **Advocate**
Sh. Dave Amichandbhai Chaturaram
Nr. Taluka School, Deesa Ta., Distt. Banaskantha,
Gujarat-385535

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 93

F.No. N-11013/2103/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pramodkumar Maganbhai Chavda , **Advocate**
Sh. Maganbhai
Patel's Old Dela, Beh. Jain Derasar, Vanthali Ta.,
Distt. Junagadh, Gujarat-362610

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 94

F.No. N-11013/2104/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pankajkumar Devjibhai Bharadva , **Advocate**
Sh. Devjibhai Valjibhai Bharadva
251/1553, Gayatrinagar, Gujarat Housing
Board, Chandkheda, Ahmedabad-382424,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 95

F.No. N-11013/2105/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gadhavi Karnedan Jabardan , **Advocate**
Sh. Gadhavi Jabardan Bhairavdan
At. Moteta, Post Vansol, Ta. Vadgam, Distt. B.K.,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 96

F.No. N-11013/2106/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harishchandra Ramanlal Parmar , **Advocate**
Sh. Ramanlal Muljibhai Parmar
26, Parvatinagar No. 1, Subhanupra, Vadodara-
390023, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 97

F.No. N-11013/2107/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bachana Kamlaprasad Yadav, **Advocate**
Sh. Kamlaprasad Nanga Yadav
Matruchhaya Colony, Opp. Panchratna Building,
Subhanpura, Vadodara-390023, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 98

F.No. N-11013/2108/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jetavat Jaydipsinh Sarjansinh, **Advocate**
Sh. Jetavat Saransingh Arjunsinh
Saprem' Nr. Navratri Chowk, Alkapuri,
Pologround, Himmatnagar, Distt. S.K.-383001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 99

F.No. N-11013/2109/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Ahemadali Kalumiya, **Advocate**
Sh. Saiyed Kalumiya Nurruddin
39, Madintul Asraf Society, At. & PO Gothada, Ta.
Savli, Dist. Vadodara-391770, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/29.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 100

F.No. N-11013/2110/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Somai Sunita Ishwarbhai, **Advocate**
Sh. Somai Ishwarbhai Gidumal
A/39, Suvidhapark, Parshwanath Road,
Krishnanagar, New Naroda Road, Ahmedabad-
382346, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 101

F.No. N-11013/2111/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajay Rameshchandra Gajjar , **Advocate**
Sh. Rameshchandra U.Suthar
70, Nandini Society, D'cabin, Sabarmati,
Ahmedabad-380019, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 102

F.No. N-11013/2112/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjaykumar Arvindbhai Mehta, **Advocate**
Sh. Arvindbhai
Beh. Dikra Nu Ghar, Khodiyar Nagar, Brahmin
Society, Amreli-365601, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 103

F.No. N-11013/2113/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jatinkumar Natvarlal Bhatt, **Advocate**
Sh. natvarbhai Nanalal Bhatt
Jaydeep', Anand Vatika Society, Una-362560,
Distt. Junagadh, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 104

F.No. N-11013/2114/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vimalaben Mafatlal Patel, **Advocate**
Sh. Mafatlal Maganlal patel
Volga Building, Juna Para, 4th Lane, Nr. Sardar
Patel Hall, Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.12 /20.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 105

F.No. N-11013/2115/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rashmikant Amrutlal Modh , **Advocate**
Sh. Modh Amrutlal Khemchanddas
Nr. Saraswati High School, Dhundhiyawadi,
Palanpur Ta., Distt. B.K., North Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 106

F.No. N-11013/2116/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Govindbhai Dhanjibhai , **Advocate**
Sh. Makwana Dhanjibhai Ganpatbhai
101, Chanakyapuri Soc., Sukhbag Road, Abu
Highway, Palanpur, Distt. B.K., Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 107

F.No. N-11013/2117/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sureshbhai Ashabhai Jadav , **Advocate**
Sh. Ashabhai Karsanbhai Jadav
46/B, Shivam Society, Nr. Chhani Jakatnaka,
Vadodara-390002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 108

F.No. N-11013/2118/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rohit Jayantibhai Kanjibhai , **Advocate**
Sh. Rohit Kanajibhai Mithabhai
11, Dwarka Nagar, Beh. Navsur Bus Stand, Nr.
GIDC Colony, Vadsar Road, Makarpura,
Vadodara-390010, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 109

F.No. N-11013/2119/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sunasara Asarafbhai Mahmadbhai, **Advocate**
Sh. Sunasara Mahmadbhai Nurmahmad
At. Kamalpur, Post Jasleni, Tal. Palanpur, Distt.
B.K.-385410, North Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 110

F.No. N-11013/2120/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kiritsinh Prahladsinh Rajput, **Advocate**
Sh. Prahladsinh Rajput
B-35, Purushottam Part Society, Nr. Little Flower
School, Post Chandkheda Soc. Area, Chandkheda,
Ahmedabad, Guj-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 111

F.No. N-11013/2121/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dalasangji Chenaji Thakor , **Advocate**
Sh. Chenaji Pabhaji Thakor
At. Khara, Post Mitha, Ta. & Distt. Mehsana, N.
Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 112

F.No. N-11013/2122/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Harishchandrasinh Bhurubha, **Advocate**
Sh. Chauhan Bhurubha Bhojaraji
Mukhi Vas, Village Sanathal, Tal. Sanand, Distt.
Ahmedabad-382210, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 113

F.No. N-11013/2123/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Maheshkumar Jethabhai , **Advocate**
Sh. Parmar Jethabhai Naranbhai
14, Javaharnagar Society, Opp. Kalyan Bank,
East, At. & Tal. Kalol, Distt. Gandhinagar,
Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 114

F.No. N-11013/2124/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Kerala Parul Rajanbhai , **Advocate**
Sh. .
24, Xaviers Nagar, Nr. Janpath Petrol Pump, At. &
Ta. Kalol, Dist. Gandhinagar, Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 115

F.No. N-11013/2425/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Sandhya Natverlal Brahmbhatt, **Advocate**
Sh. natvarlal D.Brahmbhatt
Sector-3/105, Samrat Nagar, Nr. Isanpur Cross
Road, Ahmedabad-382443, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 116

F.No. N-11013/2126/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Madhu Ghusabhai Satani, **Advocate**
Sh. Gusabhai Bhagvanbhai Satani
Ambika Nagar, Beh. Court, Atkot Road At. Jasdan,
Distt. Rajkot-360050, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 117

F.No. N-11013/2127/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Surendrapalsingh Surajpalsingh Bais, **Advocate**
Sh. Surajpal Singh Lalsingh Bais
D/204, Sharan Residency, Opp. Park Avenue,
New C.G. Road, Chandkheda, Ahmedabad-
382424, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 118

F.No. N-11013/2128/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Dipakkumar Premjibhai , **Advocate**
Sh. Parmar Prembhai mavajbhai
B/22, Jay Mahakaly Society, Beh. Riddhi-Siddhi
Nagar, Nr. Parivar Vidhyalay, Opp. Mahavir
Hall, Ajwa Road, Vadodara-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.12/03.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 119

F.No. N-11013/2129/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Virendra Chhaganbhai Patel, **Advocate**
Sh. Chhaganbhai T.Patel
G-63, Laltia Nagar, Nr. Rajesh Apptt., Gotri Road,
Vadodara-21, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 120

F.No. N-11013/2130/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhavsar Jilpa Nayan, **Advocate**
Sh. Bhavsar Jilpa Nayan
I-139, 140, Saideep Nagar Society, Beside
Vaikunth Bungalow, New VIP Road, Vadodara-
390022, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 121

F.No. N-11013/2131/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Tejmalji Lakhamanji , **Advocate**
Sh. Parmar Lakhmanji Bhathiji
At. Danapura, Post Lokniketan Ratanpur, Ta.
Palanpur, Distt. B.K., Gujarat-385002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 122

F.No. N-11013/2132/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parikh Chirag Arvindbhai, **Advocate**
Sh. Parikh Arvind Ochchhavlal
Shakuntal F/3, Opp. ITI College, Nr. Sanatorium,
Prabha Road, Godhra-389001, Panchmahals
Distt., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 123

F.No. N-11013/2133/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parekh Kaushikkumar Ranchhodbhai , **Advocate**
Sh. Pareskh Ranchhodlal Ishwarlal
Panch Hatdi Bazar, Bhoyara Vas, Valand Ni
Khadki, At. & Ta. Kalol, Gandhinagar, Gujarat-
382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 124

F.No. N-11013/2134/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharatbhai Meghjibhai Patel , **Advocate**
Sh. Beghjibhai Savdasbhai Patel
601, Rajdhani Apppt., Opp. Pushkardham Soc.,
80 Feet Aalap Avenue Road, Uni. Road, Rajkot,
Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 125

F.No. N-11013/2135/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shobhana Maganlal Jethva , **Advocate**
Sh. Maganlal Bhimjibhai Jethva
254/4, Gheekanta Road, Nr. Police Chowky,
Ahmedabad-1, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 126

F.No. N-11013/2136/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ziyauddin Sadiqali Saiyed , **Advocate**
Sh. Sadiqali Saiyed
3, Amanegulistan Society, Maktumpura, Sarkhej
Road, Ahmedabad-380055, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 127

F.No. N-11013/2137/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Musa Alli Patel, **Advocate**
Sh. Ali Umarji Kadu Patel
Chavdia Street, At. & Post Varediya, Tal. & Distt.
Bharuch, Gujarat-392210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 128

F.No. N-11013/2138/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanaiyalal Bhikhabhai Patel, **Advocate**
Sh. Bhikhabhai Patel
Vasana-Chaudhari, Ta. Dehgam, Distt.
Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 129

F.No. N-11013/2139/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghanshyam Bhikhabhai Patel, **Advocate**
Sh. Ghanshyam Patel
Vasana-Chaudhari, Ta. Dehgam, Distt.
Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 130

F.No. N-11013/2140/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shivabhai Mangabhai Patel , **Advocate**
Sh. Mangabhai Patel
Vasana-Chaudhari, Ta. Dehgam, Distt.
Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 131

F.No. N-11013/2141/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Rameshkumar Mahendrakumar , **Advocate**
Sh. Soni Mahendrakumar Narandas
Bava Valovas, Nr. Old Chora, At. & Ta. Kalol,
Distt. Gandhinagar, Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 132

F.No. N-11013/2142/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tejaskumar Rajnikant Marfatia , **Advocate**
Sh. Rajnikant Bhogilal Marfatia
T/F-307, Pramukh Darshan Complex, Gokul
Gruh Sankul, At. & P.O. Bhadkodra, GIDC,
Ankleshwar, Bharuch, Gujarat-393002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 133

F.No. N-11013/2143/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Niranjan Tarunkumar Jitendrabhai , **Advocate**
Sh. Niranjan Jitendrabhai Shantilal
1-Kailashwadi Parth Appth., Second Floor, Morbi
House Road, Rajkot-360001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 134

F.No. N-11013/2144/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashokkumar Bhagvanbhai Patel, **Advocate**
Sh. Bhagwanbhai Durlabhbhai patel
23-24, Shrifal Residency, Nr. Rest House,
Kalikund, Dholka, Distt. Ahmedabad-382265,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 135

F.No. N-11013/2145/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amitkumar Shankarbhai Baria , **Advocate**
Sh. Shankarbhai Mangalbhai Bariya
Rukeshnagar, Block No.43/509, Haripura,
G.H.B. (East) Maninagar, Ahmedabad-380008,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 136

F.No. N-11013/2146/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Varshaben Natvarlal Makwana , **Advocate**
Sh. Natverlal Nagardas Makwana
Sindhi Colony, Nr. Parkar Lavana Vadi, New
Deesa, Distt. B.K.-385535, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 137

F.No. N-11013/2147/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Sureshkumar Kantilal, **Advocate**
Sh. Joshi kantilal Kashiram
At. & Post Motasada, Ta. Danta, Distt. B.K.,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 138

F.No. N-11013/2148/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhavsar Binaben Jitendrakumar, **Advocate**
Sh. Bhavsar Dipakkumar Ramanlal
Flat No.3, Bhagyalaxmiapt.-02, Pragati Society,
Bhairavnath Road, Maninagar, Ahmedabad-
380008, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 139

F.No. N-11013/2149/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dobariya Ghanshyam Keshavjibhai, **Advocate**
Sh. Keshavjibhai Dobariya
8, Yogi Nagar, 'Nilkanth', Gondal Tal., Gondal,
Distt. Rajkot, Gujarat-360311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 140

F.No. N-11013/2150/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakur Rajendrasinh Pratapsinh, **Advocate**
Sh. Thakur Pratapsinh.B.
27, Shantinagar, Nr. Himat High School-2,
Mahavirnagar, Himatnagar, Distt. S.K., Gujarat-
383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.12/21.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 141

F.No. N-11013/2151/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Arvindbhai Chandubhai, **Advocate**
Sh. Chandubhai Revabhai Patel
9, Laxmikunj Society, Opp. Kheta Talav, Nr.
Water Tank, Nadiad-387001, Distt. Kheda,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 142

F.No. N-11013/2152/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parmar Manisha Kumari Manubhai , **Advocate**
Sh. Manubhai S.Parmar
151/1189, G.H.B. Kapalinagar, Nr. Kalapi Nagar
Last Bus Stop, Asarwa, Ahmedabad-380016,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 143

F.No. N-11013/2153/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Kalpesh Dhirajlal, **Advocate**
Sh. Shah Dhirajlal Laxmichand
12, Chanakya Park Duplex, Opp. Suramya Flat,
Nr. Nigam Bus Stop, Ghodasar, Ahmedabad-
380050, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 144

F.No. N-11013/2154/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chhapiya Dineshkumar Hajurji , **Advocate**
Sh. Chhapiya Hajurji Jethaji
Shri Mahakali Krupa', 1st Floor, Chhapiyavas, At.
Vedancha, Ta. Palanpur, Dt. B.K., Gujarat-
385511

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 145

F.No. N-11013/2155/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshbhai Purshottambhai Patel, **Advocate**
Sh. Patel Purshottambhai
At. & PO Moyad, Ta. Prantij, Sabarkantha,
Gujarat-383120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 146

F.No. N-11013/2156/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Solanki Madhubahen Jethalal , **Advocate**
Sh. Parmar Kanaiyalal
At. & Post Unjha, 'Pitruchhaya', Vankar Vas,
Unjha-384170, Unjha, Mehsana, N. Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.11/20.12.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 147

F.No. N-11013/2157/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Contractor Kirankumar Ravjibhai , **Advocate**
Sh. Contactor Ravjibhai B.
At. & PO Amirgadh, Ta. Amirgarh, Distt. B.K.,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 148

F.No. N-11013/2158/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vala Dipak Keshubhai , **Advocate**
Sh. Vala Keshubhai Karshanbhai
Janta Plot-2, Nutan Nagar Yojna No.2, Mahuva-
364290, Bhavnagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 149

F.No. N-11013/2159/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Urmesh Ramprakash Gupta, **Advocate**
Sh. Ramprakash Ramanarayan Gupta
A-42, Vijayadashmi CHS Ltd., Gauri Cinema
Road, National Highway No.8, Odhav,
Ahmedabad-382415, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 150

F.No. N-11013/2160/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Lalitkumar Mafatlal , **Advocate**
Sh. Parmar Mafatlal Bhemjibhai
Guru Krupa' Satkar Society, Sonbag, Ambavadi,
Palanpur Ta., Distt. B.K., North Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 151

F.No. N-11013/2161/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Firdos Usmanbhai, **Advocate**
Sh. Usman Mahomadbhai Desai
Gool Ledge', Opp. R.C. High School, Mirzapur
Road, Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 152

F.No. N-11013/2162/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Salimkhan, **Advocate**
Sh. Pathan Nizamkhan
81, Makka Masjid, Dabhoya Vad, At. & Post
Palej-392220, Tal. & Distt. Bharuch, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 153

F.No. N-11013/2163/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nimavat Hiran Jamnadas , **Advocate**
Sh. Nimavat Jamnadas Bhai Narbheramdas
At. Tankara, Laxmi Narayan Nagar Society,
Tankara Ta., Distt. Rajkot, Gujarat-363650

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 154

F.No. N-11013/2164/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiteshkumar Gerilal Jain, **Advocate**
Sh. Gerilal Modiram Jain
A/23, Goyal Part Appth., Opp. Lad Society,
Vastrapur, Sandesh Press Road, Ahmedabad-
380015, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 155

F.No. N-11013/2165/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Laxmi Ramkrishnan Nair, **Advocate**
Sh. Ramkrishnan Velayudhan Nair
E/13, Dharmyug Flat, Jivraj Park, Vejalpur Road,
Ahmedabad-380051, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 156

F.No. N-11013/2166/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Zafarali Inayatli, **Advocate**
Sh. Saiyed Inayatli
E/35, Amjad Park, Nr. Murtuza Park, Tandalja-
Vasna Road, Vadodara-390012, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 157

F.No. N-11013/2167/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rathod Niruben Jadavbhai , **Advocate**
Sh. Rathod Jadavbhai Bhagavanbhai
Vajsur Para, Street No.12, At. Jasdan, Distt.
Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 158

F.No. N-11013/2168/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sabbirahemad Abdulhakim Sheikh , **Advocate**
Sh. Abdulhakim
Godharabhagol Road, At. PO. Ta. Santrampur,
Dist. Panchmahal-389260, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 159

F.No. N-11013/2169/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gokani Sanjaykumar Damodarbai, **Advocate**
Sh. Damodarbai
Nr. Nagar Seva Sadan, At. Raval, Dist. Jamnagar-
361325, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 160

F.No. N-11013/2170/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vimalkumar Rameshchandra , **Advocate**
Sh. Parmar Rameshchandra
Mani Smruti' D-31, Shri Shakti Krupa Soc., Part-
21, O.C. Road, Chandkheda, Ahmedabad-
380005, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 161

F.No. N-11013/2171/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sureshkumar Dhanjibhai Shastri , **Advocate**
Sh. Dhanjibhai S.Shastri
92, Shyam Bunglows, Part-2, Valinath Chowkdi,
I.O.C. Road, Chandkheda, Ahmedabad-382424,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 162

F.No. N-11013/2172/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipakkumar Chandulal Patel , **Advocate**
Sh. Chandulal.P.Patel
B/159, Vraj Residency, Naroda-Dehgam Road,
Muthiya, Naroda, Ahmedabad, Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 163

F.No. N-11013/2173/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hitesh Mahendrabhai Rawal, **Advocate**
Sh. Maheshbhai Rawal
A/501, Prathistha Apptt., Nr. Bodakdev Fire
Station, Judge's Bungalow Road, Bodakdev,
Ahmedabad-380054, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/06.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 164

F.No. N-11013/2174/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Kotadiya Chandrika Laxmanbhai , **Advocate**
Sh. Kotadiya Laxmanbhai Karmanbhai
Nr. Sidhharth Petrol Pump, Opp. Pan Dev Samaj,
Keshod, Dist. Junagadh-362220, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 165

F.No. N-11013/2175/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Hitendrakumar Bhavsangji, **Advocate**
Sh. Bhavsangji Galabji Thakor
At. Vadharoda, Ta. Kadi, Dist. Mehsana,
N.Gujarat-382165

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 166

F.No. N-11013/2176/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Geetaben Girishchandra Thakkar, **Advocate**
Sh. Girishchandra A.Thakkar
Narhari Bhuvan, Hanuman Pole, Bajwada,
Vadodara-390001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 167

F.No. N-11013/2177/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhagat Mamta Jashbhai, **Advocate**
Sh. Bhagat Jashbhai
At. Saikh Faliya, Hanuman Fliya, Juna Bazar,
Karjan Ta., Distt. Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 168

F.No. N-11013/2178/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arora Narindarkumar Naneet, **Advocate**
Sh. Bodh Raj Arora
1283, Akashganga Society, Makarpura Road,
B/h. Akashwani, Vadodara-390009, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 169

F.No. N-11013/2179/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradipkumar Hasmukhbhai Thakar, **Advocate**
Sh. Hasmukhbhai Thakar
At. Maliwaga, At. /PO/Ta. Sankheda, Dist.
Baroda-391145, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 170

F.No. N-11013/2180/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Purohit Dipakkumar Khemchandbhai, **Advocate**
Sh. Purohit Khemchandbhai Devsankar
21, Ashish Society, Deesa Highway Road, At.&
Tal. Palanpur, Distt. B.K., Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 171

F.No. N-11013/2181/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khatri Sureshkumar Mohanlal, **Advocate**
Sh. Khatri Mohanlal Hemrajji
Vadi Road, Deesa, Ta. Deesa, Distt. Banaskantha,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 172

F.No. N-11013/2182/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chudasama Vijaysinh Vikramsinh, **Advocate**
Sh. Chudasama Vikramsinh Madhubha
Sundarvan Society, Dhandhuka, Ta. Dhandhuka,
Dist. Ahmedabad, Gujarat-382460

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 173

F.No. N-11013/2183/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalyani Nazimhusen Pyarali, **Advocate**
Sh. Kalyani Pyarali Alimohmed
Opp. Janmbhumi High Sch. Ranpur, Ta. Ranpur,
Dist. Ahmedabad, Gujarat-382245

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 174

F.No. N-11013/2184/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Gajendrasinh Chhatrasinh , **Advocate**
Sh. Chauhan Chhatrasinh Motisinh
Gujarat Housing Board, Block No.M/6, Makan
No.40, Somnath Road, Mehsana-384001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 175

F.No. N-11013/2185/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parekh Pareshkumar Pravinbhai , **Advocate**
Sh. Parekh Pravinbhai Khodabhai
7-A, Gayatri Nagar Society, Opp. Jethabhai's
VAV, Vatva Road, Isanpur, Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 176

F.No. N-11013/2186/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Savaliya Balkrushna Chhaganbhai, **Advocate**
Sh. Savaliya Chhanganbhai Vasrambhai
6, Pursotamnagar, Nr. Mansrovar Circle, Opp.
Bharat Petrol Pump, Amroli, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 177

F.No. N-11013/2187/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vahidaben Bachubhai Mansuri , **Advocate**
Sh. Bachubhai Amthabhai Mansuri
Sector-24, Shreenagar Society, G.H.B. Block
No.103/435, Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 178

F.No. N-11013/2188/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhari Bharatkumar Meghjibhai , **Advocate**
Sh. Chaudhari Meghjibhai
Block No.717-4, Ch.-1 Type, Sector-8,
Gandhinagar-382008, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 179

F.No. N-11013/2189/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajvansh Sumer Muljibhai , **Advocate**
Sh. Ravansh Muljibhai Hirabhai
59, Meghdhara Society, Opp. Rameshwar
Temple, Nr. Rakhiyal Char Rasta, Rakhiyal,
Ahmedabad-21, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 180

F.No. N-11013/2190/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nileshkumar Mansukhbhai Parmar , **Advocate**
Sh. Mansukhbhai Devabhai Parmar
6, Amishraddha Society, Navjivan, Ajwa Road,
Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 181

F.No. N-11013/2191/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmendrakumar Ramanlal Parmar , **Advocate**
Sh. Ramanlal Laxmanbhai Parmar
A-41, Meera Society, Diwalipura, Old Padra
Road, Vadodara-390007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 182

F.No. N-11013/2192/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagdishbhai Girdharbhai Parmar , **Advocate**
Sh. Girdharbhai Hirabhai Parmar
Reva Ashram St., At. P.O. Mangleshwar, Ta. Distt.
Bharuch, Gujarat-392030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.00.12/22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 183

F.No. N-11013/2193/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Muchhadiya Kamlaben Dhanjibhai , **Advocate**
Sh. Muchhadiya Dhanjibhai Ravjibhai
Subhash Nagar, Nr. Lionsnagar, B/h. Nazarbaug
Rly. Station, Morbi-363642, Ta. Morbi, Dist.
Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 184

F.No. N-11013/2194/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dilip Ramsangbhai Agechaniya , **Advocate**
Sh. Ramsangbhai D.Agechania
Rushubh Nagar, 1St. No.4, Morbi-2, Rajkot,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 185

F.No. N-11013/2195/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vishvas Kantilal Desai, **Advocate**
Sh. Kantilal Desai
Khokhani Street 'Shantivan', Morbi-363641, Tal.
Morbi, Rajkot Dist., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 186

F.No. N-11013/2196/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagdishkumar Vasharambhai Diyora, **Advocate**
Sh. Vasharambhai Jasmatbhai Diyora
9/10, Laxmi Nagar, 301, Jal Tarang Apppt.,
Katargam, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 187

F.No. N-11013/2197/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Ishvarbhai Jadav , **Advocate**
Sh. Ishvarbhai Ranchhodbhai Jadav
33, Panchvati Society, Nr. Jakatnaka, Link Road,
Bharuch-392001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.00.12/22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 188

F.No. N-11013/2198/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mitaben Maganbhai Panchal , **Advocate**
Sh. Mganbhai Rambhai Panchal
8/2267, Gopipura, Parsi Wad, Opp. Well, Surat,
Gujarat-395001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 189

F.No. N-11013/2199/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arvindkumar Birendra Pandeya, **Advocate**
Sh. Dr.Birendra Ramanand pandeva
A-103, Kalyan Complex, At. & Post Udwada
(R.S.), 396185, Ta. Pardi, Dist. Valsad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 190

F.No. N-11013/2200/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Vadansinh Bhemaji, **Advocate**
Sh. Bhemji
5, Radha Krishna Society, T.B. Three Road, Patan,
Ta. & Dist. Patan, N.G.-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 191

F.No. N-11013/2201/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yogi Surendrakumar Jamabhai , **Advocate**
Sh. Yogi Jamabhai Lilabhai
Raval Vas, At. & PO Kamboi, Chanasma, Patan
Dist., Gujarat-384230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 192

F.No. N-11013/2202/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tejas Ashokbhai Pancholi , **Advocate**
Sh. Ashokbhai Dayarambhai Pancholi
A/7, Jivan Jyot Nagar, Beh. Jivan Jyot Cinema,
Udhana, Surat-394210, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 193

F.No. N-11013/2203/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ziyauddin Naziruddin Shaikh, **Advocate**
Sh. Naziruddin Gulamnabi Shaikh
FF/114, Aayesha Complex, Opp. Municipal Flats,
Yakutpura, Vadodara-390006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 194

F.No. N-11013/2204/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Hemaxiben , **Advocate**
Sh. Sandipkumar Patel
Jalaram Nivas', Patel Society, Beh. Rly Station, At.
Nadiad-387002, Dist. Kheda, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 195

F.No. N-11013/2205/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Neetaben Natverlal Sutaria, **Advocate**
Sh. Natverlal Gordhandas Sutaria
5, Vadfalia, Raopura Tower, Vadodara-390001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 196

F.No. N-11013/2206/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parikh Rajankumar Gokaldas , **Advocate**
Sh. Parikh Gokaldas Keshavlal
23/1199, Yogeshwar Nagar, Beh. Sanskar Nagar,
Gotri, Vadodara-390021, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 197

F.No. N-11013/2207/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nityanandkumar J. Macwan , **Advocate**
Sh. Jaswantbhai Ratnabhai Macwan
L.P. Street, Beh. Vishwnath Society, At. P.O.
Gamdi, Ta. Distt. Anand-388001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 198

F.No. N-11013/2208/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anvar Malangmiya Shaikh, **Advocate**
Sh. Malangmiya Mehboobmiya Shaikh
21, Sabinanagar, Beh. Sabina Shopping Centre,
Over Bridge Road, Anand-388001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 199

F.No. N-11013/2209/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amrish Devayatbhai Ahir , **Advocate**
Sh. Devayatbhai Bacharbhai Ahir
E-204, Green Residence, Opp. Gangeshwar
Mahadev Temple, Adajan, Surat-395009,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 200

F.No. N-11013/2210/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Manisha Hiralal Gajjar , **Advocate**
Sh. Hiralal Mavjibhai Gajjar
A/2, Radhika Park, Nr. Sharon Park, Dheeraj
Housing Road, Khokhara, Maninagar (East),
Ahmedabad-380008, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 201

F.No. N-11013/2211/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gangwani Kamlesh T., **Advocate**
Sh. Tirathdas Khanchand Gangvani
B-103, Sumangal Complex, Nr. Jenifer Studio,
Pratapnagar Bridge, Pratapnagar, Vadodara-
390004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 202

F.No. N-11013/2212/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amitkumar Thakorbbhai Patel, **Advocate**
Sh. Thakorbbhai Gulabbhai Patel
At. Po. Mota Vaghchhipa, Nr. Bus Stop, Pardi,
Valsad, Gujarat-396125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 203

F.No. N-11013/2213/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Hemaben Lopesh Vyas, **Advocate**
Sh. Lopesh Manubhai Vyas
D-105, Shyam Co-op Hsg. Soc. Ltd., Haria Park,
Dungra, Vapi, Pardi, Valsad, Gujarat-396195

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 204

F.No. N-11013/2214/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Thakkar Ketkiben Kantilal, **Advocate**
Sh. Thakkar Kantilal
6, Vipul Vatika Society, Nr. Citizen Society,
Atmajyoti Asram Road, Ellorapark, Vadodara-
390023, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 205

F.No. N-11013/2215/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaysinh Abhesinh Rana, **Advocate**
Sh. Abhesinh Sardarsinh Rana
A-61, Varish Park, Karodiya Road, Gorwa-
Vadodara, Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 206

F.No. N-11013/2216/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Zinzuvadia Bhavesh Merambhai , **Advocate**
Sh. Zinzuvadia Merambhai Gokalbhai
22, Akshar Avenue, Nr. Pharmacy, Opp. Railway
Underbridge, Joshipara, Junagadh, Gujarat-
362002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 207

F.No. N-11013/2217/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yogeshkumar Bhanushanker Joshi, **Advocate**
Sh. Bhanushanker Kalyanji Joshi
Aum Shivadevi', Dipal Park, Nr. Maruti Nagar,
Nandanvan Main Road, Joshipara, Junagadh,
Gujarat-362002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 208

F.No. N-11013/2218/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dave Jagat Ratilal, **Advocate**
Sh. Dave Ratilal Bhogilal
A/2, Konark Flat, Beh. Nalanda Complex,
Premchand Nagar Road, Satellite, Ahmedabad-
15, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 209

F.No. N-11013/2219/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakesh Suryakantbhai Raval, **Advocate**
Sh. Suryakantbhai Harjivandas Raval
Ganesh Nagar Society, AT. & PO Kholwad, Tal.
Kamrej, Dist. Surat-394190, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 210

F.No. N-11013/2220/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Lalitkumar Vashrambhai , **Advocate**
Sh. Makwana Vashrambhai Jahabhai
W/2, Officer's Colony, Beh. Circuit House,
Alkapuri, Vadodara, Gujarat-390005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 211

F.No. N-11013/2221/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Fulsingh Hansraj Purohit, **Advocate**
Sh. Hansraj Ganeshji Purohit
304, Sweet Home, Alkapuri, Vapi, Tal. Pardi,
Dist. Valsad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 212

F.No. N-11013/2222/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Sureshchandra Nanubhai, **Advocate**
Sh. Joshi Nanubhai Uttamram
41, Nityanand Nagar Society, At. & Post Bardoli,
Tal. Bardoli, Dist. Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 213

F.No. N-11013/2223/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Hina Jayeshbhai Shah, **Advocate**
Sh. Jayesh Babubhai Shah
A/2, Manorath Apt., Nr. Vijaynagar Crossing,
Naranpura, Ahmedabad-380013, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 214

F.No. N-11013/2224/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakeshbhai Jivabhai Solanki , **Advocate**
Sh. Jivabhai Khodabhai Solanki
B-5-115, Third Floor, Gotalawadi Tenament,
Katargam Road, Surat-395004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 215

F.No. N-11013/2225/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sureshbhai Babubhai Rathod , **Advocate**
Sh. Babubhai Somabhai Rathod
Plot No.352/2, Sector No.3/B, Gandhinagar-
382006, Ta. & Distt. Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 216

F.No. N-11013/2226/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sonpara Harsukhlal Kanjibhai , **Advocate**
Sh. Kanjibhai Lakhabhai Sonpara
Bholenath-3, Beh. Dalibhai Hostel,
Gokuldhammain Road, Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 217

F.No. N-11013/2227/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vithlani Hareshkumar Manshukhlal, **Advocate**
Sh. Vithlani Mansukhlal
Jalaram Ashis', 3, Dwarkadhish Society, Mavdi
Area, Rajkot-360004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 218

F.No. N-11013/2228/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jhala Vanitaba Bhikhuba, **Advocate**
Sh. Jhala Bhikubha Jashvantsinh
50, Suvarnavilla Sahara Township, Radhanpur
Road, Mehsana-384002, North Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 219

F.No. N-11013/2229/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhojak Parul Babulal, **Advocate**
Sh. Bhojak Babulal Fakirchand
Para, Nr. Ramji Mandir, Panchal Ni Khadki,
Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 220

F.No. N-11013/2230/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Hetal Jaymin Dave, **Advocate**
Sh. Jaymin Dave
402, Astmangal Avenue, Nr. Bhagwan Nagar
Tekra, Mahalaxmi Five Road, Paldi, Ahmedabad-
380007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 221

F.No. N-11013/2231/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar D. Makwana , **Advocate**
Sh. Dahyabhai Revabhai Makwana
Block No.577/3732, Gujarat Housing Board,
Opp. Water Tank, Bapunagar, Ahmedabad-
380024, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 222

F.No. N-11013/2232/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Devendrakumar Labhsankar Mehta, **Advocate**
Sh. Labhsankar Manilal Mehta
Deepak' Kamdar Colony-8, Opp. Malde Provision
Store, Road No.2, Jamnagar-361006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 223

F.No. N-11013/2233/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Dharmesh Hasmukhrai, **Advocate**
Sh. Hasmukhrai
Dharma Deep', 42, Giriraj Nagar, Nr. Golibar
Tekra, Chital Road, Amreli-365601, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 224

F.No. N-11013/2234/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vinodkumar Dahyalal , **Advocate**
Sh. Parmar Dahyalal
At. & Post Virpur, Ta. Idar, Dist. Sabarkantha-
383430, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 225

F.No. N-11013/2235/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Rameshchandra Gajendrakumar , **Advocate**
Sh. Chauhan Gajendra Kumar Kalidas
At. & Post Lei, Ta. Idar, Dist. Sabarkantha-
383430, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 226

F.No. N-11013/2236/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chirag Indravadanbhai Soni, **Advocate**
Sh. Indravadanbhai Soni
1796, Soni-no Khancho, Desaini Pole, Khadia,
Ahmedabad-380001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 227

F.No. N-11013/2237/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Upadhyay Kaushik Chhelshankar, **Advocate**
Sh. Upadhyay Chhelshankar D.
Kodinar, Ambika Chowk, Ta. Kodinar, Dist.
Junagadh-362720, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 228

F.No. N-11013/2238/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Chicholikar Gayatri Ramchandra , **Advocate**
Sh. Chicholikar Ramchandra Khanderao
5, Kolba Swami Society, Nr. Lalbhai Center,
Bhaipura, Maninagar (East), Ahmedabad-
380008, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 229

F.No. N-11013/2239/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Pravinkumar Hiralal , **Advocate**
Sh. Hiralal M.Parmar
9, Himmat Nagar Society, Kalapi Nagar, Mina
Bazar Road, Ahmedabad-380016, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 230

F.No. N-11013/2240/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kapadiya Bhupendra Somchand , **Advocate**
Sh. Somchandbhai
120, Goyal Park Row House, Vastrapur,
Ahmedabad-380015, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 231

F.No. N-11013/2241/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Madhukanta Vinodchandra Barot , **Advocate**
Sh. Vinodchandra Shamalbhai Barot
B/904, Smita Tower, Nr. Vishramnagar Gurkul
Road, Memnagar, Ahmedabad-380052, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 232

F.No. N-11013/2242/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamlesh Bhogilal Bhavsar, **Advocate**
Sh. Bhogilal P. Bhavsar
1661, Jashoda Kutir, Nr. D/22, Bima Yojna
Dispensary, Saraspur, Ahmedabad-380018,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 233

F.No. N-11013/2243/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khimani Abdulrahim Janmohmad, **Advocate**
Sh. Khimani Janmohmad Alimohmad
G-2, Haji Duplex, Vasna-Tandalja Road,
Vadodara-390012, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 234

F.No. N-11013/2244/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shilpa Vinayakkumar Patel, **Advocate**
Sh. Vinayakumar Gordhanbhai Patel
F/1, Shivalay Apartment, 8, Shuklanagar, Nr.
Reliance Fresh, Sama, Vadodara-390008, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 235

F.No. N-11013/2245/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sejpal Rajendra Bansilal, **Advocate**
Sh. Sejpal Bansilal Harjivanbhai
H.No.5, Somaiyanagar, Opp. Shrijinagar, R.T.O.
Relocation Site, Bhuj-Kutch-370001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 236

F.No. N-11013/2246/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Dimple Rameshchandra Awasthi, **Advocate**
Sh. Rameshchandra Awasthi
91, Keshavnagar Society, Nr. Vimal Apptt. Part-1,
Subhashbridge, Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 237

F.No. N-11013/2247/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhary Haribhai Kalubhai , **Advocate**
Sh. Chaudhary Kalubhai Becharbhai
At. P.O. Chhapi, Ta. Vadgam, Distt. Banaskantha,
Gujarat-385210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 238

F.No. N-11013/2248/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Maneklal Chodhry, **Advocate**
Sh. Maneklal Chodhry
22, Suryadeep Apptt., Gota-Gonaj Road, Vasant
Nagar Township, Ahmedabad-380061, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 239

F.No. N-11013/2249/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rathod Renuka Savabhai , **Advocate**
Sh. Rathod Savabhai Hirabhai
Plot No.1541/2, Sector-5/B, Gandhinagar,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 240

F.No. N-11013/2250/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammadsajid Dudhwala, **Advocate**
Sh. Ibrahimbhai Dudhwala
Shaikh Farid Mohalla, Bhadra Kachery Road,
Panigate, Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 241

F.No. N-11013/2251/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shah Sharmila Amrutlal, **Advocate**
Sh. Shah Amrutlal Dhanjibhai
11, Kadwa Sheri, Amdavadi Pole, Vadodara-
390001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 242

F.No. N-11013/2252/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Soniya Yogeshkumar Patel, **Advocate**
Sh. Soniya Patel
A-25, Jay Mahakali Society, Ajwa Road,
Vadodara-390019, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 243

F.No. N-11013/2253/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dudhwala Hasan , **Advocate**
Sh. Gulammohmed
Nagarwada, Saiyedpura, Nr. Masjid, Baroda-
390001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 244

F.No. N-11013/2254/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Amrutbhai Haribhai , **Advocate**
Sh. Chauhan Haribhai Bavjibhai
236, Khodiyar Nagar, Gandhi Road, Bardoli, Tal
Bardoli, Dist. Surat, Gujarat-394601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 245

F.No. N-11013/2255/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bina Vrajlal Darji , **Advocate**
Sh. Vrajilal Hargovindas Darji
6/36, Jivandarshan Society, Satyanagar, Udhna
Main Road, Surat-394210, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 246

F.No. N-11013/2256/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Devendra Rameshchandra , **Advocate**
Sh. Solanki Rameshchandra Bhikabhai
6/36, Jivandarshan Society, Satyanagar, Udhna
Main Road, Surat-394210, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 247

F.No. N-11013/2257/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Hemraj Nagajibhai , **Advocate**
Sh. Desai Nagajibhai Bijolbhai
A/11, Bhagyoday Society, Vibhag-1, Opp Hari
Nagar, Ghatlodia, Ahmedabad-380061, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 248

F.No. N-11013/2258/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Gandaji Bankaji , **Advocate**
Sh. Thakor Bankaji
At. Post Sundhiya, Diyop Pura-384345, Ta.
Vadnagar, Distt. Mehsana, N. Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 249

F.No. N-11013/2259/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anil Kumar Natvarlal Bhatt, **Advocate**
Sh. Natvarlal Nanalal Bhatt
Jaydeep Sharda' Station Road, Manavadar, Dist.
Junagadh-362630, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 250

F.No. N-11013/2260/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Surendrasinh Ramsinh Jadeja, **Advocate**
Sh. Ramsinh Bhupatsinh Jadeja
Paras Electric Stores Street, Nr. Pipaleshwer
Mandir, Manavadar-362630, Dist. Junagadh,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 251

F.No. N-11013/2261/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Mohmedsalim Mohmedhusen , **Advocate**
Sh. Mansuri Mohmedhusen Abdulrehman
H.No.4658, Khamasa Chakla, Katki Wad,
Jamalpur, Ahmedabad-380001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.09.12/15.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 252

F.No. N-11013/2262/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anavarsha Nathusha Fakir , **Advocate**
Sh. Nathusha Fakir
At. Varahi, Tal., Santalpur, Dist. Patan, N.
Gujarat-385360

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 253

F.No. N-11013/2263/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhavikaben Prashantkumar Thakkar, **Advocate**
Sh. Prashant kumar
L-274, Saideep Nagar, New VIP Road, Vadodara,
Gujarat-390022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.12.12/07.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 254

F.No. N-11013/2264/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Mita Deshalal Pareghee , **Advocate**
Sh. Deshalal Chhaganbhai Pareghee
334, Mafat Nagar, M.G. Road No.12, Udhog
Nagar, Sagar Pan Center, Udhna, Surat-394210,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 255

F.No. N-11013/2265/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Nalini Vrujlal Maycha, **Advocate**
Sh. Vrujlal Devkaran Maycha
77, Shakti Nagar, Junavas, Madhapar, Tal. Bhuj,
Kutch-370020, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.12.12/27.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 256

F.No. N-11013/2266/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Mehta Darshana Rameshchandra, **Advocate**
Sh. Mehta Rameshchandra kantilal
34, Heaven Park Society, Opp. Narmada Vasahat,
Ramdevnagar, Satellite, Ahmedabad-380015,
Guj.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 257

F.No. N-11013/2267/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayswal Girishkumar Mangaldas, **Advocate**
Sh. Mangaldas Nanalal
17, Jagannath Flat, Nikol-Odhav Road, Nr.
Ramdev Temple, Ahmedabad-382350, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 258

F.No. N-11013/2268/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmshibhai Mohanlal Chavda , **Advocate**
Sh. Mohanlal Chavda
Viramgam, Ambica Nagar Society, Bunglow
No.8/9, Dist. Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 259

F.No. N-11013/2269/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhramti Pushpkant Vora, **Advocate**
Sh. Pushpkant Vora
20, 'Hem Pushp' Santosh Society, Opp. V.D. High
School, Bhuj-Kutch-370001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.12.12/27.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 260

F.No. N-11013/2270/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Abdulmajidkhan Nabikhan Pathan, **Advocate**
Sh. Nabikhan Habibkhan Pathan
F/14, Murtuja Park-2, Tandalja Road, Vadodara,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/27.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 261

F.No. N-11013/2271/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Arsiwala Nafisa Mohsinbhai, **Advocate**
Sh. Arsiwala Mohsinbhai
GF/1-2, Shabbir Apptt., Beh. Gulistan Apptt.,
Sriram Park, Ajwa Road, Vadodara-390019,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 262

F.No. N-11013/2272/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Purohit Gordhan Ganeshbhai, **Advocate**
Sh. Purohit Ganeshbhai Gulabbhai
At. & Post Killa Pardi, Parsi St., Opp. SBPP Co-op
Bank Ltd., Pardi, Dist. Valsad, Gujarat-396125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 263

F.No. N-11013/2273/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jani Pragnaben Vasudevbbhai, **Advocate**
Sh. Jani Vasudev Revashankar
4-B, Madhuvan Society, Nr. Rajkamal Petrol
Pump, Highway, Mehsana-384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 264

F.No. N-11013/2274/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mangilal Rajpurohit, **Advocate**
Sh. Juirupjee Rajpurohit
Purohit Bhavan, Vijaynagar, Zanda Chowk,
Udvada (R.S.), Tal. Pardi, Valsad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 265

F.No. N-11013/2275/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chimanbhai Punamchand Vasava, **Advocate**
Sh. Vasava Punamchand
Beh. Nandkeshwar Mahadev Temple, At. & PO
Rajpipla-393145, Dist. Narmada, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 266

F.No. N-11013/2276/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Jagaji Laxmanji , **Advocate**
Sh. Thakor laxmanji Gobarji
32, Anand Nagar Society, Nr. Ashirvad Society,
Radhanpur Road, Mehsana-384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 267

F.No. N-11013/2277/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Dipakkumar Navnitlal, **Advocate**
Sh. Barot navnitlal Sitaram
14, Mahashakti Society, Nr. Gayatri Mata
Mandir, Visnagar Road, Mehsana-384002, North
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 268

F.No. N-11013/2278/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chetankumar Jentilal Sodha, **Advocate**
Sh. Jentilal Pashotambhai Shodha
Kevdawadi Main Road, Avkar Appartment, Block
No.203, Palang Chowk, Rajkot-360001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 269

F.No. N-11013/2279/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dixit Rajanikant Ganeshbhai , **Advocate**
Sh. Ganeshbhai
Plot No.930/2, Sector No.7/C, Gandhinagar,
Gujarat-382007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 270

F.No. N-11013/2280/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipakbhai Parsottambhai Patel, **Advocate**
Sh. Parsottambhai Shivabhai Patel
115, Guru Nagar Society, At. & Post Saroli, Tal.
Choryasi, Dist. Surat, Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/16.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 271

F.No. N-11013/2281/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Lal Ramnani, **Advocate**
Sh. Lal Jethanand Ramnani
8, Abhishek Apartments, Bileshwar Mahadev
Park, Janta Nagar Road, Ghatlodia, Ahmedabad,
Guj-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 272

F.No. N-11013/2282/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sureshkumar Tribhovandas Modi, **Advocate**
Sh. Tribhovandas Raichand Modi
61, Shivr Nagar Society, Nr. English Medium
School, Mansarovar Road, Palanpur, Dist. B.K.-
385001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 273

F.No. N-11013/2283/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Darshanaben Prakashbhai Patel, **Advocate**
Sh. Patel Prekashchandra Jamnadas
6/A, Hira Moti Park, Nr. Telephone Exchange,
Patan, Ta. & Distt. Patan-384265, North Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 274

F.No. N-11013/2284/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Upadhyay Mitalben Anantkumar, **Advocate**
Sh. Pandya rameshchandra Bhikhnalal
Manmandir' 3, Nandanvan Society, Opp.
Sarvajanik Hospital, Modasa, Sabarkantha-
383315, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 275

F.No. N-11013/2285/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Pareshkumar Tulsiprasad, **Advocate**
Sh. Pandya Tulsiprasad Ambalal
23, Ambica Park Society, Nr. Swaminarayan
Temple, Kathwada Road, New Naroda,
Ahmedabad-382330, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 276

F.No. N-11013/2286/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bakulaben Jayantibhai Parmar, **Advocate**
Sh. Jayantilal Parmar
F/3, Hastinapur Flats, Nr. Raturaj Flats, T.B.
Hospital Road, Mehsana-384002, North Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 277

F.No. N-11013/2287/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhadarka Iqbalhusen Mahmad , **Advocate**
Sh. Mahmad Ahmed
Al-Sabir', Nr. Sabri Masjid, Lakhatwadi, Prabhas
Patan-362268, Veraval, Junagadh, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 278

F.No. N-11013/2288/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Mukhtar Abjimiya, **Advocate**
Sh. Saiyed Abjimiya Islammiya
New Dayra, Saif Palanuri Marg, Nr. Sat Sancha,
Palanpur-385001, Ta. Palanpur, Dist. B.K., N.
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 279

F.No. N-11013/2289/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kotak Asharam Tarachand, **Advocate**
Sh. Kotak Tarachand Ladharam
Amrutnagar, Nr. Rajmandir Cinema, At./PO/Ta.
Deesa-385535, B.K. Distt., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 280

F.No. N-11013/2290/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pareshkumar Hasmukhbhai Patel, **Advocate**
Sh. hasmukhbhai keshavlal Patel
6, Saffron, Shukan-6, Opp. Science City, Sola,
Ahmedabad-380060, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 281

F.No. N-11013/2291/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Alpeshkumar Govindbhai, **Advocate**
Sh. Patel Govindbhai Valjibhai
At. Ramapir Kampa, P.O. Khadol, Ta. Dhansura,
Distt. S.K., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 282

F.No. N-11013/2292/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Abhusang Jalusang , **Advocate**
Sh. Parmar Jalusang R.
At./PO Gajan, Ta. Modasa, Dist. S.K., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 283

F.No. N-11013/2293/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nareshkumar Bavchandbhai Bhalala, **Advocate**
Sh. Bavchandbhai madhabhai
106/107, Second Floor, Himmatnagar Society,
Nr. Hirabaug Circle, Varachha Road, Surat-
395006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 284

F.No. N-11013/2294/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Nileshkumar Ramanbhai, **Advocate**
Sh. Patel Ramanbhai Ambalal
A/48, ishwar Nagar Society, Uttamnagar
Maninagar Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 285

F.No. N-11013/2295/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanubhai Kashirambhai Patel, **Advocate**
Sh. kashirambhai
10/265 Bhaktinagar Hou. Co. Bapunagar Char
rasta ahmedabad 380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 286

F.No. N-11013/2296/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashish Maheshbhai Patel, **Advocate**
Sh. Maheshbhai S. Patel
Sector -6 No. 84 Chanayapuri Tenament nr.
J.J.Hospital Ghatlodia Ahemadabad 380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 287

F.No. N-11013/2297/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Haresh Chandulal Brahmabhatt , **Advocate**
Sh. Chandulal
A-17 Shivshakti Society Haripura maninagar
EAST Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 288

F.No. N-11013/2298/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dhiren Champaklal Mehta, **Advocate**
Sh. Champaklal Mehta
C-1 Citizen Park Nr. Gokulam Dairy Adarsh
Society Athwalines Surat 395001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 289

F.No. N-11013/2299/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Dineshbhai Thakorbbhai , **Advocate**
Sh. Thakorbbhai N. Parmar
At.& Po. Navi Pardi Tal kamrej Distt. Surat
394150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 290

F.No. N-11013/2300/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhargav H. Devmurari , **Advocate**
Sh. Harkishan Laxmandas Devmurari
Chitrakut Air port Road B/h new Civil Court At.
Keshod Distt. Junagad 362220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 291

F.No. N-11013/2301/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jivraj Laljibhai Savani, **Advocate**
Sh. Laljibhai Zaverbhai Savani
B-30 Kiranpark Society Nr. Nalanda School -2
Punagam tal Choyasi Surat 394211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 292

F.No. N-11013/2302/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bipin Kumar Katakiya , **Advocate**
Sh. Amrutlal Katakiya
1st Floor, shree Dwarkesh Krupa, Kansara Pole,
Chokhandi Char Rasta Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 293

F.No. N-11013/2303/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chudasama Shantilal Shamjibhai, **Advocate**
Sh. Chudasama Shamjibhai Narshibhai
Plot No. 27 Shivpark Society Opp. Shitlamata
temple Ghogha Road Bhavnagar Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 294

F.No. N-11013/2304/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anil Bhagwanbhai Patel, **Advocate**
Sh. Bhagwanbhai R. Patel
298 Sahakar nagar B/H Swati Society Sama Road
Vadodara 390008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 295

F.No. N-11013/2305/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shah Jolly Dipeshkumar, **Advocate**
Sh. Shah Dipeshkumar Vrajlal
A-3 Shalibhra Society Gayatri Shakti Pith Road
Opp. Navkar Flats Mehsana 384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 296

F.No. N-11013/2306/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dheda Ashok Mohanlal , **Advocate**
Sh. Dheda Mohanlal Gopalbhai
H. No. 326 Sector -6 Ganesh nagar Gandhinagar
Kutch 370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 297

F.No. N-11013/2307/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandresh Jayantilal Lakdawala , **Advocate**
Sh. Jayantilal nagindas lakdawala
jalakrupa 49 Deepjyot Society Nr. Dipanjali Soc.
Palanpur Road Surat 395005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 298

F.No. N-11013/2308/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Thakore Pushpaben Bhalaji , **Advocate**
Sh. Thakore Bhalaji
At. Viratalavdi Post medra Ta. & Distt.
Gandhinagar 382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 299

F.No. N-11013/2309/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Smita Navinchandra Jani, **Advocate**
Sh. Navinchandra Laxmishankar Jani
B-301, Arti Plaza Nr. Raneshvar Temple Vasna
Road, Baroda Gujarat-390015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 300

F.No. N-11013/2310/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anilkumar Bhagubhai Surati , **Advocate**
Sh. Bhagubhai Muljibhai Surati
At Amboli, Mahyavanshi Faliya, Ta. Kamrej, Post.
Kathor, Dist. Surat Gujarat-394150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 301

F.No. N-11013/2311/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjaykumar Ramanlal Maheta , **Advocate**
Sh. Ramanlal Maganlal Maheta
Plot No-44, Henyrut, Sargam Society, At.& Po.
Kim,Tal.Olad,Dist.Surat Gujarat-394110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 302

F.No. N-11013/2312/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinod Manasinghbhai Damor, **Advocate**
Sh. Mansinghbhai Devabhai Damor
B/143, Parsottamnagar Co.Op. Hou.Society,Near
Althan Garden, Althan Gam, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 303

F.No. N-11013/2313/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Indora Niranjankprakash , **Advocate**
Sh. Ramcharan
50, Pragati Nagar Nr.Dharam Cinema, Mehsana
Gujarat-384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 304

F.No. N-11013/2314/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Kumar Trivedi, **Advocate**
Sh. Ravishankar Trivedi
71/845, Karnavati Apartments, Sola Road,
Naranpura, Ahmedabad Gujarat-380063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 305

F.No. N-11013/2315/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhaveshkumar Jayantibhai Joshi, **Advocate**
Sh. Joshi Jyantilal Amrutlal
Akesan Road Nr. Banas Masala Ahmedabad High
Palanpur tal. Palanpur Distt. Banaskantha
385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 306

F.No. N-11013/2316/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Amarsinh Ramsinh, **Advocate**
Sh. Parmar Ramsinh Mangalsinh
Samda Walu Faliyu Nr. Vohrwad At. Dakor ta.
Thasra 388225 Distt. Kheda Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 307

F.No. N-11013/2317/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendrasinh Ranjitsinh Sodhaparmar, **Advocate**
Sh. Raanjitsinh Amarsinh Sodhaparmar
A-43 Krishna township near hanumanji Temple
Railway Station At. PO. & Ta. Thasra Dist Kheda
Gujarat 388250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 308

F.No. N-11013/2318/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harekrishna Shankarbhai Parmar , **Advocate**
Sh. Shankarbhai Mohanbhai Parmar
80 Naryannagar Society opp. Ashok vatika
Refinery road Gorwa vadodara 390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 309

F.No. N-11013/2319/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamleshbhai Kalidas Amin , **Advocate**
Sh. Kalidas Chitabhai Parmar
24, Shahibaug Society Nr. Vidhya mandir
Vidhyalaya Ajwa road Vadodara 390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 310

F.No. N-11013/2320/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Hasmukhbhai Fakirbhai , **Advocate**
Sh. Makwana Fakirbhai
190 Sardar Sahkari Udhyog Nagar Near Radha
Park New Vip Ring Road Vadodara

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 311

F.No. N-11013/2321/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malini Amarsingh Rawat, **Advocate**
Sh. Amarsingh jaypalsingh Rawat
44 Samir Park H.T.road Subhanpura Vadodara

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 312

F.No. N-11013/2322/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jalu Hareshkumar , **Advocate**
Sh. Jalu Vajasurbhai
Vidhata Nagar,B/H-Pharmacy,Kuva Vali Street,
Joshipara, Junagadh-362002 Gujarat-362002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 313

F.No. N-11013/2323/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parsottam Ravjibhai Kotadiya, **Advocate**
Sh. Ravji Bhai madhabhai kotadiya
B-306 Sai Dham Appt Shilpa park Opp. Rang
Avdhut Society nr. Matawadi L.H. Road Surat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 314

F.No. N-11013/2324/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajendrakumar Jasavantlal Soni, **Advocate**
Sh. Jashwantlal
Kalidas Makanji Street, Near Ladies
Swaminarayan Temple,
Thasra.Ta.Thasra.Dist.Kheda Gujarat-388250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 315

F.No. N-11013/2325/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Patel Asha Jayeshkumar, **Advocate**
Sh. Patel Jayesh Kumar Vanmalibhai
C-3, Pramukhnagar Flat, Shayona City Cross
Road, Opp. Haveli Hall, Ghatlodia, Ahmedabad
Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 316

F.No. N-11013/2326/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Dineshkumar Maheshbhai , **Advocate**
Sh. Parmar Maheshbhai Shankarlal
D/13, Ganga Appartment, Opp. G.D.High School,
Saijpur Bogha, Naroda Road, Ahmedabad Gujarat-
45

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 317

F.No. N-11013/2327/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amarsinh Rudabhai Makwana , **Advocate**
Sh. Rudabhai Kumbhabhai Makwana
H.No.19,Gurukul Nagar-1 Meghpar Road,Anjar-
Kutch Gujarat-370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12/07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 318

F.No. N-11013/2328/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parmar Bharatiben Mohanlal , **Advocate**
Sh. Parmar mohanlal Laxmandas
Jambai Ni Vadi, Beh. Arogya Dham, Old College
Compound, Palanpur Ta., Distt. B.K.-385001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 319

F.No. N-11013/2329/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Bhavin, **Advocate**
Sh. Shashikant
27 Arti Apartment bhaupura kadi Ta. Kadi Distt.
Mehsana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 320

F.No. N-11013/2330/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mishra Shravan R., **Advocate**
Sh. Mishra Ramkumar R.
28, 1st Floor, Mandeep Soc., Jivrajpark, Vejalpur,
Ahmedabad-380051, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 321

F.No. N-11013/2331/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Girjashankar Laltaprasad Dwivedi, **Advocate**
Sh. Laltaprasad Dudhnath Dwivedi
A/37, Satyam Sagar Tenament, Vatva-Vinzol
Crossing Road, Post Vatva, Ahmedabad-382440,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 322

F.No. N-11013/2332/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Indrajit Ramchandra , **Advocate**
Sh. Barot ramchandra Gopaldas
7, Nilkamal Society, Beh. Rajkamal Petrol Pump,
Mehsana-384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 323

F.No. N-11013/2333/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Brahmbhatt Pareshkumar Navinchandra, **Advocate**
Sh. Brahmbhatt Navinchandra Chaturbhai
M-26, Lucky Park Society, Modhera Road,
Mehsana-384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 324

F.No. N-11013/2334/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Oza Jayshri , **Advocate**
Sh. Shakarabhai
6, Vasudhara Society, Opp. Gayatri Mandir,
Visnagar Road, Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 325

F.No. N-11013/2335/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Harshadkumar , **Advocate**
Sh. Sadabhai
At. & Post Tareti, Ta. & Distt. Mehsana, Mehsana-
384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 326

F.No. N-11013/2336/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Danabhai Bhikabhai Bagda , **Advocate**
Sh. Bhikabhai Vastabhai Bagda
Vambe Awas Yojna, Quters, Block No.18,
Qu.No.1, B/H Vrundavan Society, Kalawad Road,
Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 327

F.No. N-11013/2337/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Piyush Jaysukhbhai Karia, **Advocate**
Sh. Jaysukhbhai Virchandbhai Karia
Paresh Aradhna Society, Nr.Airport, Block No.59,
Rajkot Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 328

F.No. N-11013/2338/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Manish Sukhdevbhai, **Advocate**
Sh. Saija Sukhdev Nanjibhai
1, Ramnagar Society, IOC Colony Road,
Viramgam-382150, Ahmedabad Dist., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 329

F.No. N-11013/2339/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saija Sukhdev Nanjibhai, **Advocate**
Sh. Patel Nanjibhai Bhimdas
1, Ramnagar Society, IOC Colony Road,
Viramgam-382150, Ahmedabad Dist., Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 330

F.No. N-11013/2340/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parghi Jaysukhbhai , **Advocate**
Sh. Kalabhai
Bhagavatpara, Domadiya society, Gondal, Dist.
Rajkot,Gujarat-360311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 331

F.No. N-11013/2341/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ketan M.Bhavsar, **Advocate**
Sh. Mahendrakumar B.Bhavsar
298/2, Pith Bazar, Nr. Swaminarayan Tower,
Saraspur, Ahmedabad Gujarat-380018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 332

F.No. N-11013/2342/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Surendrabhai , **Advocate**
Sh. Parmar kishorbhai
Sejal Street, At. & PO Mahelav, Ta. Petlad, Dist.
Anand-388440, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 333

F.No. N-11013/2343/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Himatbhai babubhai Gajera, **Advocate**
Sh. Babubhai Jethabhai Gajera
C/504, Sanskrut Residency, Nr.Sarthana
Jakatnaka, Sathana Varachha Road Surat
Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 334

F.No. N-11013/2344/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Patel Pratimaben, **Advocate**
Sh. Patel Pragjibhai Haribhai
Vadwali Khadki, At. & PO Gavasad, Ta. Padra,
Distt. Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 335

F.No. N-11013/2345/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamal Ghanshyambhai Brahmbhatt, **Advocate**
Sh. Ghanshuambhai Ambalal Brahmbhatt
43, Dharamnagar Society Part I, Sabarmati,
Ahmedabad-380005, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 336

F.No. N-11013/2346/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Chauhan Dharmistha Mangubhai, **Advocate**
Sh. Parmar Viral Ratilal
13-A, Bhakti Sagar Raw House, Honey Park Road,
Adajan, Surat-395009, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 337

F.No. N-11013/2347/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parekh Purnendu, **Advocate**
Sh. Shantilal G. Parekh
Plot No.1906/A-1, Himjashrya, Atabhai Chowk,
Bhavnagar-364001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/16.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 338

F.No. N-11013/2348/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Kirit Kumar Ratilal, **Advocate**
Sh. Patel Ratilal Hargovandas
At. Ambala, Ta. Becharaji, Dist. Mehsana,
Gujarat-384210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 339

F.No. N-11013/2349/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpana Dashrathbhai Oza , **Advocate**
Sh. Dashrathbhai Chhaaganbhai Oza
108, Bapashri Avenue, Opp.Dhananjay
Bungalow, Nr.Radio Mirchi Tower, Times Of
India Road, Satellite Ahmedabad-15

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 340

F.No. N-11013/2350/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshbhai Atmaram Gohel , **Advocate**
Sh. Atmarambhai Umedbhai Gohel
Choravalu Faliyu, Deva Talpad, Ta. Sojitra, Dist.
Anand-387382, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 341

F.No. N-11013/2351/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Jagatsinh Amarsinh, **Advocate**
Sh. Rathod Amarsinh Becharsinh
At. & PO A-9, Shastri Nagar, Sahakari Jin Road,
Mahavirnagar, Himatnagar, S.K. Distt.-383001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 342

F.No. N-11013/2352/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Mrudulaben Jivanlal , **Advocate**
Sh. Parmar Jivanlal Somabhai
92, Vira Bhagat's Chawl, B/H, Bhidbhanjan
Hanuman, Bapunagar, Ahmedabad-24 Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 343

F.No. N-11013/2353/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Hansaben Nanjibhai Singal , **Advocate**
Sh. Nanjibhai Bherajibhai Singhl
12, Usha Smruti Ashok Hsg. Soc. Nilkanth
Mahadev Road, Kankariya, Ahmedabad-380022,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 344

F.No. N-11013/2354/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandit Vithalprasad, **Advocate**
Sh. Pandit maganlal
Tripurasundir', 24, Mahi Nagar, Beh. Bahuchar
Mandir, Opp. Gayatri School, Gotri, Vadodara,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 345

F.No. N-11013/2355/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamlesh V. Shah, **Advocate**
Sh. Vipinchandra Shanilal Shah
B/34, Nandanvan Pt.-2, Jodhpur Gam, Satellite,
Ahmedabad, Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 346

F.No. N-11013/2356/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kadiwala Jayeshkumar Ramanlal, **Advocate**
Sh. Kadiwala Ramanlal Nagindas
104-105, Saigurudev Apptht., Popat Sheri,
Sagrampura, Surat-395002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 347

F.No. N-11013/2357/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Sojitra Anjanaben Ramniklal, **Advocate**
Sh. Sojitra Ramniklal Vallbhbhai
Jirapa Plot, Mandap Road, Upleta, Dist. Rajkot-
360490, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/20.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 348

F.No. N-11013/2358/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharatkumar Patel, **Advocate**
Sh. Prahladbhai Patel
At. Manekpur (Dabhala), Vasai, Vijapur-382865,
Mehsana, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 349

F.No. N-11013/2359/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pittalia Bharatkumar Pravinchandra, **Advocate**
Sh. Pittalia Pravinchandra Ramjibhai
O/10, Vardhaman Nagar Flats, Nr. C.P. Nagar,
Bhuyangdev Cross Road, Sola Road, Ghatlodia,
Abd-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 350

F.No. N-11013/2360/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Sanjaykumar Maganlal , **Advocate**
Sh. Solanki Maganlal Jivabhai
22, Siddheshwari Society, Beh. G.E.B., Visnagar
Link Road, Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 351

F.No. N-11013/2361/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaja Hareshkumar Devajibhai , **Advocate**
Sh. Vaja Devajibhai Rupabhai
326, Shantinagar, Nr. Salangpur Road, At. PO.
Botad, Tal. Botad, Bhavnagar, Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 352

F.No. N-11013/2362/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Ranubha Dhulsang , **Advocate**
Sh. Thakor Dhulsang
At. & PO Dharpura, Ta. Bechraji, Dist. Mehsana,
Gujarat-384210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 353

F.No. N-11013/2363/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rahulkumar K. Kapadia , **Advocate**
Sh. kalidasbhai R. kapadia
B-211, Vallabh Darsan Complex, Opp. Balaji
Duplex, Waghodia-Dabhoi Ring Road,
Vadodara-390019, Guj.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 354

F.No. N-11013/2364/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kaushikkumar Rameshbhai Patel, **Advocate**
Sh. Rameshbhai nanabhai Patel
At. Post Shirola, Ta. Dabhoi, Dist. Vadodara,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 355

F.No. N-11013/2365/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jigneshkumar Patel, **Advocate**
Sh. Nandubhai Patel
Vill. Chenpur, Patel Vas, Ta. Daskroi, Jagatpur,
Dist. Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 356

F.No. N-11013/2366/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lalitkumar Kella, **Advocate**
Sh. Amulakhrai kella
TCX-North-11, Gandhidham-Kachchh, Kachchh,
Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 357

F.No. N-11013/2367/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshbhai Chandrakant Rathod , **Advocate**
Sh. Chandrakant kantilal Rathod
C-1868, Vandravan Park, St. No.2, Kaliyabid
Bhavnagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 358

F.No. N-11013/2368/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Krishnalal Ratanji Sorathia , **Advocate**
Sh. Ratanji Virji Sorathia
Plot No.21-22 "Ghanshyam Nagar", Nr. Bank of
India, Anjar, Kachchh-370110, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 359

F.No. N-11013/2369/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Talati Bharatkumar , **Advocate**
Sh. Naranbhai
At. Sansoli, Ta. Mahemdavad, Kheda, Gujarat-
387130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 360

F.No. N-11013/2370/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Minaxi Harsukhlal Dave, **Advocate**
Sh. Harsukhlal Umiyashankar Dave
Savan', Railnagar-2, Street No.4, Block No.107-A,
Opp. Radhika Dairy, Beh. Popatpara, Rajkot,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 361

F.No. N-11013/2371/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manojkumar Chandulal Dave, **Advocate**
Sh. Chandulal Chhaganlal Dave
Shiv Bhuvan', Kapuriya Para, Oil Mill Road,
Gondal-360311, Distt. Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 362

F.No. N-11013/2372/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajesh Vyas, **Advocate**
Sh. Satish Chandra Jayashankar Vyas
Bilnath Krupa', 1, Station Plot, Gondal-360311,
Distt. Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 363

F.No. N-11013/2373/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Ashishkumar Kanjibhai , **Advocate**
Sh. Kanjibhai Ambalal
235, Dr. Ambedkar Street, Futti Masjid,
Dariyapur, Ahmedabad-1, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 364

F.No. N-11013/2374/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Katakpara Jayeshkumar Maganlal , **Advocate**
Sh. Katakpara Maganlal Karasandas
19, Shivam Society, Station Road, Talala (Gir), Ta.
Talala, Dist. Junagadh-362150, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 365

F.No. N-11013/2375/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amishkumar Navinchandra Thacker, **Advocate**
Sh. Navinchandra Bhavanji Thacker
Prayag', H.No. 49, Jalaram Society, At. Post
Bhachau, Dist. Kutch, Gujarat-370140

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 366

F.No. N-11013/2376/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Siroya Jignasa Ramanikbhai, **Advocate**
Sh. Siroya Ramaniklal Shamjibhai
Jetpur Road, Dhoraji-360410, Dist. Rajkot,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 367

F.No. N-11013/2377/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhadania Ratilal Maganlal , **Advocate**
Sh. Bhadania maganlal Nanjibhai
21, Sanjivany Society, Ratanpar, Joravarnaar,
Surendranagar, Gujarat-363020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 368

F.No. N-11013/2378/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamleshkumar D. Tanna, **Advocate**
Sh. Dinesh Kumar M. Tanna
Ganesh Apptht.', Flat No.201, Second Floor, 8
Jayraj Plot, Rajkot-360001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 369

F.No. N-11013/2379/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ramesh Jasmatbhai Goyani, **Advocate**
Sh. Jasmatbhai Khimabhai Goyani
A-13, Vallabhnagar Society, Opp. Baroda Prestij,
Varachha Road, Surat Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 370

F.No. N-11013/2380/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Bharatkumar Natvarlal, **Advocate**
Sh. Joshi Natvarlal Amrutlal
At.Chavaj, Post Paguthan, Near Videocon Com.TA
& Distt. Bharuch-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 371

F.No. N-11013/2381/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Bipinchandra , **Advocate**
Sh. Fusabhai
12, SarasvatiSociety, Visnagar Link Road,
Mehsana-384001, N. Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 372

F.No. N-11013/2382/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinod Bhavlal Patil , **Advocate**
Sh. Bhavlal Devram patil
B-2-302, Manglam Park Apptt., Piplod, Surat-
395007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 373

F.No. N-11013/2383/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Kanaiyalal Ambalal , **Advocate**
Sh. Prajapati Ambalal Joitaram
Plot No.1155/2, Sector-4B, Gandhinagar-
382006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 374

F.No. N-11013/2384/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayantilal Mohanlal Patel, **Advocate**
Sh. Mohanlal Bahechardas Patel
2, Navkardarshan Soc., Opp. Vasant Vihar Soc.,
Udhna, Magdalla Road, Bhatar, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 375

F.No. N-11013/2385/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jaydipkumar Vasharambhai Bhalodiya, **Advocate**
Sh. Vasharmbhai Panchanbhai
A/102, Abhinandan Palace, Shilpapark Society,
Karanj, Opp. Rang Avadhut Soc., Lambe
Hanuman Road, Surat-395006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 376

F.No. N-11013/2386/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Pankaj Amrutlal, **Advocate**
Sh. Shah Amrutlal Chhanganlal
41, Anand Row House, Nr. Jain Wadi, Opp.
Telephone Exchange Off Anand Mahal Road,
Adajan, Surat-395009, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 377

F.No. N-11013/2387/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakash Bathvar , **Advocate**
Sh. Karshanbhai Bathvar
Pooja' Tulsipark-1, Nr. Raiya Telephone
Exchange, 150 Ft. Ring Road, Rajkot-5, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 378

F.No. N-11013/2388/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Praful Natvarlal, **Advocate**
Sh. Pandya Natvarlal Nanalal
Umiya Krupa', Punitnagar-2, St. No.4, Bajarang
Wadi, Jamnagar Road, Rajkot-360006, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 379

F.No. N-11013/2389/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jashvantsing Barad, **Advocate**
Sh. Chehaji Barad
At. Mamvada, P.O. Dindrol, Ta. Sidhpur, Dist.
Patan, N. Gujarat-384290

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 380

F.No. N-11013/2390/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendrasingh, **Advocate**
Sh. Parshuramsingh Tomar
92/2203, G.H.B. Meghaninagar, B/h.
Meghaninagar Post Office, Meghaninagar,
Ahmedabad-380016, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 381

F.No. N-11013/2391/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Vipulkumar Chimanlal , **Advocate**
Sh. Shrimali Chimanlal Govindbhai
C/54, Dharnendranagar Society, Nikol Road,
Naroda Road, Ahmedabad-30, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 382

F.No. N-11013/2392/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajnarayan Ramnarayan Gupta, **Advocate**
Sh. Ramnarayan Gupta
Plot No. 14 Shiv nagar Soc. G.H.B Main road
Pandrasara Surat Gujarar 394221

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 383

F.No. N-11013/2393/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakesh Bhagvandas Parmar , **Advocate**
Sh. Bhagvandas Karsandas Parmar
7/4789 Begampura Chidiyakui Mandir Street
near Torrent Power Company Surat 395003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 384

F.No. N-11013/2394/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshkumar Madhubhai Boricha , **Advocate**
Sh. Madhubhai P. Boricha
E-504 Sanai Residency Opp. Parshuram Garden
Honkey Park Adajan Surat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 385

F.No. N-11013/2395/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Heena Harishbhai Raval, **Advocate**
Sh. Harishbhai Pashottam Raval
Divya Vasundhara Complex Flat No. E-16 L.H.
Road Surat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 386

F.No. N-11013/2396/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshchandra Chhabinath Tiwari, **Advocate**
Sh. Chhabinath Shivnayak Tiwari
22 Shreenathji Housing Society -4 Neelgiri
Limbayat Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/05.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 387

F.No. N-11013/2397/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajiz G. Vindhani, **Advocate**
Sh. Gafulbhai Vindhani
21 Takshshila Apartment 2nd Floor Vanki Bordi
Shapore Surat 395003 Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 388

F.No. N-11013/2398/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hasmukh Kanjibhai Dudhagara, **Advocate**
Sh. Kanjibhai Dharamshibhai Dudhagara
18 J.T Nagar Society Pune Bombay market Road
Surat 395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 389

F.No. N-11013/2399/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagdas Hemant Sangadikar, **Advocate**
Sh. Hemant Shrawan Sangadikar
Plot No. 48 Devikrupa Raw House Opp. Priyanka
Metrocity Godadara Naher Road Godadara Surat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 390

F.No. N-11013/2400/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhupatrai Nanjibhai Antala, **Advocate**
Sh. Nanjibhai Madhabhai Antala
A-27 Saketdham Society Opp. Laxman Nagar
B/H Spining Mill Puna Gam Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 391

F.No. N-11013/2401/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakashchandra Gamanlal Kantliwala, **Advocate**
Sh. Gamanlal Rangilbhai kantliwala
23 Nandanvan Society Opp. Green Avenue Ghod
Dor Road Surat Gujrat 395001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 392

F.No. N-11013/2402/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Hasmukhbhai Purusottambhai, **Advocate**
Sh. Patel Purushottambhai Khodidas
25 Dutt Bungalows modhera road Mehsana
384002 Mehsana Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 393

F.No. N-11013/2403/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Songara Dharmendra Mohanlal , **Advocate**
Sh. Songara Mohanlal Krishnaji
Kantheriya Hanuman Road Palanpur 385001
Distt. Banaskantha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 394

F.No. N-11013/2404/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Brahmbhatt Jyoti , **Advocate**
Sh. Tapaskumar
Plot No. 708/1 sector-7B Gandhinagar 382007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 395

F.No. N-11013/2405/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Pravinkumar Mafatlal , **Advocate**
Sh. Parmar mafatlal kacharabhai
A/34 Asodiya Society Part-1 Bhargav road Opp.
Limda Bus Stop meghani nagar Ahmedabad-16
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 396

F.No. N-11013/2406/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amrutbhai Ranchhodbhai Jadav , **Advocate**
Sh. Jadav Ranchhodbhai Somabhai
Laxmipura Village Nr. Lambha Ta. City Distt.
Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 397

F.No. N-11013/2407/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Memon Faridaben Nisharahmed, **Advocate**
Sh. Memon nisharahmed Amibhai
Vishvakarma Society Opp. Pir Dada Temple
Palanpurr Ta. Palanpur Distt. Banaskantha
385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 398

F.No. N-11013/2408/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Pravinbhai , **Advocate**
Sh. Gautambhai
At. Rohit Faliya Ta. Thasra Distt. Kheda 388250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 399

F.No. N-11013/2409/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mistri Mitalkumar Dahyabhai , **Advocate**
Sh. Mishri Dahyabhai Bababhai
At. & P.O talodgam Near jain Temple Taluka
Talod Distt. Sabarkantha Gujarat 383215

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 400

F.No. N-11013/2410/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashvin Shantilal Patel, **Advocate**
Sh. Shantilal Ravjibhai patel
H/331 Saidham Palace Shiloapark Society karanj
Opp. Rang Avadhut Society lambe hanuman
Road Surat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 401

F.No. N-11013/2411/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhingradia Mahesh Dharamshibhai, **Advocate**
Sh. Bhingradia Dharamshibhai Kanjibhai
1304, 13th Floor princess House near rajhans
Tower Mota Varachha Main Road Surat 394101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 402

F.No. N-11013/2412/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jayswal Savitri Dipakkumar, **Advocate**
Sh. Jayswal Dipakkumar
29, Meghdhara Society Opp. Rami'S Chal Rakhial
Ahmedabad 380021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 403

F.No. N-11013/2413/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sidhdharajsinh Jadeja, **Advocate**
Sh. Keshubha Jedaja
2- Railnagar Society Block No. 98/A Santoshi
Krupa Opp. Rameshwer Park Railnagar Main
Road Rajkot

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 404

F.No. N-11013/2414/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rashmi Pravinchandra Joshi, **Advocate**
Sh. Pravinchandra Joshi
9- Shramjivi Society Ambika Bhuvan Near Gopal
Chora Hathivala Bapu Street Dhebar road rajkot

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 405

F.No. N-11013/2415/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gandhi Ashokkumar Ramaniklal, **Advocate**
Sh. Gandhi Ramankilal G
Laxmi Nivas, Opp. G.E.B., Beh. Dena Bank,
Modasa-383315, Dist. Sabarkantha, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 406

F.No. N-11013/2416/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vyas Darshnaben, **Advocate**
Sh. Vyas Jagdishchandra Amratlal
305, 3rd Floor, Samruddhi Flat, Jivandeep
Colony, Beh. Nehru Park, Anand-388001, Ta.
Dist. Anand, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 407

F.No. N-11013/2417/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ishwarprasad , **Advocate**
Sh. Ramswaroop Shakya
Block No.111, R.No. 866, G.H.B., Kalapinagar,
Ahmedabad, Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 408

F.No. N-11013/2418/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Akhtarhusen L. Saiyed, **Advocate**
Sh. Liyakathusen K.Saiyed
Yakutpura, Nr. Narmada Kanya School,
Vadodara, Gujarat-390006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 409

F.No. N-11013/2419/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dudhrejiya Maheshkumar , **Advocate**
Sh. Dudhrejiya Sunderbhai
Post Ratanpar, St. No.17, Nr. 34 No. Bust Stop,
Ratanpar, Wadhwan, Surendranagar, Gujarat-
363020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 410

F.No. N-11013/2420/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hemantkumar Govindbhai Palanpuria, **Advocate**
Sh. Govinbhai Valjibhai Palanpuria
140, Alpesh Nagar Society, Nr. L.P. Savani
School, New Pal Road, Surat-394510, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 411

F.No. N-11013/2421/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Dinesh Nathabhai , **Advocate**
Sh. Parmar Nathabhai Tejabhai
7, Parishram Raw House, Beh. Prabhukrupa Soc.,
Nr. Railway Crossing, Bopal, Ahmedabad-
380058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 412

F.No. N-11013/2422/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sankliya Vipulkumar , **Advocate**
Sh. Vashrambhai
Ram', Opp. Police Station, Gadhada (Swamina),
Dist. Bhavnagar-364750, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 413

F.No. N-11013/2423/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Akhani Kamleshkumar Chandrakant, **Advocate**
Sh. Akhani Chandrakant Amratlal
Parasnagar Part-1, Block No.89, Flat No.1065,
Naranpura, Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 414

F.No. N-11013/2424/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Raval Nayna, **Advocate**
Sh. Ashokkumar
B-23, Dwarkapuri Flats, Radhanpur Road,
Mehsana-384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 415

F.No. N-11013/2425/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanabar Prafulchandra Babulal, **Advocate**
Sh. Kanabar Babulal Jethabhai
Gaytri Nagar Society Talala (Gir), Junagadh,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 416

F.No. N-11013/2426/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Miyamohammed Natali , **Advocate**
Sh. Fatehmohammed
8/1072/B, Momnawad, Gopipura, Surat-
395001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 417

F.No. N-11013/2427/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kakkad Manojkumar Parmananddas, **Advocate**
Sh. Kakkad Parmananddas Dahyabhai
Shri Vraj Villa', 7/9, Junction Plot, Rajkot-
360001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 418

F.No. N-11013/2428/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rajanikant Ishvarlal, **Advocate**
Sh. Patel Ishvarlal
29, Golden Bungalows, Visnagar-Gandhinagar
Link Road, Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 419

F.No. N-11013/2429/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vagadia Nileshkumar Dhirubhai, **Advocate**
Sh. Vagadia Dhirubhai Shamjibhai
F-1, Parshwanath Shopping Center, Opp.
Padmavati Soc., Nikol Road, Naroda,
Ahmedabad-382330, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 420

F.No. N-11013/2430/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Christi Prashantkumar, **Advocate**
Sh. Christi Peterbhai Alois
9, Sruti Park, Tulshi Garnala Road, New Gamdi
Road, Nr. Dharni Vihar, Gamdi, Anand, Gujarat-
388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 421

F.No. N-11013/2431/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Shanabhai Punjabhai, **Advocate**
Sh. Parmar Punjabhai Nathubhai
At. PO Bakrol, 10 Shatdal Co-op Hsg. B/h.
Vaibhav Cinema, Ta.& Dist. Anand, Gujarat-
388315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 422

F.No. N-11013/2432/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Maltiben Upadhyay, **Advocate**
Sh. Hemant G.Upadhyay
302, Sumukh Complex, Beh. Ram Way Plaza,
Jumbu Bet, Kharivav Road, Dandia Bazar,
Vadodara-390001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 423

F.No. N-11013/2433/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tailor Biren , **Advocate**
Sh. Darji Bhikabhai Rajibhai
13 'Kamu Kunj', Pramukh Vatika Soc., Nr.
Hariom Soc., Atladra, Vadodara-390012, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 424

F.No. N-11013/2434/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Balrajsinh Sarvaiya, **Advocate**
Sh. Bhagwatsinh Sarvaiya
Sainath Avenue, Flat No.203, Fategunj Main
Road, Vadodara-390002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 425

F.No. N-11013/2435/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Sayiad Ashma, **Advocate**
Sh. Sayiad Mathurbhai
MAA', Beh. Gundala Davaja Street, Sarviya St.,
Gand No Rang, Beh. Bal Krushna Agency,
Gondal, Rajkot-360311, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 426

F.No. N-11013/2436/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Virabhai Mithabhai Gohel , **Advocate**
Sh. Mithabhai Mangabhai Gohel
Ta. Sarasava, Post Kindarava Vai Sherbag, Gadu
T.A. Veraval, Junagadh, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 427

F.No. N-11013/2437/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Alarakhabhai Umarbhai Sumara , **Advocate**
Sh. Umarbhai jushabbhai Sumara
Babariya Colony, Street No.2/6, Dhebar Road
(South), Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 428

F.No. N-11013/2438/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Mehul Kumar, **Advocate**
Sh. Ramesh Chandra
Madhuram' Opp. Old Civil Court, Nr. Rajmata
High Sch., Mansa, Gandhinagar, North Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 429

F.No. N-11013/2439/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rekha Jayantilal Mistry, **Advocate**
Sh. Jayantilal Gordhandas Mistry
G/106, Pragati Nagar, Piplod Jakat Naka, Piplod,
Surat-395007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 430

F.No. N-11013/2440/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Otia Ajaykumar Laxmanbhai , **Advocate**
Sh. Otia Laxmanbhai Bhagwandas
30, Laxminagar Soc., Opp. Gayatri Mandir,
Patan, Ta. & Dt. Patan, N. Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 431

F.No. N-11013/2441/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Rafikbhai Karimbhai , **Advocate**
Sh. Mansurikkarimbhai Jusabbhai
At. & Post Thara, Masjid Seri, Ta. Kankrej,
Banaskantha, Gujarat-385555

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.13 (at 566 also) for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 432

F.No. N-11013/2442/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Keyur Jayendrabhai Patel, **Advocate**
Sh. Jayendra Prabhudas Patel
3, Trishla Residency, Opp. Gujarat High Court,
Beh. R.C. Technical College, S.G.Highway, Sola,
Ahmedabad-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.02.13/13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 433

F.No. N-11013/2443/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yogeshkumar V. Bhatt, **Advocate**
Sh. Vipinchandra H.Bhatt
D-1, Shiv Dhara Apppt., Sharlaj Road, Nr.
Heritage Homes, Thaltej Gaum, Ahmedabad-
380059, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 434

F.No. N-11013/2444/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanungo Mudassirahmedkhan S., **Advocate**
Sh. Kanuga Shabbirulmehmoodkhan
Hajihusainkhan
Kashna-E-Kanungo, 1/3149/B/1-2, Teen Batti,
Qazi's Maidan, Gopipura, Surat-395001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 435

F.No. N-11013/2445/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vaishali Kishorchandra Dalal , **Advocate**
Sh. Kishorchandra Sakarlal Dalal
23, C-2, K.P. Krupa Awas, Laljinagar, Nr. Lion's
Club, Adajan, Surat-395009, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 436

F.No. N-11013/2446/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Pandya Harsha Niravkumar, **Advocate**
Sh. Pandya Niravkumar Karunashankar
Bhavani Krupa', 11 Gayakwadi Plot, Rajkot,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 437

F.No. N-11013/2447/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashokkumar Madhubhai Sojitra, **Advocate**
Sh. Madhubhai Pragjibhai Sojitra
E/203, Shreenidhi Residency, Satelight Road,
Mota Varachha, Surat-394101, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 438

F.No. N-11013/2448/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modi Shailesh Bhailalbhai, **Advocate**
Sh. Modi Bhailalbhai manilal
2066/1, Nr. Shambhuprasad Pole Ghanchi ole
Delhi Chakla Shahpur Ahmedabad Gujarat
380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 439

F.No. N-11013/2449/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ibrahim H. Khumar , **Advocate**
Sh. Khasanbhai Khumar
Shifa Hospital Road Nr. Gariyakhan Nr.
Mukaddar Ewlding Works mangrol Tal mangrol
Distt. Junagadh

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/08.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 440

F.No. N-11013/2450/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jayshree Karamshi Tank , **Advocate**
Sh. Karamshi pethabhai Tank
39, Taranga Hill Society Nr. Arjun Ashram
Chandlodia Ahmedabad 382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 441

F.No. N-11013/2451/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vasava Bhavanaben Arvindbhai, **Advocate**
Sh. Vasava Arvindbhai Mohanbhai
At. & PO Rajpipla hira Faliya Ta. Nandod Distt.
Narmada Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 442

F.No. N-11013/2452/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sandipbhai Padaria, **Advocate**
Sh. Govindbhai Padaria
Jawaharbazar netrang Ta. Valia Distt. Bharuch
393130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 443

F.No. N-11013/2453/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Dolatsangji Jabarsangji , **Advocate**
Sh. Thakor Jabarsangi Velaji
At & Post, Vadosan Ta.& Dist.Mehsana Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 444

F.No. N-11013/2454/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Ranjan V. Jani, **Advocate**
Sh. Ambarish M.Pandya
Bungalow No.9, Vairatnagar Society, Opp. Lotus
School, Govindwadi, Isanpur, Ahmedabad,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/29.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 445

F.No. N-11013/2455/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jatinbhai Ramanbhai Patel, **Advocate**
Sh. Ramanbhai Thakorbhai Patel
377/1, Nishal Falia, Punagam, Tal. Surat City,
Dist. Surat-395010, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 446

F.No. N-11013/2456/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dineshkumar Dahyabhai Patel , **Advocate**
Sh. Dahyabhai Haribhai Patel
1297, Jay Jalaram Krupa, Ambanagar-1, Udhana
Magdalla Road, Surat-395002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 447

F.No. N-11013/2457/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajnikant Farasram Raval , **Advocate**
Sh. Farasram Jamiyatram Raval
H.No.166, Gayatri So.-2, B/h. Mahadev Temple,
Udhnagam, Udhna, Surat-394210, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 448

F.No. N-11013/2458/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Purohit Bhalchandra, **Advocate**
Sh. Purohit Vasanthram
B-17, Saidham Soc., Opp. Vaikunth-2 Soc., New
VIP Road Vadodara-19, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 449

F.No. N-11013/2459/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasudev Devumal Khatri, **Advocate**
Sh. Devumal Asumal Khatri
Sindhi Colony, New Disa, B.K. Distt., Gujarat-
385535

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 450

F.No. N-11013/2460/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Vijaykumar , **Advocate**
Sh. Desai Rajendrabhai
18, Kena Bunglows Stadium Road, Motera,
Ahmedabad-380005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 451

F.No. N-11013/2461/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tank Salim Husenbhai , **Advocate**
Sh. Tank Husenbhai Nurmamdbhai
Valabhipur, Opp. Kurashna Cinema, Ta.
Valabhipur, Dist. Bhavnagar, Gujarat-364310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 452

F.No. N-11013/2462/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Maheebubhai Chandbhai, **Advocate**
Sh. Mansuri Chandbhai Gajibhai
27, Karismapark Soc., Opp. G.E. Board, Visnagar
Road, Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 453

F.No. N-11013/2463/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahendrakumar Popatlal Satyadev, **Advocate**
Sh. Popatlal Vasanji Satyadev
At. Ranavav, Vadipat, Ranavav, Ta. Ranavav-
360550, Porbandar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 454

F.No. N-11013/2464/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Ashvinkumar Balubhai , **Advocate**
Sh. Balubhai Ramjibhai Prajapati
96, Gitanagar Society, Katargam Singanpore
Road, Katargam, Surat-395004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 455

F.No. N-11013/2465/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Barot Minal Narendrasigh, **Advocate**
Sh. Barot Narendrasingh Devisigh
38, Sai Darshan Society, Vadia Road, Rajpipla-
393145, Ta. Nandod, Dist. Narmada, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 456

F.No. N-11013/2466/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parkhanji Chhaganji Thakore , **Advocate**
Sh. Chhaganji Pethuji Thakore
Gujarat Housing Board, M-15, Lucky Park Soc.,
Mondhera Road, Opp. Jilla Udhyog Kendra,
Mehsana, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 457

F.No. N-11013/2467/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khalifa Sajidahmad G. , **Advocate**
Sh. Khalifa Gulamfarid V.
Kajivas, At. Post. Ta.- Radhanpur, Dist. Patan,
Gujarat-385340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 458

F.No. N-11013/2468/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rashmikant Vitthalbhai Parmar , **Advocate**
Sh. Viithalbhai Hirabhai Parmar
Parvatideep', Parvatiben Makwana Marg,
Navidharti, Nagarwada, Vadodara-390001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 459

F.No. N-11013/2469/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maulik Dilipbhai Faldu, **Advocate**
Sh. Dilipbhai Madhavjibhai
216, Prashil Park, Nr. Neel City Club, Saurashtra
Uni. Main Gate, Munjka, Rajkot-360005, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 460

F.No. N-11013/2470/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khokhar Salim , **Advocate**
Sh. Khokhar Majidbhai
Sipahi Wada, Palitana-364270, Dist. Bhavnagar,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 461

F.No. N-11013/2471/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Nisha Manoj Parikh, **Advocate**
Sh. Acharatlal Narapatlal Dalal
D-2/102, Arjun Tower, Nr. C.P. Nagar Society,
Ghatlodia, Ahmedabad-380061, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.12/10.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 462

F.No. N-11013/2472/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bagade Maheshkumar Shivajirao, **Advocate**
Sh. Bagade shivajirao Manekrao
112, Kevdawadi Soc., Nr. Shanker Estate,
Bagefirdosh Ward, Indrapuri, Amraiwadi,
Ahmedabad-380026, Guj.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 463

F.No. N-11013/2473/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anil Mohanbhai Asudia , **Advocate**
Sh. Mohanbhai Kanjibhai Asudia
Plot No.1001-2, Sector-7/C, Gandhinagar,
Gujarat-382007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 464

F.No. N-11013/2474/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Ramilaben Thakor , **Advocate**
Sh. Alpesh Kumar Thakor
25, Shrinath Residency, Part-2, Nr. Swagat City,
Adalaj, Gandhinagar-382421, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 465

F.No. N-11013/2475/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vakil Shyamjibhai Bhimabhai , **Advocate**
Sh. Parmar Bhimabhai Lamanbhai
5, Jethalal Somnath Patel Colony, Vijaynagar
Railway Crossing, Nava Vadaj, Ahmedabad-
380013, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 466

F.No. N-11013/2476/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Varia Navneet, **Advocate**
Sh. Hirabhai
Navakuva (Kathola), Ta. Halol, Dist.
Panchmahals-389360, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 467

F.No. N-11013/2477/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Mohmed Muzaffar Gulamakbar, **Advocate**
Sh. Shaikh Gulamakbar Ibrahim
Office Khadki, Old Court Road, Bharuch-
392001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 468

F.No. N-11013/2478/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maheshwari Pravinkumar Murjibhai, **Advocate**
Sh. Maheshwari Murjibhai Raysibhai
Plot No.470/B, Navjivan Society, Sec. No.7,
Gandhidham-Kachchh, Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 469

F.No. N-11013/2479/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Maheshkumar, **Advocate**
Sh. Kantilal
66, Safal Narayan Nagar, Nr. Tahuko Party Plot,
Modhera Road, Mehsana-384002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 470

F.No. N-11013/2480/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpeshkumar Bhikhubhai Desai, **Advocate**
Sh. Bhikhubhai Gulabbhai Desai
49-50, Gayatri Soc., Nr. L.D.High School, Station
Road, Sachin, Surat, Gujarat-394230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 471

F.No. N-11013/2481/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Daxesh Maganlal Randeriya, **Advocate**
Sh. Maganlal Jagajivandas Randeriya
At. & PO Jhagadia, Ta. Jhagadia, Dist. Bharuch,
Gujarat-393110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 472

F.No. N-11013/2482/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sharifkhan Hamidkhan Bahelim , **Advocate**
Sh. Hamidkhan Ahemadalikhan Bahelim
At. & Post Chhathiarda, Bahelimvas, Ta. & Dist.
Mehsana-384207, N. Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 473

F.No. N-11013/2483/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rakesh Chandubhai, **Advocate**
Sh. Patel Chandubhai Sendhidas
F-11, Anil Flat, Dafnala Road, Shahibaug,
Ahmedabad-380004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 474

F.No. N-11013/2484/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raj Abdullah, **Advocate**
Sh. Raj Aehmadbhai
Block-C-1/3, Staff Qrts, Central Jail, At. Lajpor,
Tal. Choryasi, Dist. Surat-394235, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 475

F.No. N-11013/2485/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Mukeshbhai Narshihbhai, **Advocate**
Sh. Patel Narshihbhai Karamshibhai
C/2, Kalindi Soc., Opp. Govt. Tubewell, Bopal,
Ta. Daskroi, Dist. Ahmedabad-380058, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 476

F.No. N-11013/2486/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Yadav Sumitra , **Advocate**
Sh. Nepal Singh
M/19, Ambica Tenament, Opp. New Jashpark
Society, Ishanpur, Ahmedabad-382443, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 477

F.No. N-11013/2487/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilesh Bavishi, **Advocate**
Sh. Girishbhai Bavishi
Mahavir Krupa', 4 Subhashnagar, Raiya Road,
Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 478

F.No. N-11013/2488/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Atulkumar, **Advocate**
Sh. Vyas Anantrai
22-B, 'Durga' Saibaba Society, Nr. Giriraj Society,
Junagadh-362002, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 479

F.No. N-11013/2489/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Upadhyay Rajeshkumar, **Advocate**
Sh. Upadhyay Arvindhbai
11, Girnar Society, Nr. Motibaug, Junagadh-
362001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 480

F.No. N-11013/2490/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shailesh Maheshchandra Bhatt, **Advocate**
Sh. Maheshchandra Jatashankar Bhatt
Maa' Nivedita Society, Opp. Trilok Park, Raiya
Road, Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 481

F.No. N-11013/2491/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Belim Shaidmohamad Ahemadmiya, **Advocate**
Sh. Belim Ahemadmiya Mohmmadbhai
B/h. Sahkari Rice Mill, Janta Nagar Road,
Mahudi Bhagol Area, At. & Post Dabhoi-391110,
Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 482

F.No. N-11013/2492/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Talat Shabana Kalubhai , **Advocate**
Sh. Talat Kalubhai Adambhai
Talatwada, Dhandhuka, Ta. Dhandhuka, Dist.
Ahmedabad, Gujarat-382460

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 483

F.No. N-11013/2493/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ranjitsinh Raysinh Yadav, **Advocate**
Sh. Raysinh Ishvarbava Yadav
Bahucharaji ni Pole, Chitari Bazar, Khambhat-
388620, Dist. Anand, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 484

F.No. N-11013/2494/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malek Daudbhai Mirsaheb, **Advocate**
Sh. Malek Mirsaheb karimbhai
A-37, Khusbupark-2, Dungri Serpura Road,
Bharuch-392001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 485

F.No. N-11013/2495/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maheshwari Pachan Mulji , **Advocate**
Sh. .
Sodham Faliya, Inside Talav Gate, Mundra, Dist.
Kutch, Gujarat-370421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 486

F.No. N-11013/2496/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Choksi Hitendra Chandrakantbhai, **Advocate**
Sh. Choksi Chandrakantbhai Shantilal
At. Dhandhuka, Kumbharvada, Nr. Jain
Upashray, Dhandhuka, Ahmedabad, Gujarat-
382460

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 487

F.No. N-11013/2497/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Haiderali, **Advocate**
Sh. .
Al Yamin Apptt., Turkiwad, Opp. K.S. Joshi
School, Shahpor, Surat-395003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 488

F.No. N-11013/2498/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Satyamkumar Champaklal, **Advocate**
Sh. Shah Champaklal Vadilal
Shreenagar, Road No.10, South Zone, At. & PO
Idar, Ta. Idar, Dist. S.K., Gujarat-383430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 489

F.No. N-11013/2499/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ansari Mohammedyusuf Sidubhai, **Advocate**
Sh. Sidubhai Vali Mohammad Ansari
7/8, Habibullas Chawl, Nr. Municipal Health
Staff Qrts., Kamdar Maidan, Gomtipur,
Ahmedabad-380021, Guj.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 490

F.No. N-11013/2500/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manishkumar Dahyabhai Parmar , **Advocate**
Sh. Dahyabhai Narottambhai Parmar
G-409, Ramdevjini Pole, Kishanwadi, J.P. Nagar,
Ajwa Road, Vadodara-390019, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 491

F.No. N-11013/2501/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vimal Madhusudan Solanki, **Advocate**
Sh. Madhu Sudan Chandulal Solanki
B/12, Godavarinagar Part-II, B/s. Swimming
Pool, Vasna, Ahmedabad-380007, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 492

F.No. N-11013/2502/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Manilal Makwana , **Advocate**
Sh. Manilal Sendhaji Makwana
Rt. Savan Chawl, Opp. Church, Nandej Vill., Ta.
Dascroi, Dist. Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 493

F.No. N-11013/2503/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yogesh Mahipatlal Mehta, **Advocate**
Sh. Mahipatlal Nagardas Mehta
B/48, Prerna Bungalows, Opp. Harivila-
Haridham, Beh. Krishnanagar, New Naroda,
Ahmedabad, Guj.-382446

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 494

F.No. N-11013/2504/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinod Kumarkhaniya , **Advocate**
Sh. Bhikhalal Kumar Khaniya
Gurukrupa', 5, Lakhajiraj Udhyognagar,
Chunaravad, Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 495

F.No. N-11013/2505/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bambhava Jignasha Gobar , **Advocate**
Sh. Gobar Teja Bambhava
Jigar', Radhika Park Society, Nr. Madan
Mohanlalji Haveli, 150 ft. Ring Road, Rajkot-7,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 496

F.No. N-11013/2506/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Janak Mulji Solanki , **Advocate**
Sh. Mulji Khimji Solanki
Baroi Road, Nr. Animal Hospital, Mundra-Kutch-
370421,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 497

F.No. N-11013/2507/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatti Ibrahim Rahematkhan, **Advocate**
Sh. Bhatti Rahematkhan Salimkhan
18, Gulshannagar Society, Bhaththiwado, Patan,
Ta. & Dist. Patan, N. Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 498

F.No. N-11013/2508/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Kharadi Surekhaben, **Advocate**
Sh. Tulsi Bhai
Godhadhera, Ta. Bhiloda, Distt. S.K.-383251,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 499

F.No. N-11013/2509/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Sureshkumar R., **Advocate**
Sh. Thakor Ramanbhai
15, Rajmandir Bunglows, Beh. Anand Sagar App.
Sahakari Jin Road, At. & PO & Ta. Himatnagar,
S.K. Dist., Guj.-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 500

F.No. N-11013/2510/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Atulkumar R., **Advocate**
Sh. Bhatt Rashmikant D.
At. Chaplanar, PO Vavadi, Ta. Himmatnagar,
Dist. S.K. Gujarat-383030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 501

F.No. N-11013/2511/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Patel Hinaben Shamalbhai, **Advocate**
Sh. Patel Shamalbhai Kuberbhai
9/A, Gangotri Society, Khed Tasiya Road,
Mahavirnagar, Himmatnagar, S.K. Dist., Gujarat-
383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 502

F.No. N-11013/2512/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prahaladji, **Advocate**
Sh. Babuji Gohil
At. & PO Radesan, Dist. Gandhinagar-382009,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 503

F.No. N-11013/2513/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Aniruddhasinh, **Advocate**
Sh. Vikramsinh
272, Gaytainagar, SOC Sector-27, Gandhinaar-
382027, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 504

F.No. N-11013/2514/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rakeshkumar Lalbhai, **Advocate**
Sh. Patel Lalbhai Ishwerbhai
Plot No.986/2, Sector No.5 'C', Gandhinagar,
Gujarat-382006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 505

F.No. N-11013/2515/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hemalkumar Gohel , **Advocate**
Sh. Bhupendrabhai Gohel
Aadharsh', Block No.16-A, Natrajnagar Main
Road, Opp. Natraj Complex, University Road,
Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 506

F.No. N-11013/2516/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pipaliya Mukesh, **Advocate**
Sh. Govindbhai A. Pipaliya
Shivmani', Saket-2, Opp. Satyam Party Plot Opp.
Raj Residency, Nr. Nanamava Circle, Rajkot,
360005, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 507

F.No. N-11013/2517/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijay Narendrabhai Gohel , **Advocate**
Sh. Narendrabhai L.Gohel
Boricha Society, St. No.2, Bhagwati Para, Main
Road, Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 508

F.No. N-11013/2518/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajit Samjubhai Babaria , **Advocate**
Sh. Samjubhai Valabhai Babaria
At. Keshod, Veraval Highway Road, Sonalpark
Society, Teh. Keshod, Junagadh, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/22.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 509

F.No. N-11013/2519/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayeshkumar Kishorkumar Sainik , **Advocate**
Sh. Kishorbhai Kishanji Pamar
D-11, Malaxmi Soc., Palanpur, Patia, Rander
Road, Surat-395009, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 510

F.No. N-11013/2520/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhaskarray Dayalal Joshi, **Advocate**
Sh. Dayalal Kalidasbhai Joshi
D-301, Anandwilla Apartment, Bhesan Road,
Mora Bhagal Char Rasta, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 511

F.No. N-11013/2521/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Mahendrasinh Dilubha, **Advocate**
Sh. Parmar Dilubha Jorubha
Rajrajeshwari Soc., Beh. Dalmil, Surendranagar,
Gujarat-363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.05.13/08.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 512

F.No. N-11013/2522/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kasamkhan Daudkhan Solanki, **Advocate**
Sh. Daudkhan Solanki
At. & Post Vanakpor, Tal. Zagadiya, Distt.
Bharuch, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 513

F.No. N-11013/2523/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nandoliya Ashgarali Rahimbhai, **Advocate**
Sh. Nandoliya Rahimbhai Miyajibhai
At. Hatawada, Post Mumanvas, Ta. Vadgam, Dist.
B.K., Gujarat-385120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 514

F.No. N-11013/2524/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Sureshbhai Ramjibhai , **Advocate**
Sh. Rathod Sureshbhai Dayabhai
Mangalam' Station Road, Savarkundla, Ta.,
Savarkundla, Dist. Amreli, Gujarat-364515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 515

F.No. N-11013/2525/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshbhai Maganbhai Parmar , **Advocate**
Sh. Maganbhai Shivabhai Parmar
J-211/51, Pari Ni Chali, Girdharnagar,
Ahmedabad-380004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 516

F.No. N-11013/2526/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjay J. Joshi , **Advocate**
Sh. Jayntilal Madhavji
Shihori Krupa', Arya Nagar, Main Road, Pedak
Road, Rajkot-360003, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 517

F.No. N-11013/2527/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hasan Abdulaziz , **Advocate**
Sh. Hasan Ishaq Haji
Guhya Mohalla, Opp. Kharadi Bldg., Godhra-
389001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 518

F.No. N-11013/2528/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Deepak Bhanushankar Raval, **Advocate**
Sh. Bhansushankar Labhashankar Raval
Star Shopping Center, S.T. Road, Junagadh, Dist.
Junagadh, Gujarat-362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 519

F.No. N-11013/2529/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vasava Madhuben Devsinghbhai, **Advocate**
Sh. Vasava Devsinghbhai Mangubhai
New Dhaba Falia, Rajpipla-393145, Ta. Nandod,
Dist . Narmada, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 520

F.No. N-11013/2530/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Datta Dipakkumar Vallabhbhai, **Advocate**
Sh. Datta Vallabhbhai Shamjibhai
Momai Krupa', Gayakwadi-10, Nr. Junction Plot,
Rajkot-360001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 521

F.No. N-11013/2531/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malek Akhtarhusen Nizamuddin, **Advocate**
Sh. Malek Nizamuddin Faizumiya
45/Bage Zohra, Mohaddish Society, Opp. Police
Station, At.& PO & Ta. Borsad, Dist. Anand,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 522

F.No. N-11013/2532/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Sanjaykumar, **Advocate**
Sh. Karshanbhai
26, Mira Park, Panch Pada, Paliyad Road, Botad-
364710, Dist. Bhavnagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 523

F.No. N-11013/2533/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Liyakhan Fakirmahmad Mansuri , **Advocate**
Sh. Fakirmahmad Adambhai Mansuri
At. & PO Badoli, Ta. Idar, Dist. S.K., Gujarat-
383410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 524

F.No. N-11013/2534/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gheesulal Tejaramji Choudhary , **Advocate**
Sh. Tejaramji Ramlal Choudhary
15-A, Iswar Nagar Society, Nr. Singanpore Char
Rasta, Ved Road, Surat-395004, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 525

F.No. N-11013/2535/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kureshi Nadirkhan , **Advocate**
Sh. Kureshi yakubkhab
At. Gunja, Ta. Visnagar, Dist. Mehsana,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 526

F.No. N-11013/2536/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Charkha Altaf Husenbhai , **Advocate**
Sh. Husenbhai Ismailbhai Charkha
Guhayya Moh., Beh. Beththak Mandir, Godhra-
389001, Dist. Panchmahals, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/05.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 527

F.No. N-11013/2537/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharat M. Swami , **Advocate**
Sh. Manilal J. Swami
14-A, Shreenivas, Devarshi Park, Nr. Laxmi
Narayan Temple, Manjalpur, Vadodara, Gujarat-
390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 528

F.No. N-11013/2538/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sutaria Atulkumar Hirabhai , **Advocate**
Sh. Sutaria Hirabhai Pachabhai
Gaytrinagar, Nr. Hanuman Temple, Sarkhaj Gam,
Ta. City, Dist. Ahmedabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 529

F.No. N-11013/2539/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Prakashkumar, **Advocate**
Sh. Raval Gopalji Dayashankar
Nr. Purvavibhag Brhamsamaj Vadi, 80 Ft. Road,
Beh. Ayodhiyanagar, Surendranagar-363002,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 530

F.No. N-11013/2540/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lalsinh Madansinh Jetavat, **Advocate**
Sh. Madansinh Karansinh Jetavat
At. & PO Ganthiol, Ta. Idar, Dist. Sabarkantha-
383410, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 531

F.No. N-11013/2541/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaileshkumar N. Dave , **Advocate**
Sh. Narsinhbhai S. Dave
Shiv Krupa', 2 Akshar Nagar, Opp. Amrut Deri,
Nr. Lakh No Bungalow, Gandhigram, Rajkot-
360007,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 532

F.No. N-11013/2542/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dodiya Dharmendrasinh Mahipatsinh, **Advocate**
Sh. Dodiya Mahipatsinh Kalyansinh
At. Village Chokdi, Ta. Barwala, Dist.
Ahmedabad, Gujarat-382250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 533

F.No. N-11013/2543/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Raval Iraben Bhashkerbhai, **Advocate**
Sh. Raval Bhashkerbhai D.
C/o Late Hardip Lalitbhai Yagnik, Opp. SBI,
Vadipara, Main Bazar, Surendranagar-363001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.04.13/01.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 534

F.No. N-11013/2544/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Valjibhai Amarshibhai Moghariya, **Advocate**
Sh. Amarshibhai Jivabhai Moghariya
Plot No.19, Anmol Row House, Setelight Road,
Mota Varachha, Surat-394101, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 535

F.No. N-11013/2545/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Dhirajlal , **Advocate**
Sh. Amrutlal
C-106, Arya Residency, Saijpur Bhogha, Naroda,
Ahmedabad, Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 536

F.No. N-11013/2546/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Manishkumar, **Advocate**
Sh. Jethalal
Juna Para, First Line, Mehsana-384001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 537

F.No. N-11013/2547/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahmad Ishak Mayuddin Kazi, **Advocate**
Sh. Mayuddin Samsuddin Kazi
Dadabhai Nagar, At. & PO Kathor, Tal. Kamrej,
dist. Surat, Gujarat-394150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 538

F.No. N-11013/2548/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Virendrasinh Chhatrsinh Bodana, **Advocate**
Sh. Chhatransinh Himmtsindh Bodana
2, Haridham Raw House, At. Vav, Ta. Kamrej,
Dist. Surat, Gujarat-394326

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 539

F.No. N-11013/2549/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilesh P. Daxini, **Advocate**
Sh. Parshotambhai Tulsidas Daxini
Bhavani Krupa' 23/42, Prahlad Plot, Dhanvantri
Marg, Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 540

F.No. N-11013/2550/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Pandya Arunaben Harilal, **Advocate**
Sh. Hiralal Mayaram
309, Gokul Complex, Opp. Mochibazar Court,
Rajkot, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 541

F.No. N-11013/2551/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Navanitbhai Haribhai Tandel , **Advocate**
Sh. Tendal Haribhai Dahyabhai
21, Samta Row House, Amba Township Pvt. Ltd.
Sec.-3, Dadabhagvan Trimandir Complex,
Adalaj, Gandhinagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 542

F.No. N-11013/2552/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Subhash, **Advocate**
Sh. Patel Gangdasbhai
201 Umesh Complex Near Chaudhari High
School Rajkot Gujarat - 360004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 543

F.No. N-11013/2553/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tadvī Anantkumar Bhanubhai , **Advocate**
Sh. Tadvī Bhanubhai Kalidas
Maa Krupa 213 Navapura Street Kuvawala Falia
Rajpipla Ta. Nandod Distt. Narmada Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 544

F.No. N-11013/2554/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhatt Vandana Indravadanbhai, **Advocate**
Sh. Bhatt Indravadanbhai Sunderlal
Keshav Kunj Near Laltower Darbar Road Rajpipla
393145 Ta. Nandod Distt. Narmada Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 545

F.No. N-11013/2555/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Kamalkumar Motibhai, **Advocate**
Sh. Patel Motibhai Paragbhai
Near Shiv Shakti Dham Dolat Bazar Rajpipla
393145 Ta. Nandod Distt. Narmada Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 546

F.No. N-11013/2556/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shuchita Chandulal Upadhyay, **Advocate**
Sh. Haresh B. Jain
7/74 Maruti Appartment Sola Road Ahmedabad
380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 547

F.No. N-11013/2557/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vashi Jignasha Tejaskumar, **Advocate**
Sh. Vashi Tejaskumar Sumantrai
Dhamdachha Limdachawk Taluka Gandevi Distt.
Navasri 396310 Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 548

F.No. N-11013/2558/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Iqbal Suleman Desai, **Advocate**
Sh. Iqbal Suleman Desai
27 Jantanagar Society Rander Town Rander Surat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 549

F.No. N-11013/2559/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajendra Santaram Rane, **Advocate**
Sh. Santaram Vaman Rane
Opp. Siddhanath Mahadev Mandir Singarava Ta.
Dascroi Distt. Ahmedabad 382430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 550

F.No. N-11013/2560/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasubandhu Chirag Jayantkumar , **Advocate**
Sh. Vasubandhujayant Kumar Jethalal
A/42 Swastik Bungalow raipur mill Compound
Rakhial Ahmedabad Gujarat 380023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 551

F.No. N-11013/2561/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Pankajkumar , **Advocate**
Sh. Rathod Balvantray
A/7, Bhavanichhaya Society Near Vastrapur
Railway Station B/h Ganesh Flat Vejalpur
Satellite Ahmedabad 380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 552

F.No. N-11013/2562/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Mahmadsusen, **Advocate**
Sh. Pathan Kamalkhan
2, Khusbupark Society, Opp. Gunjan Society,
B/h, Decent Hotel, Visanagar Road, Mehsana
Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 553

F.No. N-11013/2563/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jeetendra R. Tripathi, **Advocate**
Sh. Rajmani R.Tripathi
25/3, Anand Flat, Nr.Shastri Stadium,
Bapunagar, Ahmedbad Gujarat-380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 554

F.No. N-11013/2564/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vakil Rajeshbhai Naginbhai , **Advocate**
Sh. Naginbhai Shankarbhai
2/20, shree Flats, Opp.Magalmurti Society,
Nr.Samta Flats, Suhanpura Vadodara Gujarat-
390023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 555

F.No. N-11013/2565/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Madinaben Mustakbhai Shaikh , **Advocate**
Sh. Ismailbhai Hasanbhai Haji
Modiwada, Opp.Zampli Pol School, Kapadwanj
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 556

F.No. N-11013/2566/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kiranben Chhelshanker Bhatt, **Advocate**
Sh. Chhelshanker Ambashankar Bhatt
Khari Street Dharangadhra Distt.Surendranagar
Gujarat-363310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 557

F.No. N-11013/2567/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Satishbhai Jeshingbhai , **Advocate**
Sh. Vaghela Jeshingbhai Bavjibhai
Plot No. 852/1 Sector-5/C gandhinagar Gujarat
382006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 558

F.No. N-11013/2568/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Panchal Upendra Chunilal , **Advocate**
Sh. Panchal Chunilal Motilal
10-C, Sureshpark-I, Near Nageshwar Temple,
Waghodia Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 559

F.No. N-11013/2569/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Natvarlal Dharmabhai , **Advocate**
Sh. Parmar Dharmabhai Pethabhai
Sonbag, Outside Miragate Gate, nr.Chabutara,
palanpur Dist,banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 560

F.No. N-11013/2570/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Imtiyazali Maiyuddinbhai, **Advocate**
Sh. Mansuri Maiyuddinbhai
At & Po. Gorisha manzil, Sultanpura, ta. Jhagadia
Dist.Bharuch Gujarat-393110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 561

F.No. N-11013/2571/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sudhirkumar Subodhkumar Mehta, **Advocate**
Sh. Subodhkumar Rvishankar Mehta
36, Vinayakpark, opp.Tirupati School Nr.Lack,
Chandlodia Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 562

F.No. N-11013/2572/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jashwantkumar Dalpatbhai Panchal, **Advocate**
Sh. Dalpathbhai Dahyabhai Panchal
A/11, Raw House, Gala Type, Sundar Nagar,
opp.Bhairav nagar, Bhestan, Surat Gujarat-
395023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 563

F.No. N-11013/2573/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Pravinkumar , **Advocate**
Sh. Tejabhai
Shapar (Veraval), Tal. Kotdasangani, Dist.Rajkot
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 564

F.No. N-11013/2574/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Moyal Sahenajbanu Misrikhan, **Advocate**
Sh. Moyal Misrikhan Kamalkhan
7, Sahin Society, Opp-Old P & T Colony, Somnath
Road, new Hiranagar Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 565

F.No. N-11013/2575/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Matafer Ramgopal Pande, **Advocate**
Sh. Ramgopal Ramdutt pande
H.No.163, Dharamnagar Society, A.K.Road, Surat
Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/23.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 566

F.No. N-11013/2576/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Nirmala Kalpesh Kotadia, **Advocate**
Sh. Kalpesh Govindbhai Kotadia
Plot No.111, Suvey No.90, Vastudham Adipur,
Kutch Gujarat-370205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 567

F.No. N-11013/2577/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Alpeshkumar Kalyansinh Jetavat, **Advocate**
Sh. Kalyansinh Jujarsinh Jetavat
Behind Jain Derasarm Ganthiol, Ta.Idar,
Distt.Sabarkantha Gujarat-383410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 568

F.No. N-11013/2578/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Laxmanbhai Zaverbhai Bapodariya, **Advocate**
Sh. Zaverbhai Harjibhai Bapodariya
12, Shaktinagar Soc, B/h, Kantareshwar
Mahadev Mandir, Katargam, Surat Gujarat-
395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 569

F.No. N-11013/2579/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bindu Manoj Bhambhani, **Advocate**
Sh. Manoj K.Bhambhani
S.D.X.South-49, Main Market, Gandhinagar
Kutch-Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 570

F.No. N-11013/2580/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanubhai Parmar , **Advocate**
Sh. Kashnabhai Parmar
182, Nandanvan Society, New Sama Road
Vadodara-28 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 571

F.No. N-11013/2581/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajendra M. Shah, **Advocate**
Sh. Manilal Chunilal Shah
G-2, Yogi Chambers, Dighe's Wada, Dandia
Bazar Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 572

F.No. N-11013/2582/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chiragkumar Ramanlal Parmar , **Advocate**
Sh. Ramanlal Mithabhai Parmar
B/102, angal Tirth Society, Dahej Bypass Road,
Bharuch-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 573

F.No. N-11013/2583/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Aiyubkhan Bismillahkhan, **Advocate**
Sh. Pathan Bismillahkhan
4347/4, Sardar Chamber, Mirdawad,
Panchkuva, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 574

F.No. N-11013/2584/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhagiya Dalpat, **Advocate**
Sh. Bhagiya Ganeshbhai
Maruti Society, 50ft. Main Road, Near Kuvadava
Road, Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 575

F.No. N-11013/2585/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kishorchandra Lotia, **Advocate**
Sh. Tribhovan Bhai Panachad Lotia
Revnenu Kramachari Soicety, Nr. Virani School
Shrinathji Plot No-20, Rajkot Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 576

F.No. N-11013/2586/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrakumar Somabhai Patel, **Advocate**
Sh. Somabhai Vastabhai Patel
B-802, Aakash Avenue, Nr.Petrol Pump, Althan-
Bhimrad Roadm Bhimrad Surat Gujarat-395017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 577

F.No. N-11013/2587/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rajeshree Rajendra Modi, **Advocate**
Sh. Rajendra Gatulal Modi
4, Chandranagar Society, Opp.ICICI bank,
Sindhwai Raod Bharuch, Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 578

F.No. N-11013/2588/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Munshi Mohammed Amin, **Advocate**
Sh. Munshi Malek Rehaman
2, Madar Appartment Nr. Mewat hall, Sarisya
Talav Road, Yakut Pura Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/15.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 579

F.No. N-11013/2589/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Dharmendra , **Advocate**
Sh. Parmar Keshavlal
Savgannagar, Nr.shantirati Oil Mil, Botad,
Dist.Bhavnagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 580

F.No. N-11013/2590/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Naik Sonalben Kantilal , **Advocate**
Sh. Naik Kantilal Shahbhai
115, Dhari PM City Bungalows Near Lakhvad,
Gandhinagar Road Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/10.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 581

F.No. N-11013/2591/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parimal Somnathbhai Pandit, **Advocate**
Sh. Somnathbhai Vishvnath Padit
A/25 Shivalay-2 Gala Club Road B/h Shuamvilla
Banglo At.Ghuma-Bopal Ahmedabad Gujarat-
380058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 582

F.No. N-11013/2592/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Kevalkumar Y., **Advocate**
Sh. Trivedi Yashvantilal B.
4, Gajraj Society, part-2, Opp. Chandlodiya lake,
Chandlodiya, Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 583

F.No. N-11013/2593/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharade Deepakkumar Babulal, **Advocate**
Sh. Bharade Babulal Laxmanbhai
868, Vadvali Chali-Singarva, ta. Daskroi,
Dist.Ahmedabad P.O.Maize Products Kathawada,
gujarat-382430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 584

F.No. N-11013/2594/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Usmanmiya Abdulkadar Shaikh, **Advocate**
Sh. Abdulkadar Hafijulla Shaikh
3405, Saiyad Wad, Bhikhan Gali, Jordan Road,
Dariyapur, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 585

F.No. N-11013/2595/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Metaliya Arvindbhai Savajibhai , **Advocate**
Sh. Metaliya Savajibhai Chhaganbhai
Barot Street, Botad Dist. Bhavnagar Gujarat-
364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 586

F.No. N-11013/2596/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhanjibhai Motibhai Varia , **Advocate**
Sh. Motibhai Narshibhai Varia
Rachana Society, opp.Kuber Cinema Block
No.24/A, Dhiren Morbi Taluka Morbi Dist.Rajkot
Gujarat-363642

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 587

F.No. N-11013/2597/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chhagan Haribhai Dudhat, **Advocate**
Sh. Haribhai Savjibhai Dudhat
C-103, Jay Ambe Palace, Ishwar park Soc,
Bombay- Market Road, Sitanagar Choukadi,
punagam, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 588

F.No. N-11013/2598/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pravin Punjiram Panchal, **Advocate**
Sh. Punjiram Prabhudas Panchal
38, Bindupark Society Keshavnagar
Subhashbridge, Ahmedabad Gujarat-380027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 589

F.No. N-11013/2599/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjay Parmar , **Advocate**
Sh. Ratilal Parmar
Shree Hari Krishna Block No-E-247,
Shashtrinagar Nanamava main Road, Rajkot
Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 590

F.No. N-11013/2600/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Krutarth V. Vaidya, **Advocate**
Sh. Vijaybhai D. Vaidya
Mavtar 161, Nutannagar Behind Kuberbaug,
Mahuva Dist.Bhavnagar Gujarat-364290

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 591

F.No. N-11013/2601/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Upadhyay Ratanlal Mangilal, **Advocate**
Sh. Upadhyay Mangilal Badrilal
At.Kakarna Muvada, po.Derol Station, Ta. Kalol
Dist.Panchmahal Gujarat-389320

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 592

F.No. N-11013/2602/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gohil Rajnikant Laljibhai , **Advocate**
Sh. Gohil Laljibhai Talshibhai
46/B, Jawahar Nagar Society, paliyad Road,
Botad Dist. Bhavnagar Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 593

F.No. N-11013/2603/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Solanki Manisha Anilkumar , **Advocate**
Sh. Solanki Anilkumar Amrabhai
94, Shyam Satya Bungalows, Chandkheda Kalol
Highway, Chandkheda, Ahmedabad Gujarat-
382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 594

F.No. N-11013/2604/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Samir Ramshanker Bajpai, **Advocate**
Sh. Ramshanker Munnial Bajpai
Kailash Bhavan 56-57 Shri rang Society Palanpur
patia rander road Surat Gujarat 395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 595

F.No. N-11013/2605/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmesh Arvindbhai Patel, **Advocate**
Sh. Arvindbhai Vehribhai Patel
B-2/605 Prasiddhi Park Flat Behind old Piplod
jakat naka Piplod Surat 395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 596

F.No. N-11013/2606/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Zinalal Muljibhai Sakaria, **Advocate**
Sh. Muljibhai Velabhai Sakaria
137 Vaikunthdham Society laxmikant Ashram
road katargam Surat gujrat 395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 597

F.No. N-11013/2607/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Swami Vasantiben Maganbhai , **Advocate**
Sh. Vankar maganbhai Jethabhai
Ganesh Chowk jambusar Ta. Jambusar Distt.
Bharuch

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 598

F.No. N-11013/2608/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Manubhai, **Advocate**
Sh. Madhabhai
At & Post. Rajgadh Ta. Visanagar, Dist.Mehsana
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 599

F.No. N-11013/2609/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vora Dineshkumar Chhaganbhai, **Advocate**
Sh. Vora Chhaganbhai Parsotambhai
Khara Wad Plot, Jetpur Road, Dhoraji Dist.Rajkot
Gujarat-360410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 600

F.No. N-11013/2610/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dineshkumar K. Vaghasia, **Advocate**
Sh. Kacharabhai R.Vaghasia
25, Gautampark Co.Op.Housing Society, Nr.Don
Sosco School, Vejalpur Road, Ahmedabad
Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 601

F.No. N-11013/2611/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vallabhbbhai , **Advocate**
Sh. Parmar Narayanbbhai
At.Chokdu, taluka Chuda, Dist.Surendranagar
Gujarat-363410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 602

F.No. N-11013/2612/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Girishkumar , **Advocate**
Sh. Chauhan Kanjibhai
Krishnanagar Society, B/h, Sakhida Arts College,
Limbdi Taluka Limbdi Dist.Surendranagar
Gujarat-363421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 603

F.No. N-11013/2613/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilesch Kumar Hargovindbhai Patel, **Advocate**
Sh. Hargovindbhai Joitaram patel
F-/5, Hirakunj Flat's, nr. Water Tank, Ghatlodiya
char Rasta, Chatlodiya, Ahmedabad Gujarat-
380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 604

F.No. N-11013/2614/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Maheshkumar, **Advocate**
Sh. Patel Vitthalbhai
At. Morwad Ta. Vijapur Distt. Mehsana 382870

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 605

F.No. N-11013/2615/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Mariyam Kasam Bayad, **Advocate**
Sh. Kasam Umar Bayad
Bayad Faliya Devaliya naka Anjar Distt. Kutch
Gujarat 370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 606

F.No. N-11013/2616/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammed Salim G. Bagban, **Advocate**
Sh. Gulamrasul Abdulkarim Bagban
4760 Gali No. 2 khodiar'S Street belderwad
Shahpur Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 607

F.No. N-11013/2617/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manharkumar Vitthalbhai Patel, **Advocate**
Sh. Vitthalbhai Dhanjibhai Patel
301 Abhishek Appartment Bileshwar mahadev
Society nr. Nand Bunglow Jantanagar Road
Ghatlodia Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 608

F.No. N-11013/2618/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Panchal Girishkumar K. , **Advocate**
Sh. Panchal Kantilal K.
2/20 Bhaktinagar Society nava bapunagar Char
rasta Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 609

F.No. N-11013/2619/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Hasmukhbhai Natubhai , **Advocate**
Sh. Parmar Nathubhai Nanjibhai
B/201 Mallinath prabhu Adinathnagar Part-2
Odhav Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/24.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 610

F.No. N-11013/2620/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshchandra Sakarchand Oza , **Advocate**
Sh. Sakarchand P. Oza
160/A sarvodaynagar Society part-1 Opp.
Ambaji mata'S Temple Sola road Ghatlodia
Ahmedabad 380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 611

F.No. N-11013/2621/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Himatkumar Mohanbhai Parmar , **Advocate**
Sh. Mohanbhai Devijibhai Parmar
Block No. 7/C premjibhai Chali
Thakkarbapanagar Ahmedabad 382350 Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 612

F.No. N-11013/2622/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Upadhyay Prashantkumar Mohanlal, **Advocate**
Sh. Upadhyay mohanlal Vitthaldas
16 Adarsh Society meghraj road at. Po. & ta.
Modasa Distt. Sabarkantha gujarat 383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 613

F.No. N-11013/2623/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Abdulkuddus Mohammedbhai Surajwala, **Advocate**
Sh. mohammedbhai Rasulbhai Surajwala
6/3/43 moti Vhorwad pir bordi Chakla kadi
Distt. Mehsana Gujarat 382715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.13/28.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 614

F.No. N-11013/2624/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Saroj Ranchhodbhai Rathod , **Advocate**
Sh. Ranchhodbhai k. Rathod
A/1 Office Colony Nr. Meena bazar
meghaninagar Ahmedabad 380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/07.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 615

F.No. N-11013/2625/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Lalka Deepaben, **Advocate**
Sh. Laxmichand
19-B-1 Himat nagar Society revenue Colony
Bhuj kachchh 370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 616

F.No. N-11013/2626/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Tuhinkumar Kaniyalal, **Advocate**
Sh. Shah kaniyalal Punjlal
50 Marutidham Society Near Fire Station T.P. 13
Chhani Jakatnaka Vadodara

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 617

F.No. N-11013/2627/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahamad Saddik, **Advocate**
Sh. Ishabhai Ismail Patel
6 karbhari park Vasna Road Vadodara 390007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 618

F.No. N-11013/2628/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Ahamadbhai, **Advocate**
Sh. Rana Jahubhai Bhikhabhai
Haji maholla At. PO. Tundav Ta. Savli Distt.
Vadodara 391775

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 619

F.No. N-11013/2629/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rohit Lalitchandra Zaverbhai , **Advocate**
Sh. Rohit Zaverbhai Paragbhai
At. Pavijetur Near telephone Exchange
Chhotaudepur Road Ta. Jetpurpavi Distt.
Vadodara

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 620

F.No. N-11013/2630/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Abdul Saeedkhan Abdul Razakkhan Pathan, **Advocate**
Sh. Abdul Razakkhan Metabkhan Pathan
B/196 Mubarak Society B/h Telephone Hotel
Juhapura Sarkhel Road Ahmedabad Gujarat
380055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 621

F.No. N-11013/2631/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Imtiyazkhan Yakubkhan , **Advocate**
Sh. Pathan Yakubkhan
1452 Shaikhu Manzil patwa Sheri B/H
Pattharkuwa Petrol pump relief road Ahmedabad
380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 622

F.No. N-11013/2632/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Navlakha Rajesh Omkarbhai , **Advocate**
Sh. Navlakha Omkarbhai L.
81/962 Ambica Apartment Nr. Telephone
Exchange Naranpura

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 623

F.No. N-11013/2633/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dave Viren Shashikant, **Advocate**
Sh. Shashikanta farasram Dave
4 Shri Surat Panjarapole Staff Quarters Opp.
Children Traffic training park Ghoddod Road
Surat 395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 624

F.No. N-11013/2634/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soyantar Bharat Shakarabhai , **Advocate**
Sh. Soyantar Shakarabhai Amarabhai
B-1/5, Shantinagar,Nr. Vejalpur Bus Stop,
Vejalpur,Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 625

F.No. N-11013/2635/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Rajesh Kumar , **Advocate**
Sh. Maganbhai
At.Botad B/H.Sonawala Hospital,Tadha Niwadi
Ma, 1st Line Ma Bhavani Krupa Sarangpur Road,
At.Botad.Dist.Bhavnagar Post-Botad Gujarat-
364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 626

F.No. N-11013/2636/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Abdulkadir, **Advocate**
Sh. Abdulhakim
Islampura, Nr.Yamuna Talkies,Kapadwanj
Dist.Kheda Gujarat-387620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 627

F.No. N-11013/2637/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vyas Pulkita, **Advocate**
Sh. Jagdishchandra G.Vyas
1/223 Chamunda Chowk, Vasna Gam Sarkhej
Road, Ahmedabad Gujarat-380007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 628

F.No. N-11013/2638/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bhikhabhai Iswarbhai, **Advocate**
Sh. Patel Ishwarbhai Babarbhahi
Resi.Of Netariya,Ta.Thasra At.Thasra.Nr.Ashapuri
Temple Ta.Thasra, Dist. Kheda Gujarat-388250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 629

F.No. N-11013/2639/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parmar Bhanuben , **Advocate**
Sh. Dalsukhbhai Chitabhai
B-5 Dwarkesh Park,B/H Dabhoi Dashald
Bhavan,Nr.Krishna Park Society, Ajwa-
Waghodia Ring Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 630

F.No. N-11013/2640/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dutt Aakash , **Advocate**
Sh. Dutt Natvarlal
1382/1,Opp. Ottampole Dargah Gali,Krishna
Chowk Shahpur Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 631

F.No. N-11013/2641/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Heenaben S. Nadiwala, **Advocate**
Sh. Shankarbhai Ambalal Patel
43/505, Hariom
Appartment, Nr. Vyaswadi, Navawadaj Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 632

F.No. N-11013/2642/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Zala Vakhatsinh, **Advocate**
Sh. Adesinh
At.Vaghjipur, Ta. Kapadwanj Dist.Kheda Gujarat-
387620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 633

F.No. N-11013/2643/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipak V. Talreja, **Advocate**
Sh. Virbhanand D.Talreja
Laxmi Chhaya, 1-Shastinagar, Nr.Sindhi Sahiti
Dharmashala, Rajkot Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 634

F.No. N-11013/2644/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Shaileshkumar Jayantilal, **Advocate**
Sh. Pandya Jayantilal Dayashanker
8-Vivekanand Society-4/A New Junction Road,
Surendranagar Gujarat-363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 635

F.No. N-11013/2645/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shah Hetalben Ranchhodbhai, **Advocate**
Sh. Shah Ranchhodbhai Rashiklal
92,Mink Park Society, Nr.P.D.Pandya College,
Vatva Ahmedabad Gujarat-382445

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 636

F.No. N-11013/2646/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Kalpeshkumar , **Advocate**
Sh. Makwana Bhagwanbhai
9, Har Siddh Nagar Society Opp. Open Air
Theatre Siddhpur Distt.Patan Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 637

F.No. N-11013/2647/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Maksudbhai, **Advocate**
Sh. Rahimbhai Bhikhabhai
15, Adarshnagar Society, Vishnagar
Road, Mehsana Ta. Dist. Mehsana Gujarat-
384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 638

F.No. N-11013/2648/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Thakor Alpa Vaghjibhai , **Advocate**
Sh. Thakor Vaghjibhai Ramsangji
D-90, Sarvodya Part-2 Society, Near Sola
Crossing, Sola Road, Ghatlodiya, Ahmedabad
Gujarat-3800061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 639

F.No. N-11013/2649/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Harsha Bhavik Baraiya , **Advocate**
Sh. Rajubhai Devjibhai Jadav
18, Sanatan Society, Nr.Municipal
Snanaghar,khokhara,Maninagar (E) Ahmedabad
Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 640

F.No. N-11013/2650/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Ila Indravadan Pandya, **Advocate**
Sh. Rasiklal Keshavlal Vyas
22/Amarpura Society, Chandlodiya Road,
Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 641

F.No. N-11013/2651/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Trupti Raval, **Advocate**
Sh. Pravinchandra Raval
105-3-B, Opp. Umang Parivar Society,
Nr. Hemdhruv Society, Opp. Kalupur Comm. Co-
Op-Bank Ltd. Vasna, Ahmedabad Gujarat-
382346

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 642

F.No. N-11013/2652/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parul Harshadray Trivedi, **Advocate**
Sh. Harshadray Trivedi
11, Sandipani Society, Nr. Bhai Kaka
Nagar, Thaltej, Ahmedabad Gujarat-380059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 643

F.No. N-11013/2653/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipsinh Dalpatsinh Thakor, **Advocate**
Sh. Dalpatsinh Anandsinh Thakor
12, Rutu Bunglow, Sona Plot, Behind Sona
Nagar, Abrama, Dharampur Road, Valsad, Tal. &
Dist. Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 644

F.No. N-11013/2654/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anish Kadir Ghanchi , **Advocate**
Sh. Kadir Musaji Ghanchi
Shahid Chowk, Opp. Fish Market, Valsad Ta. Dist.
Valsad Gujarat-396001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 645

F.No. N-11013/2655/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Javed Altaf Shaikh, **Advocate**
Sh. Altaf Ahmed Shaikh
At & Po. Khergam, Chikhil, Dist. Navsari Gujarat-
396040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 646

F.No. N-11013/2656/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bipinchandra Ratilal, **Advocate**
Sh. Patel Ratilal Shankarlal
At & Po. Arad, ta.Halol Dist. Panchmahals
Gujarat-389350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 647

F.No. N-11013/2657/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Rina Purani, **Advocate**
Sh. Niranjal Kumar Purani
45, Shivkumud Society, Near Akota Garden, Opp.
R.C.Patel Estate Akota Vadodara Gujarat-390020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 648

F.No. N-11013/2658/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yadav Dineshbhai , **Advocate**
Sh. Khushalbhai
Post-Limbdi motavas. B/h Police Station At-Post-
Limbdi Distt.Surendranagar Gujarat-363421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 649

F.No. N-11013/2659/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Vijaykumar Parshottamdas , **Advocate**
Sh. Patel Parshottamdas Punjabhai
62,Ganpat Co.Op.H.Soc Ltd. Camp
Road,shahibaug,Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 650

F.No. N-11013/2660/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Narendrakumar Somalal , **Advocate**
Sh. Parmar Somalal Khodabhai
D/68, Kashivishwanath Society Part-I Behind
Tapobhumi Society Isanpur,Ahmedabad Gujarat-
382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 651

F.No. N-11013/2661/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jayshreeben Pareshkumar Patel, **Advocate**
Sh. Paresh Kumar Ramanbhai Patel
At & Post Bhesawada, ta.Dhansura, Distt.
Sabarkantha Gujarat-383310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 652

F.No. N-11013/2662/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Janakkumar H., **Advocate**
Sh. Raval Hirenbbhai Ambalal
I-102, Shrinandnagar
1, Vejalpur, Ahmedabad Gujarat-380051

Part-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 653

F.No. N-11013/2663/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrakumar Chhotubhai Patel , **Advocate**
Sh. Chhotubhai Ramanbhai Patel
H.No.114, Bid Faliya, Re. Village Jol
Ta.Po.Mahuva,Dist. Surat.Gujarat-394250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 654

F.No. N-11013/2664/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vipul Babubhai Rachhadiya, **Advocate**
Sh. Babubhai Devjibhai Rachhadiya
204-Sundaram,satyam Shivam Sumdaram
Appt.Motavarchha Main Road, Motavarchha
Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 655

F.No. N-11013/2665/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Jehabhai Gangarambhai , **Advocate**
Sh. Thakor Gangarambhai Laxmanbhai
At.Surajpura Tehsil.Patdi Distt.Surendranagar
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 656

F.No. N-11013/2666/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sidpara Ashok, **Advocate**
Sh. Govindbhai
Pranam' 18/4 Kevdawadi.Rajkot Gujarat-
360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 657

F.No. N-11013/2667/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Bhikabhai , **Advocate**
Sh. Khetabhai
Post-Limbdi Motavas,B/H Police Station, At-Post -
Limbdi Distt.Surendranagar Gujarat-363421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 658

F.No. N-11013/2668/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakkar Dipakchandra Harilal, **Advocate**
Sh. Thakkar Harilal Ratilal
Nr.Dr.Milwala Hospital,Civil Lines Road,
Savliwada, Godhra (PMS) Gujarat-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 659

F.No. N-11013/2669/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Oza Pushpaben Amrutlal , **Advocate**
Sh. OZA Amrutlal Shankarlal
E/93,Sarvodya Nagar,Part-1,Sola Road,
Ghatlodia,Ahmedabad Gujarat-346116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 660

F.No. N-11013/2670/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Chaitali B. Dave, **Advocate**
Sh. Bhupendra Navalshanker Dave
Narayan Kunj A/110/01 Opp. ADC. Bank,
Nr.Kalyan Boys School Khokhra,Ahmedabad
Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 661

F.No. N-11013/2671/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hitesh Venilal Maheta, **Advocate**
Sh. Venilal Mehta
Madhavpark, B/h.Highway Swaminarayan
Temple, At.Limbdi, Distt. Surendranagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 662

F.No. N-11013/2672/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayesh Kantilal Dave, **Advocate**
Sh. Kantilal Tuljashankar Dave
13, Tulsi, Prerna Park, Chandranagar, At.
Surendranagar, Distt. Surendranagar Gujarat-
363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 663

F.No. N-11013/2673/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Natvarsinh Umedsinh, **Advocate**
Sh. Thakor Umedsinh Chhotubhai
At-Post Segva, Khergam Road, Tal & Dist.
Valsad. Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 664

F.No. N-11013/2674/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shah Kamini Thakorbbhai, **Advocate**
Sh. Shah Thakorbbhai Navnitlal
Nani Mahetwad, Patel Ni.Chawl, Opp. Ganesh
Hall, Valsad, Tal & Distt. Valsad Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 665

F.No. N-11013/2675/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Chhaganbhai Patel , **Advocate**
Sh. Chhaganbhai Budhabhai Patel
Malvan, Agar Falia, Ambe Street, Val Untadi, St.
Dungari, Tal & Dist. Valsad Gujarat-396385

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 666

F.No. N-11013/2676/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ayubkhan Yusufkhan Pathan , **Advocate**
Sh. Yusufkhan Mohmmadkhan Pathan
Irfan Nagar Society, Near Kohinoor Society, Bhalej
Road, At & Po. Anand, Ta. & Distt. Anand Gujarat-
388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 667

F.No. N-11013/2677/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghoghari Abidhusain , **Advocate**
Sh. Ghoghari Issabhai
329-3, Dabliya Pole, Nr. Kalupur Tower,
Kalupur, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 668

F.No. N-11013/2678/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Qureshi Abdulwahab Abdulla, **Advocate**
Sh. Qureshi Abdulla Abdulmajid
1533, Moti Chalisgara's Pole, Nr.F.D.High School,
Jamalpur Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 669

F.No. N-11013/2679/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradipbhai Bajrange , **Advocate**
Sh. Joshibhai Bajrange
Maa-Baap krupa,10 Ketan Tenament near-Uma
High School,,Bethak,Naroda Ahmedabad
Gujarat-382325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 670

F.No. N-11013/2680/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shriram Ramavadh Vind , **Advocate**
Sh. Ramavadh Surat Vind
H.No.165, Chamunda Nagar,Post-
Gopalpuri,Gandhdiham,Kachchh Gujarat-
370240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 671

F.No. N-11013/2681/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kantibhai , Advocate
Sh. Tapubhai Chauhan
Sagvadi.T.Sihor Gujarat-364240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 672

F.No. N-11013/2682/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Nitin Ramanlal, **Advocate**
Sh. Shah Ramanlal Vadilal
10, Milan Society, Gyatri Mandir Road,
mahavirnagar Himatnagar Distt. Sabarkantha
Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 673

F.No. N-11013/2683/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Jagdishkumar , **Advocate**
Sh. Natvar Lal
At.Po. Laxmipura (vadani)Ta. Distt. Patan
Gujarat-384285

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 674

F.No. N-11013/2684/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahendrakumar Shambhubhai Patel, **Advocate**
Sh. Shambhubhai Harjibhai Patel
A-95, Yogeshwar Raw-House, Nr. Shyamdham
Chowk, Puna-Simada Road, Punagam Surat
Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 675

F.No. N-11013/2685/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Seema Mohansinghji Rajput, **Advocate**
Sh. Mohan Singh Ji D.Rajput
A/6, Uttampark Society Tenament, Nikol Gam
Road, Thakkarbapanagar, Ahmedabad Gujarat-
382350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 676

F.No. N-11013/2686/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Pankti Darshan Dave, **Advocate**
Sh. Jayendra Kumar R.Joshi
703, Sai Sagar Apartment Near jai Ratna Char
rasta, R.V.Desai Road, Vadodara Gujarat-390013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 677

F.No. N-11013/2687/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinodkumar R. Patel, **Advocate**
Sh. Ranchhodlal G.Patel
A-39 Tirupati Society, B/H.G.S.T. Crossing, Nr.
Navdeep School, New Ranip, Ahmedabad
Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 678

F.No. N-11013/2688/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Mahendrakumar Sitarambhai , **Advocate**
Sh. Barot Sitarambhai Pradhubhai
Brahmbhatt Khadki, At. Bhatiel Tal.Petlad,
Distt.Anand Gujarat-388450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 679

F.No. N-11013/2689/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chetankumar Bhikhabhai Patel , **Advocate**
Sh. Bhikhabhai Morarbhai Patel
b/609, Jalaram Nagar, G.H.Board, Pandesara
Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 680

F.No. N-11013/2690/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Sureshbhai , **Advocate**
Sh. Vaghjibhai
Post-Limbdi Motavas, B/H Police Station, At-Post-
Limbdi Distt. Surendranagar Gujarat-363421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 681

F.No. N-11013/2691/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Asif Yusuf Mangera, **Advocate**
Sh. Yusuf Ibrahim Mangera
206, Shabnam App. Mustak Nagar, Kosamba
Road, Valsad, Tal.& Distt. Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 682

F.No. N-11013/2692/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Sonalben Shashikant Desai, **Advocate**
Sh. Shah Ritesh Kumar Pravinchandra
Fulabhai Park, Near Garden, Baroda road, Halol
Gujarat-389350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 683

F.No. N-11013/2693/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prashantkumar Thakkar, **Advocate**
Sh. Bhogilal Thakkar
E/9, Sai Arpan, mangalya Society, Near
Ratnakar Tenament, Opp. Yash Complex, Gotri
Road, Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 684

F.No. N-11013/2694/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kachubhai Sisalabhai Rathwa , **Advocate**
Sh. Sisalabhai Chimabhai Rathwa
3, Shreenathji Society, Beda Faliya, Tokij Road,
Pavi Jetpur, Distt. Vadodara-391160

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 685

F.No. N-11013/2695/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divan Mohyudin , **Advocate**
Sh. Divan Sikander
489,,Divan Vago, Desar, Tal.Savil, Dist. Vadodara
Gujarat-391774

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 686

F.No. N-11013/2696/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Munjeth Aruna Mansinh, **Advocate**
Sh. Mansinh Tribhovandas Munjeth
A-48, Pushpak, Township, Opp. IPCL
Corporation Office, Undera, Vadodara Gujarat-
391330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 687

F.No. N-11013/2697/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jasubhai Kahanbhai Kanthadiya , **Advocate**
Sh. Kahanbhai Chhanubhai Kanthadiya
A-54, Saidarshan HomeSociety. Nr. Maghiya,
Dholka-Bagodra Road,Dholka Ta. Dholka
Dt.Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 688

F.No. N-11013/2698/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Johar Mahmadbhai Bengali, **Advocate**
Sh. Mahmadbhai Abbasbhai bengali
A-107, Yasin Park, Nr.Gujrati School,
Shetranjiwad, Begumpura Surat Gujarat-395003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 689

F.No. N-11013/2699/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ilesh Kumar Pramodbhai , **Advocate**
Sh. Pramodbhai Haribhai Patel
B/27, Dhanlaxmi Society.Sayan Sugar Road At.
Sayan, Ta. Olpad, Distt.Surat Gujarat-394130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 690

F.No. N-11013/2700/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parneriya Neeta Jadishbhai , **Advocate**
Sh. Jadishbhai Chhotalal Parneriya
7/637,Rambag Rampura,Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 691

F.No. N-11013/2701/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Anilkumar Ranchhoddas, **Advocate**
Sh. Patel Rachhoddas Valjibhai
Bordi Dalua, Fulpadagam, Bejind
School, A.K. Road, Surat Gujarat-395008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 692

F.No. N-11013/2702/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rohit Bhurabhai Kotadia, **Advocate**
Sh. Bhurabhai Mohanbhai Kotadia
63,Nandi Park Society, Nr. Reliance
Township,Piplod, Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 693

F.No. N-11013/2703/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Uday Hemantkumar Joshi, **Advocate**
Sh. Hemant Kumar Ramshankar Joshi
A-1/4, Shraddha Vishalnagar, Adajan Road, Nr.
Sardar Bridge, Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 694

F.No. N-11013/2704/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vakharia Rajesh Babubhai, **Advocate**
Sh. Vakharia Babubhai Kantilal
Flat No-10, Silver Arch Appartment,Nr. IDBi
Bank,Kailash Nagar Society,Fhod Dod Road,Surat
Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 695

F.No. N-11013/2705/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Janakkumar Arvindbhai Modi , **Advocate**
Sh. Arvindbhai Kantilal Modi
B-3-504,,Swastik Complex, Old Kosad Road,
Amroli, Surat, Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 696

F.No. N-11013/2706/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rohit Bipinbhai Dahyabhai , **Advocate**
Sh. Rohit Dahyabhai
219,220, Shivshakti Row-House Pardi-
Kande,Sachin, Surat Gujarat-394230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 697

F.No. N-11013/2707/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Joshi Sangitaben, **Advocate**
Sh. Rameshchandra
11, Navnit Appartment, Raliyat Nagar Society,
Opp. Kohinur Cinema, Patan, Ta & Dist. Patan
Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 698

F.No. N-11013/2708/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Bharatkumar , **Advocate**
Sh. Jethabhai Bhikhabhai
B/2F, Kailash Dham Apartment Sector-15,
Gandhinagar Gujarat-382015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 699

F.No. N-11013/2709/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahendrasinh Mohansinh Dodia, **Advocate**
Sh. Mohansinh M.Dodia
At.Post Marla,Swaminarayan Falia, Ta &
Dist.Valsad, Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 700

F.No. N-11013/2710/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Kalpana Babulal Mehta, **Advocate**
Sh. Babulal Pitambar Mehta
Aum Apartment, Block No-3, 24- Karanpara
Opp. Fire Station Rajkot-1 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 701

F.No. N-11013/2711/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Madhuri Shah, **Advocate**
Sh. Ramanlal Jivanlal Shah
C/379, Jantanagar, Chandkheda Road,
Sabarmati, Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.04.12/30.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 702

F.No. N-11013/2712/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pinkeshkumar S. Vishwas , **Advocate**
Sh. Semual G.Makwana
3, Kamal Bunglows, L.O.C.Road, Chandkheda,
Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 703

F.No. N-11013/2713/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sutariya Sanjaykumar Shankarbhai , **Advocate**
Sh. Shankarbhai Chhaganbhai Vankar
C-165, Sumin Park Society, G.D.Road,
Sajipurbogha, Naroda Road,Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 704

F.No. N-11013/2714/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shirajmahamad Habibkhan Malik , **Advocate**
Sh. Habibkhan Bachal Khan Malik
18, Mayurkunj Society, Nr. Sonal Cinema,
Maktampura, Sarkhej Road, Ahmedabad Gujarat-
380055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 705

F.No. N-11013/2715/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Narenkumar Manubhai , **Advocate**
Sh. Parmar Manubhai Dhanjibhai
53/456, Government 'F' Colony, Shahalam
Darwaja, Shahalam Ahmedabad Gujarat-380028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 706

F.No. N-11013/2716/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gajjar Anil Maganlal, **Advocate**
Sh. Gajjar Maganlal
21, Mamta Park Society Opp. Chuval Society
Gota Road Chandlodia Ahmedabad Gujarat-
382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 707

F.No. N-11013/2717/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Hina Pareshkumar Patel, **Advocate**
Sh. Ambalal Somabhai Patel
6. Saffron, Shukan-6, Opp. Science City, Sola,
Ahmedabad Gujarat-380060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 708

F.No. N-11013/2718/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Vijaysinh Chhatrasinh, **Advocate**
Sh. Chavda Chhatrasinh Shivsindh
40, Payal Park Society, Nr.Star Bazar, Satellite
Road, Satellite, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 709

F.No. N-11013/2719/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Mahendrakumar Haribhai, **Advocate**
Sh. Patel Haribhai Hirabhai
Katakiyawado, Madarsa, Patan Ta. & Distt.Patan
Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 710

F.No. N-11013/2720/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Ravi Kumar , **Advocate**
Sh. Barot Bipin Chandra
65,Hirawadi Banglow, Opp. Ghughat party
Plot,At & Tq.-Mansa Gujarat-382845

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.12/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 711

F.No. N-11013/2721/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Kureshi Maherunisha Abdulrahim, **Advocate**
Sh. Kureshi Abdulrahi Ibrahimbhai
All-Fatima Park Society, Behind honda Showroom
At & Tal. Kalol. Dist. Gandhinagar Gujarat-
382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.12/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 712

F.No. N-11013/2722/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mandovara Narendra, **Advocate**
Sh. Krishna Gopal
D/359, Hema Park, Ambicanagar
Odhav, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 713

F.No. N-11013/2723/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Sherasia Salmaben Alimohmed, **Advocate**
Sh. Sherasia Alimohmed Rajemad
Aman Park, (Tharadaranagar) At-Po.Kanodar,
Ta.Palanpur, Dist.Banaskantha Gujarat-385520

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 714

F.No. N-11013/2724/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Yogini Chandubhai Patel, **Advocate**
Sh. Chandubhai C.Patel
A/13, Parul Nagar Society, Bhuyangdev Cross,
Sola Road, Ghatlodia, Ahmedabad Gujarat-
380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 715

F.No. N-11013/2725/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Punitkumar Babulal, **Advocate**
Sh. Shah Babulal Sakarchand
D-23/273, Nandanvan Apartment, Opp. National
Handloom, Nr. Bhavsar Hostel, Nava Wadaj,
Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 716

F.No. N-11013/2726/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anilkumar Laljibhai Chauhan , **Advocate**
Sh. Laljibhai Arjandas Chauhan
219, Ranchhod Nagar,Behind Tara Vidhya
Mandir, Next to Navketan
Apt.Bhathena,Aanjana,Udhna Surat Gujarat-
394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 717

F.No. N-11013/2727/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kureshi Ajikh Khan Pirkhan, **Advocate**
Sh. Kureshi Pirkhan Ibrahim Khan
To.49, Shahil Park Society, Opp. Kamana
Chowkadi, Visnagar, Dist. Mehsana Gujarat-
384315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 718

F.No. N-11013/2728/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parmar Darshna Dineshbhai, **Advocate**
Sh. Jansari Nishant Chandresh Kumar
E-30, Nandi Park Society, B/H.Noble School,
Krishna Nagar, Ahmedabad Gujarat-382346

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 719

F.No. N-11013/2729/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Kaushal G. , **Advocate**
Sh. Joshi Ganshyambhai P.
Opp. 15th August Flats. Nr.Pruthvi Hotel,Nr.
L.G.Hospital Maninagar, Ahmedabad Gujarat-
380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 720

F.No. N-11013/2730/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rambhai Shivnanda Sadafale , **Advocate**
Sh. Shivnanda Marotirao Sadafale
17, Gayatrinagar Part-II, B/h Vishalnagar,
Isanpur Ahmedabad Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 721

F.No. N-11013/2731/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Mustakkhan , **Advocate**
Sh. Pathan Anwarkhan
At.Po. Dedan Pathan Manzil Panchayat Office
Road, Ta. Khambha, Dist. Amreli Gujarat-
365550

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 722

F.No. N-11013/2732/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Ashokkumar Ratilal , **Advocate**
Sh. Chavda Ratilal Govindbhai
At. Barwalal (Ghe.), Ambedkar Nagar No.2 Near
S.T.Station, Ta- Barwala,Dist. Ahmedabad
Gujarat-382450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.12/14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 723

F.No. N-11013/2733/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manjibhai Valabhai Solanki , **Advocate**
Sh. Valabhai Govindbhai Solanki
Khadiyapol Vas, Nr.Boot Bhavani
Mandir,Vejalpur Village, Ta.City Dist.
Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 724

F.No. N-11013/2734/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Balubhai Gomanbhai , **Advocate**
Sh. Parmar Gomanbhai Ambubhai
B/114, Shanti Nagar Society, Opp. Abhishekh
Township, New Kosad Road, Amroli, Surat
Gujarat-394107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 725

F.No. N-11013/2735/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Shah Varsha Babulal, **Advocate**
Sh. Shah Babulal Shivilal
J-311, Shreenandnagar Part-1, Nr. Jain Derasar
Vejalpur, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 726

F.No. N-11013/2736/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Idrishkumar , **Advocate**
Sh. Gafurbhai
Verai Chakla,Balisana. Ta.& Dist.Patan Gujarat-
384110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 727

F.No. N-11013/2737/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Patel Prafulaben Nabhubhai, **Advocate**
Sh. Patel Nabhubhai Sarabhai
Village. Bareja Chhabhag.Nr. Radhavallabha
Temple Taluka Dascroi Distt.Ahmedabad
Gujarat-382425

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 728

F.No. N-11013/2738/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parmar Nayanaben Sevantilal , **Advocate**
Sh. Parmar Sevantilal Manabhai
3-B, Shivampark Society, Opp. Sanketnagar
Tavadiya Road, Mehsana, Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 729

F.No. N-11013/2739/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Harendrasinh Takhatsinh, **Advocate**
Sh. Parmar Takhatsinh Himmatsinh
Khedut Jin, Tarsadi, PO-Kosamba (R.S)
Taluka.Mangrol, Dist. Surat Gujarat-3964120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 730

F.No. N-11013/2740/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lalit Dayalbhai Desai, **Advocate**
Sh. Dayalbhai Narshihbhai Desai
3, Santosh Apartment, OM Nagar, Near Gopal
Nagar, Parvat Patiya, Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 731

F.No. N-11013/2741/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Surubha Takhubha Rathod, **Advocate**
Sh. Takhubha Sardarsinh Rathod
Shiv Darshan 23, New Atul Society, B/h. Darbar
Boarding, Wadhwan City, Dist. Surendranagar
Gujarat-363035

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 732

F.No. N-11013/2742/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Raziuddin Hamiduddin, **Advocate**
Sh. Saiyed Hamiduddin Nazamuddin
107, Makhdum Park Society,
At. Post. Maktampur, Tal. Dist. Bharuch Gujarat-
392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 733

F.No. N-11013/2743/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vyas Pritibahen Manishkumar, **Advocate**
Sh. Vyas Manish Kumar Jitendra Kumar
Shree Bhagwat Vidhyapith, Krushnadham,
Nr. Gujarat High Cour, Sola Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 734

F.No. N-11013/2744/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Punjabhai Shankarbhai , **Advocate**
Sh. Desai Shankarbhai Jethabhai
180, Rabari Colony, Odhav, Ahmedabad Gujarat-
382415

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 735

F.No. N-11013/2745/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Devendraprasad Trivedi, **Advocate**
Sh. Devendra Prasad Trivedi
302, Bhagwati Park, Bhathena Main Road,
Ushanagar Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 736

F.No. N-11013/2746/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Malviya Jignasha Chandubhai, **Advocate**
Sh. Malviya Chandubhai Savjibhai
Bunglows No.34, Muktidham Society, Bombay
Market Road, Punagam, Surat Gujarat-394211

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 737

F.No. N-11013/2747/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ushababen , **Advocate**
Sh. Tulasibhai Parmar
4/B,Tirupati Apartment,Kadiwala School
Compound, Ring Road Surat Gujarat-395002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 738

F.No. N-11013/2748/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Falguniben Thakkar, **Advocate**
Sh. Kanaiyalal Girdharlal Thakkar
209, Anandnagar, Guj. Housing Board Gorwa,
Vadodara Gujarat-390003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 739

F.No. N-11013/2749/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandrakant G. Patel, **Advocate**
Sh. GopalBhai I. Patel
S-213, Shakti Park Apartment, Opp. Vrajdhara,
Sama Road, Vadodara Gujarat-390008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 740

F.No. N-11013/2750/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Rameshbhai , **Advocate**
Sh. Chauhan Kuberbhau
At & Post.Motidau, Indiranagar,Ta.&
Dist.Mehsana Gujarat-384120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 741

F.No. N-11013/2751/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshbhai C Hirani , **Advocate**
Sh. Chhaganbhai M.Hirani
Gitanjali Society,Jesar Road, Savar Kundla
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 742

F.No. N-11013/2752/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Vasant Rameshchandra, **Advocate**
Sh. Vyas Rameshchandra Maganlal
Sector No.24 Blocks No-M/7/78 Shivam
Appartment Gandhinagar-382024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 743

F.No. N-11013/2753/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Sanjaykumar Ramanlal, **Advocate**
Sh. Patel Ramanlal Jivabhai
26-Gunvantnagar Society Nr.Galaxy
Cinema,N.H.No.-8, Naroda Ahmedabad Gujarat-
382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 744

F.No. N-11013/2754/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Harishkumar , **Advocate**
Sh. Kushalbhai
I/1/234, Jalaramnagar Society, B/H,Bharat
Petrol Pump, Dabhoi-Waghodiya Ring Road,
Baroda Gujarat-390025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 745

F.No. N-11013/2755/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Urvesh Dilipbhai Pandya, **Advocate**
Sh. Dilipbhai Shivshankar Pandya
Dhoripole, Sidhpur, Dist. Patan Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.11/11.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 746

F.No. N-11013/2756/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jyotsanaben Dipakbhai Dabhi , **Advocate**
Sh. Ramjibhai Bhudarbhai Makwana
35, Pavanputra Soccity, Radhaswami Road,
Ranip, Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 747

F.No. N-11013/2757/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pankajkumar Pritamdas Verma, **Advocate**
Sh. Pritamdas Devidayal Verma
B/17, Purshottam Park Society, Nr.Vallabha Park,
Chandkheda,Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 748

F.No. N-11013/2758/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshkumar Natwarlal Patel, **Advocate**
Sh. Natwarlal Chhotalal Patel
Shanti Niwas, A/11, Kirti Tenament
Co.Op.Housing Society, B/s Shilp
Bhavan, Chandlodia Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 749

F.No. N-11013/2759/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Pinkyben Satyanarayan Agrawal, **Advocate**
Sh. Satyanaryan Baluram Agrawal
R.K.Agrawal,Brahmanvas,Nr.Bhairavji Temple,
At.Ambaji Ta.Danta, Dist.Banaskantha Gujarat-
385110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 750

F.No. N-11013/2760/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kunvarji Karsan Hirani, **Advocate**
Sh. Karsan harji Hirani
35, Jadavjinagar, College Road,
Bhuj, Dist. Kachchh Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 751

F.No. N-11013/2761/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Banker Dharminkumar Gangaram , Advocate
Sh. Parmar Gangaram Aljibhai
B.No.34-35, Jayshree Society Part-1, Opp-
Tapobhumi Society, Isanpur, Ahmedabad
Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 752

F.No. N-11013/2762/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Siddharthkumar , **Advocate**
Sh. Gajendra Kumar
At.Patan,Uday,Bheshatwado Ta.& Dist. Patan
Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 753

F.No. N-11013/2763/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jentibhai Bhimjibhai Jadav , **Advocate**
Sh. Bhimjibhai Khimjibhai Jadav
At.Ramlechi (Gir)Ramnagar Taluka.Talala (Gir)
Dist.Junagadh Gujarat-362150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 754

F.No. N-11013/2764/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Harshadkumar Somabhai , **Advocate**
Sh. Solanki Somabhai Ranchhodbhai
28/696, C, Colony Ashok Mill, Naroda Road
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 755

F.No. N-11013/2765/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakur Viraj, **Advocate**
Sh. Ramabhadur
29/348, Dershan Apartment,
Shastrinagar, naranpura, Ahmedabad Gujarat-
380063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 756

F.No. N-11013/2766/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bhaskarkumar Bhikhabhai, **Advocate**
Sh. Patel Bhikhabhai Shanabhai
3, Abhar Society, Opp. S.R. Patel Petrol Pump
Nizampura Baroda Gujarat-390002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 757

F.No. N-11013/2767/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Rajendrakumar Andarbhai , **Advocate**
Sh. Pandya Andarbhai Vithalbhai
At & Post-Padusan,Tal.Talod Gujarat-383305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 758

F.No. N-11013/2768/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gulammohamad Jamalbhai Mansuri, **Advocate**
Sh. Jamalbhai Shakurbhai Mansuri
30, Ronak Society, College Road, Modasa, Dist.
Sabarkantha Gujarat-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 759

F.No. N-11013/2769/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Falguni Mahendrabhai Soni, **Advocate**
Sh. Mahendrabhai Thakordas Soni
D-303 Akhand Anand Complex, Honey Park
Road, Near L.P.Savani School, Adajan Surat
Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 760

F.No. N-11013/2770/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Gandhi Birva, **Advocate**
Sh. Prakashchandra
20-A, Mahima App, Gyanda Society Behind, Jivraj
Park Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 761

F.No. N-11013/2771/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Niraliben R. Sheth, **Advocate**
Sh. Rajnikant C.Seth
9,Airport Avenue, Opp. Hotel Airport,Harni Road
Vadodara Gujarat-390022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 762

F.No. N-11013/2772/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Parul Shah, **Advocate**
Sh. Chetan Kumar Shah
B/179, Amitnagar Society, VIP Road, Karelilbaug,
Vadodara Gujarat-390022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 763

F.No. N-11013/2773/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vakil Alok Mahendrakumar , **Advocate**
Sh. Vakil Mahendergarh Kumar Bhagwandas
14, Dharamnagar
Society, Dharamnagar, Sabarmati, Ahmedabad
Gujarat-380005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 764

F.No. N-11013/2774/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Rukaiya Banu Mankad , **Advocate**
Sh. Isufbhai Mankad
Madhakhavas Steet Nr. Depalawad Wadhwan
City, Gujarat-363030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 765

F.No. N-11013/2775/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arun Lal Chand Lahoti , Advocate
Sh. Lal Chand Mohal Lal lahoti
F/13/A, Poddar Residency, Canal Road, Green
City Light, Vesu, Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 766

F.No. N-11013/2776/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mustaqmiyan Yusufmiyan Rathod, **Advocate**
Sh. Yusufmiyan Imammiyan Rathod
121/A/61, Bag-e-Roshan, Narandas Chawl, B/h
Mahalaxmi Hotel, Behrampura, Ahmedabad
Gujarat-380022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 767

F.No. N-11013/2777/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Khyati Shiv Kumar, **Advocate**
Sh. Shah Chetan Mahendra Bhai
37/439, Yogeshwar Apartment, Sola Road,
Naranpura, Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 768

F.No. N-11013/2778/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajpal Jitendra Shiv Bhai, **Advocate**
Sh. Rajpal Shiv Bhai Ghaba Bhai
13, Navchetan Society, B/h. Gautamnagar
Society, Baherampura, Ahmedabad Gujarat-
380022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 769

F.No. N-11013/2779/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ayub KhanTaj Khan Pathan, **Advocate**
Sh. Taj Khan Dalu Khan Pathan
2nd Floor, Ya Raheman Plaza, Gulzar Park Gate
No.2, Opp. Reliance Petrol Pump, Sarkhej Road,
Ahmedabad Gujarat-55.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 770

F.No. N-11013/2780/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ahir Umesh Kumar Pancha bhai , **Advocate**
Sh. Ahir Pancha Bhai Karsan Bhai
181, Bhagirath Nagar Part-2, B/h. Bharat Nagar
Society, Varachha Road, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 771

F.No. N-11013/2781/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Mukesh Premji Bhai, **Advocate**
Sh. Rathod Prem Bhaiji Hira bhai
D/5, Sarvasw Row House, Opp. Honey Park
Appt.Honey Park Road, Adajan, Surat Gujarat-
395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 772

F.No. N-11013/2782/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bhavin Kumar, **Advocate**
Sh. Patel Parsottam Bhai
Mahadev Falia, At.Karachia, PO.Bajwa, Ta. &
Dist.Vadodara Gujarat-391310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 773

F.No. N-11013/2783/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Diwan Ikbasha , **Advocate**
Sh. Diwan Ahmadsha
At. & PO.Tundav, Ta. Savil, Dist.
Vadodara.Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 774

F.No. N-11013/2784/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Prayas Navnitlal, **Advocate**
Sh. Soni Navnitlal Sakarchand
No.4, Shiv Vatika Society, Beside Bridge Park, B/h
Manjalpur Township No.1, Manjalpur Vadodara
Gujarat-390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 775

F.No. N-11013/2785/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajesh Kantilal Prajapati , **Advocate**
Sh. Kantilal Dalpatram Prajapati
B/139, Shakti Tenament, Above Jaspark Society,
Isanpur, Ahmedabad Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 776

F.No. N-11013/2786/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Vijay Kumar.M , **Advocate**
Sh. Solanki Manharlal C.
13/21, Sardar Bridge Muni.Quatr.Opp. Calico
Mill, Jamalpur, Ahmedabad Guajrat-380022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 777

F.No. N-11013/2787/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Kumar Bavla Bhai Sasiya , **Advocate**
Sh. Bavla Bhai Duda Bhai Sasiya
Vrundavan Society, Nr.Timbavadi by Pass,
Parmita Junagadh Gujarat-362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 778

F.No. N-11013/2788/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sailesh Shivilal Pujara, **Advocate**
Sh. Shivilal Gordhandas Pujara
26, Sugam Society, Adajanpatiya, Rander Road,
Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 779

F.No. N-11013/2789/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Manu Bhai Jetha Bhai , **Advocate**
Sh. Parmar Jetha Bhai Ukabhai
338,Opp.Narol Gujarati Primary School No.2,
Rohit Vas, Narol Village, Ta.City Ahmedabad
Gujarat-382405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 780

F.No. N-11013/2790/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Deepak Mohanlal Patel, **Advocate**
Sh. Mohanlal P.Patel
Shree Ram Plaza Appartment , Flat No.301,3rd
Floor, Plang Chowk, Kavdawadi, Rajkot Gujarat-
360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 781

F.No. N-11013/2791/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Darji Ashwin Kumar , **Advocate**
Sh. Hargovandas
Madarsa, Bahuchar Mata Ni Pole, Patan, Ta. &
Distt. Patan Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 782

F.No. N-11013/2792/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakash Swami , **Advocate**
Sh. Narayanbharti I.Swami
Sidhpur, Desai N Mahad, Ta. Sidhpur
Dist. Patan. Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 783

F.No. N-11013/2793/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sushmaben Prabhatbhai Od., Advocate
Sh. Karsanbhai Prabhatbhai Od.
Dhan Laxmi Society, At, Navi Pardi.
Ta. Kamrej, Dist. Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 784

F.No. N-11013/2794/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandresh Arvind Kumar Patel, **Advocate**
Sh. Arvind Kumar Hira Bhai Patel
At.Post,Ta.Dahegam,Dist Gandhinagar Gujarat-
382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 785

F.No. N-11013/2795/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Siraj Tajmohmad Jadeja , **Advocate**
Sh. Tajmohma Bhai
Aman, Chandranagar Near Rameshwar Chowk
Raiya Road, Rajkot Gujarat-360003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 786

F.No. N-11013/2796/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghasiya Hansa Vithal Bhai, **Advocate**
Sh. Vaghasiya Vithal Bhai Lavjibhai
At.Talala (Gir), Ashok Smruti, Shivam Society
Talala Gir.Gujarat-362150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 787

F.No. N-11013/2797/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vinod Kumar , **Advocate**
Sh. Rati Lal
At. Kungher, Ta.& Dist.Patan Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 788

F.No. N-11013/2798/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vankar Ramanbhai , **Advocate**
Sh. Shivram
At.PO.Kani,Ta.& Dist.Patan Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 789

F.No. N-11013/2799/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki laxmi Kant, **Advocate**
Sh. Visharambhai
At.Po. Nedra, Saraswati Nagar,Ta.& Dist.Patan
Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 790

F.No. N-11013/2800/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vinodchandra, **Advocate**
Sh. Jethalal
At. Rohitvas Kungher Ta. Patna Di Patan (N.G)

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 791

F.No. N-11013/2801/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Naim Shaikh, **Advocate**
Sh. Abdul Rehman Shaikh
C/34, Shubh Duplex, Opp. Panasonic Makarpura
Road, Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 792

F.No. N-11013/2802/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Sanjay Kumar Kaniya Lal, **Advocate**
Sh. Pandya Kaniya Lal Prabhasankar
At & Po-Ambaji, Ta.Danta, Distt.Banashkantha
Gujarat-385110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 793

F.No. N-11013/2803/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divya kantaben, **Advocate**
Sh. Sadgunbhai Pathak
38, Ma Gayatri Nagar Near Samart Nagar Bamroli
Road At.Godhra Dist.Panchmahal-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 794

F.No. N-11013/2804/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Bharatdip Ukabhai, **Advocate**
Sh. Makwana Ukabhai Bhimabhai
A/9, Bhavanichhaya Society, Near Ganesh
Appartment, Vastrapur Railway Crossing
Satellite, Ahmedabad Gujarat-38005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 795

F.No. N-11013/2805/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Asmita Babubhai Palkhiwala, **Advocate**
Sh. Babubhai Bhogilal Palkhiwala
A-7/10, Ganesh Kunj Society, New Vikasgruh
Road, Paldi, Ahmedabad, Gujarat-380007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 796

F.No. N-11013/2806/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Suryavansi Raj Nitin Kumar , **Advocate**
Sh. Shah Nitin Kumar Alubhai
B-29, Manokamna Tenament, Opp. Pushpam
Complex, Vatva Road, Isanpur Ahmedabad
Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 797

F.No. N-11013/2807/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kaushik Gautambhai Gediya , **Advocate**
Sh. Gautambhai Laljibhai Gediya
3, Jawahar nagar, Near Mother's School, Iskon
Temple Road, Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 798

F.No. N-11013/2808/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kuldipsinh Thakor(Raulji), Advocate
Sh. Udesinh Thakor (Raulji)
B/30,Kalyannaar Society,Opp.GEB Sub Station,
Tarsali Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 799

F.No. N-11013/2809/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmendra Amrutlal Takoliya , **Advocate**
Sh. Amrutlal Jagjivandas Takoliya
Room No.604,G.H.Board Colony,Vithalwadi
Bhavnagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 800

F.No. N-11013/2810/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashok Ramniklal Solanki , **Advocate**
Sh. Ramniklal Zaverbhai Solanki
Street No.5, Varsha Society Road,
Subhashanagar,Bhavnagar-364001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 801

F.No. N-11013/2811/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilima Arvindbhai Barot , **Advocate**
Sh. Arvindbhai Barot
B/501, Mohini Tower, Near Shradha Petrol
Pump, Judge's Bungalow Road,
Bodakdev, Ahmedabad, Gujarat-3800054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 802

F.No. N-11013/2812/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Himmatlal Subhashchandra Koshti, **Advocate**
Sh. Subhash Chandra Chintamani Koshti
B/23, Krishna Nagar Society, Jagatpur Road,
Chandlodiya, Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 803

F.No. N-11013/2813/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kachara Akbar , **Advocate**
Sh. Majidbhai
Bahar Para Dhanani Street Amreli Dist.Amreli
Gujarat-365601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 804

F.No. N-11013/2814/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Degadwala Bonti Satish Kumar, **Advocate**
Sh. Degadwala Satish Kumar Babubhai
B/39, Naryan Nagar-3, Bharuch Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 805

F.No. N-11013/2815/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Nasimbanu Ismailbhai , **Advocate**
Sh. Rathod Ismailbhai M.
Mota Hazira, Ganeshpur, Himmatnagar
Road, Dargah Sharif, At: Po: Ta: Modasa
Dist. Arvali Gujarat-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 806

F.No. N-11013/2816/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hetalben Gautambhai Dave, **Advocate**
Sh. Viralbhai H.Bhatt
A-2, Anand Bunglows, Zulelal
Society, Rajpur, Sidhpur Distt. Patan Gujarat-
384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 807

F.No. N-11013/2817/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Lebuji , **Advocate**
Sh. Sardarji
At.Po. Norta, Vachali Party, Nr.Narbheram
Temple, Ta.& Dist.Patan Gujarat-384275

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 808

F.No. N-11013/2818/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Navin Kumar , **Advocate**
Sh. Vasrambhai
At. Sander,12, Santsavgun Society, Ta.&
Dist.Patan Gujarat-384275

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 809

F.No. N-11013/2819/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Limbachiya Harkesh Kumar Bhikhubhai, **Advocate**
Sh. Valand Bhikhubhai Ambalal
Flat No.5, Jayshree Park Apts..Opp.Maniratna
Park,Nr.Sai Nagar Society,Adajan Surat,Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 810

F.No. N-11013/2820/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Shantilal , **Advocate**
Sh. Rathod Manjibhai
At-Chalala 4/ Ambedkar Nagar Dist. Amreli
Gujarat-365630

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 811

F.No. N-11013/2821/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gulamnabi Jalalbhai Momin, **Advocate**
Sh. Jalalbhai Pyarbhai Momin
Village-Gibpura, Ta-Sanand Dist. Ahmedabad
Gujarat-382170

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 812

F.No. N-11013/2822/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshchandra N.Parmar , **Advocate**
Sh. Narsinbhai K.Parmar
C-2,Shri Yoginagar-1,Opp.Madhavnagar, Wuda
Flat, Atladra,Vadodara Gujarat-390012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 813

F.No. N-11013/2823/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nasir Khan Jamal Khan Pathan, **Advocate**
Sh. Jamal Khan Rahim Khan Pathan
19/B, Kirtikunj Society, Shah-E-Alam
Tolnaka, Ahmedabad Gujarat-380028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 814

F.No. N-11013/2824/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Sandip Anil Kumar, **Advocate**
Sh. Patel Anil Kumar Chinubhai
1157, Sankdi Sheri, New Asarwa
Chakla, Asarwa, Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 815

F.No. N-11013/2825/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Visha Punamchand, **Advocate**
Sh. Shah Punamchand Somchand
J-31, Shanti Complex, B/h. Manmohan Chavana
Shop, Nr. Vajalpur Bus Stop, Vejalpur, Ahmedabad
Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 816

F.No. N-11013/2826/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Jayaben Keshavlal , **Advocate**
Sh. Keshavlal Narandas Makwana
Ambedkar Nagar,B/h.kaushar Park,Kosamba
Ta.Mangrol,Dist.Surat Gujarat-394120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 817

F.No. N-11013/2827/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bodiwala Jayesh Suresh Chandra , **Advocate**
Sh. Suresh Chandra Parsottamdas
Flat No.302,Riddhi Apartment,Happy Home
Complex,New City Light,Althan,Surat Gujarat-
394120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 818

F.No. N-11013/2828/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Piyush Kumar , **Advocate**
Sh. Manhar Lal
Moti Saray, Dr.Ambedkar Chowk, Aghara
Darwaja Road,Patan,Ta & Dist. Patan Gujarat-
384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 819

F.No. N-11013/2829/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sabirbhi Gafurbhai Malek , **Advocate**
Sh. Gafurbhai H.Malek
1/86,Darapura-1, Taluka-Padara, Distt.
Vadodara Gujarat-390012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 820

F.No. N-11013/2830/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Hansa Punjabhai , **Advocate**
Sh. Parmar Punjabhai Kanabhai
89, Vasant Vihar Society, Opp. Narol Old
Court, Narol, Ahmedabad Gujarat-382405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 821

F.No. N-11013/2831/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kshatriya Mahendra Sanmukhsa, **Advocate**
Sh. Kshatriya Sanmukhsa Chinnusa
20, Madhav Park Part-4, Opp. Radhe
Chamber, Vastral Road-Ahmedabad Gujarat-
382418

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 822

F.No. N-11013/2832/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rao Milan Jagdish Chandra , **Advocate**
Sh. Rao Jagdish Chandra A.
30, Vraj Vihar, Opp.Chirag Diamond,L.B.S.Road,
Bapunagar,Ahmedabad Gujarat-382350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 823

F.No. N-11013/2833/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vora Manish Kumar Kalidas , **Advocate**
Sh. Kalidas.Trikam lal Vora
167, New Ashok Mills Chawl,Opp. Ahshokmill,
Narodaroad, Ahmedabad Gujarat-380025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 824

F.No. N-11013/2834/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vishal Bal Krishna Anand , **Advocate**
Sh. Bal Krishna Sankarbhai
B/15, Sumin Park,Saijpur, Bogha, Naroda Road,
Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 825

F.No. N-11013/2835/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharat Kumar Mohan lal Thakar, **Advocate**
Sh. Mohanlal Tirkamlal Thakar
370, Sarswtinagar, Opp. Himattlal Park,
Ambavadi, Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 826

F.No. N-11013/2836/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dinesh Kumar Ramanlal Shah, **Advocate**
Sh. Ramanlal Gopal Das Shah
B-11, Ashok Tenaments.Opp. Cadila
Lab, Ghodasar, Ahmedabad Gujarat-380050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 827

F.No. N-11013/2837/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinod Chandra Mohanbhai Kataria , **Advocate**
Sh. Mohanbhai Ranchhodbhai Kataria
2409, Ayodhya Nagar, Link Road, Bharuch
Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 828

F.No. N-11013/2838/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Vishal Sharad Kumar, **Advocate**
Sh. Patel Sharad Kumar Chinubhai
B/17, Karnavatinagar, Nr. Swaminarayan
Mandir, B/h. Parswanath Township, Nava Naroda
Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 829

F.No. N-11013/2839/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yadav Bansi Lal Puranmal , **Advocate**
Sh. Yadav Puranmal Ramjilal
Malgadh Jodhpuriya Dhani, Ta. Deesa, Dist.
Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 830

F.No. N-11013/2840/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Karamshibhai Jorabhai, **Advocate**
Sh. Desai jorabhai Mavabhai
At. & P.O Bukoli Ta. Kankrej Distt. Banaskantha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 831

F.No. N-11013/2841/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Indra Sinh Hem Sinh, **Advocate**
Sh. Vaghela Hem Sinh Laxman Sinh
At. & PO. Ramsan, Ta. Deesa, Dist. Banaskantha
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 832

F.No. N-11013/2842/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Nilesh Kumar, **Advocate**
Sh. Soni Mahendrabhai
Soniwad, Near Panch Batti, Opp. Ram Sagar Talav,
At & PO. Godhra Dist. Panchmahal Gujarat-
389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 833

F.No. N-11013/2843/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Oza Rajendra Kumar Narottambhai , **Advocate**
Sh. Prajapati Narottambhai Lakhubhai
Flat No.13, Ashirwad Apts. Plot No.81,
Prabhunagar-2, Ved Darwaja,Katargam, Surat
Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 834

F.No. N-11013/2844/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harishchandra Marutirao Bhuvir, **Advocate**
Sh. Marutirao Nathujirao Bhuvir
111/B, Kailashnagar Society, Near Dumbhal Fire
Station, Parvatpatia, Dumbhal Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 835

F.No. N-11013/2845/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharatsinh Keshrisinh Raj, **Advocate**
Sh. Keshrisinh Ajabsinh Raj
29, Parmeshwar Park, Near Amin Party Plot, Gotri
Road, Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 836

F.No. N-11013/2846/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Premji Zaverbhai Dabhi , **Advocate**
Sh. Zaverbhai Sibabhai Dabhi
Zaverbhai Vadi, Desainagar, Bhavnagar Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 837

F.No. N-11013/2847/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Darji Archanaben Sombhai , **Advocate**
Sh. Darji Sombhai Amthabhai
45, Sarthak Bungalows, Deesa-Patan Highway
Deesa, Ta. Deesa, Distt. Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 838

F.No. N-11013/2848/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arvindbhai R.Parmar , Advocate
Sh. Ranchhodbhai N.Parmar
B/46 Vrajdharm Society, B/H Kathiyawadi
Lodge,B/h Hari Om Society,Atladra, Vadodara
Gujarat-390012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 839

F.No. N-11013/2849/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayshree Kikabhai Patel , **Advocate**
Sh. Kikabhai Nanjibhai Patel
19,Radhekrishna Society,Old Umra Jakatnaka,
Somnath Mahadev Road, B/H.Sargam Shopping
Centre, Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 840

F.No. N-11013/2850/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Chimanbhai Patel, **Advocate**
Sh. Chimanbhai Mangalbhai Patel
E-23, Rameshwar Park Society, Near Parivarchar
Rasta, Waghodia Road, Vadodara Gujarat-
390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 841

F.No. N-11013/2851/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. OZA Naresh Kumar , **Advocate**
Sh. OZA Somnathbhai N.
Prajapati Was, At & Po. Sundhiya,Ta.Vadnagar,
Dist. Mehsana,Gujarat-384345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 842

F.No. N-11013/2852/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hitesh Kumar Dhirajlal Prajapati , **Advocate**
Sh. Dhirajlal Govindbhai Prajapati
A-4, Suryadarshan Township, Near Vishwamitri
Railway Station, Manjalpur, Vadodara Gujarat-
390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 843

F.No. N-11013/2853/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ravi Shankar Shukla , **Advocate**
Sh. Jwal Prasad Shukla
122-C, Vishwamitri Township, Opp. Gujarat
Tractor, Vishwamitri, Manjalpur, Vadodara
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 844

F.No. N-11013/2854/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malik Ashwin Kumar , **Advocate**
Sh. Anandswarup
Station Road, At & Po. Halvad Distt.
Surendranagar Gujarat-363330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 845

F.No. N-11013/2855/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaja Haresh Kumar Devajibhai , **Advocate**
Sh. Vaja Devajibhai Rupabhai
326, Shantinagar, Near Salangpur Road,
At.Po.Botad, Tal. Botad Distt. Bhavnagar Gujarat-
364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 846

F.No. N-11013/2856/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Heena Thacker, **Advocate**
Sh. Narendrabhai
13/B, Yogeshwar, Krupa, New NiramalSinhjini
Vadi, Bhanushali Nagar, Mundra Road, Bhuj-
Kutch Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 847

F.No. N-11013/2857/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tarak Ramlal Thacker, **Advocate**
Sh. Ramlal Mulji Thacker
16, Ambica Society, Hospital Road, Bhuj-Kachchh
Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 848

F.No. N-11013/2858/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Fufal haresh , **Advocate**
Sh. Nanalal Jethalal
Gokulwas, Kalvan Road, Mandvi (Kutch) Gujarat-
370465

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 849

F.No. N-11013/2859/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Niharika Anilbhai Jani, **Advocate**
Sh. Kartik Devedndra Dave
C/7, tirupati Shopping Centre Opp. Govnd
Wadi,Isanpur Ahmedabad Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 850

F.No. N-11013/2860/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kumbhasana Jagatsinh D. , **Advocate**
Sh. Kumbhasana Dhanjibhai N.
At.Kumbhasan, Ta. Palanpur, Dist. Banaskantha
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 851

F.No. N-11013/2861/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhari Subhashchandra Chhabhabhi , **Advocate**
Sh. Chaudhari Chhababhai Laljibhai
At.Kanpur,Post.Chhala Ta.& Dist.Gandhinagar
Gujarat-382321

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 852

F.No. N-11013/2862/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Pankajkumar Bhagavatprasad, **Advocate**
Sh. Desai Bhagavatprasad Keshavlal
A/104,Lalvatika Apartment B/h.Ganesh
Dugdhalaya,Gayatri Society,Mangalपुरa Road,
Anand Ta.& Dist. Anand Gujarat-388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 853

F.No. N-11013/2863/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hiteshkumar Maganbhai Khagad , **Advocate**
Sh. Maganbhai Naranbhai Khagad
Murlidhar Bherai Road, Ghanshyam
Nagar,Rajula City,Dist.Amreli Gujarat-365560

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 854

F.No. N-11013/2864/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sunita Manoharlal Jain, **Advocate**
Sh. Manoharlal Sajjamal Jain
20, Jeshingkakanagar Society, B/h.Umeshwar
Mahadev, Meghaninagar Ahmedabad Gujarat-
380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 855

F.No. N-11013/2865/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trilokchand Kishanlal Barupal, **Advocate**
Sh. Kishanlal Jivanji Barupal
22,Duplex, Tankar Residency.Nr,Jaiminpark
Society,Opp.Municipal Water Tank, Vatva Road,
Ahmedabad Gujarat-382440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 856

F.No. N-11013/2866/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaibhavi Ravjibhai Thakor , **Advocate**
Sh. Ravjibhai Maganbhai Thakor
C/6,Shardhakunj Society, Nr.Vinzol Railway
Crossing,Vatva Road, Vatva Ahmedabad Gujarat-
382445

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 857

F.No. N-11013/2867/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ranjitsinh Abhesinh Barot , **Advocate**
Sh. Abhesinh Jaysinh Barot
20, Ashok Society, B/h. Ghelani Petrol Pump,
Nizampura, Vadodara Gujarat-390002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 858

F.No. N-11013/2868/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sachin Gandhi, **Advocate**
Sh. Jayantilal Gandhi
Radha Krushna 8-Subhash Nagar Near Amrapali
Talkies Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 859

F.No. N-11013/2869/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjay Shyamsunder Dhandh, **Advocate**
Sh. Shyamsunder Jugalkishore Dhandh
B-335, Nishith park
Co.Op.Ho.So.Ltd.Opp.Jadeshwar Mahadev
Temple, Adinathnagar, Odhav Ahmedabad
Gujarat-382415

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 860

F.No. N-11013/2870/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Paresh Kumar Chhatrasinh, **Advocate**
Sh. Chauhan Chhatrasinh Shankerbhai
80, Manav Mandir Society, OLD Padra Road,
Diwalipura Vadodara Gujarat-390015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 861

F.No. N-11013/2871/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghanchi Iliyas Ahmed Amad , **Advocate**
Sh. Ghanchi Ahmed Amad Ishak
Ghanchi Faliya, Opp. Ghanchi Masjid, Bhuj-Kutch
Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 862

F.No. N-11013/2872/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendra Kumar, **Advocate**
Sh. Laxmishankar Bhatt
Near Mahadev Mandir Supedi Ta.Dhoraji, Di
Dist.Rajkot Gujarat-360440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 863

F.No. N-11013/2873/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Chaturji Ijaji, **Advocate**
Sh. Chauhan Ijaji Chelaji
At.Akesan,Po.Gathamam, Ta.Palanpur,Dist.
Banaskantha Gujarat-385002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 864

F.No. N-11013/2874/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanubhai Gokhale, **Advocate**
Sh. Biharilal Gokhale
Janki 13, Kolba Swami Society, B/H New Lal Bhai
Center, Maninagar, East Ahmedabad Gujarat-
380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 865

F.No. N-11013/2875/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Atul Chaturbhai Ghadia, **Advocate**
Sh. Chaturbhai Shambhubhai Ghadia
H/203, Pratham Residency, Near Itihas
Bungalows, Nikol Naroda Road, Nikol Ahmedabad
Gujarat-382350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 866

F.No. N-11013/2876/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gaurang Kantilal Patel, **Advocate**
Sh. Kantilal Lalbhai Patel
A-23, Muktidham Society, Opp. Stadium, Near
Parimal Hospital, Motera Road, Sabarmati,
Ahmedabad Gujarat-380005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 867

F.No. N-11013/2877/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harisinh Purushottamsinh Rathod, **Advocate**
Sh. Purushottamsinh Raghunathsinh Rathod
55, Ambica Nagar.Nr.Terapanath
Bhavan, Palanpur Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 868

F.No. N-11013/2878/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shivnani Gopal, **Advocate**
Sh. Shivnani Narayandas
84, Patel Park Society, Nr.RTO.Office (S.K.Colony)
Warasia, Vadodara Gujarat-390006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 869

F.No. N-11013/2879/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Vinod Kumar , **Advocate**
Sh. Barot Keshavlal
A-18, Hemdeep Residency, Nr. Sayaji
Township, Sayajipura, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 870

F.No. N-11013/2880/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ilaben Parekh , **Advocate**
Sh. Chandubhai Parekh
A-34, Pushpak Township, Opp. R.P.C.L.Sport
Complex, Undera Tal.& Dist.Vadodara Gujarat-
391330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 871

F.No. N-11013/2881/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Smitaben Natvarbhai Vaghela , **Advocate**
Sh. Natvarbhai Veghela
C/102, Saraswati Nagar Society, Near Kailashpati
Temple, New Sama Road, Vadodara Gujarat-
390002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 872

F.No. N-11013/2882/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Manharbhai, **Advocate**
Sh. Tribhovanbhai G.Patel
92, Dhilavarsinhji Park, Near Mobile Tower, Nava
Bazar, Karjan Dist. Baroda Gujarat-391240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 873

F.No. N-11013/2883/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Chandrashekhar Tiwari, **Advocate**
Sh. Chandrashekhar Surajdev Tiwari
126, Krishna Nagar-2, Nilgiri Road
Limbayat, Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 874

F.No. N-11013/2884/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhari Ashok Kumar Chhaildas , **Advocate**
Sh. Chaudhari Chhabildas Ramjibhai
At.Kanpur,Post.Chhala Ta.& Dist.Gandhinagar
Gujarat-382321

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 875

F.No. N-11013/2885/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shivprasad Kori, **Advocate**
Sh. Jogilal Kori
12, Varun Appartment, Nr. Vastrapur City Civic
Centar Opp. Navrang Flate, Vastrapur
Gam. Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 876

F.No. N-11013/2886/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Geeta Haribhai Aal, **Advocate**
Sh. Haribhai Aal
69, Shakun Banglows, Parpada Road, Abu
Highway, At.Palanpur, Palanpur
Dist.Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 877

F.No. N-11013/2887/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Deepak Prabhulal, **Advocate**
Sh. Soni Prabhulal Narbheram
4,Dhaval Nagar-2,Mandvi-Kachchh Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 878

F.No. N-11013/2888/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Moshmiben Girish Kumar Shah, **Advocate**
Sh. Girish Kumar Gordhandas Shah
2377, Moti Pole, Lunsavad, Dariapur, Ahmedabad
Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 879

F.No. N-11013/2889/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mody Prakash Kumar Kantilal, **Advocate**
Sh. Mody Kantilal Mansukhlal
7, Shivjyot Apartment, Opp. Maniyasa
Society, Maninagar (E) Ahmedabad Gujarat-
380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 880

F.No. N-11013/2890/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rukhsanaben Hasanali Vahora, **Advocate**
Sh. Hasanali Mohmmedali Vohra
686, Iqbal Manzil, Raikhad Vahor Wad, Janal-Pur
Opp. Tokarsha Pole, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 881

F.No. N-11013/2891/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajit Kumar Shakarabhai Patel , **Advocate**
Sh. Shakarabhai F.Patel
C/2,Suryalok Society, (Sarita)B/H.Bapunagar
General Hospital, Bapunagar,Ahmedabad
Gujarat-380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 882

F.No. N-11013/2892/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manisha Chandrakant Gaekwad, **Advocate**
Sh. Chandrakant Govindrao Gaekwad
Shree Govind, A.G. Paga, Marimata Lane,
Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 883

F.No. N-11013/2893/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parulben Hemant Parikh, **Advocate**
Sh. Hemant Parikh
A/144, Chandra Nagar Society, Opp. Vrundavan
Bus Stop, Waghodia Road Vadodara Gujarat-
390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 884

F.No. N-11013/2894/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipak Kumar Khodabhai Prajapati, **Advocate**
Sh. Khodabhai Prajapati
131/132, Rudrax, Nandanvan
Society, B/S. Vegetable Mkt. Singanpore Coz Way
Road, Ved Road Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 885

F.No. N-11013/2895/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shreyash Ishverbhai Patel , **Advocate**
Sh. Ishverbhai Bhanabhai Patel
At & Po.Kawas,Taluka-Choryasi, Dist.Surat
Gujarat-394510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 886

F.No. N-11013/2896/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amar Rameshbhai Patel , **Advocate**
Sh. Rameshbhai Balubhai Patel
160-Bahuchar Nagar Society, Opp. Hariom
Mill,Ved Road,Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 887

F.No. N-11013/2897/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pravin Bhagwandas Patel , **Advocate**
Sh. Bhagwandas Balubhai Patel
At & Po, Bamrli, New Street, Taluka-City
(Choryasi). Dist. Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 888

F.No. N-11013/2898/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dinesh Vanmalidas Prajapati, **Advocate**
Sh. Vanmalidas Ramabhai Prajapati
10, Vinayak Park, Near Tirupati School, Jagatpur
Road, Chandlodia Ahmedabad Gujarat-3882481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 889

F.No. N-11013/2899/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Prakashbhai Vashrambhai , **Advocate**
Sh. Thakor Vashrambhai Motiji
At & Post.Kumbhalmer, Tal.
Palanpur, Dist.Banaskantha, Gujarat-385510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 890

F.No. N-11013/2900/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vedanchiya Harisinh Javanji , **Advocate**
Sh. Parmar Javanji Harchandji
At & Post.Vedancha,
tal.Palanpur,Dist.Banaskantha Gujarat-385511

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 891

F.No. N-11013/2901/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Jyotiben , **Advocate**
Sh. Shankarbhai Ramjibhai Parmar
1222, Vishalnagar, Tarsali, Vadodara Gujarat-
390009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 892

F.No. N-11013/2902/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tandon Vinod, **Advocate**
Sh. Tandon Naraindass
Plot No-212, Sector-4 Gandhidham-Kutch
Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 893

F.No. N-11013/2903/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vikramji Babuji Ramsena , **Advocate**
Sh. Babuji Nagarji Ramdena
At.Bhakhari Moti,(Dabhipura)Ta.Dantiwada,Dist.
Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 894

F.No. N-11013/2904/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandresh Natvarlal Baraiya , **Advocate**
Sh. Natvarbhai Mahanbhai Baraiya
35,Navdurga Society,Near Maharana Pratap
Garden, Nanavarchha,Surat Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 895

F.No. N-11013/2905/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harishchandra Chimanlal Dudhwala , **Advocate**
Sh. Chimanbhai Prabhudas Dudhwala
4/1595, Begampura, Opp. Suraj Talkies
Vaniyawadi Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 896

F.No. N-11013/2906/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gohel Mohanlal Somjibhai , **Advocate**
Sh. Hohel Somjibhai Meghabhai
Dr.Ambedakar Colony 1 Sub Dist. Malia-Hatina,
Dist. Junagadh Gujarat-362245

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 897

F.No. N-11013/2907/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shekh Jahangirmiya , **Advocate**
Sh. Shekh Sherumiya Sidarmiya
At.96, Husenabad, B/H.Maliwada,
Po.Savgadh,Ta.Himatnagar, Dist.Sabarkantha
Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 898

F.No. N-11013/2908/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Bahadursinh Ramsinh, **Advocate**
Sh. Vaghela Ramsinh Karshanji
25, Ajanta Society Opp. Gayatri Mandir,
Highway, At.Kalol Dist.Gandhinagar Gujarat-
382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 899

F.No. N-11013/2909/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Suresh Kumar, **Advocate**
Sh. Bhemabhai
At.Po.Patan, Mahadev Nagar, Nr.Gayatri Temple,
Block-11/A, Ta & Dist.Patan Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 900

F.No. N-11013/2910/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Nimish Kumar , **Advocate**
Sh. Raval Bhanushankar Labhshankar
Dev Prashtha 21/B, Vivekananda Society,Nr.Shri
Chaitanya Hanumanji Temple, Opp.Power
House.Manavadar Dist.Junagadh Gujarat-
362630

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 901

F.No. N-11013/2911/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Singrakhiya Ravjibhai Nathabhai , **Advocate**
Sh. Singrakhiya Nathabhai V.
At.Junagadh Dr.Ambedkar Nagar Bilkha Road,
Opp.New Police Line Junagadh Gujarat-362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 902

F.No. N-11013/2912/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sabnam Ahmed Ansari, **Advocate**
Sh. Ahmed Mansur Ansari
D-8, Munshi Colony, Nr. Binanagar, Vasana Road,
Vadodara Gujarat-390007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 903

F.No. N-11013/2913/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shivangi Kanaiyalal Patel, **Advocate**
Sh. Kanaiyalal Motiram Patel
D/401, Vrajdharm-1, Nr. Jantanagar Crossing
Sector-4, Ghatlodiya, Ahmedabad Gujarat-61

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 904

F.No. N-11013/2914/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kazi Safiyuddin, **Advocate**
Sh. Kamaruddin
B-145, Jantanagar, Ramol Road, Ta. Daskroi
Dist. Ahmedabad Gujarat-382449

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 905

F.No. N-11013/2915/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amrutlal Becharbhai Leuva , **Advocate**
Sh. Becharbhai Motibhai Leuva
Block No-19/573, Vikasnagar,Nr.Torrent
Power,Amraiwadi Road, Ahmedabad Gujarat-
380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 906

F.No. N-11013/2916/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pannalal Jamnadas Shah, **Advocate**
Sh. Jamnadas pitambardas Shah
Zarolawage, Pipla Sheri, Dabhoi, Vadodara
Gujarat-391110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 907

F.No. N-11013/2917/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Mahendra Manilal , **Advocate**
Sh. Patel Manilal Naranbhai
226,Machhiwad,B/h.Parsiwad,Village Amroli,
Surat Gujarat-394107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 908

F.No. N-11013/2918/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammed Imran Harunrasid Nagori, **Advocate**
Sh. Harunrasid Dawoodbhai Nagori
1596/3, Opp. Rang Mahel, nagoriwad,
Shahpur, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 909

F.No. N-11013/2919/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parul Ashish Dandiwala, **Advocate**
Sh. Ashish Bipinchandra Dandiwala
Shivananda, 22-C, Manav Mandir Society-
1, Opp. Panigate Water Tank, Waghodia Road,
Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 910

F.No. N-11013/2920/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansurbhai Maherubhai Malek, **Advocate**
Sh. Maherubhai Nurbhabhai Malek
D-26, Chand Park Society, Near Green
park, Tandaliya Road, Vadodara Gujarat-390020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 911

F.No. N-11013/2921/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chudgar Shakir Husain, **Advocate**
Sh. Chudgar Pirmohammad
Wadi, Taiwada, near Amar Faraskhana, Swami
Narayan Temple Road, Vadodara Gujarat-390017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 912

F.No. N-11013/2922/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maluka Yogesh , **Advocate**
Sh. Champaklal
Barot Street, Near Jain Temple, Kansara Bazar,
Sihor Dist. Bhavnagar Gujarat-364240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 913

F.No. N-11013/2923/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anil Kumar Keshavbhai Parmar , **Advocate**
Sh. Keshavbhai Parshottambhai Parmar
C/6, Dharamraj Apartment, Dindayal Society,
Nr. Kishan Dairy, Palanpur Patiya Surat Gujarat-
395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 914

F.No. N-11013/2924/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukesh Kumar Bhalerav Patil, **Advocate**
Sh. Bhalerav Namdev Patil
153-54-55, Mahadevnagar-4 (Krishna),
Godadara-Dindoli Road, Dindoli Surat Gujarat-
394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 915

F.No. N-11013/2925/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Seju Rameshbhai Dalabhai , Advocate
Sh. Seju Dalabhai Lakhabhai
Out Of Luvariya Gate,Vankar Vas,
Lathi,Dist.Amreli Gujarat-365430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 916

F.No. N-11013/2926/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Minaxi , **Advocate**
Sh. Kantilal Solanki
52, Vagheswari Society, Chandlodia Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 917

F.No. N-11013/2927/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Bharatbhai Ishwarbhai , **Advocate**
Sh. Desai Ishwarbhai Shakabhai
A/2,Kalash Apartments Opp. Ramvan
Apartment,Nehru Park, Vastrapur, Ahmedabad
Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 918

F.No. N-11013/2928/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hansaben Jain, **Advocate**
Sh. Khemchand Jain
1541, Kishore Chawl, Chamunda Mata, Naroda
Road, Ahmedabad Gujarat-380025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 919

F.No. N-11013/2929/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nasrullakhan A.Pathan, **Advocate**
Sh. Abdullakhan I.Pathan
At.Khalwada, Po.Atarsumba Ta. Kapadwanj Dist.
Kheda Gujarat-387610

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 920

F.No. N-11013/2930/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanaiyalal Madiyar, **Advocate**
Sh. Rameshchandra Madiyar
14, Jay Hind Society, Anjar Kachchh Gujarat-
370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 921

F.No. N-11013/2931/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipak Ram Prasad Pandit, **Advocate**
Sh. Ramprasad Gayaprasad Pandit
220, Shaktinagar, Opp. B.R.C.Behind Harinagar-
3,Udhna, Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 922

F.No. N-11013/2932/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Virendra Kumar G.Solanki , **Advocate**
Sh. Govindlal L.Solanki
Jain Swastik Society Gathamam Gate, Palanpur
Ta.Palanpur Dist.Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 923

F.No. N-11013/2933/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ismail H.Shaikh , **Advocate**
Sh. Habibbhai J.Shaikh
946, Narsin Mansion, Street-18, Tokarsha's
Pole,Raikhad,Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 924

F.No. N-11013/2934/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divyesh R.Acharya, **Advocate**
Sh. Rameshchandra G.Acharya
Chintan 1181, Laxmikunj Society, New
I.P.C.L.Road, Gorwa, Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 925

F.No. N-11013/2935/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Viral Kumar Jayendrakumar, **Advocate**
Sh. Shah Jayendrakumar Rasikal
20/218 Pujan Apartment, Nr. Jivraj Mehta
Hospital, Paldi Ahmedabad Gujarat-380007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 926

F.No. N-11013/2936/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khant Dinesh Kumar Suraji , **Advocate**
Sh. Khant Surji Ramtaji
At & Post Valad, Ta & Dist.Gandhinagar Gujarat-
382355

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 927

F.No. N-11013/2937/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gohel Bharat Kumar , **Advocate**
Sh. Narsibhai Gohel
175/deepmala Society, Palanpur Road Surat
Gujarat-5

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 928

F.No. N-11013/2938/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Priyadarshi Girish Kumar , **Advocate**
Sh. Sadabhai Gagalbhai
Pitruchhaya Vankarvas, At. PO. TA. Unjha
Distt. Mehsana-384170

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 929

F.No. N-11013/2939/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mehta Narender Kumar , **Advocate**
Sh. Mehta Hariprasad Ratilal
Opp.Mai Mandir Kaji Band Gali, Surendranagar
Gujarat-363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 930

F.No. N-11013/2940/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Heena Somabhai Chauhan , **Advocate**
Sh. Somabhai Ramjibhai Chauhan
90/40,Om Nagar Society, Kalapinagar
Asarva,Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 931

F.No. N-11013/2941/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ghanshyambhai Jadavjibhai, **Advocate**
Sh. Patel Jadavjibhai Thakarsibhai
33, 1st Floor, Sonal Row House, Opp. L.P. Savani
School, Pal Hani Park Road,
Post. Pal. Distt. Surat, Gujarat-394510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 932

F.No. N-11013/2942/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammed Javid, **Advocate**
Sh. Ismailbhai Abdulsattar Jiwani
311, Afreen Flats,
Nawabwada, Raopura, Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 933

F.No. N-11013/2943/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divyesh , **Advocate**
Sh. Hasmukhbhai Bhatt
2/204, Shagun Residency Ashram Road,
Jahangirpura Surat Gujarat-395005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 934

F.No. N-11013/2944/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayesh , **Advocate**
Sh. Rameshchandra Limbachiya
A/29, Gate No.1, Balajikrupa Soc.Near Palanpur
Octroinaka,Palanpurgam Road, Rander Road,
Adajan Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 935

F.No. N-11013/2945/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhagat Ajay Chandrakant, **Advocate**
Sh. Chandrakant Kanchanlal Bhagat
1/4, Khatodra Bethi Colony, B/h Apple Hospital,
Gujarat Housing Board, Khatodra, Surat Gujarat-
395002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 936

F.No. N-11013/2946/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kantu , **Advocate**
Sh. Chhanabhai Rathod
133, Dimpal Nagar Soc.Opp.Choryasi Dairy,
Parvat Patiya Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 937

F.No. N-11013/2947/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ranger Mohammed Hanif , **Advocate**
Sh. Ranger Khurshid Husen
Nadipar Gondra,B/H Old Gondra Octroy Naka,
Godhra Dist. Panchmahal Gujarat-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 938

F.No. N-11013/2948/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohmad Hanif Noormohmad Tai , **Advocate**
Sh. Noormohmad Sharifbhai Tai
114, memon Colony,Ajwa Road, Vadodara
Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 939

F.No. N-11013/2949/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ila Ravjibhai Vaghari , **Advocate**
Sh. Maheshbhai Mansukhbhai
Moti Kachhiyawad At.Po.Vejalpur.Ta.Kalol
Dist.Panchmahal Gujarat-389340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 940

F.No. N-11013/2950/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kishore Vitthalbhai Kanjibhai , **Advocate**
Sh. Kishore Kanjibhai Mavjibhai
Plot No.268/6,Madhuwan Flat, Sector-
29,Gandhingar Gujarat-382029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 941

F.No. N-11013/2951/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamlesh Kumar Narayanbhai Kadia , Advocate
Sh. Narayanbhai Gangaram Kadia
Vijay Tower Street, Out Side Of Vav
Gate, At. Mansa, Ta. Mansa, Distt. Gandhinagar
Gujarat-382845

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 942

F.No. N-11013/2952/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shailesh Manharlal Lakhani, **Advocate**
Sh. Manharlal Narbheram Lakhani
Gel Krup Samruddh Society, Opp.Amrut Park-5,
B/h, Alap Green City, Raiya Road, Rajkot
Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 943

F.No. N-11013/2953/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Diwan Salimsha Daudsha , **Advocate**
Sh. Diwan Daudsha Ahmedsha
9/B, Al-Mubarak Row-House, Nr.Sulemani
Masjid, Danilimda,Ahmedabad Gujarat-380028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 944

F.No. N-11013/2954/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhari Vipulbhai Arunbhai, **Advocate**
Sh. Chaudhari Arunbhai Veljibhai
C/24,M.N.Park-3, B/h.Maisuriya Samaj Wadi,
Shastri Road, Bardoli Surat Gujarat-394601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 945

F.No. N-11013/2955/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshbhai Pandya , **Advocate**
Sh. Gangaram Pandya
At.Po.Dodagam Ta.Tharad Dist.B.K.Gujarat-
385565

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 946

F.No. N-11013/2956/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sharad Ananda Patil, **Advocate**
Sh. Ananda Popat Patil
224, Shrinathji Soc.-2, Nilgiri Near Sanjaynagar
Police Chowki, Dindoli, Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 947

F.No. N-11013/2957/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parakhiya Jashvantsinh Kalusinh, **Advocate**
Sh. Parakhiya Kalusinh Madhavsinh
15, Shraddhanagar Society, B/h, Mother's School,
Near Ayappa Temple Gotri Road, Vadodara
Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 948

F.No. N-11013/2958/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Rupal Kiritkumar, **Advocate**
Sh. Soni Kiritkumar Nagindas
46, Dwarkanagar Society, Bamroli Road, Godhra
Dist.Panchmahal Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 949

F.No. N-11013/2959/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Vijaybhai , **Advocate**
Sh. Chavad Jesingbhai
Bhagat Ni Vadi,Botad,Distt.Botad .Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 950

F.No. N-11013/2960/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Nasirmohemmad N. , **Advocate**
Sh. Shaikh Nanhaikhan Subhankhan
15, Amannagar, Julta Minara Road,
Rajpur, Gomtipur Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 951

F.No. N-11013/2961/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Imtiyazkhan Gulabkhan , **Advocate**
Sh. Pathan Gulabkhan Umravkhan
4, 2nd Floor, Saloni Flat, Nr. Gun House,
Khanpur, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 952

F.No. N-11013/2962/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Daxa Vinodkumar, **Advocate**
Sh. Barot Vinodkumar
A-18, Hemdeep, Residency, Nr. Sayaji Township,
Sayajipura, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 953

F.No. N-11013/2963/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jain Rakeshkumar Lakshmichand, **Advocate**
Sh. Jain Lakshmichand Chhakkilal
Block No-119/2833, Gujarat Housing Board,
Meghaninagar, Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 954

F.No. N-11013/2964/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Jaysukhbhai , Advocate
Sh. Khimjibhai
7,Vish Ordi Chalw, Opp.Chhipa
Kabrastan,Nr.Shrinagar Colony, Gita Mandir
Road,Ahmedabad Gujarat-380022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 955

F.No. N-11013/2965/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nayak Tejashkumar , **Advocate**
Sh. Baldevbhai Maganbhai Nayak
A/2,Jagatdarshan Society, Near Jay Kishan Petrol
Pump, Kadi- Kalol Road, Kadi Distt.Mehsana
Gujarat-382715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 956

F.No. N-11013/2966/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tilakkumar Natvarlal Barot , **Advocate**
Sh. Natvarlal Nanalal Barot
At & Po. Gadia, Ta. Kapadwanj Distt. Kheda
Gujarat-387620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 957

F.No. N-11013/2967/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sondalia Maheshchandra Lalchandbhai , **Advocate**
Sh. Sondalia Lalchandbhai Ratanjibhai
5/175-B, Mandir Street, Jimkhana Road,
Rander, Surat-5, Gujarat-395005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 958

F.No. N-11013/2968/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Jagdishchandra, **Advocate**
Sh. Solanki Jayantilal
M-6/61 Sardar Patel Housing Colony, Sector-14,
Gandhinagar Gujarat-382016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 959

F.No. N-11013/2969/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Maheshkumar , **Advocate**
Sh. Makwana Revabhai
At-Shihori, Taluka-Kankrej, Dist. Bansakantha
Gujarat-385550

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 960

F.No. N-11013/2970/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khanusiya Ibrahimbhai Mustufabhai, **Advocate**
Sh. Khanusiya Mustufabhai Valibhai
At & Po.Navalpur, Ta-Himatnagar Dist-
Sabarkantha, Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 961

F.No. N-11013/2971/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Harihar Manilal, **Advocate**
Sh. Joshi Manilal Pitamber
9, Janta Society, Railway Station Road, At &
Po.Ta.Prantij Dist.Sabarkantha Gujarat-383205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 962

F.No. N-11013/2972/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vineshchandra Chunilal Bardolia , **Advocate**
Sh. Chunilal Dahyabhai Maisuriya
Shree Ganesh Krupa 2, H.B.Park, Shashtri Road,
Bardoli Dist.Surat Gujarat-394601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 963

F.No. N-11013/2973/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mistry Kamlesh Jhinabhai , **Advocate**
Sh. Mistry Jhinabhai Morarbhai
B-78, Mahavir Society, B/H.Navnirman School,
Ranip, Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 964

F.No. N-11013/2974/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Swami Bipinchandra Gobarbhai , **Advocate**
Sh. Dantani Gobarbhai Bijalbhai
1711, Opp, Otampole, Marvadi's Street Arya
Samaj,Shahpur, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 965

F.No. N-11013/2975/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Yogeshkumar, **Advocate**
Sh. Desai Krishanshanker Surajram
161/A, krishna Park Society, Opp.Sayaji Park Bus
Stand,Ajwa Road, Vadodara Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 966

F.No. N-11013/2976/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Sureshkumar Sitaram, **Advocate**
Sh. Shah Sitaram Jaganath
103, Nilkanth Plaza, Nr.Vishal Bungalows,
Panchvati Area, At-Kalol, Ta-
Kalol, Distt.Gandhinagar Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 967

F.No. N-11013/2977/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sakiwala Mahmadilyas Janubhai, **Advocate**
Sh. Sakiwala Janubhai Jummabhai
C/1350, C/o. Murawala Building Lalbazar
Bharuch Distt.Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 968

F.No. N-11013/2978/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaykumar Bhagwandas Prajapati, **Advocate**
Sh. Bhagwandas Haribhai Prajapati
16, Shiv Shakti Society, Near Abhilasha Char
Rasta, New Sama Road, Vadodara Gujarat-
390024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 969

F.No. N-11013/2979/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipak Amarshibhai Ladola, **Advocate**
Sh. Amarshibhai Mohanbhai Ladola
35, Devji Nagar Soc.Part-1, Opp. Bhavani Jems,
A.K.Road Surat Gujarat-395008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 970

F.No. N-11013/2980/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mayurika J.Patel, **Advocate**
Sh. Jivanlal M.Patel
D-74, Karmachari nagar Part-1, Near Rannpark,
Ghatlodia Road, Ahmedabad Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 971

F.No. N-11013/2981/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Neha Hiteshkumar Koradia, **Advocate**
Sh. Hiteshkumar kantilal koradia
18, Green Enclave Row House, Near Sardar
bridge, adajan, Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 972

F.No. N-11013/2982/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dudhrejiya Raviraj Chandrakant , **Advocate**
Sh. Dudhrejiya Chandrakant Shantiramji
F/2-508,5th Floor, Sai Milan Residency, Opp.
Platinum Plaza, Sudama Chowk, Mota
Varachha, Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 973

F.No. N-11013/2983/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manat Laxmiben Surjibhai , **Advocate**
Sh. Manat Surjibhai Moghabhai
At. Navagam (Bhadvach) post. Kasana Ta.
Meghraj Distt. Aravalli Gujarat-383350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 974

F.No. N-11013/2984/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Kamlesh, **Advocate**
Sh. Jayantilal
Near Jethibhai Darbar's Delow, Dhasapa Street
Sihor Distt.bhavnagar Gujarat-364240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 975

F.No. N-11013/2985/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jidran Altafkhan Imamkhan, **Advocate**
Sh. Jidran Imamkhan Sardarkhan
18, Memon Society-2, Opp. Water Tank,
Danilimda Ahmedabad Gujarat-380028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 976

F.No. N-11013/2986/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ikbal Khan Pathan, **Advocate**
Sh. Anarkhan
Ratanpur, Tal. Matar, Dist. Kheda Gujarat-
387570

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 977

F.No. N-11013/2987/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Shailesh Himatlal, **Advocate**
Sh. Shah Himatlal Gulabchand
A/303, Himgnaga Apartment, Near-Aone
School, Subhash Chowk, Gurukul Road,
Memnagar, Ahmedabad Gujarat-380052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 978

F.No. N-11013/2988/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Kamal Jayantilal, **Advocate**
Sh. Bhatt Jayantilal Karshanji
Ashutosh Trilok Park, Near Laxmi Narayan
society Surendranagar Gujarat-363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 979

F.No. N-11013/2989/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ladha Pravinkumar Menandbhai , **Advocate**
Sh. Ladha Menandbhai Pithabhai
Fulvadi Street, Ladha Nivas At.Bhayavadar Ta.
Upleta Distt.Rajkot Gujarat-360450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 980

F.No. N-11013/2990/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Naineshkumar Jayantkumar, **Advocate**
Sh. Vyas Jayantkumar Purushottamdas
Krishna Chowk, At. Gozariya Ta. Gozariya Distt.
Mehsana North Gujarat-382825

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 981

F.No. N-11013/2991/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Brahmbhatt Dharmendra Balubhai , **Advocate**
Sh. Brahmbhatt Balubhai Chhotalal
Opp. Nagarpalika, Nr. Kalaniketan At.Mehsana,
TA.Mehsana Distt.Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 982

F.No. N-11013/2992/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhari Mahadevbhai Galabsing , **Advocate**
Sh. Chaudhari Galabsingbhai Rugnathbhai
24, Dharmnagar Society, nr.Manav Ashram Char
Rasta, Visnagar Road, At.Mehsana Ta.Mehsana
Distt.Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 983

F.No. N-11013/2993/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Vadanji Karshanji , **Advocate**
Sh. Thakor Karshanji Motiji
At & PO.Tarabh, Motovas, Ta. Visnagar,
Distt.Mehsana North Gujarat-384310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 984

F.No. N-11013/2994/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Janmejy Janakbhai , **Advocate**
Sh. Barot Janakbhai Revabhai
Maya Bazar, Pipalawali Pole, Visnagar,
Ta.Visnagar, Distt.Mehsana Ta.Mehsana
Distt.Gujarat-384315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 985

F.No. N-11013/2995/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ramjibhai D.Katua , **Advocate**
Sh. Devjibhai M.Katua
Vill.Devpur (Gadhshisha), Mafat Nagar Vistar,
Tal. Mandvi, Distt. Kutch Gujarat-370445

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 986

F.No. N-11013/2996/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Vinubhai , **Advocate**
Sh. Kalyanbhai Dahyabhai Makwana
A/6, Sainath Park Society, B/H, Sardar Estate,
New V.I.P.Road, Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 987

F.No. N-11013/2997/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Purushottam Mangalbhai, **Advocate**
Sh. Patel Mangalbhai Desaibhai
D-154, Shripadnagar Society, VIP Road,
Karelibaug, Vadodara Gujarat-390018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 988

F.No. N-11013/2998/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradipkumar Hasmukhlal Renuka , **Advocate**
Sh. Hasmukhlal Vadilal Renuka
Nageshwar Complex, 2nd Floor, Nr.H.j.Doshi
Hospital, Gondal Road, Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 989

F.No. N-11013/2999/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Dharati, **Advocate**
Sh. Shah Gunvantlal Rasiklal
Shreekunj Bajwada Shethsheri Vadodara
Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 990

F.No. N-11013/3000/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nitin Rajnikant Shah, **Advocate**
Sh. Rajnikant Dalsukhlal Shah
A-206, Victoria Heights, 2nd Floor,
Nr. Dharnidhar Avenue, Parshwanath
Township, Nava Naroda Ahmedabad Gujarat-
382346

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 991

F.No. N-11013/3001/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rita Ritesh Rathod, **Advocate**
Sh. Ritesh Hiralal Rathod
B-312, NU-4, DC-6, Near Garden, Sapnanagar,
Gandhidham (Kutch)Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 992

F.No. N-11013/3002/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Jayantilal , **Advocate**
Sh. Solanki Pravinbhai
65, Prnima Society, Diyodar At- Diyodar, Taluka-
Diyodar Distt.Banaskantha Gujarat-385330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 993

F.No. N-11013/3003/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ritesh Hiralal Rathod, **Advocate**
Sh. Hiralal valjibhai Rathod
B-312, NU-4, DC-6, Near Garden, Sapnanagar,
Gandhidham (Kutch)Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 994

F.No. N-11013/3004/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hetal Bhanuprasad Gajjar , **Advocate**
Sh. Bhanuprasad Dahyalal Gajjar
13/B, Shivasankalp Society, naranpura Char
Rasta, Naranpura Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 995

F.No. N-11013/3005/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sonal Nanubhai Patel , **Advocate**
Sh. Nanubhai Chhotubhai Patel
Dhulia Road, Nr.Petrol Pump, Vyara, Distt.Surat
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 996

F.No. N-11013/3006/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Devkumar Jayramdas Bijwani, **Advocate**
Sh. Jayramdas Megrajbhai Bijwani
26/27, Tirupati Tenament Nr.Sun Nagar,
Sidhpur, Distt.Patan North Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 997

F.No. N-11013/3007/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dilipsinh Kodarsinh Chauhan , **Advocate**
Sh. Kodarsinh Lalaji Chauhan
At.Vaghajipur, Ta. Kapadwanj Distt.Kheda
Gujarat-387610

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 998

F.No. N-11013/3008/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bipinbhai Jashbhai, **Advocate**
Sh. Patel jashbhai Somabhai
D-80, Chandravila Society, Deep Chamber Road,
Manjalpur, Vadodara Gujarat-390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 999

F.No. N-11013/3009/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Navinchandra Jaynalbhai Vansesa , **Advocate**
Sh. Jaynalbhai Kalidas Vansesa
A/3/2, A-Tenament, Gota,awadi, katargam Surat
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1000

F.No. N-11013/3010/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ahir Kapilkumar Ramubhai , **Advocate**
Sh. Ahir Ramubhai Dahyabhai
At & Po.Palanpor, Ahir Street, Mini Virupur Road,
Ta. Surat City, Distt.Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1001

F.No. N-11013/3011/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ahesan Ahmed Anwarbhai Parmar , **Advocate**
Sh. Anwarbhai Alubhai Parmar
Rahimpura, Nr.Mota Kasba Matwakuva, Kalol
Distt. Gandhinagar Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1002

F.No. N-11013/3012/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pankajkumar Ishwarbhai Solanki, **Advocate**
Sh. Ishwarbhai Jesangbhai Solanki
M/10/109, Gayatri Appartment, Opp. Ghatlodia
Police Station, Sola Road, Naranpura, Ahmedabad
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1003

F.No. N-11013/3013/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanubhai Amjibhai Jambu , **Advocate**
Sh. Amjibhai Karshanbhai Jambu
A/5, Sainath Society, B/H.Yash Complex,
Nr.Ashray Bunglows, Gotri Road, Vadodara
Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1004

F.No. N-11013/3014/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Rameshbhai , **Advocate**
Sh. Chavda Kirankumar
Sankarwadi Dr.Ambedkar Marg Rapar Kutch
Gujarat-370165

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1005

F.No. N-11013/3015/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pranav Kirtikumar Barot , **Advocate**
Sh. Kirtikumar Manklal Barot
A1/1B, Shriji Villa. Opp. Siddharth Nagar,
Khodiyar Nagar Road, New VIP Road Vadodara
Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1006

F.No. N-11013/3016/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Nitinkumar Jayantilal, **Advocate**
Sh. Shah Jayantilal Bhogilal
104-B, Gangotri Apartment, R.V.Desai Road,
Vadodara Gujarat-390009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1007

F.No. N-11013/3017/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gopal Maheshchandra Pandya, **Advocate**
Sh. Maheshchandra Shivshankar Pandya
18, Nutan Shaktinagar Society Part-II, Nr.Old
Aradhana School Maninagar Gujarat-38008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1008

F.No. N-11013/3018/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Usha Gurkha, **Advocate**
Sh. Ranvirsingh Gurkha
Nr.Ramapir Tenpal, Thakorwas, Memnagar,
Ahmedabad-52 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1009

F.No. N-11013/3019/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Khatri Dilshad Shakirhusain, **Advocate**
Sh. khatri mohammdji Usmanji
22, Amroha Colony, Bawamanpura, Outside
Panigate, Beh. Vegetable Market, Vadodara-
390017, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1010

F.No. N-11013/3020/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Balvantkumar D.Khandvi , **Advocate**
Sh. Dudabhai Danabhai
MAA, kailashdhara Park, Near Vidhuyt Nagar-2
Riya Road Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1011

F.No. N-11013/3021/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Mogal Gazalabanu Firozmiya, **Advocate**
Sh. Mogal Firozmiya Anwarmiya
143 Sabaliya Estate Durgarwada Road At. Po Ta.
Modasa 383315 Distt. Sabarkantha Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1012

F.No. N-11013/3022/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manishchandra Satishchandra Mathur, **Advocate**
Sh. Satishchandra Mathur
B-25, Vraj Vihar Society, behind Anand Baug
Society, Sussen Tarsali Road, Vadodara Gujarat-
390009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1013

F.No. N-11013/3023/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Zafroollakhan, **Advocate**
Sh. Sikanderkhan
Vachhaliya Street Sureli ta. Umreth Distt. Anand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1014

F.No. N-11013/3024/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhagvati Ramubhai Patel, **Advocate**
Sh. Ramubhai Dwarkadas Patel
8/A, Valmiki Society, Near Vrundavan Crossing,
Waghodia Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1015

F.No. N-11013/3025/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jam Shermamad , **Advocate**
Sh. Sidikbhai
Navi Vasahat, Dhari, Tal. Dhari, Dist. Amreli,
Gujarat-365640

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1016

F.No. N-11013/3026/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arifbhai Ayubbhai Varaiya , **Advocate**
Sh. Ayubbhai Mahmadbhai Varaiya
At.Surendranagar, Darji Ni wadi Vora No.Delo,
ta.Wadhwan, Distt.Surendranagar Gujarat-
363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1017

F.No. N-11013/3027/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kashmira, **Advocate**
Sh. Kayastha Maheshbhai
Rukshmani Bhuvan, Opp. Municipal Quarters
Khokhara Memdabad Maninagar East Gujarat-
380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1018

F.No. N-11013/3028/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Abdulvahab Abdullatif , **Advocate**
Sh. Shaikh Abdullataif Shabbirhusain
55, Naseebanagar, Nr.Amanchowk Bapunagar
Ahmedabad Gujarat-380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1019

F.No. N-11013/3029/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ayub Yakub Shaikh , **Advocate**
Sh. Yakub Mustufa Shaikh
C-5, Rasulapark, Co.Op.H.Soc., Sherkhej Road,
Juhapura Ahmedabad Gujarat-380055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1020

F.No. N-11013/3030/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagruti Subodhchandra Champaneria, **Advocate**
Sh. Subodhchandra C.Champaneria
298/2, Pith Bazar, Nr. Swaminarayan Tower,
Saraspur, Ahmedabad Gujarat-380018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1021

F.No. N-11013/3031/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malek Arifodin Ajumiya, **Advocate**
Sh. Malek Ajumiya Amirmiya
Nr. Bus Stand, Vishnoli, Khambhat-Nadiad Road,
Petlad, Dist. Anand-388327, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1022

F.No. N-11013/3032/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Bharatkumar Punjabhai , **Advocate**
Sh. Rathod Punjabhai Somabhai
6, Valmikey Society, Radha Swami Rpad. Ranip
Ahmedabad-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1023

F.No. N-11013/3033/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Diwan Kirtikumar Balubhai, **Advocate**
Sh. Solanki Balubhai Jethabhai
7, Khadawali Chali, Opp. Ashok Mill, Naroda
Road Ahmedabad-25

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1024

F.No. N-11013/3034/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parulkuwarba Rajendrasinh Rajput, **Advocate**
Sh. Chandrasinh Sajjansinh Rajput
Flat No.201, Building-C/3, 2nd Floor, Sai Shanti
Dham Society, Bavisafalia Road, Amli Silvassa
Gujarat-396230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1025

F.No. N-11013/3035/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harun Abdul Khalek Nakhuda, **Advocate**
Sh. Abdul Khalek isakji Nakhuda
Last Street Tadkeshwar, Ta. Mandvi, Dist. Surat,
Gujarat-394170

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1026

F.No. N-11013/3036/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jadeja Ramdevsinh, **Advocate**
Sh. Jadeja Rajendrasinh
Vidhut Nagar, Sama Kanthe Morbi-2, Distt.
Morbi Gujarat-363642

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1027

F.No. N-11013/3037/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Sanjaykumar Dwarkabhai, **Advocate**
Sh. Patel Dwarkabhai Mohandas
B-31, Bhavana Tenament, Part-2, Near Old
Relway Line, Ranip, Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1028

F.No. N-11013/3038/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kadri Mufizahmed Abdullamiya, **Advocate**
Sh. Kadri Abdullamiya K.
4, Saloni Flats, Ist Floor, Nr. Gun House,
Saiyadwada, Khanpur, Ahmedabad-380001,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1029

F.No. N-11013/3039/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansinghani Lalit, **Advocate**
Sh. Vasudev Nathumal
A-7, Neelam Nagar Apartment, Sohrabji
Compound, Old Wadaj Ahmedabad-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1030

F.No. N-11013/3040/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Mahebubkhan Ismailkhan, **Advocate**
Sh. Pathan Ismailkhan Mohamedkhan
Nr. Old Railwayline, Sadar Camp, Bhuj-Kachchh,
Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1031

F.No. N-11013/3041/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Meenakshi B.Mahida, **Advocate**
Sh. Lt.Sh.Balvant Singh Natvar Singh Mahida
At.Vadoli, (shah) Post-Simodara, Ta- Mangrol
Distt. Surat Gujarat-394405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1032

F.No. N-11013/3042/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Sangita, **Advocate**
Sh. Harishbhai.K.Thakor
1/4, Part-1, Shayona City, R.C. Technical Road,
Ghatlodia Ahmedabad Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1033

F.No. N-11013/3043/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Majidkhan Aiyubkhan, **Advocate**
Sh. Pathan Aiyubkhan Uasmankhan
Gajipur Street, At. Nadiad, Dist. Kheda, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1034

F.No. N-11013/3044/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahammadrafik Usmanbhai Patel, **Advocate**
Sh. Usmanbhai Pirbhai Patel
Ganchivad, kapasiyapura, Jambusar At & Po-Ta.
Jambusar Dit.Bharuch Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1035

F.No. N-11013/3045/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sarifkhan Hamidkhan Bahelim , **Advocate**
Sh. Hamidkhan Ahemadali Bahelim
At. Post Chhathiyarda, Ta. & Dist., Mehsana-
384207, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1036

F.No. N-11013/3046/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tank Dipak Jadavbhai , Advocate
Sh. Jadavbhai Bhagwanbhai Tank
306, Gokul Apartment Opp. Ghanshyamnagar
Society, Street No.22, L.H.Road, Karanjj Surat
Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1037

F.No. N-11013/3047/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thacker Dinesh, **Advocate**
Sh. Jethalal Thacker
21, Vanvihar Society, Near Vyayamshala Bhuj
Kachchh Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1038

F.No. N-11013/3048/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipal Dhaneshchandra Raval, **Advocate**
Sh. Dhaneshchandra Maganbhai Raval
Bhavani Krupa Purshottam park, 60 ft.Road,
Opp.Shaurashtra Girls Hostel Wadhwan
Dist.Surendranagar Gujarat-363001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1039

F.No. N-11013/3049/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Sarafrajnavaj Rahematkhan , **Advocate**
Sh. Pathan Rahematkhan Bismillakhan
B-73, Classic Park Society Near Prachina Society,
Juhapura Sarkhej Road Ahmedabad Gujarat-
380055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1040

F.No. N-11013/3050/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghanshamdas Kalwani, **Advocate**
Sh. Naumal Kalwani
125, Maharthi Society, Sardarnagar, Ahmedbad
Gujarat-382475

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1041

F.No. N-11013/3051/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dave Sharad kumar, **Advocate**
Sh. Dave Gunvantray
Xemprada Plot No.16/A, Marutinagar, Station
Road, Sihor Distt.Bhavnagar Gujarat-364240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1042

F.No. N-11013/3052/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saurabhkumar Balkrishna Barot, **Advocate**
Sh. Balkrishna Bachubhai Barot
B-3/1, Shraddha Apartment, B/H. Keshavbaug
Wadi, Bhavsar Hostel Road, Nava Vadaj,
Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1043

F.No. N-11013/3053/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jigneshkumar Ganpatbhai, **Advocate**
Sh. Patel Ganpatbhai
18, Kamlesh Park Soc. B/H priya Cinema
Nr.Prakash Hindi School, Post.Krishnanagar,
Sajipur Bogha Ahmedabad Gujarat-382346

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1044

F.No. N-11013/3054/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjay Jashubhai Thaker, **Advocate**
Sh. Jashubhai Thaker
29/338, Netajinagar, Meghaninagar Ahmedabad
Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1045

F.No. N-11013/3055/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Agja Pratapbhai Keshavbhai , **Advocate**
Sh. Agja Keshavbhai Dhulabhai
1626/31, Sheth M.G.Chwal. Opp. Jubilee Mills,
O/S, Dariyapur Gate, Ahmedabad-16

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1046

F.No. N-11013/3056/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gaurang Natvarbhai Patel, **Advocate**
Sh. Natvarbhai Rajibhai Patel
C/40, Payalnagar, Naroda, Ahmedabad Gujarat-
382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1047

F.No. N-11013/3057/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Dharmeshkumar Rajendra Kumar, **Advocate**
Sh. Patel Rajendrabhai Chhotalal
16, Swastik Society, Behind Civil Hospital, Deesa
Ta.Deesa Distt.Banaskantha Gujarat-385535

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1048

F.No. N-11013/3058/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Gautamkumar , **Advocate**
Sh. Rana Kanjibhai
B/16, Anushree Nivas, New Kamalkunj Society,
Paras, I.O.C.Road, Chandkheda Ahmedabad
Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1049

F.No. N-11013/3059/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashish R.Pandya, **Advocate**
Sh. Rameshchandra P.Pandya
A/7, Akshar Apartment, Charupark Society,
Nr.Khodiyar Mata's Temple, Naroda Ahmedabad
Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1050

F.No. N-11013/3060/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Panchol Shankarbhai Bhurabhai , **Advocate**
Sh. Panchol Bhurabhai Netibhai
At.Sarotra Road, Post Sarotra Ta. Mirgarh
Distt.Banaskantha Gujarat-385135

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1051

F.No. N-11013/3061/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendrasinh Jagatsinh Vaghela, **Advocate**
Sh. Jagatsinh Pratapsinh Vaghela
At.Gondal.Tripada, Ambikanagar, Station Plot,
Tal.Gondal Distt. Rajkot Gujarat-360311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1052

F.No. N-11013/3062/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amit Ramnikbhai Gajjar , **Advocate**
Sh. Ramnikbhai Pitambardas Gajjar
83/988, Panchvati Apartmennt, Sola Road,
Naranpura Ahmedabad-380063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1053

F.No. N-11013/3063/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gandhi Kamini Vinayak, Advocate
Sh. Vinayak Gandhi
H-102, Shree Nandnagar-5, Vejalpur, Makarba
Road, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1054

F.No. N-11013/3064/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vipul Sanmukharam Patel, **Advocate**
Sh. Sanmukhram Ranchhodbhai Patel
Suthar Faliya Bardoli, Taluka Bardoli, Distt.Surat
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1055

F.No. N-11013/3065/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bodiwala Abdulrahim Gulamhusen, **Advocate**
Sh. Bodiwala Gulamhusen Kalubhai
A/4, Amnpark, meman Colony, Outside Panigate
Ajwa Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1056

F.No. N-11013/3066/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra S.Patel , **Advocate**
Sh. Shankarbhai J.Patel
14/2, ManglamFlat, Near Shastri Stadium
Bapunagar, Ahmedabad Gujarat-380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1057

F.No. N-11013/3067/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Harilal Dari , **Advocate**
Sh. Harilal Ramjibhai Dari
Block No.6, 1st Floor, Sudama Complex, 80 Feet
Road, Behind Church, Veraval Distt.Gir Somnath
Gujarat-362266

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1058

F.No. N-11013/3068/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanabar Jitendrakumar Vrujlal, **Advocate**
Sh. Kanabar Vrujlal Haridas
Shreenathji, 18-B Navalnagar B/H,
P.D.M.College, Nr.Krishnagar Telephone
Exchange street Opp. Jayshree Pan, Rajkot
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1059

F.No. N-11013/3069/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Firdaus Mohmedali Panchbhaiya, **Advocate**
Sh. Mohmedali Mohmedjamal Panchbhaiya
Ronak Street, Near sarvodaya Bank, Pologround,
Himatnagar, Distt.Sabarkantha Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1060

F.No. N-11013/3070/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahendrasinh Rajusinh Makwana, **Advocate**
Sh. Rajusinh Kodarsinh Makwana
At.Surajpura, Po. Gambhoi, Ta. Himatnagar,
Distt.Sabarkantha Gujarat-383030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1061

F.No. N-11013/3071/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Der Prakashkumar Bhikhubhai , **Advocate**
Sh. Der Bhikhubhai Laxmanbhai
Yadunandan Mangalpara Street, Lathi
Distt.Amreli Gujarat-365430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1062

F.No. N-11013/3072/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Rajesh Hasmukhlal, **Advocate**
Sh. Shah Hasmukhlal Mansukhlal
1, Vicenza Marigold, Behind Delhi Public School,
Kalali Road, Vadodara Gujarat-390012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1063

F.No. N-11013/3073/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajay Mahendrakumar Patel, **Advocate**
Sh. Mahendrakumar Kantilal Patel
C/137, Umed Park Society, Opp. Satadhar Bus
Stand, Sola Road Ghatlodia Ahmedabad-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1064

F.No. N-11013/3074/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Balvantray Chhitabhai , **Advocate**
Sh. Parmar Chhitabhai Jugabhai
A-6, Vrajdharm Society, B/H. Kathiyawadi
Hotel,(Narayanwadi), Padra Road, Atladra
Vadodara Gujarat-390012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1065

F.No. N-11013/3075/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gopal Narayanbhai Trivedi, **Advocate**
Sh. Sh. Narayanbhai Jagannathji
A/102, Karya Shiromani Flat, Dafnala Road,
Shahibaug Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1066

F.No. N-11013/3076/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaitanyakumar Kishanrao Gore, **Advocate**
Sh. Kishanrao Vithhalrao Gore
Shree Sai Avenue 1st Floor, A-5, Yogi Co-O,
Hous. Society, Opp. Mahesh Complex, Waghodia
Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1067

F.No. N-11013/3077/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhimjibhai Premjibhai Malaviya, **Advocate**
Sh. Premjibhai Popatbhai Malaviya
34, Gokuldham Raw House. Nr.Gujarati School,
Mota Varachha Surat Gujarat-394101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1068

F.No. N-11013/3078/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gohel Rajesh Nagdanbhai , **Advocate**
Sh. Gohel Nagdabhai Kalabhai
14, Raj Apartment 3- Talav Street Gujarat-
362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1069

F.No. N-11013/3079/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Hemal Bipinchandra, **Advocate**
Sh. Shah Bipinchandra Chhotalal
F/23, Chintan Flat, B/H, B/H.Jain Derasar
Krishnanagar, Ahmedabad Gujarat-382346

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1070

F.No. N-11013/3080/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Sanjay Kumar , **Advocate**
Sh. Maneklal
At.& Post Kahipur, Barot Vas Ta.Vadnagar,
Dist.Mehsana Gujarat-384355

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1071

F.No. N-11013/3081/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakar Nikunjben Nirbhaybhai, **Advocate**
Sh. Thakar Nirbhaybhai Mohanlal
Matru Krupa Tal. Bagasara Dist.Amreli Gujarat-
365440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1072

F.No. N-11013/3082/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amol Ramprasad Shukla, **Advocate**
Sh. R.R.Shukla
Shuklaji Estate, Near Paradise Park, Old Vadaj,
Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1073

F.No. N-11013/3083/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maheshkumar Ukabhai Savaliya, **Advocate**
Sh. Ukabhai Govindbhai Savaliya
202, Ravindarshan Society, B/H, Balaji Bunglow,
Yogi Chowk, Punama Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1074

F.No. N-11013/3084/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ganeshbhai Fakirbhai Marathi, **Advocate**
Sh. Fakirbhai Honajibhai Marathi
A-302, Priyanka Intercity, Magob, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1075

F.No. N-11013/3085/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharat M.Swami , **Advocate**
Sh. Manilal J.Swami
14-A, Shreenivas, Devarshi Park, Nr.Laxmi
Narayan Temple, Manjalpur, Vadodara Gujarat-
390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1076

F.No. N-11013/3086/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Devjibhai Mavjibhai Chavda , **Advocate**
Sh. Mavjibhai Bhalabhai Chavda
9, Laxminagar Society, Patdi Taluka-Dasada,
Dist.Surendranagar Gujarat-382765

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1077

F.No. N-11013/3087/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rasikbhai Talsibhai Someshwara , **Advocate**
Sh. Talsibhai Mithabhai Someshwara
8, Laxminagar Society, Patdi Taluka-Dasada,
Dist.Surendranagar Gujarat-382765

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1078

F.No. N-11013/3088/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chodvadia Kamlesh Manubhai, **Advocate**
Sh. Chodvadia Manubhai Patabhai
106,107, Himmat Nagar, Hirabaug, Varachha
Road Surat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1079

F.No. N-11013/3089/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayadevi Krushnaprasad Joshi, **Advocate**
Sh. Krushnaprasad Lalluram Joshi
75, Harshidd park, Society Nr. Water Tank,
Ghatlodia, Ahmedabad Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1080

F.No. N-11013/3090/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Subhash Manilal, **Advocate**
Sh. Trivedi Manilal Bapalal
B/60, Chandraprabha Society, B/H. Shiv Kadar
Flats, Chandlodia Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1081

F.No. N-11013/3091/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Buddhisagar Danabhai , **Advocate**
Sh. Rathod Danabhai Kalidas
H.No.13/1, Umang Flat, Nr.Shastri Stadium
Bapunagar Ahmedabad Gujarat-380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1082

F.No. N-11013/3092/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vajashi Sajanbhai Varu , Advocate
Sh. Sajanbhai Karnabhai Varu
Village-Hadmatiya, Tehsil Jam Kalyanpur, Dist.
Devbhumi Dwarka, Post- Bhatiya Gujarat-
361315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1083

F.No. N-11013/3093/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Upadhyaya Ilaben, **Advocate**
Sh. Rameshchandra
Tirupati Nagar, College Road Bagasara Dist.
Amreli Gujarat-365440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1084

F.No. N-11013/3094/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Suthar Tusharkumar Babulal , **Advocate**
Sh. Suthar Babulal Ranchhoddas
At.Devgadh, Po.Chadasan Ta. Becharaji,
Dist.Mehsana Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1085

F.No. N-11013/3095/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vipul Bipinchandra Prajapati , **Advocate**
Sh. Bipinchandra Shantilal Prajapati
31, Aurovil Soc. Opp.Uday Tower, Near Uma
Bhavan, Bhatar Road, Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1086

F.No. N-11013/3096/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nareshkumar Ranchhodbhai Surani , **Advocate**
Sh. Ranchhodbhai Ukabhai Surani
103, Gurukrupa Apartment, Bagefirdos Soc.
Opp.Ganesh Nagar Soc. At & Post-Kim Ta.Olpad
Surat Gujarat-394110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1087

F.No. N-11013/3097/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahesh Manubhai Shiroya, **Advocate**
Sh. Manubhai Madhubhai Shiroya
34, Gandhi Vihar Society, L.H.Road, Surat
Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1088

F.No. N-11013/3098/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dr.Mazhar Jahan, **Advocate**
Sh. Abdulsattar Siddiqui
22, Juni Chawl, Behind Monogram Mills,
Rakhiyal Road Ahmedabad Gujarat-380023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1089

F.No. N-11013/3099/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sunilkumar Nagarbhair Nadiya , **Advocate**
Sh. Nagarbhair Kantibhair Nadiya
B-7, Ramnagar Society, Kalapinagar, New Civil,
Dist.Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1090

F.No. N-11013/3100/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Miteshkumar Mahendrabhai, **Advocate**
Sh. Patel Mahendrabhai Chhaganbhai
F-68, Manan Park Soicety, B/h, Bhatuji Nagar,
D-Mart Road, Waghodia Road, Vadodara
Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1091

F.No. N-11013/3101/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dave Harendra Vijaykar, **Advocate**
Sh. Dave Vijaykar Hemantram
7, Madhura Apartment, Bank of India
lane, Jawahar Chowk, Maninagar Ahmedabad
Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1092

F.No. N-11013/3102/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arvindbhai Mohanbhai Panchal , **Advocate**
Sh. Mohanbhai Mathurabhai Panchal
At. Alava, ta. Kapadwanj Distt.Kheda Gujarat-
387620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1093

F.No. N-11013/3103/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Mehul Natvarlal, **Advocate**
Sh. Joshi Natvarlal Manilal
16, Vishvakaram Society Near Palace
Mahavirnagar Himatnagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1094

F.No. N-11013/3104/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gautam Jagdishchandra Dave, **Advocate**
Sh. Jagdishchandra Harilal Dave
Harishikha Brahmsamaj Soc-1 Plot No.40 Raiya
Road, Rajkot-7, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1095

F.No. N-11013/3105/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bagban Munawar Husain, **Advocate**
Sh. Bagban Ahmed Husain R.
38, Minesh Nagar Society, B/h.Sonal Cinema,
Vejalpur Road, Makhtampur, Ahmedabad-55
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1096

F.No. N-11013/3106/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajnikant Purushottambhai Patel, **Advocate**
Sh. Purushottambhai Motibhai Patel
Dhori Bag Street, At & PO. Kavitha Ta.Borsad,
Dist.Anand Gujarat-388540

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1097

F.No. N-11013/3107/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhari Kashmira Chhaganbhai, **Advocate**
Sh. Chaudhari Chhaganbhai Ramdas
2/23, Vallabh Flats, Gujarat Housing Board,
Nr.Kanra Travels, Bapunagar Char Rasta,
Ahmedabad Gujarat-380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1098

F.No. N-11013/3108/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Bhanuben Laxmanbhai, **Advocate**
Sh. Parmar Laxmanbhai Ambaram
1/47, Geeta Nagar, Fulapada, Tal. Choryasi Dist.
Surat Gujarat-395008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1099

F.No. N-11013/3109/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sherasia Nizamudin Husenbhai, **Advocate**
Sh. Sherasia Husenbhai Valibhai
At-Sanosara, Ta.Rajkot, Dist.Rajkot Gujarat-
360003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1100

F.No. N-11013/3110/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Dadamiya, **Advocate**
Sh. Ibrahimkhan
At.& PO.Lunva, Ta.Kheralu, Dist.Mehsana
Gujarat-384130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1101

F.No. N-11013/3111/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Ajitsinh, **Advocate**
Sh. Pruthvisinh
At.Virpura, PO.Mandali, Ta. Kheralu,
Dist.Mehsana Gujarat-384130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1102

F.No. N-11013/3112/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Danti Patabhai, **Advocate**
Sh. Devkaranbhai
Darshan Park, Marutinagar, Bagasara
Dist.Amreli Gujarat-365440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1103

F.No. N-11013/3113/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shukla Kiritkumar, **Advocate**
Sh. Ramniklal Bhagvanji
Ram Society No.2 Barpara Palitana
Dist.Bhavnagar Gujarat-364270

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1104

F.No. N-11013/3114/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Chhatrasinh, **Advocate**
Sh. Rathod Amarsinh
73, Rajratan Niwas, At.Kothiya Po.Kuha,
Tal.Dascroi Dist.Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1105

F.No. N-11013/3115/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rubinabanuhanifbhai Khalyani, **Advocate**
Sh. Hanifbhai Ismailbhai Khalyani
Plot nNo.66/A, Snehmilan Society, Opp. Railway
Stadium Hadangar Bhavnagar Para Bhavnagar
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1106

F.No. N-11013/3116/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Amrutlal Hadiyel, **Advocate**
Sh. Amrutlal Punabhai Hadiyel
Trupti Kunj Khadi Faliya Nadiya Nagar Godhara
Dist. Panchmahals Gujarat-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1107

F.No. N-11013/3117/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Raghunathbhai Maljibhai, **Advocate**
Sh. Desai Maljibhai Vahajibhai
121, Jantanagar Society, Ghatlodia, Ta.City,
Nr.Railway Crossing, Ghatlodia Ahmedabad
Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1108

F.No. N-11013/3118/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Adnan Mohamad Hanif, **Advocate**
Sh. Patel Mohammad Hanif
16, Galaxy Appartment, opp.Vinay Gas Agency,
nr.Preyas High School, Khanpur Ahmedabad
Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1109

F.No. N-11013/3119/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpeshkumar Parekh, **Advocate**
Sh. Jaydevlal Mangaldas Parekh
A/8, Sai Darshan Society, B/H.Air Force Station,
Makarpura, Vadodara Gujarat-390014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1110

F.No. N-11013/3120/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahida Mahipalsinh Kesharisinh, **Advocate**
Sh. Mahida Kesharsinh Prabhatsinh
At & Post Bhadarwa, Vanikploe, Ta.Savli,
Distt.Vadodara Gujarat-391780

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1111

F.No. N-11013/3121/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pushpa Mohanlal Parmar, **Advocate**
Sh. Mohanlal Parmar
1/A, Saurashtra Society, Bhudarpura Road,
Ellisbridge, Ambawadi, Abad-6, Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1112

F.No. N-11013/3122/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manisha Ashokkumar Bhatt, **Advocate**
Sh. Ashokkumar Jayantilal Bhatt
D-81, Kaliyabid, Near Ram Mantra, Mandir
Bhavnagar Distt.Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1113

F.No. N-11013/3123/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sachin Sharadchandra Maheshwari Sikchi, **Advocate**
Sh. Sharadchandra Harinarayan Maheshwari
Sikchi
Flat No.207, Mahadev Complex, Near Daxeswar
temple,GHB Pandesara Road, Opp.Bharat Petrol
pump, mouje Udhana, Taluka, Choryasi
Dist.Surat Gujarat-394220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1114

F.No. N-11013/3124/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yadav Deenanath Gontikumar , **Advocate**
Sh. Gontikumar Yadav
Gayatri Kanya Vidhyalay, Defence Colony,
Bhargaw Road, Kubernagar, Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1115

F.No. N-11013/3125/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Iqbal Mahammad Abdulraheman, **Advocate**
Sh. Mansuri Abdulraheman Amthabhai
Khokharwado, Kheralu At-Po-Ta.Kheralu
Di.Mehsana Gujarat-384325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1116

F.No. N-11013/3126/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Pravinsinh Bababhai, **Advocate**
Sh. Parmar Bababhai Hirabhai
B/201, 2nd Floor, Vaishnodevi Society Nr.Vijay
Palace Kalol Highway Chandkhed Ahmedabad
Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1117

F.No. N-11013/3127/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dhruvkumar D.Barot, **Advocate**
Sh. Dilipkumar G.Barot
C/203, Satya Appartment, B/H.Sai Baba Temple,
Ghatlodiya Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1118

F.No. N-11013/3128/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Dinesh Ratilal, **Advocate**
Sh. Shah Ratilal Chandulal
3, Arnath Appartment, Near Urben Health
Centre, memnagar, Ahmedabd Gujarat-380052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.11 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1119

F.No. N-11013/3129/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajnikant Ammrutlal Trivedi, **Advocate**
Sh. Amrutlal Naturam Trivedi
9/B, Nildarshan society, Near Gor Na Kuva,
Maninagar (East), Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1120

F.No. N-11013/3130/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Kiritkumar Manibhai, **Advocate**
Sh. Patel Manibhai Muljibhai
A/3, Pooja Park Society, B/H, Snehal Priting
Press, New V.I.P.Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1121

F.No. N-11013/3131/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Neetaben Parshotambhai Sarvaiya, **Advocate**
Sh. Parshotambhai manjibhai Sarvaiya
Kuldevi Krupa, Kailash Nagar, Parekh Vadi
Savarkundla Gujarat-364515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1122

F.No. N-11013/3132/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Kishor Narsinhbhai, **Advocate**
Sh. Chauhan Narsinhbhai Vaghajibhai
At.Botad, Shantinagar, Salangpur Road, B/H,
Sonawala Hospital Tal.Botad Distt.Bhavnagar
Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1123

F.No. N-11013/3133/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nalini Govindram Vaishnav, **Advocate**
Sh. Govindram R. Vaishnav
7/A, Govindnagar Housing Society, Nr.Old Pilot
Dairy, Kankariya Road, Ahmedabad-22 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1124

F.No. N-11013/3134/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manmohasingh Mansingh Rajput, **Advocate**
Sh. Mansingh Thansingh Rajput
113, Shailganga Society, Nr.I.P.English School,
Chankheda Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1125

F.No. N-11013/3135/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Meena Mafatlal, **Advocate**
Sh. Chavda Mafatlal Narsinhbhai
142/1109, Kalapinagar, Opp.Lat Bus Stop,
Ahmedabad-16, Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1126

F.No. N-11013/3136/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijay Tanna, **Advocate**
Sh. Jayantilal Tanna
Shree Ram Krupa 1/7 Vaniyavadi Chok, Rajkot
Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1127

F.No. N-11013/3137/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parikh Girish Ravikiran, **Advocate**
Sh. Parmar Ravikiran Bhikhabhai
1, New Satyam Society, Nr.Radha Swami Satsang,
Ranip Ahmedaad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1128

F.No. N-11013/3138/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakikad Davindarsingh Faujasingh, **Advocate**
Sh. Rakkad Faujasingh Tulsasingh
126, A.M.T.S.Staff Quarters, O/S/ Jamalpur
Gate, Ahmedabad Gujarat-380022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1129

F.No. N-11013/3139/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dhirajlal Kanjibhai Golakia, **Advocate**
Sh. Kanjibhai Lavjibhai Golakia
60, Rameshwar Park Society, Nikol Gam Road,
Opp. Shreenath Park Nr.Canal,
Post,Thakkarbapanagar Ahmedabad Gujarat-
382350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1130

F.No. N-11013/3140/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raol Prakash Ranjitsinh, **Advocate**
Sh. Raol Ranjitsinh Gopalsinh
At.Varsoda, Ta.Mansa, Distt.Gandhinagar
Gujarat-382835

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1131

F.No. N-11013/3141/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sharma Dushyant Shivkumar, **Advocate**
Sh. Sharma Shivkumar Parshottamdas
575, Samrathnagar Society, Sardarnagar,
Ahmedabad Gujarat-3824

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1132

F.No. N-11013/3142/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamalkumar M.Sharma, **Advocate**
Sh. Malikchand.D.Sharma
18, Magistrate's Chawl, B/H.Vikram Mill,
Bapunagar, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1133

F.No. N-11013/3143/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Varma Urmilaben Chandulal, **Advocate**
Sh. Varma Chandulal Mohanlal
Plot No-519/1, Sector-3C, Gandhinagar Gujarat-
382003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1134

F.No. N-11013/3144/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghanchi Salim, **Advocate**
Sh. Abdulkadar
1, Heena Bungalows Near Gunjan Park Society
Visnagar Road, Mehsana Gujarat 0384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1135

F.No. N-11013/3145/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jani Ratilal, **Advocate**
Sh. Maganlal
At & Post. Panchot, jani Vas Ta.Dist.Mehsana
North Gujarat-384205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1136

F.No. N-11013/3146/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anilaben Rajnikant Sheth, **Advocate**
Sh. Rajnikant Natvarlal Sheth
Chhatri Bazar, Main Road Jasdan Distt.Rajkot
Gujarat-360050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1137

F.No. N-11013/3147/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rashmin Natvarlal Sheth, **Advocate**
Sh. Natvarlal Harilal Sheth
Chhatri Bazar, Main Road Jasdan Distt.Rajkot
Gujarat-360050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1138

F.No. N-11013/3148/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhaviniben Rashmin Sheth, **Advocate**
Sh. Rashmin Natvarlal Sheth
Chhatri Bazar, Main Road Jasdan Distt.Rajkot
Gujarat-360050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1139

F.No. N-11013/3149/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chhaganbhai Narshibhai Tala, **Advocate**
Sh. Narshibhai Tala
Amit, Ruda-1, plot No-17, Kalawad Road, Rajkot
Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1140

F.No. N-11013/3150/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nayan Valjibhai Sorathiya, **Advocate**
Sh. Valjibhai Sorathiya
Khodiyar Ashish, Street No.3 (A), Radhakrushna
Co.Op.Hou.Soc. Dhebar Road South Rajkot
Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1141

F.No. N-11013/3151/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ismail Yunusbhai Parasara, **Advocate**
Sh. Yunusbhai Parasara
Maa, 1- Bhomeshwar Wadi, Jamnagar Road,
Rajkot Gujarat-360006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1142

F.No. N-11013/3152/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammad Ecqan Ansari, **Advocate**
Sh. Mohammad Afzal Ansari
334, Pujari's Chawl, Opp.Baker Shah Roza,
Gomtipur, Ahmedabad-21 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1143

F.No. N-11013/3153/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Priyadarshi Dharmendrasinh, **Advocate**
Sh. Rajan Parshuram
30/A, Nayan Nagar, Saijpur Bogha, krishna
Nagar Road, Naroda, Ahmedabad Gujarat-
382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1144

F.No. N-11013/3154/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mohammad Zahid A.Shaikh, **Advocate**
Sh. Abdulkhaliq H.Shaikh
Nr.Old bus-stand Kaziwada, Mangrol
Dist.Junagadh Gujarat-362225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1145

F.No. N-11013/3155/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dodiya Devdas Parbat, **Advocate**
Sh. Dodiya Parbat Meraman
Nr.Manjuleswar Mandir, C/o Dhirubhai Dudh
Vala Na Makan Ma, Sutrapada Ta.Sutrapada
Distt.Girsomnath Gujarat-362275

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1146

F.No. N-11013/3156/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashraf Hirani, **Advocate**
Sh. Abbasbhai
Talav Road Rajula City Dist.Amreli Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1147

F.No. N-11013/3157/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Rohitkumar, **Advocate**
Sh. Keshavlal
At.& Po.Nadasa, Ta.& Dist.Mehsana Gujarat-
384410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1148

F.No. N-11013/3158/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitesh Dhansukhlal Shakwala, **Advocate**
Sh. Dhanasukhlal Muchanddas Shakwala
Flat No-3, Panchratnam Flats, Kaji Nu Maidan,
Gopipura, Surat Gujarat-395003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1149

F.No. N-11013/3159/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalola Atulbhai Thakarashibhai, **Advocate**
Sh. Kalola Thakarashi Avichalbhai
Dhananjay, Shreejee Park Society, B/H.P.G.Clock,
Sanala Road, To.Morbi, Sub.Dist.Morbi
Dist.Rajkot Gujarat-363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1150

F.No. N-11013/3160/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakeshbhai Zinabhai Chauhan, **Advocate**
Sh. Zinabhai Tapubhai Chauhan
Plot No-21/A, Desainagar-1, HDFC &
Ghantiwala Khancho, Bhavnagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1151

F.No. N-11013/3161/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashok Jagannathrao Bhosale, **Advocate**
Sh. Jagannathrao Baburao Bhosale
5/364, Satyam Appartment, Refinery Road,
Gorwa, Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1152

F.No. N-11013/3162/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kishor Kumar Veljibhai Purohit, **Advocate**
Sh. Veljibhai Karunashankar Purohit
Near Kadva Patel Samaj, Narsinh Tekari,
Galiyavad Road, Talala (Gir), distt.Gir Somnath
Gujarat362150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01..03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1153

F.No. N-11013/3163/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Baxi Bhaven Ajitkumar, **Advocate**
Sh. Baxi Ajitkumar Tansukhrai
Shraddha Vimal Nagar-2, Bh.Pushkardham
Society,D.H.L.Vidhayalya Street, Surastra
University Road,Area Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1154

F.No. N-11013/3164/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakashbhai Muljibhai Patel, **Advocate**
Sh. Muljibhai Manoharbhai Patel
A/2, Naryan Bunglowa, Opp.Jain Temple
Nr.Punit Nagar, New Sama Road, Vadodara
Gujarat-390024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1155

F.No. N-11013/3165/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashraf Tajmohmadbhai Jadeja, **Advocate**
Sh. Tajmohmadbhai A.Jadeja
Aman Chandranagar Rameshwar Chock,
Raiyaroadd Rajkot-7 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1156

F.No. N-11013/3166/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavna Popatlal Patel, **Advocate**
Sh. Popatlal Baldevdas Patel
2086, Kagda Sheri, Dolatkhana, Sarangpur,
Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1157

F.No. N-11013/3167/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tapodhan Rekhaben Govindbhai, **Advocate**
Sh. Tapodhan Govindbhai Dhanjibhai
Plot No-408/2, Sector-13-A, Gandhinagar
Gujarat-382016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1158

F.No. N-11013/3168/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sangita Motilal Dave, **Advocate**
Sh. Motilal Mohanlal Dave
669/4368, Gujarat Housing Board,
Opp.Bhaktinagar Bapunagar Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1159

F.No. N-11013/3169/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Surti Manubhai Naranbhai, **Advocate**
Sh. Surti Naranbhai Becharbhai
310/1/6, Bahucharnagar, Nr.Premnagar.
Nr.Memco, Naroda Road, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1160

F.No. N-11013/3170/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Paullomi Bhaskarkumar Barot, **Advocate**
Sh. Bhaskarkumar Ratansinh Barot
F/54, Shree Shivam Park, B/h.Sardar Estate,
Nr.Path Residency Ajwa Road, Vadodara Gujarat-
390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1161

F.No. N-11013/3171/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sharma Meenaben Rameshchandra, **Advocate**
Sh. Sharma Rameshchandra Ramnarayan
B/6, Jayashakti Colony, B/h.Arbudnagar, Odhav
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1162

F.No. N-11013/3172/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Narsinh Nisarta, **Advocate**
Sh. Narsinhbhai Kanjibhai Nisarta
At.Kaligam.Ta.Zhalod Distt. Dahod Gujarat-
389180

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1163

F.No. N-11013/3173/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rekhaben Mohanbhai Gareja, **Advocate**
Sh. Mohanbhai Govindbhai Gareja
At.Manavadar, Panchalsil Society, At.Manavadar
Tal. Manavadar, Dist.Junagadh Gujarat-362620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1164

F.No. N-11013/3174/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Falguni Rajesh, **Advocate**
Sh. Shah Rajesh Mahendrakumar
B-2/26, Madhuvrund Society (Swi Park), B/H.
Rannapark Bus Stop, Ghatlodia Ahmedabad
Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1165

F.No. N-11013/3175/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Premnath Mohanlal Rajput, **Advocate**
Sh. Mohanlal Rajput
22, Sant Ashram Row Housing, Society, Noble
Nagar Road, Kuber Nagar Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1166

F.No. N-11013/3176/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anitaben, **Advocate**
Sh. Manish Keshavbhai Dubala
Survey No.45/3, plot No-37, Chhatrapati Shivaji
Nagar, B/H Mayur Cinema, Limbayat, Surat
Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1167

F.No. N-11013/3177/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Jayantilal Premanand, **Advocate**
Sh. Shrimali Premanand Govinddas
At Kungher, 6, Ashirvad, New Shrimalivas Patan
Ta.& Distt.Patan Gujarat-384255

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1168

F.No. N-11013/3178/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harkishan Ramniklal Joshi, **Advocate**
Sh. Ramniklal Harjivan Joshi
Yogi Greens Residency, 402, Akshar E-Tower,
Chhani-Dumad Road, Chhani, Vaodadara
Gujarat-391740

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1169

F.No. N-11013/3179/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mandli Mohammed Ahesan Faridbhai, **Advocate**
Sh. Mandli Farid bhai Mushabhai
Tambodivas, Nr, Bhavanabal Mandir, Kadi Ta-
Kadi, Dist. Mehsana North Gujarat-382715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1170

F.No. N-11013/3180/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanghadia Amrish Jayantilal, **Advocate**
Sh. Jayantilal Chhaganlal Sanghadia
B-501, Purnanand Complex, Near Railway
Station Navsari Gujarat-396445

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1171

F.No. N-11013/3181/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arvindbhai Maganbhai Vasani, **Advocate**
Sh. Maganbhai Naranbhai Vasani
Shivram Block-47, Om residency, B/h-Gol
Residency, nr. Nanamava, Rajkot Gujarat-
360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1172

F.No. N-11013/3182/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Alpesh Gangarambhai, **Advocate**
Sh. Gangarambhai
G-101, Dhrnidhar Row House Duplex,
Praswanath Townshipm Krishna Nagar, New
Naroda Ahmedabad-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1173

F.No. N-11013/3183/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavan Pandhrinath Soni, **Advocate**
Sh. Pandhrinath Maganbhai Soni
Plot No-113, Shivajinagar Lane No-4, Limbayat,
Udhan, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1174

F.No. N-11013/3184/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malek Mustaqahmed, **Advocate**
Sh. Malek Mehmudmiya Husainmiya
B/h Chora, Yakutpura, Vadodara-390006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1175

F.No. N-11013/3185/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Irfanhusen Rafiuddin , **Advocate**
Sh. Saiyed Rafiuddin Fakhruddin
1824, Nr.Shama Cut Peace Centre, Sindhiwad,
Jamalpur, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1176

F.No. N-11013/3186/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajput Bhupendrakumar Ratilal, **Advocate**
Sh. Rajput Ratilal Swaroopchan
Mahajan Vas, Opp.S.T.Workshop, Naroda Road,
Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1177

F.No. N-11013/3187/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpanaben Laljibhai Christi, **Advocate**
Sh. Laljibhai Bhikhabhai Christi
A/25, Berize Avenue Society, Jitlodia Road,
Chavdapura Anand Gujarat-388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1178

F.No. N-11013/3188/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukesh Jayantilal Panchal, **Advocate**
Sh. Jayantilal Govindbhai Panchal
Vithal Vilas Opp.Novelty Bakery, Valsad.Taluka &
Dist- Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1179

F.No. N-11013/3189/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lagnajita Padhy, **Advocate**
Sh. M.K.Sahu
At-C-102/104, Green Iris, Bh. HP Petrol Pump,
K.K.Nagar Ghatlodia, Po-Chandlodia,
Ahmedabad-81, Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1180

F.No. N-11013/3190/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Dolatsangji Jabarsangji, **Advocate**
Sh. Thakor Jabarsangji Velaji
At & Post. Vadosan Ta.& Distt. Mehsana Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1181

F.No. N-11013/3191/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Lalsinh Gamuji, **Advocate**
Sh. Solanki Gamuji Jagaji
At & Post.Kasalpura Ta.Dist. Mehsana Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1182

F.No. N-11013/3192/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nagar Girish Babubhai, **Advocate**
Sh. Nagar Babubhai Ramabhai
B-341, Part-7, Parswanath Township, Nr.Bharti
School, New Naroda Ahmedabad Gujarat-
382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1183

F.No. N-11013/3193/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vakil Rajeshbhai Naginbhai, **Advocate**
Sh. Naginbhai Shankarbhai
102, Shreehari Residency, B/H. S.B.I.Bank &
Aramana Hotel, Opp. Satyanarayan Party Plot,
Samta, Vadodara Gujarat-390023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1184

F.No. N-11013/3194/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mita Kanubhai Dhagia, **Advocate**
Sh. Kanubhai Ravjibhai Dhagia
C/4, Mahavir Nagar Apartment, Opp.Shyamal
Row House-5, Satelite Road, Ahmedabad Gujarat-
380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1185

F.No. N-11013/3195/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Neetaben Ramjibhai Patel, **Advocate**
Sh. Ramjibhai Bababhai Patel
Block No.2/C/427, Vivekanandnagar Hathijan,
Ta. Dascroi Dist.Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1186

F.No. N-11013/3196/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pavitra Bharat Kumar Thaker, **Advocate**
Sh. Bharatkumar Mohanlal Thaker
54/C, Shakti Tenament, Nr.New Jaspark Society,
Ishanpur Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1187

F.No. N-11013/3197/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavesh Harilal Bharad, **Advocate**
Sh. Harilal Keshavlal Bharad
Aum, Plot No.2237/C-5, Nisarg Park, B/h.Port
Colony, Hill-Drive, Bhavnagar Gujarat-364002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1188

F.No. N-11013/3198/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sonara Bipinchandra V., **Advocate**
Sh. Sonara Vasantbhai G.
36/A, New Saurashtra Society, Opp.Lohana Hostel,
Bhudarpura Gam Road, Ambawadi Ellisbridge,
Ahmedabad Gujarat-380006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1189

F.No. N-11013/3199/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Gopalbhai, **Advocate**
Sh. Chauhan Haribhai Popatlal
29, Pratikpark Society, B/H Sector-2,
Nirnaynagar, Ta.City, Distt.Ahmedabad Gujarat-
382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1190

F.No. N-11013/3200/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagdishkumar Jethalal Koradia, **Advocate**
Sh. Jethalal Keshavlal Koradia
58/12, Kajimiya'S Chawli, Nr. Gyanyagna High
School, O/s. Shahpur Gate, Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1191

F.No. N-11013/3201/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Mohammed Samir, **Advocate**
Sh. Gulam Mohiyuddin Mustufa
2723, Bukhara Mohalla Opp. Rajnagar Market
Khamasa Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1192

F.No. N-11013/3202/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Kaushik Thakorbhai, **Advocate**
Sh. Thakorbhai Dayajibhai Desai
103, Trinnity Business Park Above Gokulam
Dairy, NrAdaresh Society Athwalines Surat
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1193

F.No. N-11013/3203/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Kanaiyalal, **Advocate**
Sh. Mukundlal
At. Modipur Post Joana Ta. Mehsana Dist.
Mehsana Pin-384421 Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1194

F.No. N-11013/3204/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bankar Varshaben Jayeshbhai, **Advocate**
Sh. Bankar Jayeshbhai Amthabhai
At. & Post. Panchot 1, Shaktinagar Society Ta. &
Dist. Mehsana 384205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1195

F.No. N-11013/3205/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagruti, **Advocate**
Sh. Vipul Arvindbhai Bhavsar
D-13, New Anjali Flats Near Vishramnagar
Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1196

F.No. N-11013/3206/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Kamleshkumar Savailal, **Advocate**
Sh. Vyas Savailal Kantilal
Rajkawado Keshusheth Ni Pole Patan Ta. & Dist
Patan (N.G.) 384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1197

F.No. N-11013/3207/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Neha Chirag Upadhyay, **Advocate**
Sh. Chirag Prabodchandra Upadhyay
11/B, Krishna Bungalow, Opp.Shakti Tenament,
Isanpur, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1198

F.No. N-11013/3208/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Khushalbhair Khodabhai, **Advocate**
Sh. Rathod Khodabhai Bijabhai
Chamunda Nagar Street No-4 Nr.Mayani Nagar,
Mavdi Plot, Rajkot Gujarat-360004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1199

F.No. N-11013/3209/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hanifali Yasinali Saiyed, **Advocate**
Sh. Yasinali Hakimali Saiyed
99, Patelnagar Soccity, B/H. Harinagar-2,
Udhana Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1200

F.No. N-11013/3210/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinodbhai Santilal Thakkar, **Advocate**
Sh. Santilal Ambalal Thakkar
D-124, Nutan Saurabh Society, Nr.Vijay Nagar
Harni Road, Vadodara Gujarat-390006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1201

F.No. N-11013/3211/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinod Sahdev Shinde, **Advocate**
Sh. Sahdev Ramaji Shinde
238, Panas, B/H-Athawa Kheti Farm, Ghod dod
Road, Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1202

F.No. N-11013/3212/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Krishna M., **Advocate**
Sh. Vyas Madhusudan Padmashnkar
7, Siram Apartment, Lad Society Road,
Nehrupark, Vastrapur, Ahmedabad - 380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1203

F.No. N-11013/3213/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Gita K., **Advocate**
Sh. Shah Kantilal Ratilal
In Saraswati Mandir High School Branch,
Mainnagar Char Rasta, ahmedabad - 380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1204

F.No. N-11013/3214/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Mohmmad Sadik Mo. Hanif, **Advocate**
Sh. Mohmmad Hanif Ramjanbhai
27/671, Government A Colony, Nr. Dariyakhan
Dome, Shahibuag, Ahmedabad - 380004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1205

F.No. N-11013/3215/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpana Mehta , **Advocate**
Sh. Babulal Mehta
Om Apartment Block No 3, 24 Karanpara Rajkot-
1

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1206

F.No. N-11013/3216/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahendrakumar B.Modi, **Advocate**
Sh. Bhagwandas T.Modi
14, Dharmnagar Society, Dharmanagar
Sabarmati, Ahmedabad - 380005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1207

F.No. N-11013/3217/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Oza Vipulkumar Janakrai, **Advocate**
Sh. Oza Janakrai Mulshankarbhai
Daberi Chowk, Near. Mahalaxmi Temple, At.
Lathi, Tehsil Distt. Amreli - 365430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1208

F.No. N-11013/3218/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Jainendrakkumar Bipinchandra, **Advocate**
Sh. Rana Bipinchandra Chunilal
Saikrupa B/83, Matru Smruti Society, B/H.
Utkarsh School Gotri Road, Gadapura, Vadodara

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1209

F.No. N-11013/3219/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pratima Laljibhai Thakor, **Advocate**
Sh. Laljibhai Babajibhai Thakor
91, Laxman Smruti, Ravinagar Part-II, Near
Overbridge, Jivrajpark, Ahemadabad - 380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1210

F.No. N-11013/3220/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Priyasmita Kamleshbhai, **Advocate**
Sh. Yagnik Gayatriprasad
B-724, Vaikunth, Near Jay Ambe School, Bapod
Jakatnaka, Bapod, Vadodara - 390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1211

F.No. N-11013/3221/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Imtiyazkhan Gulabkhan, **Advocate**
Sh. Pathan Gulabkhan Umravkhan
4, Second Floor, Saloni Flat Nr. Gun House,
Khanpur, Ahmedabad - 380001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1212

F.No. N-11013/3222/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaykumar Ramsharan Gupta, **Advocate**
Sh. Ramsharan Banvarilal Gupta
D/8/87, Nandanvan Apartment, Nr. Bhavsar
Hostel, New Vadaj, Ahmedabad

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1213

F.No. N-11013/3223/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Chodhry, **Advocate**
Sh. Maneklal Chodhry
22, Suryadeep Appartment, Gota-Ognaj Road,
Vasant Nagar Township Ahmedabad - 380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1214

F.No. N-11013/3224/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Belim Firoz Alambhai, **Advocate**
Sh. Belim Alambhai Abdulbhai
44, Qut., G.H.B.Colony, Kumbharwada, Nari
Road, Bhavnagar - 364006. Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1215

F.No. N-11013/3225/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maheshkumar Dungarbhair Vaghani, **Advocate**
Sh. Dungarbhair Girdharbhair
Dadmiya Plot, Nr. Sarmaliya Temple, At.
Gariyadhar - 364505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1216

F.No. N-11013/3226/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Devendrakumar Parmar, **Advocate**
Sh. Kallubhai Parmar
8/C, Gandhinagar Society, Nr. Gorwa Workshop,
Subhanpura, Vadodara - 23

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1217

F.No. N-11013/3227/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Deepak Bhanushankar, **Advocate**
Sh. Raval Bhanushankar Labhshankar
Star Shopping Centre S.T.Road, Junagadh Distt.
Junagadh - 362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1218

F.No. N-11013/3228/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jashvantkumar Patel, **Advocate**
Sh. Joitaram Patel
At & Po.Baliya, Ta.Sidhpur Dist.Patan Gujarat-
384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1219

F.No. N-11013/3229/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Hasmukhlal Kantilal, **Advocate**
Sh. Shrimali Kantilal Haribhai
At & PO.Nagwasan Ta.Sidhpur, Dist.Patan
Gujarat-384151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1220

F.No. N-11013/3230/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pranami Rajeshkumar Hiralal, **Advocate**
Sh. Pranami Hiralal Ramabhai
Girdharnagar Society, Motipura Ta.
Himmatnagar, Dist.Sabarkantha Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1221

F.No. N-11013/3231/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jadav Bipinkumar, **Advocate**
Sh. Pitambharbhai
376/81, Gayatrinagar, Nr. Baliyadev Temple,
Sarkhej Gam, Ahmedabad - 382210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1222

F.No. N-11013/3232/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gandhi Rakesh Mahendrakumar, **Advocate**
Sh. Gandhi Mahendrakumar Sakarlal
D/-3-11, Anjana Municipal Tenament, Nr.
Raghukul Market, Ring Road, Anjana Surat -
395002 Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1223

F.No. N-11013/3233/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jayantibhai, **Advocate**
Sh. Patel Ramanbhai Chhotabhai
D/50, Industrial Society, Nr. Kailashpati Mandir,
Chhani Jakat Naka Vadodara - 390002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1224

F.No. N-11013/3234/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rammurat Mataprasad Maurya, **Advocate**
Sh. Mataprasad Sukhdev Maurya
Plot No. 3-4, Shivhira Nagar Society,
Navagamdindoli Road, Udhna Surat. 394210
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1225

F.No. N-11013/3235/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayeshkumar Pravinlal Thakkar, **Advocate**
Sh. Pravinlal Shantilal Thakkar
24, Rajdhani Society, Sangam - Krishnwadi Ring
Road, Nr. Eassar Petrol Pump Vadodara - 390006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1226

F.No. N-11013/3236/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pushkarray Manilal Vyas, **Advocate**
Sh. Manilal Vallabhram Vyas
A-51, Vaikunthvihar Society, Opp.Galaxy
Cinema, Naroda Ahmedabad Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1227

F.No. N-11013/3237/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayshree Jayesh Sharma, **Advocate**
Sh. Jayesh Ramprasad Sharma
B-96, Girivrund Society, Nr. Kubeswar Mahadev,
Sajipur, Bogha, Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1228

F.No. N-11013/3238/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Meetaaben Bhanuprasad Pandya, **Advocate**
Sh. Bhanuprasad Manilal Pandya
Bhatt Faliya, Mahedv Street, Dasharath,
Vadodara Gujarat-391740

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1229

F.No. N-11013/3239/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Varangkumar Patel, **Advocate**
Sh. Bhupendrakumar Patel
32/A, Ishwar Krupa Society, At- Aslali, Ta-
Dascroi, Distt. Ahmedabad Gujarat-382428

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1230

F.No. N-11013/3240/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Upendrasinh Batuksinh Gohil, **Advocate**
Sh. Batuksinh Kanubha Gohil
Block No.4319, path Society, Gayatrinagar,
Ghogha Road, Bhavnagar Gujarat-364002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1231

F.No. N-11013/3241/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ashaben Kantilal, **Advocate**
Sh. Patel Kantilal Ishwarbhai
At & Po.Baliya Ta.Sidhpur, Distt.Patan Gujarat-
384154

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1232

F.No. N-11013/3242/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ibrahim Alibhai Ismail Dada, **Advocate**
Sh. Patel Alibhai Ismail Dada
B-27, Mona Park Society, Bypass Chokdi,
Jambusar Road, Bharuch Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1233

F.No. N-11013/3243/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yusuf Taiyabali Pardiwala, **Advocate**
Sh. Taiyabali Dosaji Pardiwala
Fatemi House, patel Kachhiya Street, Nr. Eklindi
Mahadev Temple Damni Zampa Road, Kila Pardi
Taluka Pardi, Dist.Valsad Gujarat-396125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1234

F.No. N-11013/3244/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Jagdish Ramanbhai, **Advocate**
Sh. Ramanbhai Chunilal Solanki
C/1/2, Takshashila Residency Near Paradise
Park, near Canal, Naroda, Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1235

F.No. N-11013/3245/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshkumar Vinodray Sojitra, **Advocate**
Sh. Vinodray Vallabhabhai Sojitra
Plot No-114, Shriji Haridarsan Town Ship,
Airport Road, Near Leela Udan, Ruva Bhavnagar
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1236

F.No. N-11013/3246/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amitkumar Agrawal, **Advocate**
Sh. Sant Kumar Agrawal
B-103, Suyash Appartment, Opp.Maharaja
Agrasen Vidhyalaya, Steraling Hospital Road,
Gurukul (Memnagar), Ahmedabad Gujarat-
380050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1237

F.No. N-11013/3247/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jadeja Sahadevsinh Navalsinh, **Advocate**
Sh. Jadeja Navalsinh Bhurubha
215, Mig, Block No.M-666, New Gujarat
Housing Board, Sanala Road, Morvi gujarat-
363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1238

F.No. N-11013/3248/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilendu Dayashankar Parmar, **Advocate**
Sh. Dayashankar Mavjibhai Parmar
B-16, Sukruti Nagar, Nr.Manav Mandir Society,
Diwalipura, Vadodara Gujarat-390007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1239

F.No. N-11013/3249/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Mayank Rajnikant, **Advocate**
Sh. Pandya Rajnikant Ramanlal
124, Hari Om Nagar, Atma Jyoti Ashram Road,
Elloree Park, Subhanpura, Vadodara Gujarat-
390023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1240

F.No. N-11013/3250/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakkar Prafulchandra, **Advocate**
Sh. Thakkar Manharlal
327/8, Bhavna Park, G.H.B.Colony, Vegetable
Market, Gorwa Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1241

F.No. N-11013/3251/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manoj Tidabhai Maru, **Advocate**
Sh. Tidabhai Keshavbhai Maru
9-Patel Colony, Road No-5, Near Yedav Pan,
Dist.Jamnagar Gujarat-361008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1242

F.No. N-11013/3252/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jasvantbhai, **Advocate**
Sh. Gokalbhai
36, Shiv Shakti Jyoti Society, Science College
Road, Godhra Dist.Panchmahal, Gujarat-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1243

F.No. N-11013/3253/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Atulkumar Harishchandra Trivedi, **Advocate**
Sh. Harishchandra Ambalal Trivedi
19-Snjay Park Society, Behind Arya Kanya
Vidyalaya, Karelilbaug, Vadodara Gujarat-
390018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1244

F.No. N-11013/3254/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shobha Chaturvedi, **Advocate**
Sh. Sureshchandra Chaturvedi
58, Madhav Park Societym Near Toll Naka,
N.H.No.8, Chhani, Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1245

F.No. N-11013/3255/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhaskarbhai Natwarlal Jasani, **Advocate**
Sh. Natwarlal Harjibhai Jasani
Partibha, B-31, Gunatitnagar B/H Bus Stand, At-
Gondal Distt.Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1246

F.No. N-11013/3256/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divya Dineshchandra Solanki, **Advocate**
Sh. Dineshchandra Ambalal Solanki
16, Krishna Villa, B/H Om Residency, Parivar
Char rasta, Waghodiya Road Vadodara Gujarat-
390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1247

F.No. N-11013/3257/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shilpa Thaker, **Advocate**
Sh. Shantilal
3, Ranchhodpark Society, Opp.Dholeswar
Mahadev, Isanpur, Ahmedabad Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1248

F.No. N-11013/3258/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Katua Lalji Lakhubhai, **Advocate**
Sh. Lakhubhai Kanjibhai Katua
Siddheswar Nagar-2, Vill.Naliya, ta. Abadasa,
Distt.Kutch Gujarat-370655

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1249

F.No. N-11013/3259/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Miss.Khatija Ibrahim Mistri, **Advocate**
Sh. Ibrahim
Takiya Chowk, Naliya, Ta. Abadasa, Dist.Kutch
Gujarat-370655

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1250

F.No. N-11013/3260/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nirav Hemantkumar Doshi, **Advocate**
Sh. Hmenatkumar Vadilal Doshi
50, Anandbag Society, B/H Petrol Pump, Cross
Roads, Opp.Amrutbag, Bavla Ta.Bavla
Distt.Ahmedabad Gujarat-382220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1251

F.No. N-11013/3261/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anjanadevi K.Shah, **Advocate**
Sh. Laxmansing Libaji Zala
A/16, Om Gayatri Pak, Vatva Vinzol Road, Vatva
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1252

F.No. N-11013/3262/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Badheka Rakesh Kiritbhai, **Advocate**
Sh. Badheka Kiritbhai
Brahmin Street Navagam Fort Songadh Dist.Tapi
Gujarat-394670

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1253

F.No. N-11013/3263/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vikramsinh Arjanbhai Dodiya, **Advocate**
Sh. Arjanbhai Bhavsangbhai Dodiya
Babubhai Nu Dehlu, Gam- Dador, Ta.Sanand,
Distt.Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1254

F.No. N-11013/3264/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Momin Nargisbanu, **Advocate**
Sh. Mo.Saeed M.Shaikh
Sipaiwas, Near Jama Masjid, Sarkhej Gam,
Sarkhej, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1255

F.No. N-11013/3265/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kirankumari Parabatbhai Patel, **Advocate**
Sh. Parabatbhai Dhanjibhai Patel
B-301/ Aditya Residency, Nana Varachha, Surat
Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1256

F.No. N-11013/3266/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sikotra Dilipkumar Ratilal, **Advocate**
Sh. Sikotra Ratilal Goplaji
C-302, Kasturi-II, Apartments, Opp.Shikhar
Apartments, Nr.Shyamal Cross Road, Satelite
Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1257

F.No. N-11013/3267/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpesh Kirankumar Mehta, **Advocate**
Sh. Kirankumar N.Mehta
46 Harikrupa Society. Nr. PD Pandya College,
B.H Smruti Mandir, Ghodasar, Ahmedabad
Gujarat-382445

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1258

F.No. N-11013/3268/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Jasvantbhai Ranchhodbhai, **Advocate**
Sh. Thakor Ranchhodbhai
A/1/003 Ground Floor, Kandhenu Apartment,
Opp.Green City, Arjun Ashram Road,
Nirnaynagar, Ahmedabad Gujarat-382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1259

F.No. N-11013/3269/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Geeta Mavjibhai, **Advocate**
Sh. Patel Mavjibhai Becharbhai
A/8, Narayan Nagar Society, Near Nalnda
School-2 Punagam, Surat Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1260

F.No. N-11013/3270/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rekhaben Dipakbhai Gandhi, **Advocate**
Sh. Dipakbhai Indravadan Gandhi
357- Ashirvad Villa, new City Light Road, Near
Thomas School, Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1261

F.No. N-11013/3271/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Vijaykumar Kantilal, **Advocate**
Sh. Chauhan Kantilal Aalabhai
8, Shyamsunderpark Society, B/H-Kumarsala,
At-Bavla, ta- Bavla, Distt.Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1262

F.No. N-11013/3272/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dodiya Dharmendra Sinh, **Advocate**
Sh. Dodiya Mahipat Sinh
At.Chokdi ta- Barwala, Distt.Botad Gujarat-
382250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1263

F.No. N-11013/3273/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vipul Ratilal Jadav, **Advocate**
Sh. Ratilal Keshavalal Jadhav
D/140, Ambika Park, nr. Gordhanbhai Park,
P.Township, Gorwa, Vadodara Gujarat-391345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1264

F.No. N-11013/3274/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Pareshkumar Baldevbhai, **Advocate**
Sh. Raval Baldevbhai Vitthaladas
1, Ramkrishna Complex, Nr. Nathalal Zagada,
Over Bridge, L.G.Corner, Maninagar,
Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1265

F.No. N-11013/3275/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrivastava Rita Surendra, **Advocate**
Sh. Shrivastava Surendra Vidhyaram
A/5, Tejendra Nagar-1, Opp.I.P.School, 'D'
Cabin, Sabarmati Ahmedabad Gujarat-380019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1266

F.No. N-11013/3276/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Pankaj Ramjibhai, Advocate
Sh. Patel Ramjibhai Bholabhai
B-304, Suramya Sky Flat, Opp.Ratna Vihar
Bungalow, Auda Water Tank & Mulidhar Party
Plot Lane, Science City Road, Sola Ahmedabad
Gujarat-380060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1267

F.No. N-11013/3277/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Vishnubhai, **Advocate**
Sh. Raval Parasottambhai
3, Karnavati Duplex, Opp. Raturaj Flats,
T.B.Hospital Road, Mehsana Gujarat-384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1268

F.No. N-11013/3278/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Krupalben Bhavesh Sharma, **Advocate**
Sh. Bhavesh Jayantilal Sharma
B-78, Chandra Nagar Society,
Nr.C.H.Vidhyalaya, Subhanpura-Hightension
Road, Gotri Road, Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1269

F.No. N-11013/3279/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jadeja Jitendrasinh, **Advocate**
Sh. Jadeja Dilawarsinh
Sajjan -Pratap 26-B, Niranjani Society, Nr
Saurabh Society Community Hall, Sadguru
Tirthdham, Sreet, Raiya Road, Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1270

F.No. N-11013/3280/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Janak Amrutlal Hingu, **Advocate**
Sh. Amrutlal Mohanlal Hingu
27, Gnyan Mandir Society, B/h.Telephone
Exchange, Opp.Navkar Flats, Vasna Ahmedabad
Gujarat-380007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1271

F.No. N-11013/3281/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavin Kishorbhai Raval, **Advocate**
Sh. Kishorbhai Harilal Raval
D/130, Rang Ashish Society, Isanpur Road,
Maninagar, Ahmedabad Gujarat-08

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1272

F.No. N-11013/3282/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Pranav Hariprasad, **Advocate**
Sh. Joshi Hariprasad Devshankar
Bagicha Plot, At.Lathi, ta.Lathi Distt.Amreli
Gujarat-365430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1273

F.No. N-11013/3283/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Bhagwatiben, **Advocate**
Sh. Raval Babulal
AT & Post Kailyal Ta.Kadi Distt.Mehsana Gujarat-
382705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1274

F.No. N-11013/3284/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Zala Vinaysinh, **Advocate**
Sh. Bavansang
At & PO.Sunsar Ta. Chansama Dist.Patan
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1275

F.No. N-11013/3285/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Shailendrakumar Bhikhabhai, **Advocate**
Sh. Patel Bhikhabhai Kashibhai
5/3, HariomNagar Society, Mahadev Road
At.Borsad Ta. Borsad Dist.Anand Gujarat-388540

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1276

F.No. N-11013/3286/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharvad Rajubhai Jesingbhai, **Advocate**
Sh. Bharvad Jesingbhai Bhojbhai
17, Javaharnagar Socity, Near Kumar Shala,
Naroda, Ahmedabad Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1277

F.No. N-11013/3287/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Praganeshkumar Dineshchandra, **Advocate**
Sh. Patel Dineshchandra Purushottamdas
1/2, Mohannagar Society, Opp.Old Navyug
Vidhyalay, Naroda Ahmedabad Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1278

F.No. N-11013/3288/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Baldevbhai Ranchhodbhai, **Advocate**
Sh. Parmar Ranchhodbhai Ramjibhai
121/2885, Gujarat Housing Board,
Meghaninarar, Ahmebdad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1279

F.No. N-11013/3289/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Kacharabhai Bhuva, **Advocate**
Sh. Kacharabhai Govindbhai Bhuva
303, Ratnasagar Apartment, Near Varachha
Police Station, Minibazar, Varachha Road Surat
Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1280

F.No. N-11013/3290/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barotnatverlal Pursotamdas, **Advocate**
Sh. Barotpursotam Khatubhai
2 Nijanand Society, behind Sarsvati Bal Mandir,
Malpur Road, Modasa Distt.Aravalli Gujarat-
383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1281

F.No. N-11013/3291/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpesh Krishnarao patel, **Advocate**
Sh. Krishnarao Naranbhai Patel
A/201, Anukul Complex, Opp.Shrushti Hospital,
Koparli Road, Vapi, Tal.Vapi, Distt. Valsad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1282

F.No. N-11013/3292/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Goswami Arvinbharthi, **Advocate**
Sh. Goswami Maganbhai
At.Veraval Shakti Nagar, Street No.2, Dabhor
Road, Veraval Somnath Distt.Gir Somnath
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1283

F.No. N-11013/3293/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Mayankkumar, **Advocate**
Sh. Bhagvatiprasad
A/102. Rama Plaza, Opp.Home Science College,
Mota Bazara, Vallabh Vidhyanagar Tal.&
Distt.Anand Gujarat-388120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1284

F.No. N-11013/3294/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Kantilal Dalpatbhai, **Advocate**
Sh. Parmar Dalpatbhai Naranbhai
Sarvodya Society, Haripar Road, Dhrangadhra
Dist.Surendranagar

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1285

F.No. N-11013/3295/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaykumar Ghanshyambhai Mandaliya, **Advocate**
Sh. Ghanshyambhai Tribhovandas Mandaliya
C/508, Opp.Varahi Shopping Centre, Kaliyabid,
bhavnagar Gujarat-364002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1286

F.No. N-11013/3296/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Samir Bahadurbhai Hindocha, **Advocate**
Sh. Bahadurlal Ramji Hindocha
Samir Building, 5- Bhojeshwar Plot, Porbandar
Gujarat-360575

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1287

F.No. N-11013/3297/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barot Dipakkumar Harnarayan, **Advocate**
Sh. Barot Harnarayan Chhotalal
301, Radhe Appartment, nr. Sharda Circle Kalol
(N.G) Dist.Gandhinagar Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1288

F.No. N-11013/3298/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modi Sureshchandra, **Advocate**
Sh. Narottamdas
Darbar Road, Chhipa Ole, Vadnagar, Ta.
Vadnagar Di, Mehsana Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1289

F.No. N-11013/3299/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rohit Jashubhai Ramjibhai, **Advocate**
Sh. Rohit Ramjibhai Kanjibhai
B-1/84, Mangalam Society, Nr.Shyamal
Complex, Nandelav Road, Bharuch Gujarat-
392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1290

F.No. N-11013/3300/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lopamudra Yogesh Patel, **Advocate**
Sh. Yogesh D.Patel
A/22 Meera Park Society, Dahej by Pass Road
Bharuch Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1291

F.No. N-11013/3301/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakar Alpeshkumar, **Advocate**
Sh. Mukundprasad
B/5, Radhika Avenue, Nr.Mira Avenue,
B/H.Dhanlaxmi Tower, 80 Feet Road, At-Anand
Tal.& Distt.Anand Gujarat-388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1292

F.No. N-11013/3302/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kaushik Mulshanker Pandya, **Advocate**
Sh. Mulshanker Harishankar Pandya
41, Maheshwar Society, Opp.Baroda Pristage,
Varachha Road, Surat Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1293

F.No. N-11013/3303/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Siju Govind Shankar, **Advocate**
Sh. Siju Shankar Mohan
H.No.241, Sector-6 Ganshnagar, Post-
Ganeshnagar, Gandhidham-Kutch Gujarat-
370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1294

F.No. N-11013/3304/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lakum Sharifmahamed Ismailmiya, **Advocate**
Sh. Lakum Ismailmiya Karmimiya
Madaar Palace, B/H.Gujarat Kanta,
AT.Po.Bahiyal, Ta.Dehgam, Distt.Gandhinagar
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1295

F.No. N-11013/3305/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Ishvarbhai Gandabhai, **Advocate**
Sh. Parmar Gandabhai Palabhai
At.Rajgadh, Ta.Dhrangadhra Dist.Surendranagar
Gujarat-363310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1296

F.No. N-11013/3306/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapti Jayntibhai, **Advocate**
Sh. Kanjibhai
32, Sargam Park, Krishnanagar, Paswnath Town
Ship at Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1297

F.No. N-11013/3307/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manshukhlal Jagani, **Advocate**
Sh. Nanubhai Jagani
30, Tapi CO.Op.Housing Society, Laxmikant
Ashram Road, Near Hathi Mandir, Katargam,
Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1298

F.No. N-11013/3308/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Parvez Shahirkhan, **Advocate**
Sh. Pathan Shahir Asgarkhan
A-12, Sharifabad Society, 132 ft. Ring Road,
Jivraj Park, Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1299

F.No. N-11013/3309/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjay Ishvarbhai Patel, **Advocate**
Sh. Ishvarbhai Somdas Patel
L/302, Swaminarayan Park-1 Opp.Mangaldip
School, Vyasvadi to Balonagar Road, Ranip
Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1300

F.No. N-11013/3310/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmendra Shambhubhai Prajapati, **Advocate**
Sh. Shambhubhai Jivabhai Kumbhar Prajapati
K-1, Ishwar Nagar, Gotalawadi, Katargam Road,
Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1301

F.No. N-11013/3311/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaishnav Jitendra Vallabhdas, **Advocate**
Sh. Vaishnav Vallabhdas Madhavdas
C/o. Dharampark(Jagdish Pottery) Tarnetar
Road, At. Thangadh, Taluka Thangagh
Distt.Surendranagar Gujarat-363530

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1302

F.No. N-11013/3312/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lakhani Bhupenkumar Savjibhai, **Advocate**
Sh. Lakhani Savjibhai Mathurbhai
15-Janta Society No.2, paliyad Road, Botad
Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1303

F.No. N-11013/3313/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gohil Hira Khimjibhai, **Advocate**
Sh. Gohil Khimjibhai Bhanubhai
1, Vishnu Nagar Society, Nr.Singanpore Char
Rasta, Ved Road Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1304

F.No. N-11013/3314/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mor Sohin Husenbhai, **Advocate**
Sh. Mor Husenbhai Abdulsattar
Block No.24/A, Saurashtra University
Karmachari Housing Society St.No.1,
B/H.F.S.L.University Road, Rajkot Distt.Gujarat-
360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1305

F.No. N-11013/3315/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Pragneshkumar, **Advocate**
Sh. Patel Ranchhodbhai Mohanlal
B/15, Pankaja Bungalows, Opp.Mahalaxmi
Intercity, Kathwada Road, Naroda, Ahmedabad
Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1306

F.No. N-11013/3316/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Vaishali Bhaskarbhai, **Advocate**
Sh. Thaker Jigar Vinodbhai
L/16, Shantinath Apartment, Nr.Bus Stop,
Vejalpur, Ahmedabad Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1307

F.No. N-11013/3317/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dasputre Ajaykumar Purshottm, **Advocate**
Sh. Dasputre Purshottm Shankarrao
B/69, Ami Darshan Society, Near Parivar Char
Rasta, Mahesh Complex, Waghodia Road
Vadodara Gujarat-390025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1308

F.No. N-11013/3318/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashishkumar Mansukhlal Jagani, **Advocate**
Sh. Mansukhlal Kanjibhai Jagani
B-402, A.V.R Complex, Opp. J.B.Diamond Circle,
Shantivan Society, L.H.Road, Surat-6

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1309

F.No. N-11013/3319/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kansara Pinakin Navalchand, **Advocate**
Sh. Kansara Navalchand Motilal
F-1, Suryoday Appartment, Nr.Nilkanth nagar
Sevashram Road, Bharuch Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1310

F.No. N-11013/3320/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Rajeshkumar, **Advocate**
Sh. Natvarlal
At-Dhari Shivalay Complex Block-8, 1st Floor
Dist.Amreli Dhari Gujarat-365640

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1311

F.No. N-11013/3321/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shradhaben Hamirbhai Ahir, **Advocate**
Sh. Hamirbhai Dayabhai Ahir
Ma Plot No.62, Gangotri-2, Meghpur Road,
Anjar-Kutch Gujarat-370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1312

F.No. N-11013/3322/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Rajshree, **Advocate**
Sh. Joshi Navinchandra Chunilal
2469, Mahadev's Kancho, Pakhi Ni Pole Raipur
Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1313

F.No. N-11013/3323/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Girishkumar Chimanlal Shah, **Advocate**
Sh. Chimanlal Maganlal Shah
94, Krishnagar Bamroli Road, Godra Gujarat-
389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1314

F.No. N-11013/3324/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pinky Maheshbhai Maheshwari, **Advocate**
Sh. Maheshbhai Maheshwari
Sharda Bhuvan, Main Road, Bhujodi, Ta- Bhuj
Distt- Kachchh Gujarat-370020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1315

F.No. N-11013/3325/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dudhwala Hasan, **Advocate**
Sh. Gulammohammed
Nagarwada, Saiyedpura, Near Masjid, Baroda
Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1316

F.No. N-11013/3326/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Komal Mahendrabhai Shah, **Advocate**
Sh. Mahendrabhai Parsotamdas Shah
7, Pushpak Banglows, Parivar Char Rasta, B/H
Vrundavan Heights, Near Someshwar Society,
Waghodia Road Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1317

F.No. N-11013/3327/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anita Brahmankar, **Advocate**
Sh. Jagannath Sadashiv Brahmankar
307, Premsmruti Appartment, Madhuvan
Society, B/h.Bank of Baroda, R.V.Desai Road,
Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1318

F.No. N-11013/3328/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Munjeth Aruna Mansinh, **Advocate**
Sh. Mansingh Tribhovandas Munjeth
A/48, Pushpak Township, Opp.IPCL Corporate
Office, Undera Vadodara Gujarat-391330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1319

F.No. N-11013/3329/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakshaben Chandravadan Soni, **Advocate**
Sh. Chandravadan Ratanlal Soni
At.Balji Tekra Chandod, Ta. Dbhoi,
Distt.Vadodara Gujarat-391105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1320

F.No. N-11013/3330/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saroj Ramswarup Surya, **Advocate**
Sh. Ramswarup Girdharilal Surya
9-B, Vidhyakunj Society, Nr. Bhathiji Mandir,
Manjalpur Vadodara Gujarat-390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1321

F.No. N-11013/3331/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nutan Arunbhai Pandit, **Advocate**
Sh. Arunbhai Gurudev Pandit
B-1, Punjan Complex, Opp.Hajira, Pratap Nagar
Over Bridge, Vadodara Gujarat-390004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1322

F.No. N-11013/3332/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Janki Sanjiv Mehta, **Advocate**
Sh. Vaikunthray Ganpatram Pandya
C-61, Nathiba Nagar, B/H. Atul Society,
Waghodia Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1323

F.No. N-11013/3333/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chirag Chimanbhai Patel, **Advocate**
Sh. Patel Chimanbhai Mohanbhai
C/40, Anil Kumar-1, Opp.Bright Schhol, VIP
Road, Karelibaug Vadodara Gujarat-390018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1324

F.No. N-11013/3334/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Bhargav Anandprasad, **Advocate**
Sh. Joshi Anandprasad Jayantilal
B/202, Falgun Tenement, Opp.Subhba Colony,
Jodhpur Road, Satellite, Ahemdabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1325

F.No. N-11013/3335/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Malkitsinh, **Advocate**
Sh. Chauhan Mulsinh Lalsinh
D/18, Shriji Colony, Viratnagar Road-Near
Ambica High School Odhav Ahmedabad Gujarat-
382415

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1326

F.No. N-11013/3336/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ravindra Patel, **Advocate**
Sh. Parshottambhai
D-501 Sargamvatika Nr.Sahjanand Party Plot,
B/H Gamgotri Bunglows, Nava Nikol,
Ahmedabad East Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1327

F.No. N-11013/3337/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Manharsinh, **Advocate**
Sh. Solanki Dahyasinh Gemsinh
At & Po-Amodara, Ta. Bayad Distt.Sabarkantha
Gujarat-383331

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1328

F.No. N-11013/3338/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Alkeshkumar Rameshchandra, **Advocate**
Sh. Trivedi Rameshchandra Maneklal
Gorasthan Ni Khadki, Nilam Cinema Road, Zini-
ret. Patan Ta. & Distt. Patan Gujarat 384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1329

F.No. N-11013/3339/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Sureshbhai Ramjibhai, **Advocate**
Sh. Rathod Ramjibhai Dayabhai
Mangalam Station Road, Savar Kundla Taluka
Savarkundla Distt. Amrei Gujarat-364515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1330

F.No. N-11013/3340/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jignesh Jaswantlal Shah, **Advocate**
Sh. Jaswantlal Ratanlal Shah
Parth on The canal, Nr-Nilesh Park Nr.Gour's
Kuva, Maninagar East Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1331

F.No. N-11013/3341/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavna Bhanukant Patel, **Advocate**
Sh. Bhanukant Morarjibhai Patel
20, Balkrishna Society, Manjalpur, Vadodara
Gujarat-390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1332

F.No. N-11013/3342/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ambaram Gabhabhai Parmar, **Advocate**
Sh. Gabhabhai Savabhai Parmar
45/534, Nandanvan Aavas Yojna, Nirnaynagar
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1333

F.No. N-11013/3343/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Geeta Nareshchandra Kadiwala, **Advocate**
Sh. Nareshchandra Ramanlal Kadiwala
51, Maharshi Arvind Society, Beside Green Vally
Residency Nr. Gangeshwar Mahadev Adajan
Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1334

F.No. N-11013/3344/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayesh Chandrakant Bagdawala, **Advocate**
Sh. Chandrakant Gangaram Bagdawala
4/1831, Panjanigharwad, Koilwad, Begumpura
Surat Gujarat-395002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1335

F.No. N-11013/3345/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashish Ramsing Patil, **Advocate**
Sh. Ramsing Keshav Patil
18-Saibaba Society, 120-ft Road, Pandesara,
Surat Gujarat-394220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1336

F.No. N-11013/3346/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Kalpeshkumar Manilal, **Advocate**
Sh. Patel Manilal Ambalal
68/A, Rajeshwari Society, Opp. Chandkheda
Railway Station, Tragad Road, Chandkheda
Ahmedabad Gujarat-382470

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1337

F.No. N-11013/3347/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kokani Ishwarbhai Thakorbbhai, **Advocate**
Sh. Kokani Thakorbbhai Bhangubhai
At.Po.Bardipada (Olan Faliya), Ta. Vyara,
Dist.Tapi Gujarat-394635

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1338

F.No. N-11013/3348/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Katakpara Jayeshkumar Maganlal, **Advocate**
Sh. Katakpara Maganlal Karasandas
19, Shivam Society, Station Road,
At.Talala(Gir)Ta. Talala Gir Distt.Somnath
Gujarat-362150

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1339

F.No. N-11013/3349/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gautamkumar Kanchanbhai Rana, **Advocate**
Sh. Kanchanbhai Ambalal Rana
Bhat Fali, Nr.Kalupur Co.Op. Bank Ltd. Bareja
Ta.Daskroi Distt. Ahmedabad Gujarat-382425

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1340

F.No. N-11013/3350/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Brahmbhatt Samir Dhirajbhai, **Advocate**
Sh. Brahmbhatt Samir Dhirajbhai
Block No.10 Flat No.116, HIG, Sardar Patel
Housing Society, Sector-14, Gandhinagar
Gujarat-382016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1341

F.No. N-11013/3351/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maheshkumar Chudasama, **Advocate**
Sh. Meghjibhai Chudasama
At-Kadaya (Gir), Ta.Maliya Hatina
Distt.Junagadh Gujarat-362245

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1342

F.No. N-11013/3352/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Snehal Mahendrabhai Raval, **Advocate**
Sh. Mahendrabhai P.Raval
30, New Rangsar Society, Nr.Government Tube
Well, Bopal Ahmedabad Gujarat-380058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1343

F.No. N-11013/3353/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kharadi Narendrakumar Jayantibhai, **Advocate**
Sh. Kharadi Jayantibhai Govindbhai
At.Sankheda, Near Vishwakarma Temple, Suther
Waga, Sankheda, Ta- Sankheda
Distt.Chhotaudepur Gujarat-391145

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1344

F.No. N-11013/3354/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anand Biharilal Joshi, **Advocate**
Sh. Biharilal Jayantilal Joshi
Sardhar Haveli, Havei Chowk, At. Sardhar, Tal. &
Dist. Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1345

F.No. N-11013/3355/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshbhai Baldevbhai Patel, **Advocate**
Sh. Baldevbhai Maganlal Patel
18, Madhuvan Soceity Part-1, limda Bus Stand,
Bhargav Road, Kubernagar, Ahmedabad Gujarat-
382340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1346

F.No. N-11013/3356/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Haresh Nagjibhai, **Advocate**
Sh. Patel Nagjibhai
11, Urja Bungalows, Part-1, Nr.Sakar School.
New C.G.Road, Chandkheda Ahmedabda
Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1347

F.No. N-11013/3357/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sodha Parmar Jaydipsinh Abhesinh, **Advocate**
Sh. Sodha Parmar Abhesinh Sankarbhai
Near Post Office, At & Post Gatrad Village Ta-
Dascroi Distt. Ahmedabad Gujarat-382449

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1348

F.No. N-11013/3358/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arvind Vallabhbhai Ratanpara, **Advocate**
Sh. Vallabhbhai Gopalbhai Ratanpara
88, 2nd Floor, Surya Kiran Society, Opp.Hira
Mandir, B/h.CNG Pump, Chikuwadi, Nana
Varachha Surat Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1349

F.No. N-11013/3359/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshbhai Babubhai Ramani, **Advocate**
Sh. Babubhai Nagjibhai Ramani
86, Kamal Park Society-2, Nr.Spining Mill,
Kapodra L.H.Road, Varachha Surat Gujarat-
395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1350

F.No. N-11013/3360/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Narendrakumar Kantilal, **Advocate**
Sh. Rathod Kantilal Chanabhai
Line No-14, Ghachi Chawl, Opp.Ashok Mill,
Naroda Road, Ahmedabad-25

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1351

F.No. N-11013/3361/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vora Hasmukhbhai Bhudarbhai, **Advocate**
Sh. Vora Bhudarbhai Hirabhai
8/94, Indiranagar, Opp.Torrent Power,
Amraiwadi, Ahmedabad Gujarat-380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1352

F.No. N-11013/3362/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Harishbhai Jethabhai, **Advocate**
Sh. Chauhan Jethabhai Veljibhai
30, Chhotubhai Housing Society, Nr.Chhipa
Jammat Kabrastan, Gitamandir Road, Ahmedabad
Gujarat-380022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1353

F.No. N-11013/3363/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Naimesh Shah, **Advocate**
Sh. Mukunbhai Shah
11, Kapilkunj Society, Naranpura Railway
Crossing, Near Rasvatika Hotel, Naranpura
Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1354

F.No. N-11013/3364/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ramchandra Kanaiyalal Trivedi, **Advocate**
Sh. Kanaiyalal T.Trivedi
A/2, Kalindipark Apartment, Nr.St.Joseph
Highschool, D' Cabin, Sabarmati Ahmedabad
Gujarat-380019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1355

F.No. N-11013/3365/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Satish Pragjibhai Nagvadiya, **Advocate**
Sh. Pragjibhai Dayalal Nagvadiya
Block No-D 190& 191, Shastri Nagar Ajmera
Nanamava Road Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1356

F.No. N-11013/3366/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jashubhai Shamalbhai, **Advocate**
Sh. Patel Shamalbhai meghrajbhai
93, Satyam park Society, B/h.Blind School
Opp.Jahanara Bag. Dairy Road, Palanpur
Distt.Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1357

F.No. N-11013/3367/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Karsanbhai Somabhai Rathod, **Advocate**
Sh. Sombhai bhikhabhai Rathod
Juna Vankar Vas.At.Rajula City Distt.Amreli
Gujarat-365560

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1358

F.No. N-11013/3368/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Niyazuddin Jamaludin, **Advocate**
Sh. Saiyed Jamaluddin Kamaluddin
A/28, Imdanagar Co.Op.Housing Society, Vatva
Ahmedabad Gujarat-382440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1359

F.No. N-11013/3369/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Parulben Babulal, **Advocate**
Sh. Prajapati Babulal Ambaram
B-29, Paras Society, Sec-B, katargam Road
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1360

F.No. N-11013/3370/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bakula Bipinbhai Patel, **Advocate**
Sh. Bipinbhai Patel
25, Janata nagar Society, Opp.Krishna nagar
Bharuch Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1361

F.No. N-11013/3371/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Jayprakash, **Advocate**
Sh. Purushottam
C-22, Saptagiri Society-II, B/h.Avdhut Society,
Vishwamitri Main Road, Manjalpur Vadodara
Gujarat-390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1362

F.No. N-11013/3372/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmendra Kumar Maneklal Rana, **Advocate**
Sh. Maneklal Chhotalal Rana
Moti Rana Street At.Borsad Ta.Borsad Distt.Anand
Gujarat-388540

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1363

F.No. N-11013/3373/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hiral Navnitbhai Patel, **Advocate**
Sh. Navnitbhai Vadilal Patel
11/A, Sarvodaya Society, Jawahar Chowk,
Maninagar Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1364

F.No. N-11013/3374/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barad Abhaykumar Randhir, **Advocate**
Sh. Barad Randhir Bhama
Behind Police Station Sutrapada Gujarat-362275

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1365

F.No. N-11013/3375/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Goswami Kalpengiri Devedragiri, **Advocate**
Sh. Goswami Devendragiri Himatgiri
B-26, Jeevan Park Society, nr.Samrat Nagar,
Ishanpur Ahmedabad Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1366

F.No. N-11013/3376/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Damini Purohit, **Advocate**
Sh. Vishnuprasad Ambalal Purohit
B-101, Ridhi Sidhi Apartment, Kiran Park, Nava
Vadaj, Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1367

F.No. N-11013/3377/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Krupeshkumar Mahasukhlal, **Advocate**
Sh. Trivedi Mahasukhlal Prabhulal
Near Primary School, At.Suigam, Ta.Suigam,
Distt.Banaskantha Gujarat-385570

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1368

F.No. N-11013/3378/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhary Laxmanbhai Virsangbhai, **Advocate**
Sh. Chaudhary Virsangbhai Hirabhai
At.Po.Vedancha, Ta. Palanpur Distt.Banaskantha
Gujarat-385511

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1369

F.No. N-11013/3379/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Haresh Brahmabhatt, **Advocate**
Sh. Chandulal
A/17, Shivshakti Society, haripura, Maninagar
East Ahmedaba Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1370

F.No. N-11013/3380/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrasinh Laxmansinh Girase, **Advocate**
Sh. Laxmansinh Sardarsinh Girase
At.Vankvel, Sateswar Nagar Po,Songadh
Ta.Songadh Distt.Tapi Gujarat-394670

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1371

F.No. N-11013/3381/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Doru Khimji Harji, **Advocate**
Sh. Doru Harji Hira
Plot No.80, Ganesh Nagar, Mandvi-Kutch
Gujarat-370465

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1372

F.No. N-11013/3382/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Priteshkumar Arvindlal Joshi, **Advocate**
Sh. Arvindkumar Chimanlal Joshi
Suthar Faliya At & Po.Adadra, Ta. Kalol,
Distt.Panchamahar Gujarat-389341

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1373

F.No. N-11013/3383/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Manisha Ramprasad, **Advocate**
Sh. Ramprasad Kalidas
G-101, Arjun Homes, Near Menarav Hall,
Nilkanth Mahadev Road, Rannapark Ghatlodia
Ahmedabad Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1374

F.No. N-11013/3384/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hadial Pravin Naranbhai, **Advocate**
Sh. Hadilal Naranbhai Bhagvanajibhai
Near Ashapura Floor Mill, patel Kaniya
Chhatralay Road, Taluk Morbu, Distt. Morbi
Gujarat-363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1375

F.No. N-11013/3385/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sailor Shaileshkumar, **Advocate**
Sh. Sailor Jivanlal Ramjibhai
Amedkar Nagar, Near Telephone Exchange
Vadnagar Gujarat-384355

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1376

F.No. N-11013/3386/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kotai Shyamkumar, **Advocate**
Sh. Mulchanddas
29, Hariharkrupa Society, Near Police Head
Quarters Mehsana, Ta.Distt.Mehsana North
Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1377

F.No. N-11013/3387/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Rakeshkumar Rameshchandra, **Advocate**
Sh. Vyas Rameshchandra Ambalal
B.No.2, Devikrupa Rajani Smruti Society, B/S
Atira/A.M.A. Vastrapur Road Ahmedabad
Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1378

F.No. N-11013/3388/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakore Dashirathji Sartanji, **Advocate**
Sh. Thakore Sartanji Dolaji
At-Mehsana (Sanjaynagar), Ucharpi Road, Near
Sai Baba Temple, & Post-Lakhawad, Ta- &
Dist.Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1379

F.No. N-11013/3389/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Vinaben, **Advocate**
Sh. Patel Babaldas
At.Ijpura, Po.Palaj, Ta.& Distt. Mehsana Gujarat-
384410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1380

F.No. N-11013/3390/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nirmala Baburao Harpale, **Advocate**
Sh. Baburao B.Harpale
Aum Moti Chhipwad Khatri Pole, Vadodara-6
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1381

F.No. N-11013/3391/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Smita, **Advocate**
Sh. Lavjibhai
33- Jagjivan Society, Visanagar Link Road,
Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1382

F.No. N-11013/3392/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kapadiya Mohanbhai Lavjibhai, **Advocate**
Sh. Vankar Lavjibhai Dharmabhai
196, Vaishali Society Siddharthnagar,
Mahetapura, Himatnagar, Ta- Himatnagar
Distt.Sabarkantha Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1383

F.No. N-11013/3393/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakashkumar Sureshchandra Thakkar, **Advocate**
Sh. Sureshchandra Manharlal Thakkar
I-11, Mahisagar Nagar Society, Opp.Alwa Naka
GIDC Road, Manjalpur, Vadodara Gujarat-
390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1384

F.No. N-11013/3394/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghanchi Asif Ahemadbhai, **Advocate**
Sh. Ghanchi Ahemadbhai Rehamanbhai
At.Radhanpur Ghanchiwas, In Para Area,
Ta.Radhanpur Distt.Patan Gujarat-385340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1385

F.No. N-11013/3395/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Shaherabanu, **Advocate**
Sh. Gafurbhai
5, Gunjan Society, Nr.Manav Ashram, Visnagar
Road Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1386

F.No. N-11013/3396/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khalifa Sajidahmad G., **Advocate**
Sh. Khalifa Gulamfarid V.
Kajivas, At.Post-Radhanpur Ta.radhanpur
Distt.Patan Gujarat-385340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1387

F.No. N-11013/3397/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharat Sorthiya, **Advocate**
Sh. Bavabhai Sorthiya
304 Abhiruchi Appt.Dharmajivan Society 1A
Radhe Shyam Street, Jalaram Chowk Rajkot
Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1388

F.No. N-11013/3398/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prerana S.Gaikwad, **Advocate**
Sh. Sihanikumar D.Gaikwad
Vishram Baug L.V.Place Compound, Nehru Road
Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1389

F.No. N-11013/3399/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Naimish Hashmukhlal, **Advocate**
Sh. Shah Hashmukhlal Bhalabhai
5/208, Vandematram Flat, Opp. Vardhman
Krupa Flats, Nr. Shyam Sattadhar Society,
Ghatlodiya, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1390

F.No. N-11013/3400/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pravinkumar Meghabhai Katariya, **Advocate**
Sh. Meghabhai Sidibhai Katariya
F/224, Ground Floor Sitaram Society-1 B/H
Archana School Mobmay Market To Punagam
Road, Punagam Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1391

F.No. N-11013/3401/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajesh Danabhai Solanki, **Advocate**
Sh. Danabhai Premabhai Solanki
B/4/68, Gotalawadi Tenament, B/H.North Zone
Office, Katargam Road, Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1392

F.No. N-11013/3402/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Atulkumar Ishverbhai, **Advocate**
Sh. Patel Ishverbhai Parbhubhai
At.-Rundh (Shekhpur), Po.Va-Sayan, Ta. Kamrej
Dist. Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1393

F.No. N-11013/3403/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Anita Chhaganbhai, **Advocate**
Sh. Parmar Chhaganbhai Becharbhai
15, Sai Nath park Society, B/H.Balaji Nagar, VIP
Road, Karalibaug Vadodara Gujarat-390022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1394

F.No. N-11013/3404/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tharwani Rameshkumar Kanaiyalal, **Advocate**
Sh. Tharwani Kanaiyalal Tarachand
House No.3, Hariom Society, Behind Bharat Ice
Factory, Delhi Gate, Palanpur, Taluka Palanpur
Distt. Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1395

F.No. N-11013/3405/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Arunkumar Manilal, **Advocate**
Sh. Parmar Manilal Maganlal
Sukha Maheta's Madh, Opp.Baxi Vas, Khoda
Limada, At. Palanpur Ta.Palanpur
Distt.Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1396

F.No. N-11013/3406/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Pravinkumar Methabhai, **Advocate**
Sh. Parmar Methabhai Valabhai
At.Village-Bharod Ta- Vadgam, Dist.Banaskantha
Gujarat-385410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1397

F.No. N-11013/3407/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Archanaben K.Makwana, **Advocate**
Sh. Kantilal Atmaram Makwana
11, Samta Co.Housing Society, Opp.Swastik
Bunglows, Rakhilal Road, Ahmedabad-21

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1398

F.No. N-11013/3408/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kishor Dilipbhai Khairnar, **Advocate**
Sh. Dilipbhai Damubhai Khairnar
Plot No.70, Shree Ram Kutir, GHB, Road, Udhna,
Surat City Gujarat-394220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1399

F.No. N-11013/3409/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ronak Mukundbhai Patel, **Advocate**
Sh. Mukundbhai Vishnubhai Patel
484, B-Block, Moti Hamam Ni Pole, Gheekanta
Road, Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1400

F.No. N-11013/3410/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Mukeshkumar Dhirajlal, **Advocate**
Sh. Joshi Dhirajlal Durlabhjibhai
At, Botad, Paliyad Road, Brahman Society Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1401

F.No. N-11013/3411/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modh Shantilal Gangaram, **Advocate**
Sh. Modh Gangaram Chelaram
32, Shriram Nagar Society, Gobri Road, Palanpur
Distt. Banaskantha, Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1402

F.No. N-11013/3412/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayana Fatehkaran Pawar, **Advocate**
Sh. Fatehkaran Hamirsinh Pawar
37, Bhagyoday Society, Mansarovar Road,
Palanpur Distt.Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1403

F.No. N-11013/3413/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Punaji Shakraji, **Advocate**
Sh. Makwana Shakraji Ramji
Kothi Valo Vas, Sarkhej Gam, Holi Chakla,
Sarkhej, Ahmedabad Gujarat-382210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1404

F.No. N-11013/3414/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jigna Vaghela, **Advocate**
Sh. Dayaram Mavji Vaghela
At.Plot No.87, Chitrakant Society-1, Anjar
Kachchh Gujarat-370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1405

F.No. N-11013/3415/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Hiteshkumar Rameshbhai, **Advocate**
Sh. Patel Rameshbhai Chhanabhai
Sai Krupa Hanuman Dunagari, Chival Road, At &
Post Killa Pardi, Tal. Pardi Dist.Valsad Gujarat-
396125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1406

F.No. N-11013/3416/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manoj Bajirao Patil, **Advocate**
Sh. Bajirao Vikram Patil
407-408 Om Nagar, Kharwasa Road, Dindoli,
Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1407

F.No. N-11013/3417/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahipatbhai Vahanbhai Tholiya, **Advocate**
Sh. Vahanbhai Tholiya
At.Salaiya Ta.Botad Distt.Botad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1408

F.No. N-11013/3418/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Haresh Girdharbhai Rathod, **Advocate**
Sh. Girdharbhai Popatbhai Rathod
At.Nagalpar Ta.Botad Dist.Botad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1409

F.No. N-11013/3419/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hemlatta Babubhai Arya, **Advocate**
Sh. Babubhai K.Arya
11, Vibhuti Society, Radha Swami Satsang Road,
Ranip Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1410

F.No. N-11013/3420/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradipsinh Chandubha Rathod, **Advocate**
Sh. Chandubha Ranjitsinh Rathod
D-207, Belpark, Ambicanagar, Odhav,
Ahmedabad Gujarat-382415

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1411

F.No. N-11013/3421/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yadav Anilkumar Rambabu, **Advocate**
Sh. Yadav Rambabu Dayaram
6, Hanumannagar Society, Nr. Prerna Hindi
School, Jantanagar, Chandkheda, Ahmedabad
Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1412

F.No. N-11013/3422/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ami Krushnakant Patel, **Advocate**
Sh. Krushnakant Rasiklal Patel
A/1/301, Vradhman Appartment, Nr.C.P.Nagar,
Ghatlodia, Bhuyangdev, Ahmedabad Gujarat-
380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1413

F.No. N-11013/3423/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dinesh Premjibhai Rathod, **Advocate**
Sh. Premjibhai Chanabhai Rathod
8-Jungleshwar, Husaini Chowk, Rajkot Gujarat-
360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1414

F.No. N-11013/3424/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hareshkumar Somabhai Makwana, **Advocate**
Sh. Somabhai Becharbhai Makwana
Nani Amreli Post. Metoda GIDC Via, Khirasara R,
Tal. Paddhari Dist.Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1415

F.No. N-11013/3425/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Urvashi Baldevbhai Bharghi, **Advocate**
Sh. Baldevbharthi Shankarbharthi Goswami
Meera Amruta Society, Block No.38-A, Street
No.5, B/h.Amruteshwar Temple Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1416

F.No. N-11013/3426/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chudasama Dhirendrasinh Dilavarsinh, **Advocate**
Sh. Chudasama Dilavarsinh Mepji
C/302, Shreeji Enclave, Ramdevnagar Road,
Satellite, Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1417

F.No. N-11013/3427/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vala Amit, **Advocate**
Sh. Vala Dineshbhai Kalubhai
Ami Jyot Siddharth Nagar, Opp. Blind School,
Chittal Road, Amreli Gujarat-365601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1418

F.No. N-11013/3428/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Senjaliya Jitendrakumar Kantilal, **Advocate**
Sh. Senjaliya Kantilal Manubhai
18, Navrang Society, Bhojalpara, Keriya Roa,
Road, Amreli Gujarat -365601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1419

F.No. N-11013/3429/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sonal Dasharathlal Dodiya, **Advocate**
Sh. Dasharath Maganlal Dodiya
11, Shivdarshan, Yogeshwar Park Society
Bacharpura, Palanpur Banaskantha Gujarat-
385011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1420

F.No. N-11013/3430/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kishorkumar Govindbhai Maheshwari, **Advocate**
Sh. Govindbhai Karabhai Maheshwari
Ambedkar Vas, At.Suvai Ta. Rapar, Dist.-Bhuj -
Kutch Gujarat-370165

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1421

F.No. N-11013/3431/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jignesh N.Hingu, **Advocate**
Sh. Nagarbhai Chhaganbhai Hingu
5, Valinath Soc.Opp. Rachana Soc, Kapodra,
Surat Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1422

F.No. N-11013/3432/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Yaganesh Chandrakantbhai, **Advocate**
Sh. Trivedi Chandrakantbhai Lallubhai
At-Bhurakhiya (Hanuman), Via- Damnagar,
Tehsil.Lathi Dist.Amreli Gujarat-365430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1423

F.No. N-11013/3433/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajaykumar Babulal Parmar, **Advocate**
Sh. Babulal Jivarmbhai Parmar
25/809, Geetanagar, Nr.Jantanagar, Amraiwadi,
Ahmedabad Gujarat-380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1424

F.No. N-11013/3434/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Sadiqmiya Mehboobmiya, **Advocate**
Sh. Saiyed Mehboobmiya Ahmedmiya
2284, Kazi Mohalla, Chandan-Talavdi, Dariapur,
Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1425

F.No. N-11013/3435/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kotadiya Gunvantray Chunilal, **Advocate**
Sh. Kotadiya Chunilal Laxmanbhai
Near Chavan Gate, Mahajanvadi, Ta.& Post.Lath
Taluka Lathi Amreli Gujarat-365430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1426

F.No. N-11013/3436/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Pankaj Anantray, **Advocate**
Sh. Raval Anantray Nanjibhai
At.Botad, 23- Vasudhara Park, Opp.Panjwani
Way Bridge, Paliyad Road, Botad Distt.Botad
Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1427

F.No. N-11013/3437/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Dharmendra Shamjibhai, **Advocate**
Sh. Solanki Shamjibhai kasnaji
694/7, Bakarali's Vadi, Mirzapur Road,
Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1428

F.No. N-11013/3438/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Himmatbhai Prabhubhai Kantharia, **Advocate**
Sh. Prabhubhai D.Kantharia
B-10, Sukhshanti Appartment Opp.Madhur Hall
Nr.Anandnagar Cross Road Satellite Ahmedabad
Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1429

F.No. N-11013/3439/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chakravarti Gautam Babulal, **Advocate**
Sh. Babulal Narsinhbhai
Plot No.223/1, Sector No.5-A, Gandhinagar
Gujarat-382006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1430

F.No. N-11013/3440/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Deveshkumar Kantilal Lathia, **Advocate**
Sh. Kantilal Motichand Lathia
Shiv Shakti Krupa Kevdavadi Street No-8/23,
Rajkot Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1431

F.No. N-11013/3441/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kherun Osmanbhai Bhuvad, **Advocate**
Sh. Osmanbhai Nurabhai Bhuvad
Nurani Manzil B/H.Nilkanth Cinema,
Mehulnagar Main Road, Bharatvan-2 Rajkot
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1432

F.No. N-11013/3442/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Natwarlal Chandulal Thacker, **Advocate**
Sh. Chandulal Jerambhai Thacker
Sadguru Palace, First Floor, Flat No.3, Nr.
G.T.Shetu School, Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1433

F.No. N-11013/3443/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shekh Firoz Habibullah, **Advocate**
Sh. Shekh Habibullah Azizullah
11/1224, Makhdum Park Society, Ashrafnagar
At & Po. & Ta. Himatnagar Dist.Sabarkantha
Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1434

F.No. N-11013/3444/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Baria Prashantkumar Shakarbhai, **Advocate**
Sh. Baria Shankarbhai Badharbhai
C/27, Gurukrupa Society, Gujarat Refinery Road,
Gorwa Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1435

F.No. N-11013/3445/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Kasamkhan, **Advocate**
Sh. Kadarkhan
Station Road, Opp.Bharat Nagar, Vyara Tal.
Vyara Dist.Tapi Gujarat-394650

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1436

F.No. N-11013/3446/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Bhailalbhai Ishwarbhai, **Advocate**
Sh. Chavda Ishwarbhai Dhulabhai
D-189, Subodhnagar Soc. B/H. Manhalpur
Township No.1, Manjalpur, Vadodara-390014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1437

F.No. N-11013/3447/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Piyush Himmatbhai Kantharia, **Advocate**
Sh. Himmatbhai Prabhubhai Kantharia
B/10, Sukhshanti Appartment Opp.Madhur
Hall.Nr.Anandnagar Cross Road Vejalpur
Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1438

F.No. N-11013/3448/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tiwari Sanjay Keshavprasad, **Advocate**
Sh. Tiwari Keshavprasad Roopkishor
18, Kherwanagar Society, Nr.Vallabhpark, D
Cabin Sabarmati Ahmedabad Gujarat-380019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1439

F.No. N-11013/3449/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jigneshkumar Natubhai, **Advocate**
Sh. Patel Natubhai Hirabhai
At.& Po. Virpor, Ta. Valod Dist.Tapi Gujarat-
394630

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1440

F.No. N-11013/3450/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendra Udayveerbhai Yadav, **Advocate**
Sh. Udayveerbhai Munshilal Yadav
Plot No.133, Sree Ji nagar Society-2, Nr.Ram
Mandir, Godadara Naher, Aas Pas Main Road,
Godadara Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1441

F.No. N-11013/3451/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rajendra Sendhavlal, **Advocate**
Sh. Patel Sendhavlal Bajidas
A/47, Amarnath bangalows, Nr. Gayatri Mandir,
Karnagar Road, Kadi Ta.kadi Dist.Mehsana
Gujarat-382715

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1442

F.No. N-11013/3452/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakash Vajubhai Koradiya, **Advocate**
Sh. Vajubhai Gordhanbhai Koradiya
Plot No.23 to 26/3, House No.7, Street No.2,
Rameshwar Township Opp. Tadapda Koil Vadi
Ratanpar, Post Joravarnagar Dist.Surendranagar
Gujarat-363020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1443

F.No. N-11013/3453/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kurashi Tajubibi Lalmohmad, **Advocate**
Sh. Kurashi Lalmohmad Mohmad
At.& Po.Gavadi, Akkhar Deesa, Ta.Deesa
Dist.Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1444

F.No. N-11013/3454/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhagat Dilipkumar Dhulabhai, **Advocate**
Sh. Bhagat Dhulabhai Shankarbhai
Opp.Primary School At.Vaghasi Ta & Dist.Anand
Gujarat-388320

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1445

F.No. N-11013/3455/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharat Harilal Thakker, **Advocate**
Sh. Harilal Dayaji Thakker
Plot No.504-B, Ward 6/A, Jalaram
Owners'Association Adipur Kutch Gujarat-
370205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1446

F.No. N-11013/3456/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pankajkumar Joshi, **Advocate**
Sh. Balvantray Joshi
62, Housing Society, Ashiyana Nr.S.T.Bus Stand,
Paliyad Road Botad Distt.Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1447

F.No. N-11013/3457/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amirali Kherani, **Advocate**
Sh. Sadarudin Kherani
Atit Banglow Nr.Vadodariya Hospital, Paliyad
Road Bota Distt.Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1448

F.No. N-11013/3458/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ramchandra Dahyabhai, **Advocate**
Sh. Patel Dahyabhai Gordhanbhai
B/67, Patel Nagar, Chhani, Vadodara Gujarat-
391740

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1449

F.No. N-11013/3459/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Bachuji Jetaji, **Advocate**
Sh. Solanki Jetaji Bhikhaji
At.Kupat Po.Rajpur, Ta.Deesa, Dist.Banaskantha
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1450

F.No. N-11013/3460/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakore Nareshkumar Mangalji, **Advocate**
Sh. Thakor Mangalji Galbaji
At.& Po.Chandisar, Ta.Palanpur Dist.Banaskantha
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1451

F.No. N-11013/3461/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Nareshji Anarji, **Advocate**
Sh. Solanki Anarji Mohanji
At.Po.Rasana Mota.,Ta.Deesa Distt.Banaskantha
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1452

F.No. N-11013/3462/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Pravindchandra Baldevdas, **Advocate**
Sh. Vyas Baldevdas Dharmahsankar
At.Po.Nava Nesada, Ta.Deesa Dist.Banaskantha
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1453

F.No. N-11013/3463/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Panchal Hasmukh Shantilal, **Advocate**
Sh. Panchal Shantilal Chunilal
At.Po.Aseda, Ta.Deesa Ta.Deesa,
Distt.Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1454

F.No. N-11013/3464/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gondaliya Meena Bhavadasbhai, **Advocate**
Sh. Bhavadabhai Gondaliya
Siyabag Kabeer Mandeer, Nr.Word Office-5 B/H
Kandaraov Market Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1455

F.No. N-11013/3465/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Hiten Jadavlal, **Advocate**
Sh. Raval Jadavlal Vasantlal
874, Jantanagar, Chandkheda, Ta. Dascroi,
Distt.Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1456

F.No. N-11013/3466/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pankaj Kanubhai Brahmbhatt, **Advocate**
Sh. Kanubhai Naranbhai Brahmbhatt
57/448, Kalapinagar Nr.Umiyanagar, Asarwa,
Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1457

F.No. N-11013/3467/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vania Pravinchandra, **Advocate**
Sh. Vania Varjangbhai
Plot No.50, Arihantnagar, Near Garbi Chowk,
Bhuj-Kutch Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1458

F.No. N-11013/3468/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kulin Shrish Pradhan, **Advocate**
Sh. Shirish Vishwanath Pradhan
Station Road, Vyara.Ta- Vyara Dist.Tapi Gujarat-
394650

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1459

F.No. N-11013/3469/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nitesh Shah, **Advocate**
Sh. Ravinchandra Shah
202, Jin Darshan Co.p.Hsg.Soc.Ltd. Nehru Street,
Vapi Tal-Vapi Dist.Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1460

F.No. N-11013/3470/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dudiya Mahesh Kishorbhai, **Advocate**
Sh. Dudiya Kishorbhai Premji
Savaya Faliya, Nr.Shree Rajput Samaj Wadi Bhuj
Kutch Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1461

F.No. N-11013/3471/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dudiya Nilesh Kishorbhai, **Advocate**
Sh. Dudiya Kishorbhai Premji
B-217, RTO Relocation Site, Bhuj Kutch Gujarat-
370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1462

F.No. N-11013/3472/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasudev Jagjivan Pandya, **Advocate**
Sh. Jagjivan Tulsidas Pandya
Ramnathpara, Street No.14, Gayatri Darshan
Rajkot Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1463

F.No. N-11013/3473/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pareshkumar Hiralal Patel, **Advocate**
Sh. Hiralal Dhanbhai Patel
C/64, Nathiba Nagar Society, Near Parivar
Crossing, Waghodiya Road Vadodara Gujarat-
390025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1464

F.No. N-11013/3474/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayeshree Bhadresh Prajapati, **Advocate**
Sh. Manilal Kanjibhai Prajapati
28, Shaktidhara Society, Mangal Jyot Duplex,
Vastral Ahmedabad Gujarat-382418

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1465

F.No. N-11013/3475/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajnikant Joshi, **Advocate**
Sh. Bhanushankar Joshi
Nr.Talav Opp.Gayatri Mandir Rajulacity
Dist.Amreli Gujarat-365560

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1466

F.No. N-11013/3476/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajesh Joshi, **Advocate**
Sh. Bhanushankar Joshi
Nr.Talav Opp.Gayatri Mandir Rajulacity
Dist.Amreli Gujarat-365560

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1467

F.No. N-11013/3477/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nasir Amadbhai Modan, **Advocate**
Sh. Amadbhai G.Modan
Lakhajiraj Shramjivi Society, Dudhsagar Road,
Opp.Panchayat Hall, Rajkot Gujarat-360003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1468

F.No. N-11013/3478/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Batua Nareshkumar Manilal, **Advocate**
Sh. Batua Manilal Chelabhai
At & Post Patosan Tal. Palanpur
Distt.Banaskantha Gujarat-385515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1469

F.No. N-11013/3479/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Prakashji Bhikhuji, **Advocate**
Sh. Thakor Bhikhuji Raymalji
At & Po. Madana Gadh, Ta-Palanpur
Dist.Banaskantha Gujarat-358815

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1470

F.No. N-11013/3480/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Devabhai Pasabhai, **Advocate**
Sh. Patel Pasabhai Manchhbhai
At & Po. Madana Gadh, Ta-Palanpur
Dist.Banaskantha Gujarat-358815

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1471

F.No. N-11013/3481/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Deepakkumar Bhembhijhai, **Advocate**
Sh. Parmar Bhembhijhai Virabhaj
Shree Brahmani Krupa Satkar Society, Ganesh
Pura Road, Palanpur Ta-Palanpur Dist-
Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1472

F.No. N-11013/3482/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshchandra Sakarchand Oza, **Advocate**
Sh. Sakarchand P.Oza
160/A, Sarvodyanagar Society Part-1 Opp.
Ambaji Mata's Temple Sola Road Ghatlodia
Ahmedabad Gujarat-380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1473

F.No. N-11013/3483/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaishali Rasiklal Vanodia, **Advocate**
Sh. Rasiklal Mansukhlal Vanodia
11, Jasoda Park, B/H Cosmos, School Near Canal
Road Maninagar, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1474

F.No. N-11013/3484/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipakkumar Jivanbhai Rohit, **Advocate**
Sh. Jivanbhai Jethabhai Rohit
At. Tejgadh, Highway Road, Ta. & Distt.
Chhotaudepur Vadodara Gujarat-391156

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1475

F.No. N-11013/3485/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Aasifkhan Gulammohammed Pathan, **Advocate**
Sh. Gulammohammed Gulabkhan Pathan
Trezer's Khadki, Nr. Jyotiswar Mahadev,
Opp.Talav, At.Kalol Ta.Kalol Distt.Gandhinagar
Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1476

F.No. N-11013/3486/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrasinh Ramsinh Rathod, **Advocate**
Sh. Ramsinh Jethabhai Rathod
At.Shree Hari Krupa, Near Vavdi Buzarg Primary
School, Vavdi Buzarg Tal. Godhra
Dist.Panchmahals Gujarat-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1477

F.No. N-11013/3487/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayshreeben Vadodaria, **Advocate**
Sh. Gulabrai Vadodaria
38, Sahakarnagar Society, Botad Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1478

F.No. N-11013/3488/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Daksha Ashwinbhai Amin, **Advocate**
Sh. Ashwinbhai Natverlal Amin
A/104, Raj Residency, Opp.Abhishek
Appartment, Nr. R.H.Patel College, Nava
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1479

F.No. N-11013/3489/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Rakeshkumar Motilal, **Advocate**
Sh. Parmar Motilal Mohanbhai
2/27, D-Colony, B/H.Vijay Mill Petrol Pump,
Naroda Road Ahmedabad Gujarat-380025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1480

F.No. N-11013/3490/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harshad Revashankar Bohra, **Advocate**
Sh. Revashankar Chinilal Bohra
Manohar Sanskrit Pathshala, Near Jupiter Mill,
Dudheshwar Road, Ahmedabad Gujarat-380004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1481

F.No. N-11013/3491/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Nitinsinh , **Advocate**
Sh. Chavda Sukhji
A/34, Padmaprabhu Society, IOC Road, Sbarmati
Ahmedabad Gujarat-380019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1482

F.No. N-11013/3492/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhardvaj Sunita, **Advocate**
Sh. Bhardvaj Ratanlal
7, Harshad Kunj Society, Opp.Laxminarayan Bus-
Stop Maninagar East Ahmedabad Gujarat-
380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1483

F.No. N-11013/3493/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kishorkumar Jivanbhai Vaniya, **Advocate**
Sh. Jivanbhai Govindbhai Vaniya
99, Ektanagar, Nr.Majur Gam Bus Stand, Road,
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1484

F.No. N-11013/3494/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sartajhusen Gulamhusen Master, **Advocate**
Sh. Gulamhusen Adambhai Master
303, 4th Floor, City Point, Opp.Italian Bakery,
Bhadra Ahmedabd Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1485

F.No. N-11013/3495/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Rameshkumar Khemrajbhai, **Advocate**
Sh. Raval Khemrajbhai Mohanbhai
At.& Po.4-Saraswati Park, Opp.GEB Sub Station,
Near Ambica Way Brudge, Patan Highway Deesa
TA.Deesa Distt.Banaskantha Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1486

F.No. N-11013/3496/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Pushkar Manishankar, **Advocate**
Sh. Joshi Manishankar Pitambar
B/2/19, Shivam Complex, Nr.L.P.D.School,
Punagam Road Surat Gujarat-395011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1487

F.No. N-11013/3497/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshchandra Mangalsinh Gohil, **Advocate**
Sh. Mangalsinh Shankarsinh Gohil
43, Vinayak Nagar, B/H.Yogeshwar Society,
Bhuravav Godhra Dist. Panchmahal Gujarat-
389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1488

F.No. N-11013/3498/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shankarbhai Raysinh Pateliya, **Advocate**
Sh. Raysinh Bhajibhai Pateliya
At.& Post.Bhamaiya East Tal. Godhra Dist.
Panchmahal Gujarat-389120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1489

F.No. N-11013/3499/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshkumar Prabhulal Upadhyay, **Advocate**
Sh. Prabhulal Pragji Upadhyay
Sanidhya House, House NO.3, Mahavir Nagar
Bhuj-Kutch Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1490

F.No. N-11013/3500/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayshree Ramesh Davda, **Advocate**
Sh. Ramesh Bhagvanji Davda
Shree Hari Opp.Sorathia Samaj Wadi, nava Vas,
Madhapar, Tal-Bhuj-Kutch Gujarat-370020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1491

F.No. N-11013/3501/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajitkumar Indrasinh Brahmbhatt, **Advocate**
Sh. Indrasinh Prabhatsinh Brahmbhatt
At.& Post Sathod Tal. Dabhoi Dist.Vadodara
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1492

F.No. N-11013/3502/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pardeshi Suresing Kunjbihari, **Advocate**
Sh. Pardeshi Kunjbihari Chunilal
E/95, Amrut Nagar Society, Opp. Novina Battery,
Nr. Newera High School, Makarpura Road
Vadodara Gujarat-390010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1493

F.No. N-11013/3503/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vyas Rakeshchandra V., **Advocate**
Sh. Vyas Vinodchandra P.
Vaishnavi 119, Shriji Nagar, Nr.Ram Nagar
Ahmedabad Highway Road At & Post Ta.Godhara
Dist.Panchmahal Gujarat-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1494

F.No. N-11013/3504/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajendrasinh Hemubha Zala, **Advocate**
Sh. Zala Hemubha
Shakti Krupa, 5- Govindnagar, Nr.Prajapatiwadi,
Gandhigram Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1495

F.No. N-11013/3505/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mehta Dipakkumar Dineshbhai, **Advocate**
Sh. Mehta Dineshbhai
Shree Harsiddhikrupa 5-Triupati Nagar Raiya
Road Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1496

F.No. N-11013/3506/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Priyankaben Bansilal Trivedi, **Advocate**
Sh. Bansilal Shankarlal Trivedi
9/2, Murlidhar Society, B/h. Chataka Hotel, Nr.
Gujarat Glass, Jasodanagar, Amraiwadi
Ahmedabad Gujarat-380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1497

F.No. N-11013/3507/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Rekhaben Satishbhai, **Advocate**
Sh. Solanki Satishbhai Karshanbhai
9, Shivadarshan Society Somnath Road Mehsana
Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1498

F.No. N-11013/3508/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Togadiya Vijay, **Advocate**
Sh. Togadiya Ravjibhai
Trinetra Plot No.61, Fulwadi Park, Satyasai Road,
Nanamava Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1499

F.No. N-11013/3509/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mamta Ishwarlal Makwana, **Advocate**
Sh. Ishwarlal G.Makwana
Shree Chamunda Krupa 8-Jagruti Shramjivi
Society, B/H.Bhameshar Temple, jamnagar Road,
Rajkot Gujarat-360006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1500

F.No. N-11013/3510/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Atul Harsukhlal Joshi, **Advocate**
Sh. Joshi Harsukhlal
Yagni Ganesh park Main Road Opp. Chandan
park, Raiya Road Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1501

F.No. N-11013/3511/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavesh Devshibhai Fultariya, **Advocate**
Sh. Devshibhai Kuvarjibhai Fultariya
Ravapar Road, Subhash Nagar Street No.1, Block
No.17, Morbi Dist.Morbi Gujarat-363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1502

F.No. N-11013/3512/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashokkumar Shamjibhai Saradva, **Advocate**
Sh. Shamjibhai Vasharambhai Saradva
2-Sahyog Society, Ravapar Road, Morbi
Dist.Morbi Gujarat -363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1503

F.No. N-11013/3513/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharthania Jayendra Sinh, **Advocate**
Sh. Bharthania Mahendra Sinh
At & Po.Karsad Ta. Valia Dist.Bharuch Via
Ankleshwar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1504

F.No. N-11013/3514/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mahima Lallan Yadav, **Advocate**
Sh. Lallan Shivbachan
Flat No.B/101, Rajmandir Co-Op.Hsg.Soc.Koparli
Road Vapi, Tal. Vapi Dist.Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1505

F.No. N-11013/3515/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Jaydipsinh Abhaysinh, **Advocate**
Sh. Solanki Abhaysinh Gomansin
Hanuman Street, Nr. Jalaram Temple,
Dharampur, Tal. Dharampur, Dist.Valsad
Gujajrat-396050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1506

F.No. N-11013/3516/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kuldeep Dindayal Sharma, **Advocate**
Sh. Dindayal Laxminarayan Sharma
124, Shailganga Tenaments, Nr.I.P.School,
Chandkheda, Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1507

F.No. N-11013/3517/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rekhaben Hansrajbhai Harkhani, **Advocate**
Sh. Hansrajbhai Popatbhai Harkhani
Marketing Yard, Sant Kabir Road, Rajaram
Society, Street No.3, Opp.Bhuvneshwari Pan,
Khodiyar Nivas Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1508

F.No. N-11013/3518/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shitalben Mafatlal Soni, **Advocate**
Sh. Mafatlal Laherchanddas Soni
Pitru Krupa Viratnagar Society Main Road , Near
Rameshwar Chowk, Pipali Hall Area Rajkot
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1509

F.No. N-11013/3519/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pambhar Chandulal Mulajibhai, **Advocate**
Sh. Pambhar Mulajibhai Gopabhai
Shreeji Complex, 2nd Floor, Shreeji Krupa
Bungalows Society, Satya Sai Hart Hospital Road,
Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1510

F.No. N-11013/3520/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Babubhai, **Advocate**
Sh. Chelaji
Rohitnagar B/H Mal Godaun College Road, Patan
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1511

F.No. N-11013/3521/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kantilal Mepabhai Gondaliya, **Advocate**
Sh. Mepabhai Khodabhai
At.Dadvi Ta. Jamkandorna Distt.Rajkot Gujarat-
360405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1512

F.No. N-11013/3522/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rupesh Naginbhai Anadkat, **Advocate**
Sh. Naginbhai Narbherambhai Anadkat
Radiance Apartment, Flat No.203, nr. Ambika
Park, Raiya Road Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1513

F.No. N-11013/3523/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sabir Jikar Bavani, **Advocate**
Sh. Jikarbhai Harunbhai Bavani
11- Subhashnagar B/H.Amrapali Cinema, Raiya
Road Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1514

F.No. N-11013/3524/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Daksha, **Advocate**
Sh. Ram Kumar
68, Shivanandbung, Vastral Ahmedabad Gujarat-
382418

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1515

F.No. N-11013/3525/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mital Maheshkumar Kothari, **Advocate**
Sh. Maheshkumar Maganlal
3-Madhuwan Society, 150 Ft. Ring Road,
University Road Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1516

F.No. N-11013/3526/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Praful Bhatti, **Advocate**
Sh. Babulal Bhatti
37, Paras Society/2 Nr. Gita Vidhyalaya
Ambavijay Jamnagar Gujarat-361002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1517

F.No. N-11013/3527/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Jignasha, **Advocate**
Sh. Bhatt Chirag Narendrakumar
F/6, Nutan Saurabh Society, B/H. Vijaynagar,
Harni-Varsia Ring Road Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1518

F.No. N-11013/3528/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Chirag, **Advocate**
Sh. Bhatt Narendrakumar Ravishankar
F/6, Nutan Saurabh Society, B/H. Vijaynagar,
Harni-Varsia Ring Road Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1519

F.No. N-11013/3529/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shailesh Vanmalidas Wadhavana, **Advocate**
Sh. Vanmalidas Bavubhai Wadhavana
Nana Uchaniya, Near Ram Mandir Temple
Suthuar Street Jafarabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1520

F.No. N-11013/3530/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vikramsinh Chhaganbhai Padhiyar, **Advocate**
Sh. Chhaganbhai Ashabhai Padhiyar
104, Umiya Flats Anandpura, Opp.Goverment
Press Kothi, Raopura Vadodara Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1521

F.No. N-11013/3531/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chatvani Dharmendrakumar Navinchandra, **Advocate**
Sh. Chatvai Navinchandra Keshavlal
57, Haridarshan Park, Opp. Karnavati Park, Near
Baroda Express Highway, CTM Amraiwadi
Ahmedabad Gujarat-380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1522

F.No. N-11013/3532/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashok Gangdasbhai Sojitra, **Advocate**
Sh. Gangdasbhai Khodabhai Sojitra
4, Kailashdham Society, Bombay Mkt. Road, Puna
Surat Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1523

F.No. N-11013/3533/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kapadiya Bharatkumar , **Advocate**
Sh. Mohanlal
At.& Post.Panchot, Ta.& Dist.Mehsana Gujarat-
384205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1524

F.No. N-11013/3534/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Meeta H.Zaveri, **Advocate**
Sh. Himanshu S.Zaveri
C/301, Shabri Apartment, Ground Floor, Nr.
Hanumanji Street, Nehru Park, Vastrapur
Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1525

F.No. N-11013/3535/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Harshadkumar , **Advocate**
Sh. Raghuram
At.& Post.Tareti, Ta.& Dist.Mehsana Gujarat-
384205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.14.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1526

F.No. N-11013/3536/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaykumar Vadodaria, **Advocate**
Sh. Gulabrai Vadodaria
38, Sahakaranagar Society, Botad Gujarat-
364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1527

F.No. N-11013/3537/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dineshbhai Hirabhai Patel, **Advocate**
Sh. Hirabhai Ambalal Patel
C/59, Jagatnathpuram, Near Lalbaug,
Manjalpur, Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1528

F.No. N-11013/3538/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nitin Ishwarlal Vakil, **Advocate**
Sh. Ishwarlal
Shivalaya Ramkund Road, Near-Modinagar
Ankleshwar Dist. Bharuch Gujarat-393001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1529

F.No. N-11013/3539/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Radhabahen Niranjambhai Modi, **Advocate**
Sh. Niranjambhai Nanubhai Modi
At.& Post-Koli Bharthana Taluka-Kamrej Dist.
Surat Gujarat-394180

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1530

F.No. N-11013/3540/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajesh Jethalal Joshi, **Advocate**
Sh. Jethalal narmadashankar Joshi
Ravapar Road, Subhash Nagar Street No.7, Soham
Block No.203, Near Kenal Morbi Distt. Morbi
Gujarat-363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1531

F.No. N-11013/3541/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanakia Jagdish Mavjibhai, **Advocate**
Sh. Kanakia Mavjibhai Laljibhai
Om Kankeshwari Krupa Opp.Paradise Cinema
Porbandar Gujarat-360575

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1532

F.No. N-11013/3542/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mita Bhagvanjibhai Rao, **Advocate**
Sh. Bhagvanjibhai Motibhai Rao
Lohanapara Near Water Tank, Mother Love
Rajkot Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1533

F.No. N-11013/3543/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rajendra, **Advocate**
Sh. Bachubhai
At.Kasalpur, Post, Jotana Ta. Jotana, Dist.Mehsana
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1534

F.No. N-11013/3544/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Bharatsinh Babaji, **Advocate**
Sh. Thakor Babaji Chaturji
At.Nagot, Po.Dungrasan, Ta. Kankrej, Dist.
Banaskantha Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1535

F.No. N-11013/3545/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Manojkumar Gopalbhai, **Advocate**
Sh. Rana Gopalbhai Pujalal
Old Cinema Road, Nr.jain Temple, Halol Dist.
Panchmahals Gujarat-389350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1536

F.No. N-11013/3546/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukesh Gulabbhai Kapadiya, **Advocate**
Sh. Gulabbhai Harjibhai Parmar
Rajdhani Appartment, B/H.Manav Mandir,
Memnagar Ahmedabad Gujarat-380052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1537

F.No. N-11013/3547/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Meenaben Nathabhai, **Advocate**
Sh. Joshi Nathabhai Revashankar
C/o.S.M.Chhaya, 8/96, Puja Apartment,
Himatlal Park, Nr. Azad Society, Ambawadi,
Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1538

F.No. N-11013/3548/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divya Maganlal Vitth, **Advocate**
Sh. Maganlal Khimjibhai Vitth
Jay Somnath, Rushi Vatika Street No.2, Opp.Ravi
Residency, Dharamnagar Main Road 150 Ft. Ring
Road Rajkot Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1539

F.No. N-11013/3549/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tarun Sitarambhai Mathur, **Advocate**
Sh. Sitaram Kishansahay Mathur
Ananta Nagar Society, Block No-44, B/H
Ramdham Society, Kalawad Road, Rajkot
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1540

F.No. N-11013/3550/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tiwari Gaurishankar Harishankar, **Advocate**
Sh. Tiwari Harishankar Shriram
31, Potatlal Atmaram's New Chawl, Nr.Gheewali
Chawl, Chamanpura Asarva, Ahmedabad
Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1541

F.No. N-11013/3551/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gadhavi Amrutbhai Kalidas, **Advocate**
Sh. Gadhavi Kalidas Ramabhai
Kuberdas Mosi's Chawl, Nr.Post Office, Sajipur
Bogha, Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1542

F.No. N-11013/3552/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaishnav Kamleshkumar Narandas, **Advocate**
Sh. Vaishnav Narandas Devidas
At.Devkapdi Ta. Bhabhar Post .Vejalpur Juna
Distt. Banaskantha Gujarat-385320

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1543

F.No. N-11013/3553/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Sampatlal Vashabhai, **Advocate**
Sh. Vashabhai Ganeshbhai Solanki
At. Jasaleni, Ta. Palanpur Distt. Banaskantha
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1544

F.No. N-11013/3554/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Malhotra Bharat Kumar Rajaram, **Advocate**
Sh. Vaghela Rajaram Mohan Bhai
B/H. General Post Office, Ramdevnagar,
Himatnagar, At.& Po.Himatnagar Taluka
Himatnagar Distt. Sabarkantha Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1545

F.No. N-11013/3555/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Chandrakant K., **Advocate**
Sh. Vaghela Kalidas Amarsinhbhai
C/3, Pursottam Nagar, Opp.Maa Umiya Temple,
Bopal, Ta. Daskosi Ahmedabad Gujarat-380058

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1546

F.No. N-11013/3556/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amit Hasmukhlal Parikh, **Advocate**
Sh. Hasmukhlal Natvarlal Parikh
6/906, Vallabhasadan, Bhalapole, Holichakla
Road, At.Po.Ta.Dholaka Ahmedabad Gujarat-
382225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1547

F.No. N-11013/3557/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajit Chhakilal Jain, **Advocate**
Sh. Chhakilal Maganlal Jain
52/1, 1st Floor, Sector-5, Niryannagar,
Chandlodiya Road, Ahmedabad Gujarat-
382481

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1548

F.No. N-11013/3558/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Himanshu Mohanbhai, **Advocate**
Sh. Parmar Mohanbhai Revabhai
90/5, Om Nagar Society, Kalapinagar,
Meghaninagar, Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1549

F.No. N-11013/3559/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Purani Pradipkumar Kantilal, **Advocate**
Sh. Purani Kantilal Ranchhodas
16, Uttar Gujrat Sangam Society Mina Bazar,
Meghaninagar Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1550

F.No. N-11013/3560/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Vasantkumar Bachubhai, **Advocate**
Sh. Rana Bachubhai Zinabhai
Shivalay A/52, Marutidham Society, Chhani
Jakat Naka, T.P.No.13, Vadodara Gujarat-
390022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1551

F.No. N-11013/3561/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Govind, **Advocate**
Sh. Karsanbhai Jethabhai Chavda
23/A, Jivrajpark Society Vejalpur Road,
Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1552

F.No. N-11013/3562/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Ravikant Parsottambhai, **Advocate**
Sh. Prajapati Parsottambhai Trikambhai
Para Darvaja Ambaji Temple, Kheda Gujarat-
387411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1553

F.No. N-11013/3563/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bimesh Balvantrai Jani, **Advocate**
Sh. Balvantrai Somnath Jani
B/6, Shahjanand Bungalow, B/h.Sharda Mandir
School, Paldi, Ahmedabad Gujarat-380007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1554

F.No. N-11013/3564/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipak Devshibhai Donga, **Advocate**
Sh. Devshibhai Ukabhai Donga
73, Vrundavan Society, Dabholi Char Rasta, Ved
Road, Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1555

F.No. N-11013/3565/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhaveshkumar Somabhai Patel, **Advocate**
Sh. Somabhai Manilal Patel
A/20, Sadashiv Nagar, Nr.Post Office, Khikhara
Maninagar Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1556

F.No. N-11013/3566/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chintankumar Gabharubhai Baravaliya, **Advocate**
Sh. Gabharubhai Nanjibhai Baravaliya
Plot No.42, Yamuna Darshan Soc.N/R.Krishna
Twonship, Yamuna Chowk, Satelight Road, Mota
Varachha Surat Gujarat-394101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1557

F.No. N-11013/3567/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhartiben P.Pattani, **Advocate**
Sh. Purshottamdas G.Pattani
Mahatma Gandhi Road, Kishore Nivas Joravar
Nagar Distt.Surendranagar Gujarat-363020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1558

F.No. N-11013/3568/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Jitendra Keshav, **Advocate**
Sh. Rathod Keshav Khimji
Aso.Palav Society Hathni Road, Guruvandu
B.SI.At.Savarkundla Distt.Amreli Gujarat-364515

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1559

F.No. N-11013/3569/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendra Mangalsinh Zala, **Advocate**
Sh. Mangalsinh Nathubha Zala
B/34, Bhagalaxmi Society, Gorwa Refinery Road,
B/H ITI School Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1560

F.No. N-11013/3570/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Arifali Gulamhusain, **Advocate**
Sh. Saiyed Gulamhusain Yasin
227, Vijaynagar, Tarsali, Vadodara Gujarat-
390009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1561

F.No. N-11013/3571/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Varshankiran Rao, **Advocate**
Sh. Kanaksingh Rao
Flat No.L/201, Shri Nand City-6, B/S.Baroda
Express Highway New Maninagar Ahmedabad
Gujarat-382449

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1562

F.No. N-11013/3572/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandrakar Unmeshkumar Keshavbhai, **Advocate**
Sh. Parmar Keshavbhai Bababhai
30, Dr. Bhimravnagar Society, Asarwa
Kalapinagar Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1563

F.No. N-11013/3573/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rekha Ranchhodbhai, **Advocate**
Sh. Ranchhodbhai Jadavbhai Patel
Saheb Park Om Shiv Shakti Opp. Kishan
Hardwere Near- Morbi Jakat Naka Morbi Road
(Highway), Rajkot Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1564

F.No. N-11013/3574/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mona Trivedi, **Advocate**
Sh. Niraj Trivedi
A-1/55, Siddharth Bungalows, Opp.Urmi School,
Amitnagar-Savli Road Vadodara Gujarat-390022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1565

F.No. N-11013/3575/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyad Azazhusen Sajjadhusen, **Advocate**
Sh. Saiyed Sajjadhusen Kadarmiya
At.Post Nagalpur, 8-9, Kamar Park Society, Ta.
Mehsana Dist.Mehsana Gujarat-384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1566

F.No. N-11013/3576/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pathan Rashidkhan Basirkhan, **Advocate**
Sh. Pathan Basirkhan
13/1, Noore Ahmedi Society, Danilimda Road,
Shah Alam Ahmedbad Gujarat-380028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1567

F.No. N-11013/3577/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jignesh Balvantrai Patil, **Advocate**
Sh. Balvantrai Vanajirai Patil
Malivad, Marathavad, Vyara Ta.Vyara, Dist.Tapi,
Gujarat-394650

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1568

F.No. N-11013/3578/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrinivas Jawaherlal Pandu, **Advocate**
Sh. Jawaherlal Venkatrao Pandu
104, Goverdhan Park, Opp. Shrinath Complex,
Udhna Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1569

F.No. N-11013/3579/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Babubhai Maghabhai, **Advocate**
Sh. Patel Maghabhai Savasibhai
Patelvas, Near Ambaji-Temple, At.& Post-
Dhanera, Ta. Dhanera Distt.Banaskantha
Gujarat-385310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1570

F.No. N-11013/3580/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Kirtikumar, **Advocate**
Sh. Parmar Karshandas
At.& Post. Visanagar Jay Ambe Krupa Dipara
Darwaja Vankar Vas, Ta. Visanagar
Distt. Mehsana Gujarat-384315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1571

F.No. N-11013/3581/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vinodkumar Jethabhai Gohil, **Advocate**
Sh. Jethabhai Ranabhai Gohil
35, Jantanagar Society, Nr.Railway Station West
At & Post, Sayan, Tal. Olpad Distt.Surat Gujarat-
394130

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1572

F.No. N-11013/3582/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshbhai Mohanbhai Faldu, **Advocate**
Sh. Faldu Mohanbhai
Rushiraj Govardhan Society, Street No.2, Near
Narmada Park, Amin Marg Rajkot Gujarat-
360004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1573

F.No. N-11013/3583/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Sureshkumar Haribhai, **Advocate**
Sh. Patel Haribhai Maganbhau
Jalaram Krupa At Sonipura Post & Ta Kapadwanj
Distt. Kheda Gujarat-387620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1574

F.No. N-11013/3584/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Hansaben P., **Advocate**
Sh. Vaghela Parsottambhai
102, Nagori Chawl, Opp.Gomtipur Police Station,
Rakhiyal Road Ahmedabad Gujarat-380021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1575

F.No. N-11013/3585/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakesh Kothari, **Advocate**
Sh. Navinchandra Kothari
6, Pujan Bunglow, Nr.Rajdhani Society, Kalol
Distt.Gandhinagar Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1576

F.No. N-11013/3586/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaykumar Mehta, **Advocate**
Sh. Jayantilal Nanalal Mehta
Jayanti Cottage Block # 19/20, Shaktinagar
Society Mehta Colony Keshod Gujarat-362220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1577

F.No. N-11013/3587/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Meenaben, **Advocate**
Sh. Parsotambhai Vasant
9/6, Junction Plot, Shram-Deep Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1578

F.No. N-11013/3588/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modi Jatinkumar Vinodchandra, **Advocate**
Sh. Modi Vinodchandra Manilal
G/2, Ground Floor, Bijal Apartment, Panchvati,
Ellisbridge, Ahmedabad Gujarat-380006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1579

F.No. N-11013/3589/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Priteshkumar, **Advocate**
Sh. Dilipbhai
5, Laxmikunj Society, Nr.Gayatri Mandir,
visanagar Road Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1580

F.No. N-11013/3590/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Nayanaben, **Advocate**
Sh. Rameshbhai
At.Ranmalpur taluka Halvad, Distt.Morbi
Gujarat-363310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1581

F.No. N-11013/3591/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasava Girishbhai Jesangbhai, **Advocate**
Sh. Vasava Jesangbhai Bhattubhai
Harsiddhi Society, At.& Po.Shuklatirth, Ta.& Distt.
Bharuch Gujarat-392030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1582

F.No. N-11013/3592/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Madha Hirabhai Vaghela, **Advocate**
Sh. Hirabhai Sidibhai Vaghela
Vill.Nagarpipaliya, Tal. Lodhika Via Metoda
GIDC Distt.Rajkot Gujarat-360021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1583

F.No. N-11013/3593/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Lalji Chanabhai Bagda, **Advocate**
Sh. Chanabhai Rajabhai Bagda
Ugam Nivas Vill.Vora Kotda Tal. Gondal
Distt.Rajkot Gujarat-360311

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1584

F.No. N-11013/3594/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manisha Sohanlal Sendar, **Advocate**
Sh. Sohanlal Kasturchand Sendar
17, Harisharan Society, Nr.Devjit Society, Opp.
Shiv Kedar Flat, Chandlodia, Ahmedabad
Gujarat-81

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1585

F.No. N-11013/3595/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rashidabanu Mushabhai Patel, **Advocate**
Sh. Mushabhai Ahmedbhai Patel
903, A-Lane of Islami Hotel, Nr.Tele-Exchange
Road, Mirzapur Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1586

F.No. N-11013/3596/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sushma Panchal, **Advocate**
Sh. Pankaj H.Panchal
C-1/9, Vitthalnagar Appt.Opp.Surya Nagar Bus
Stop, Waghodia Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1587

F.No. N-11013/3597/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Rajemohammed Abdulrehman, **Advocate**
Sh. Shaikh Abdulrehman Rajemohammed
2830, Beldarwad, Shahpur Ahmedabad Gujarat-
380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1588

F.No. N-11013/3598/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nasimabanu Abdul Razak Shaikh, **Advocate**
Sh. Abdul Razak Mihamad Sharid Shaikh
New, Falia, At.Po.Atodara, Tal. Olpad Distt.Surat
Gujarat-394310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1589

F.No. N-11013/3599/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Falgunibhai D.Rana, **Advocate**
Sh. Dahyabhai B.Rana
204, Shriji Tower, Mota Bazar, Opp Ganpati
Temple, Valsad Tal.Distt.Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1590

F.No. N-11013/3600/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pragnaben Anantrai Dave, **Advocate**
Sh. Anantrai Liladhar Dave
133, nr. Narayan Society, Daxini Maninagar
Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1591

F.No. N-11013/3601/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jadav Jyotsana Kantilal, **Advocate**
Sh. Jadav Kantilal
B-50, Manmandir Bungalows, B/H.Visat Mata
Temple, nr.Hari Mandir Society, I.O.C.Road,
Chandkheda Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1592

F.No. N-11013/3602/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Jasmin Hasmukhbhai, **Advocate**
Sh. Parmar Hasmukhbhai Vasarambhai
32, Subhash Nagar, Nr.Sorabji, Compound, Juna
Vadaj Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1593

F.No. N-11013/3603/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatt Hiteshkumar Laxmishanker, **Advocate**
Sh. Bhatt laxmishanker Motilal
E-83-84 Jashodanangar Society At.Po.Ta. Savli
Distt. Vadoadara Gujarat-391770

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1594

F.No. N-11013/3604/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasantbaben Chauhan, **Advocate**
Sh. Sardarsinh Somsinh Chauhan
At.Hajipura, Ta. Himatnagar Distt.Sabarkantha
Gujarat-383120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1595

F.No. N-11013/3605/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Taslimjahora, **Advocate**
Sh. Saiyad Abdulvahab Husenmiya
Opp.Kasba Masjid, At.& Post Dhandhuka, Ta.
Dhandhuka Distt.Ahmedabad Gujarat-382460

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1596

F.No. N-11013/3606/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manshukh Raghavbhai Nathani, **Advocate**
Sh. Raghavbhai Nanjibhai Nathani
Harsh Madhuvan Park Street No.4, Kuvadva
Road, B/H.Gurudev park-2 Rajkot Gujarat-
360003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1597

F.No. N-11013/3607/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Nileshkumar, **Advocate**
Sh. Vitthalbhai
510, Gujarat Housing Board Somanth Road,
Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1598

F.No. N-11013/3608/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raj Dipsinh Bhupatsinh, **Advocate**
Sh. Raj Bhupatsinh Chhitabhai
B/9, Jalaram Society, At.& po. Shuklatrith, ta. &
Distt. Bharuch Gujarat-392030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1599

F.No. N-11013/3609/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modi Manisha Pravinchandra, **Advocate**
Sh. Modi Pravinchadra Chunilal
B/2/24, Nirman Complex, R.C.Tech.Road
Shayona City Ghatlodiya Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1600

F.No. N-11013/3610/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Suryankant Manilal, **Advocate**
Sh. Parmar Manilal Bhagvandas
Room No.855, Indiranagar -2, lamba village, ta.
Dascroi Distt.Ahmedabad Gujarat-382405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1601

F.No. N-11013/3611/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pratapbhai Bachabhai Jahalawala, **Advocate**
Sh. Bachabhai Motibhai Jahalawala
101/790, Gujarat Housing Board, Amba Chowk
Kalapinagar, Asarwa Ahmedabad Gujarat-
380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1602

F.No. N-11013/3612/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Neha Pradip Rathod, **Advocate**
Sh. Mineshkumar Ravat
2185, Mumnavad, Panditji Ni Pole, Sarangpur
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1603

F.No. N-11013/3613/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Ashvinkumar Himmatlal, **Advocate**
Sh. Chauhan Himmatlal Vaghjibhai
B/H Sonavala Hospital, Shantinagar, Salangpur
Road, Botad Distt.Gujarat-364710

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1604

F.No. N-11013/3614/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jasmina Animeshkumar Patel, **Advocate**
Sh. Animeshkumar Gandabhai Patel
A/6, Ratnadeep Complex, Opp. Kalupur Bank,
Bhuyangdev, Ghatlodiya, Solar Road, Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1605

F.No. N-11013/3615/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kansara Parulben, **Advocate**
Sh. Kiritkumar Nathalal Kansara
Jay Gopal Pipalawadi, Vidhutnagar Society
Gadhada Swa Ta.Gadhada Diistt.Botad
Bhavnagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1606

F.No. N-11013/3616/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dilipkumar Laxmikanth Jha, **Advocate**
Sh. Laxmi Kanth Jha
B/17, Ram Nagar, C.R.patil Estate Road Dindoli
Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1607

F.No. N-11013/3617/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vilinaben Christian, **Advocate**
Sh. Vilyamkumar
C/2-106, Satyam Flat Nr.Dhulabhai Chali
Rakhial Road Gomtipur Ahmedabad Gujarat-
380021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1608

F.No. N-11013/3618/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjaykumar Kanjibhai Dholaria, **Advocate**
Sh. Kanjibhai Tapubhai Dholaria
Heer Panchwati Park, Near A.T.& T. Tower
Amrutnagar Road At.Keshod Dist.Junagadh
Gujarat-362220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1609

F.No. N-11013/3619/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Hemangi Udesinh Rahevar, **Advocate**
Sh. Udesinh Shivsinh Rahevar
Mahalaxmi Mata Ni Pole Dholka ta- Dholka
Dist.Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1610

F.No. N-11013/3620/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Vasantbhai, **Advocate**
Sh. Revabhai
At.& Po. Anavada Jayveer Society, ta. & Dist.Patan
Gujarat-384265

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1611

F.No. N-11013/3621/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pravinchandra Hemraj Panara, **Advocate**
Sh. Hemrajbhai Meghabhai Panara
Chandra Park Society, Street No-8, Block No-97,
Near Big Bazar, 150 ft. Ring Road Rajkot Gujarat-
360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1612

F.No. N-11013/3622/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Samirkumar Ranchhodbhai, **Advocate**
Sh. Solanki Ranchhodbhai Khanjibhai
146, Janta Nagar, Opp. Mahadev Temple, Nikol
Road, Odhav Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1613

F.No. N-11013/3623/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Pranavkumar Himatbhai, **Advocate**
Sh. Pandya Himatbhai Ishvarlal
Sundar Chowk Street, Post At.Umralla Ta.Umralla
Distt.Bhavnagar Gujarat-364330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1614

F.No. N-11013/3624/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chetnaben Devjibhai Parmar, **Advocate**
Sh. Devjibhai Karsanbhai Parmar
263, Gujarat Housing Board, Surti Bhagol,
Ankleshwar Dist.Bharuch Gujarat-393001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1615

F.No. N-11013/3625/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shweta Ramesh Jetawani, **Advocate**
Sh. Ishwardas Pohumal Adwani
18, Arti Society, Opp. Madrasi Mandir, Khokhra
Maninagar Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1616

F.No. N-11013/3626/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Shitalben Dashrathbhai, **Advocate**
Sh. Patel Dashratbhai Purushottamdas
A/4, Mangal Apartment, B/H Navrang School
Naranpura Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1617

F.No. N-11013/3627/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pankajkumar Vithalbhai Gohel, **Advocate**
Sh. Vithalbhai Bhagwanji Gohel
402, Z-1, Ghanshyam Complex, Nr.Dhanjibhai
No Kuvo, Chandolodiya Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1618

F.No. N-11013/3628/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavika Prakashbhai Rathod, **Advocate**
Sh. Prakashbhai Govindbhai Rathod
Block No.1, Flat No.2, Angan Apartment,
Nr.Gokul Row House, Shamal Cross Road,
Satellite Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1619

F.No. N-11013/3629/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Janakkumar Bhaskarbhai Bhatt, **Advocate**
Sh. Bhaskarraji J.Bhatt
4-Shreenathji Swami Vivekanand Society,
B/H.Sarvodaya Society, Adpur Road, Palitana
Disst.Bhavnagar Gujarat-364270

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1620

F.No. N-11013/3630/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amarbhai Parmar, **Advocate**
Sh. Somabhai Parmar
At- Tarsadi, Post Kosamba- Ta. Mangroi
Dist.Surat Gujarat-394120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1621

F.No. N-11013/3631/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagdishchandra Narsinhrav Gupta, **Advocate**
Sh. Narsinhrav Alabhai Gupta
10/255, Bhaktinagar Society, Opp.Samjuba
Hospital, New Bapunagar Ahmedabad Gujarat-
380024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1622

F.No. N-11013/3632/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tejal Mukundbhai Vyas, **Advocate**
Sh. Mukundbhai N.Vyas
Samarth Nagar, Sukhnivas Colony, Road Amreli
Gujarat-365601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1623

F.No. N-11013/3633/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Paresh Chandrakantbhai Patel, **Advocate**
Sh. Chandrakantbhai Hiralal
B/12, Triveni Soc.BH.Arunachal Soc.Subhanpura
Vadodara Gujarat-390023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1624

F.No. N-11013/3634/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chavda Jayendrasinh Dalpatsinh, **Advocate**
Sh. Chavda Dalpatsinh Jivansinh
B/60, Swapna Villa Bunglows, Nr.Essar Petrol
Pump, In Heena Township Visnagar Road
Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1625

F.No. N-11013/3635/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Rakesh Bhupendrabhai, **Advocate**
Sh. Prajapati Bhupendrabhai Narandas
A/14, Simmandhar Residency, Opp.Sola Bridge,
S.G.Highway Thaltej, Ahmedabad Gujarat-
380054

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1626

F.No. N-11013/3636/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parikh Vijay Jayantibhai, **Advocate**
Sh. Parikh Jayantibhai Mohanbhai
30, Avinash Society, Opp.Kuberswar Mahadev,
Sajipur Bogha Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1627

F.No. N-11013/3637/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Indrakitsinh, **Advocate**
Sh. Amarsinh
At.Dhamboliya, Ta. Bhiloda Distt. Aravalli
Gujarat-383355

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1628

F.No. N-11013/3638/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Arvinbhai J.Solanki, **Advocate**
Sh. Jivanbhai Solanki
C-11, Divrajnagar, Nr. Torrent Power House,
Shahwadi, Narol Ahmedabad Gujarat-382405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1629

F.No. N-11013/3639/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kantilal Mohanlal Jagani, **Advocate**
Sh. Mohanlal Laxmanbhai Jagani
Station plot Nr.Ram Mandir Dhoraji Dist.Rajkot
Gujarat-360410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1630

F.No. N-11013/3640/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Neha Dave, **Advocate**
Sh. Kashyap Dave
D-5/2 GEB Colony IPS Gandhinagar Gujarat-
382041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1631

F.No. N-11013/3641/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Asvin Ravilal, **Advocate**
Sh. Shah Ravilal Tarachand
K.T.Shah Road Temple Street Mandvi-Kutch
Gujarat-370465

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1632

F.No. N-11013/3642/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Kirtikumar, **Advocate**
Sh. Rameshbhai
B/6, Gurukrupa Society, B/H Grid Lambhvel
Road Anand Tal.& Distt. Anand Gujarat-388001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1633

F.No. N-11013/3643/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Surati Mohanbhai lallubhai, **Advocate**
Sh. Surati Lallubhai Chhabildas
98, Vinoba Nagar Society, Nava Nagar Dindoli-
Limbayat, Surat Gujarat-395012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1634

F.No. N-11013/3644/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nanavati Mukeshkumar, **Advocate**
Sh. Kantilal Shankarlal
21, Vishnukunj Society, B/h.UGVCL (GEB)
Visnagar Link Road, Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1635

F.No. N-11013/3645/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Rakeshkumar, **Advocate**
Sh. Manubhai Manilal
19, Pritamnagar Society, Near Aerodrome
Radhanpur Four Roads, Mehsana Gujarat-
384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1636

F.No. N-11013/3646/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dave Durgeshkumar Mohanlal, **Advocate**
Sh. Dave Mohanlal Baluram
A/103, new Yogeshwar Nagar, Opp.Vishal
Nagar, Isanpur Ahmedabad Gujarat-382443

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1637

F.No. N-11013/3647/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hasmukhbhai Ratansinh Dabhi, **Advocate**
Sh. Ratansinh Maganbhai Dabhi
At.Moti Mudel Po.Chhipdi Ta. Kathlal
Distt.Kheda Gujarat-387635

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1638

F.No. N-11013/3648/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Adhvaryu Parul Ketankumar, **Advocate**
Sh. Ketankumar Pravinchandra Adhavryu
B-702, Sarthak Tower, Nr.Sujal Flats,
Ramdevnagar Satellite Ahmedabad Gujarat-
380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1639

F.No. N-11013/3649/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajeshkumar Babubhai Jogani, **Advocate**
Sh. Babubhai Vallabhnbhai Jogani
M-303, Riverview Heights, Pader Road Mota
Varachha Surat Gujarat-394101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1640

F.No. N-11013/3650/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Rashmikant, **Advocate**
Sh. parmar Chimanlal Shankarlal
584, Adovaiya's Dehla Ghee Kanta Road,
Ahmedabad Gujarat-380001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1641

F.No. N-11013/3651/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakkar Ashok, **Advocate**
Sh. Thakkar Ramanlal Mohanlal
14/10, Samratnagar Isanpur, Vatva Road,
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1642

F.No. N-11013/3652/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Uma Gangarambhai, **Advocate**
Sh. Prajapati Gangaram laljibhai
21/A, Dharmyug Society, Ashapuri Temple, line
Jivrajpark, Vejalpur Road Ahmedabad Gujarat-
380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1643

F.No. N-11013/3653/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sunita Chauhan, **Advocate**
Sh. Nandkumar Somabhai Chauhan
Ahmedabad Education Society Campus B/H
L.T.Munshaw Ladies Hostel Ahmedabad Gujarat-
380009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1644

F.No. N-11013/3654/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Makwana Gautam Shankarlal, **Advocate**
Sh. Makwana Shankarlal Ranchoddas
29, Ashwmegh Society, Opp. Soneriya Block No.2
Rakhiyal Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1645

F.No. N-11013/3655/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhoi Kamleshkumar, **Advocate**
Sh. Bhoi Ushakant
Hindu Society Nr. Sindhi Market At.Po.Ta.
Shahera Distt.Panchmahal Gujarat-389210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1646

F.No. N-11013/3656/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Nayak Sejal Rajnikant, **Advocate**
Sh. Parmar Bhupendrabhai Viramshin
2435, Thulshikyara's Khancho Seaminarayan
Temple Road, Kalupur Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1647

F.No. N-11013/3657/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Mahendrakumar, **Advocate**
Sh. Kantilal
At.Anandpura, Post Dangwara Ta.Kadi
Distt.Mehsana Gujarat-382705

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1648

F.No. N-11013/3658/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Trivedi Rekhaben Himanshubhai, **Advocate**
Sh. Trivedi Himanshubhai Navinchandra
Moonlight B/H Trivedi Trader nava Bazar,
Himatnagar Distt.Sabarkantha Gujarat-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1649

F.No. N-11013/3659/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manisha Makwana, **Advocate**
Sh. Jagjivan Makwana
At.Junagadh Block No.608, Rudrax Apartment
Ambika Chowk Junagadh Gujarat-362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1650

F.No. N-11013/3660/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harshavadan Ishverlal Shukla, **Advocate**
Sh. Ishverlal Chhotalal Shukla
A/5, Nilam Park Nilkanth Co.Op.Hous,Society.
Nr.Subhash Chowk, Gurukul Road, Memnagar
Ahmedabad Gujarat-380052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1651

F.No. N-11013/3661/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Girishkumar Ambalal, **Advocate**
Sh. Patel Ambalal Ranchhodhbhai
42/43, Parag Society, Pavanchakki Road, At & Ta.
Nadiad Distt.Kheda Gujarat-387002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1652

F.No. N-11013/3662/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rana Rajendrasinh Pravinsinh, **Advocate**
Sh. Rana Pravinsinh Madhavsinh
At.Po. Amleshwar Ta. Distt.Bharuch Gujarat-
392002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1653

F.No. N-11013/3663/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasaikar Harshidaben Ramjibhai, **Advocate**
Sh. Ramjibhai Joitaram
36, Rahasya Society, Opp. Nvinchandra park,
Camp Road, Shahibaug Ahmedabad Gujarat-
380004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1654

F.No. N-11013/3664/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parkar Ashokkumar Savjibhai, **Advocate**
Sh. Savjibhai Bijalbhai
Block No.1/8, Government B Colony B/H.New
Civil Hospital Asarwa Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1655

F.No. N-11013/3665/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipak Ramniklal Pandya, **Advocate**
Sh. Ramniklal Ramjibhai Pandya
Kumbhnath Para Diparvi Kalawad Shitla
Distt.Jamnagar Gujarat-361160

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1656

F.No. N-11013/3666/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sumankumari Bholasingh Sengar, **Advocate**
Sh. Bholasingh Moharsingh Sengar
26/17, Ramanlal's Chawl, nr. Ambica Mill No-1
Khokhara Road Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1657

F.No. N-11013/3667/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Asesh Dushyantkumar Pandya, **Advocate**
Sh. Dushyantkumar Anandlal pandya
30-Muktanand Society, Karelibaug, Vadodara
gujarat-390018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1658

F.No. N-11013/3668/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Pinky Bhomsingh Ghoghaliya, **Advocate**
Sh. bhomsingh Ghoghaliya
S.H.X-48, Janta Colony Gopalpuri Gandhidham
Kachchh Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1659

F.No. N-11013/3669/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhagat Anand Manilal, **Advocate**
Sh. Bhagat Manilal Tetabhai
18, jay Ranchhod Row House, Opp.Ram Ni Chali
Rakhiyal Road Amdavad Gujarat-380023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1660

F.No. N-11013/3670/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Baraiya Bhagwantbhai Shantilal, **Advocate**
Sh. Baraiya Shantilal Sedhaji
At.Post Kuha To-Charanimuvadi Ta. Daskroi
Distt. Ahmedabad Gujarat-382433

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1661

F.No. N-11013/3671/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mrs. Chauhan Chandralekhaben Somabhai, **Advocate**
Sh. Chauhan Somabhai parsottamdas
F/2, Hina Appartment, 1st Floor Behind Sarjan
Tower, memnagar Village Ahmedabad Gujarat-
380052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1662

F.No. N-11013/3672/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shailesh Dudhabhai Jain, **Advocate**
Sh. Dudhabhai Revabhai Parmar
K/4, KLM officer Quarters B/H.Civil Hospital
Asarwa Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1663

F.No. N-11013/3673/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divyang Shantilal Kapadia, **Advocate**
Sh. Shantilal Valgibhai kapadia
7, Amardeep Society Chakaliya Road, Dahod ta.
Distt. Dahod Gujarat-389151

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1664

F.No. N-11013/3674/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jani Harsha Krishnakant, **Advocate**
Sh. Jani Krishnakant
36, Sangathan Society, Opp. Drive in Cinema, nr.
Sunrisepark, Ahmedabad Gujarat-380052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1665

F.No. N-11013/3675/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Mukeshbhai, **Advocate**
Sh. Patel Gandabhai
Kamalpur Kha Ta.Visnagar Distt.Mehsana
Gujarat-384315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1666

F.No. N-11013/3676/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradyumansinh Bharatsinh Makwana, **Advocate**
Sh. Bharatsinh Lalubha Makwana
281, New Gujarat Housing Board, Near School
No-17, B/H Koteswar Mahadev Surendranagar
Gujarat-363002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1667

F.No. N-11013/3677/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kaushikkumar Patel, **Advocate**
Sh. Ganpatbhai Ambalal Patel
11, Prabhukrupa Society, opp. Gayatri Mandir
Ranip Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1668

F.No. N-11013/3678/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Asodariya Chetan N., **Advocate**
Sh. Asodariya Narshibhai
Shree Block No.34, Ghanshyamnagar West B/H
Crystal Mall kalawad Road Rajkot Gujarat-
360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1669

F.No. N-11013/3679/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nayankumar Savailal Kothari, **Advocate**
Sh. Savailal Hargovindbhai Kothari
Shree Chamunda Nivas 10-Old Jagnath Plot
B/H.Kathiyawad Gymkhana Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1670

F.No. N-11013/3680/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Khunt Anjana L., **Advocate**
Sh. Khunt Laljib hai
Shree Krishna Kunj Manhar Plot Street No.10
Rajkot Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1671

F.No. N-11013/3681/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Akashchandra J.Verma, **Advocate**
Sh. Jagdish Prasad Gurjar
953, Desai Pole Saraspur Circle Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1672

F.No. N-11013/3682/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kirit Chhotalal Trivedi, **Advocate**
Sh. Chhotalal Prabhuram Trivedi
7/B, New Alkapuri Society, Gulbai Tekra Nr.
Polytechnic, Ambawadi Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1673

F.No. N-11013/3683/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Pravinbhai Bhailalbhai, **Advocate**
Sh. Parmar Bhailalbhai Dhulabhai
1760, Chitrakut Society, B/H.Akashvani
Makarpura, Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1674

F.No. N-11013/3684/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Baraiya Rajendra Bhikhalal, **Advocate**
Sh. Baraiya Bhikhala Nanjibhai
Balmukundnagar Society, B/H Tapdiya Ashram
Distt.Amreli Gujarat-365421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1675

F.No. N-11013/3685/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shukla Niles Harkantbhai, **Advocate**
Sh. Shukla Harkantbhai
Varahi 2-Shreeji Nagar Raiya Road, Near
Rameshwar Chowk Rajkot Gujarat-360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1676

F.No. N-11013/3686/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Antala Jitendra Karshanbhai, **Advocate**
Sh. Antala karshanbhai Devshibhai
Plot, Near Manish Cable Dhoraji Gujarat-
360410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1677

F.No. N-11013/3687/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prashant Kanubhai Patel, **Advocate**
Sh. Patel Kanubhai
Parth Tower, 7th Floor Near Indira Circle 150ft
Ring Road, Rajkot Gujarat-360005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1678

F.No. N-11013/3688/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bukhari Shamimahemad Ikramhusen, **Advocate**
Sh. Bukhari Ikramhusen Sokatali
At.Dhandhuka Tatawada Near Masjid Ta.
Dhandhuka Distt.Ahmedabad Gujarat-382460

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1679

F.No. N-11013/3689/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Teraiya Sureshchandra Balashankar, **Advocate**
Sh. Teraiya Balashankar Vitthalji
38-Krishnanagar Society, Rajkot Bhavnagar
Highway At.Babra Ta.Babra Distt.Amreli Gujarat-
365421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1680

F.No. N-11013/3690/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prabhatsinh Kacharsinh Solanki, **Advocate**
Sh. Kacharsinh Gambhirsinh Solanki
At.Mahobatgadh, Post Motasada Ta.Danta
Distt.Banaskantha Gujarat-385120

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1681

F.No. N-11013/3691/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Shilpaben Kantilal, **Advocate**
Sh. Patel Kantilal Narayandas
21, Vidhyanagar Society, Near Kaleshvar
Mahadev Radhanpur Road Mehsana Gujarat-
384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1682

F.No. N-11013/3692/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Minaxi Atmarambhai Parmar, **Advocate**
Sh. Solanki Amitkumar Bhikhalal
77, Shyam Bunglow Part-2, Valinath Cross Road
I.O.C.Road, Chandkheda Ahmedabad Gujarat-
382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1683

F.No. N-11013/3693/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chaudhary Haydevbhai , **Advocate**
Sh. Chaudhary Mavjibhai
At.Rupar Kukas Post Sobhasan Ta.Mehsana
Distt.Mehsana Gujarat-384001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1684

F.No. N-11013/3694/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Axaykumar Vipinchandra Shah, **Advocate**
Sh. Vipinchandra kanchanlal Shah
B/310, Vishala Apartment nr.Punam
Complex, Waghodia Road, Vadodara Gujarat-
390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1685

F.No. N-11013/3695/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kotak Vandana, **Advocate**
Sh. Kotak Kashyap
5, Sudarshan Complex, Near Mansi Tower,
Vastrapur Ahmedabad Gujarat-380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1686

F.No. N-11013/3696/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalavati Khandubhai Matrukar, **Advocate**
Sh. Khandubhai Manaji Matrukar
A/5, SMC Awas, B/h Karan Park Society, D-Mart
Super Store Adajan Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1687

F.No. N-11013/3697/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raghuvirsinh Jayvantsinh Zala, **Advocate**
Sh. Jayvantsinh Harbhmji Zala
Anand Park-2, At.Halvad, Distt.Morbi Gujarat-
363330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1688

F.No. N-11013/3698/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashaben Laxmanbhai Sadhu, **Advocate**
Sh. Laxmanbhai Parshottamdas Sadhu
Plot No.232, Nr.Water Tank, Shahwadi Post-
Narol Ahmedabad Gujarat-382405

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1689

F.No. N-11013/3699/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Punitkumar Harishchandra Dudhrejiya, **Advocate**
Sh. Harishchandra Magniram Dudhrejiya
Plot No.380, Ward No.DC_5, M.K.House Adipur
Distt.Kachchh Gujarat-370205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1690

F.No. N-11013/3700/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajyaguru Bhavesh, **Advocate**
Sh. Rajyaguru Pravinchandra Bhanushankarbhi
F/29, Gayatri Krupa Gujarat Housing Board
Society Behint St Depot, Amreli Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1691

F.No. N-11013/3701/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maldevbhai Jivabhai Parmar, **Advocate**
Sh. Jivabhai Bavanji Parmar
Nr.Saraswati High School Dhundhiyawadi
Palanpur Ta.Palanpur Distt.Banaskantha Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1692

F.No. N-11013/3702/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ami Babubhai Vakharia, **Advocate**
Sh. Babubhai Kantilal Vakharia
105-B, Badri Mahal Aparmtnet Ambica Niketan
Lane Parle Point Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1693

F.No. N-11013/3703/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Saiyed Mustakahmed Vajiydin, **Advocate**
Sh. Saiyed Vajiyudi Bacasaheb
5-B, Delhi Tyre CHSL Opp.Memon Hall,
Juhapura Ahmedabad Gujarat-380055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1694

F.No. N-11013/3704/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Niraj Jayshukhlal Mehta, **Advocate**
Sh. Jayshukhlal Punjaram Mehta
Ramnik Ashram Nr, Kehari Hind Bridge,
Opp. Mosli Line Rajkot Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1695

F.No. N-11013/3705/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhartiben B.Bharwad, **Advocate**
Sh. Bahecharbhai
32, Avinash Society, Nr.C.T.M.Cross Road,
Amraiwadi, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1696

F.No. N-11013/3706/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamlesh Ramkrishna Vyas, **Advocate**
Sh. Ramkrishna Ramanlal Vyas
35, Keshavpark Society, Nr.Vasant Vihar Society,
Kathwada Road, Naroda Ahmedabad Gujarat-
382325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1697

F.No. N-11013/3707/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Abdul Qasim Khan, **Advocate**
Sh. Abdullah Ismail Khan
106/1831 Sundram Nagar, G.H.B.Rakhial
Ahmedabad Gujarat-380023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1698

F.No. N-11013/3708/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Solanki Daxaben Ishwarbhai, **Advocate**
Sh. Solanki Ishwarbhai Varubhai
69/B/48, Jivanlal Ni Chali, Opp. Calico Mill,
Opp.Amrutnagar Society, Baherampura
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1699

F.No. N-11013/3709/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modi Hemantkumar Nagindas, **Advocate**
Sh. Modi Nagindas Motilal
21/B/3, Kailshnagar, Out Side Becharpura Fatak,
Nr.Kailash provision Palanpur Ta.Palanpur
Distt.Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1700

F.No. N-11013/3710/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghanshyamsingh C.Rajput, **Advocate**
Sh. Chandramasingh S.Rajput
E-2, Old Society, Nr.Shajipur Railway Station
Shajipurbogha Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1701

F.No. N-11013/3711/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashokkumar Kuntal Kachhia Patel, **Advocate**
Sh. Kantilal Mohanlal Kachhia Patel
Darjiwali Street, Nr.Dailry In Bazar At.& Po
Matar Distt.Kheda Gujarat-387530

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1702

F.No. N-11013/3712/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vadi Bhartiben V., **Advocate**
Sh. Vadi Vitthalbhai Dayabhai
Block 1/19 Flat No.1712 Ranjitnagar, New
Hudko, Jamnagar Gujarat-361005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1703

F.No. N-11013/3713/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Pragneshkumar K., Advocate
Sh. Rathod Khumansinh B.
B/28, Greenpark Society R.T.O.Road,
Mahadevnagar Vastral Road, Ahmedabad
Gujarat-382418

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1704

F.No. N-11013/3714/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Narendrasinh Udesinh Makwana, **Advocate**
Sh. Udesinh Bhagwansinh Makwana
A/1, Kirtan Tenament, Nr. Panchvati Naka,
Gorwaa Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1705

F.No. N-11013/3715/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sherinkhan Javedkhan Sindhi, **Advocate**
Sh. Javedkhan Ahemadmiya Sindhi
Tinbatti, Langrivas, Palanpur, Ta.Palanpur
Distt.Banaskantha Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1706

F.No. N-11013/3716/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Heena Vallabhbhai Gohel, **Advocate**
Sh. Vallabhbhai Gohel
2235, Shraddha Housing Society, Nr.Ambica Bus
Stop, Gotri Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1707

F.No. N-11013/3717/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Joshi Dhirajkumar Bachubhai, **Advocate**
Sh. Joshi Bachubhai Somabhai
5, Jayshree Nagar, Opp.Tirthnagar Jogeshwari
Society Road, Hatkeshwar Mahadev Amraiwadi
Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1708

F.No. N-11013/3718/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chauhan Sureshkumar Premjibhai, **Advocate**
Sh. Chauhan Premjibhai Limbabhai
F/102, Amazon Residency, Opp.Pancham Villa,
Kamlanagr, Aajwa Road, Vadodara Gujarat-
390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1709

F.No. N-11013/3719/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shanta Umarbhai Reeniya, **Advocate**
Sh. Umarbhai Samatbhai Reeniya
Deepaksinh Sahebji Jadeja Jeshar Chowk, Behind
Girl's School Mundra Kutch Gujarat-370421

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1710

F.No. N-11013/3720/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dinesh B.Patel, **Advocate**
Sh. Bhikhabhai Patel
23, Bhakti R aj Bungalows, Opp. Shreenath
Heaven, Nr, Bhakti Circle, Sardar Patel Ring
Road, Nikol Ahmedabad Gujarat-382350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1711

F.No. N-11013/3721/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raval Shailesh N., **Advocate**
Sh. Raval Nagjibhai D.
41, Madhupark, Nr. Sharsh Park, B/H Atul
Society, Waghodiya Road, Vadodara Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1712

F.No. N-11013/3722/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chiragbhai Hagdisbhai Suthar, **Advocate**
Sh. Jagdishbhai Mansukhbhai Suthar
7/76, Ami Apartment, Nr. Naranpura
Telephone Exchange, Sola Road HBC Post Office
naranpura Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1713

F.No. N-11013/3723/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Goswami Bhavnababen, **Advocate**
Sh. Bava Chimangiri
20, Ishawarkrupa Society, B/h ITI Gurukul Kansa
Road, At.Visnagar Ta.Visnagar Di.Mehsana
Gujarat-384315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1714

F.No. N-11013/3724/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Sureshbhai Raghunathbhai, **Advocate**
Sh. Prajapati Raghunathbhai Amtharam
At-22, Ambika Nagar, Kamaniyapara Unava At.&
Po. Unava, Ta. Unjha Distt.Mehsana Gujarat-
384160

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1715

F.No. N-11013/3725/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Maneklal Chhabildas, **Advocate**
Sh. Rathod Chhabildas Hamirbhai
Vankarvas, Near Bari At.Lakhtar Ta. Lakhtar
Distt.Surendranagar Gujarat-382775

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1716

F.No. N-11013/3726/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Suthar Mehul, **Advocate**
Sh. Suthar Pravinchandra J.
53, Jay Jalaram Society, nr.Dabhoi Dasalad
Bhavan Opp. Maruti Duplex, Eaghodia Road
Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1717

F.No. N-11013/3727/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Varshaben Jagjivanbhai Makwan, **Advocate**
Sh. Manubhai A.Solanki
C/35, Mruzankh, Sahyog Soc. Refinery Road,
Gorwa vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1718

F.No. N-11013/3728/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mrs. Deepa Harivadan Barodavala, **Advocate**
Sh. Harivadan M. Barodavala
C/58, Vrajilia Society, B/H. Balaji Duplex,
Waghodia Ring Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1719

F.No. N-11013/3729/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Jagdishchandra, **Advocate**
Sh. Goutambhai
D/8, Parul Flat, parav Co.Op.Housing Soc.
Nr.Umiya Vijay Satalite Ahmedabad Gujarat-
380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1720

F.No. N-11013/3730/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Bhadreshkumar, **Advocate**
Sh. Patel Chandrakant Jotiaram
174, Vachlo Vas, Amraiwadi Gam, Ahmedabad
Gujarat-380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1721

F.No. N-11013/3731/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Divyeshkumar Joshi, **Advocate**
Sh. Arvinbhai Shankarlal Joshi
B/3, Shivashiv Society, Sama- Savali Road, Opp.
P.& T Colony Karelibaug Vadodara Gujarat-
390018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1722

F.No. N-11013/3732/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bipinchandra Gohel, **Advocate**
Sh. Kanjibhai
At.Kalidas Sadan Bhidiya plot Veraval Post
Veraval Ta.Veraval Distt.Gir Somnath Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1723

F.No. N-11013/3733/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendra Narsinhbhai Pardiwala, **Advocate**
Sh. Narsinhbhai Dhanjibhai Pardiwal
1/2218, Barhajari Street, Near Dargah Nanpura
Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1724

F.No. N-11013/3734/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kripa Ram, **Advocate**
Sh. Ajudya Prasad
A/5, Vallab Township, Nr.Jai Yogeshwar
Township, Ajwa Road Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1725

F.No. N-11013/3735/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Madanlal Sitaram Tyagi, **Advocate**
Sh. Sitaram Balakram Tyagi
F/43, Bhagya Laxmi Township, Nr.Kamla Nagar
Ajwa Road Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1726

F.No. N-11013/3736/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Jayeshkumar Govindlal, **Advocate**
Sh. Prajapati Govindlal Punjiram
17, Bindu Sagar Society B/H.Rly.Station At.Kalol
Ta.Kalol Distt.Gandhinagar Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1727

F.No. N-11013/3737/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Limbachiya Satishkumar, **Advocate**
Sh. Limbachiya Balkrishna
At.Kasindra Ta. Dascroi Distt.Ahmedabad
Gujarat~

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1728

F.No. N-11013/3738/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayantilal P.Panchal, **Advocate**
Sh. Purshottam Panchal
Raw House No.21, New Vidhyavihar Society,
Ramji Mandir Road Ranip Ahmedabad Gujarat-
382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1729

F.No. N-11013/3739/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chiragkumar Vijaykumar Patel, **Advocate**
Sh. Vijaykumar Ishwarbhai Patel
C-49, Suryadarshan Township, near Vishwamitri
Railway Station Manjalpur Vadodara Gujarat-
390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1730

F.No. N-11013/3740/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Tushar Dilipbhai Sondagar, **Advocate**
Sh. Dilipbhai Ratilal Sondagar
Ravi Randal 1/13 Uday Nagar Mavdi Main Road
Rajkot Gujarat-360004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1731

F.No. N-11013/3741/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjaykumar J.Saxena, **Advocate**
Sh. Jagdishnarayan R.Saxena
36, Durganagar Co.Op.Hou.Soc.Ltd. Nr.Silver
Cty. Taksh Shila School Raod Vastral Ahmedabad
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1732

F.No. N-11013/3742/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandulal Vallabhbhai Suhagiya, **Advocate**
Sh. Vallabhbhai Kanjibhai Suhagiya
22, Marutinandan Society, Satellite Road,
mahadev Chowk, Moata Varachha Surat
Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1733

F.No. N-11013/3743/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamleshkumar I.Khristi, **Advocate**
Sh. Ishwarbhai K.Khristi
301, Giriraj Aevenue, B/H. Keya Moters, T.P.13,
Chhani Jakatnaka Vadodara Gujarat-390024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1734

F.No. N-11013/3744/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashokkumar Babubhai Gohel, **Advocate**
Sh. Babubhai Khodabhai Gohel
12, Jamna Chambers, Nr.Old Shaktivijay
Soc.Varachha Road, Surat Gujarat-395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1735

F.No. N-11013/3745/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayantkumar C.Makwana, **Advocate**
Sh. Chimanlal Nathalal Makwana
B/19, murlidhar Tenament B/h. Samarpan Park,
Waghodia Road, Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1736

F.No. N-11013/3746/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kailash R.Chauhan, **Advocate**
Sh. Ramsinh S.Chauhan
Kadam Falia Manjalpur Vadodara Gujarat-
390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1737

F.No. N-11013/3747/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Smrutiben Shah, **Advocate**
Sh. Ghanshyambhai Shah
28, Vaibhav Appartment, Near Sardar Garden
Kalol Distt.Gandhidham Gujarat-382721

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1738

F.No. N-11013/3748/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradeepkumar Mahavirprasad Agrawal, **Advocate**
Sh. Mahavirprasad Babulal Agrawal
11, Vaikunth Nagar Society, Opp.Rohidas Nagar
Kalapinagar Chamanpura Asarwa Ahamedabad
Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1739

F.No. N-11013/3749/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Samir Nareshbhai Shah, **Advocate**
Sh. Nareshbhai Kantilal Shah
P.No.2568, Siddha Shila House, Kachigam Road,
Near Vapi Town Post Office, opp. Bhiaravdham
jain Temple Vapi Tal.Vapi Distt.Valsad Gujarat-
396191

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1740

F.No. N-11013/3750/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rashmin Rameshbhai Ruparel, **Advocate**
Sh. Rameshbhai Dayaljibhai Ruparel
A-304, Manshatirt Apartment, Opp. Geeta
Mandir Nr.Bhaktinagar Circle Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1741

F.No. N-11013/3751/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilesh Jayantibhai Patel, **Advocate**
Sh. Jayantibhai Jerambhai Patel
29, Shukan Bungalows B/h, Natavar Nagar Nana
Varachha Surat Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1742

F.No. N-11013/3752/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jignesh Mukundbhai Gorakhiya, **Advocate**
Sh. Mukundbhai Vithaldas Gorakhiya
Kansara Street, Near Tower Amreli Distt.Gujarat-
365601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1743

F.No. N-11013/3753/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hardik Ashokbhai Shah, **Advocate**
Sh. Ashokbhai Hiralal Shah
7, Prarambh Duplex, Nr.Mahesh Complex,Opp.
Rajivgandhi Swimming Waghodia Road
Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1744

F.No. N-11013/3754/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Nikesh Kumar, **Advocate**
Sh. Rajnikant
Near Bus Stop Padgol Ta. Petlad Distt.Anand
Gujarat-388440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1745

F.No. N-11013/3755/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jagdish Chhaganbhai Sorthiya, **Advocate**
Sh. Chhaganbhai Mithabhai Sorthiya
Shree Ram 5, Mehulnagar Patel Pan Street,
Kothariya Main Road Rajkot Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1746

F.No. N-11013/3756/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kapadia Pravinbhai Jivabhai, **Advocate**
Sh. Kapadia Jivabhai Vastabhai
1921/1, Magan Kumbhar Ni, Navu Chali Opp.
Nagri Millm Gomtipur Ahmedabad Gujarat-
380021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1747

F.No. N-11013/3757/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hemanshu Pravinbhai Shishangiya, **Advocate**
Sh. Pravinbhai Chunibhai Shishangiya
Mangal Pravin Walkeshwar Society Main Road
Rajkot Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1748

F.No. N-11013/3758/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rakesh Trikambhai Kothiya, **Advocate**
Sh. Trikambhai Jadavbhai Kothiya
Rakesh Kunj 4-New Shakti Society Nandu Baugh
Santkabir Road Rajkot Gujarat-360003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1749

F.No. N-11013/3759/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharat Hirani Punjaji, **Advocate**
Sh. Bhagabhai Hirani
Bhai 4/14 Jagnath Plot 8/A, Collage Vadi Rajkot
Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1750

F.No. N-11013/3760/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapati Mukesh Ramanlal, **Advocate**
Sh. Prajapati Ramanlal Ramabhai
27, Shayona Bunglows Part-1 Nr.Shaynocaity &
Party plot Opp. Akhshar Vidhyalay R.C.Technival
Road Ghatlodiya Ahmedabad Gujaarat-61

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1751

F.No. N-11013/3761/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chhaganlal Keshavbhai Patel, **Advocate**
Sh. Keshavbhai Bhanabhai Patel
125/126, Parasnagar Society, Opp. Sanskar
Bharati School, Capt. Laxmi Marge New Rander
Road, Adajan Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1752

F.No. N-11013/3762/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Naynesh Arvindkumar Thakkar, **Advocate**
Sh. Arvindkumar Gordhandas Thakkar
102, Parshwanath 2, Kashivishwanath Plot
Nr.Gyanjyot Classes Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1753

F.No. N-11013/3763/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Maganlal Meghjibhai Javia, **Advocate**
Sh. Meghjibhai Jairambhai Javia
104, Kirtipalace, Opp. New Court Building
Diwalipura Old Padra Road Vadodara Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1754

F.No. N-11013/3764/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hareshkumar Solanki, **Advocate**
Sh. Prabhatsinh Kalusinh
Shree Ambica Nivas 27, Ottam Nagar Kaligam D
Cabin Sabarmati Taluka City Distt.Ahmedabad
Gujarat-380019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1755

F.No. N-11013/3765/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanghavi Vaishali Harshadkumar, **Advocate**
Sh. Sanghavi Harshadkumar Babulal
101, D-Wing Sheepal Residency Nr.T.G.B.Hotel
Pal Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1756

F.No. N-11013/3766/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sunil Kanubhai Patel, **Advocate**
Sh. Kanubhai Mangalbhai Patel
Nr.Bhavani Shankar Dela Khara Kuva Nadiad
Gujarat-387001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1757

F.No. N-11013/3767/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dharmendra Ravjibhai Pansuriya, **Advocate**
Sh. Ravjibhai Vallabhbhai Pansuriya
M/102, Om Township Part-2, Ar.Po. Pasodara
Tal. Kamrej Distt.Surat Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1758

F.No. N-11013/3768/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandrasinh Bhavasinsh Talatiya, **Advocate**
Sh. Bhavasinsh Sivajisinh Talatiya
Shiv Shakti 5- Gitanagar Nr. P & T.Colony
Gondal Road Rajkot Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1759

F.No. N-11013/3769/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansukh Maganlal Suryavanshi, **Advocate**
Sh. Maganlal Umedbhai Suryavanshi
At & po Digas Ta. Hansot Distt.Bharuch Gujarat-
393030

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1760

F.No. N-11013/3770/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shrimali Sachinkumar Chimanlal, **Advocate**
Sh. Shrimali Chimanlal Khemchandbhai
401/2258, Shiv Shaktinagar G.H.B.Chandkheda
Ahmedabad Gujarat-382424

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1761

F.No. N-11013/3771/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanjaykumar Pratapsinh Rana, **Advocate**
Sh. Pratapsinh Sardarsinh Rana
5, Rajkamal Society, Opp. Madhu Nagar, Karodia
Road, Gorwa Vadodara Gujarat-390016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1762

F.No. N-11013/3772/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Modi Mohan Ishwarlal, **Advocate**
Sh. Modi Ishwarlal Chimanlal
921/922, Bh. Swaminarayan Mandir,
Nr.Jognimata mandir, Naranpura Gam,
Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1763

F.No. N-11013/3773/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vivek Laxmanrao Pinge, **Advocate**
Sh. Laxmanrao Ganpatrao Pinge
103, Shree Avaneesh Apartment opp. Tecnology
& Engineering College Kala Bhavan Nr.Brigadier
Vora Clinic Dandia Bazar Vadodara Gujarat-
390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1764

F.No. N-11013/3774/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nanjibhai Ramjibhai Kidecha, **Advocate**
Sh. Ramjibhai Naranbhai Kidecha
Anjar Darwaja Kumbhar Wada Delvada
At.delvada Ta.Una Distt.Gir Somnath Gujarat-
362510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1765

F.No. N-11013/3775/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ketan Jivabhai Patel, **Advocate**
Sh. Jivabhai Manilal Patel
11, Hiramani Apartment, Lad Society Road,
Nehru Park Vastrapur Ahmedabad Gujarat-
380015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1766

F.No. N-11013/3776/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhartiben Krushnakant Brahmabhatt, **Advocate**
Sh. Krushnakant Maganlal Brahmabhatt
Plot No.23, Paragji Park, Nutan Nagar At.Vapi
Distt.Valsad Gujarat-396191

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1767

F.No. N-11013/3777/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vala Narendrasinh, **Advocate**
Sh. Vala Baneshinh
1/A, Bharat Society, Opp. Dada's Vav Sihor
Distt.Bhavnagar Gujarat-364240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1768

F.No. N-11013/3778/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanaiyalal Makvana, **Advocate**
Sh. Vasharambhai Makvana
Somnath Nagar-2 At, Harij Ta-Harij Distt. Patan
North Gujarat-384240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1769

F.No. N-11013/3779/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nirlep Vallabhbhai Patel, **Advocate**
Sh. Vallabhbhai Karsanbhai Patel
At & Po. Ilav Ta. Hansot Distt.Bharuch Gujarat-
394810

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1770

F.No. N-11013/3780/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. A.Manavalan, **Advocate**
Sh. N.Arumugam
78, Puravadeep Society, Nr.C.T.M.Cross Road,
N.H.No.8, Amraiwadi post Ahmedabad Gujarat-
380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1771

F.No. N-11013/3781/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harish Joshi, **Advocate**
Sh. Rajendrakumar
Block No.36, Flat No.425, Yogeshwar
Appartment Opp.Ghatlodia police Staion Sola
Road Naranpura Ahmedabad Gujarat-380063

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1772

F.No. N-11013/3782/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sharma Chandreshkumar, **Advocate**
Sh. Sharma Sumantbhai G.
Nr.Kshemkalyani Mata Pij Ta.Vasco Distt.Kheda
Gujarat-387230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1773

F.No. N-11013/3783/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prakash Govindbhai Bordiwala, **Advocate**
Sh. Govindbhai Dahyabhai Bordiwala
Ashirwad Villa House No.80, Nr. St.Thomad
School New City Light Road Bharthana Gam
Surat Gujarat-395007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1774

F.No. N-11013/3784/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kanaksinh Raisinh Raj, **Advocate**
Sh. Raisinh Amarsinh Raj
109, Tahura Park, Nr.Taif Nagar, Tandalja Road,
Vadodara Gujarat-390020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1775

F.No. N-11013/3785/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandreshkumar H.Shukla, **Advocate**
Sh. Harendrabhai Chandrakantbhai Shukla
Karachiwali Sheri, Laljimaharaj Jagya Road, Post
Sayla Gujarat-363430

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1776

F.No. N-11013/3786/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shailesh Kantilal Mehta, **Advocate**
Sh. Kantilal Dhanjibhai Mehta
2/4, Jivandhara Society, Near Krishna Park.Soc.
Zanzarda Road Junagadh Gujarat-362001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1777

F.No. N-11013/3787/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pareshkumar Muljibhai Vadher, **Advocate**
Sh. Muljibhai Jadavbhai Vadher
Navkar Tenament Block No.4, Near White House
Jagrabad Road At.Rajula City Distt.Amreli
Gujarat-365560

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1778

F.No. N-11013/3788/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashokkumar Rajendraprasadsingh Thakur, **Advocate**
Sh. Rajendra Prasadsingh Thakur
417, Nem Nagar, Nr. Sarswati Higher Secondary
School Bamroli Surat Gujarat-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1779

F.No. N-11013/3789/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anandkumar Ishwarbhai Patel, **Advocate**
Sh. Ishwarbhai Devabhai Patel
At.& Po. Althan, Opp. Kamnath Mahadev Temple,
Bhatar Road, Tal. City Surat Distt.Surat Gujarat-
395017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1780

F.No. N-11013/3790/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Mukeshkumar Kanubhau, **Advocate**
Sh. Shah Kanubhai Ishwarbhai
A/12, Shree Rang Ashish Society Isanpur Road
Maninagar Ahmedabad Gujarat-380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1781

F.No. N-11013/3791/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jigna Prafulchandra Trivedi, **Advocate**
Sh. Prafulchandra A.Trivedi
B/113, Krishna Park Society, Sayaji Park Bus-
Stop, Ajwa Road Vadodara Gujarat-390019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1782

F.No. N-11013/3792/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharatkumar Surajram Pandya, **Advocate**
Sh. Surajram Bhikhabhai Pandya
72, Mahavirdham Society-1, Kosadroad Kosad
Amroli Surat Gujarat-394107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1783

F.No. N-11013/3793/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gaurav Arunbhai Bade, **Advocate**
Sh. Arunbhai H.Bade
B-102, Golden Park Appartment, Near Katargam
Bus Stand, Luhar Falia Katargam Distt.Surat
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1784

F.No. N-11013/3794/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Yasminbanu Abdulsakur Memon, **Advocate**
Sh. Abdulsakur Abdulsattar Memon
72, Rahat Society, Unn Gabheni Road, Gabheni
Post Sachin Surat Gujarat-394230

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1785

F.No. N-11013/3795/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Patel Komal Bachhrajibhai, **Advocate**
Sh. Patel Bachhrajibhai Jetaram
15-2 E, Mahavir Flats, Near Old Tele. Exchange,
Palanpur, Ta. Palanpur Distt.Banaskantha
Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1786

F.No. N-11013/3796/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dhanji Ganeshbhai Kanzaria, **Advocate**
Sh. Ganeshbhai M.Kanzaria
Shabhli Ni Vadi, Nr. Bhakti Nagar-3, Opp. Sardar
Bag, Stayam Pan Vali Sheri Shanala road Mobri
Gujarat-363641

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1787

F.No. N-11013/3797/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavesh Ramnikbhai Bhalara, **Advocate**
Sh. Ramnikbhai Bhalara
Ranchhodnagar Society, Street No.9, Vekariya
Road Rajkot Gujarat-360003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1788

F.No. N-11013/3798/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pragnesh K.Vasani, **Advocate**
Sh. Kumudchandra
Lavji Gali, Dharampur Tal. Dharampur
Distt.Valsad Gujarat-396050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1789

F.No. N-11013/3799/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kapil Pravinchandra Vyas, **Advocate**
Sh. Pravinchandra Narandas Vyas
Plot No.21, Shubham Nagar B/h, Dr.Bhuva
House, Jafarabad Road, Rajula City Distt.Amreli
Distt.Gujarat-365560

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1790

F.No. N-11013/3800/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mitesh Gopaldas Shah, **Advocate**
Sh. Gopaldas Gokaldas Shah
B-1, Amarnathpark, B/H. Geri Lab Gotri Road,
Vadodara Gujarat-390021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1791

F.No. N-11013/3801/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nilesh Kanubhai Shah, **Advocate**
Sh. Kanubhai Chunilal Shah
A/104, Kishan Platina Opp. Devpura, Hospital,
Harshad Nagar Society, Tulsi Dham Char Rasta,
Manjalpur, Vadodara Gujarat-390011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1792

F.No. N-11013/3802/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Shaikh Nilofar, **Advocate**
Sh. Mahammad Javid Mahammad Hanif
C-44, Rahim Colony Opp. Kasba At.& Post Halol
Tal. Halol Distt.Panchmahal Gujarat-389350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1793

F.No. N-11013/3803/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rameshkumar B.Gohil, **Advocate**
Sh. Bhikhabhai Jadavbhai Gohil
Near Court-Palitana, At.Palitana Distt.Bhavnagar
Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1794

F.No. N-11013/3804/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bharatkumar Baldevbhai Varotaria, **Advocate**
Sh. Baldevbhai Masaribhai Varotaria
63, Green Park, Out Side og Verad Gate, Bhanvad
Ta.Bhanvad, Distt.Devbhumi Dwarka Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1795

F.No. N-11013/3805/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Sarla Rajendrasingh Rathod, **Advocate**
Sh. Rajendrasingh Sahdevsingh Rathod
C/15, Keshavbaug, Society, B/H. Shivam School
Parshwanath Township, Nava Naroda
Ahmedabad Gujarat-382345

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1796

F.No. N-11013/3806/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vishvaskumar Vishnuprasad Thakar, **Advocate**
Sh. Vishnuprasad Pranshankar Thakar
To.Shapar, Via-Bagasara Taluka Bagasara
Distt.Amreli Gujarat-365440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1797

F.No. N-11013/3807/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sabyasachi S.Yadav, **Advocate**
Sh. Shivasampatsingh C.Yadav
10/106, Mangal Murti Appt.Nr.New Telephone
Exchange Naranpura Ahmedabad Gujarat-
380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1798

F.No. N-11013/3808/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrasinh Vijaysinh Parmar, **Advocate**
Sh. Vijaysinh M.Parmar
7-Jagruti Society, B/H. Bhomeshwar Temple
Jamnagar Road Rajkot Gujarat-360006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1799

F.No. N-11013/3809/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ankit Mahendrabhai, **Advocate**
Sh. Patel Mahendrabhai Chunilal
Siddhnath Society, Opp. Saraswati School,
Kalikund Road, Dholka Distt.Ahmedabad
Gujarat-382225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1800

F.No. N-11013/3810/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Vishantkumar Haribhai, **Advocate**
Sh. Patel Haribhai Devsibhai
Mahalaxmi Mata Ni.Pole, Uplana Nr.Sindhi Gate,
Dholka Distt.Ahmedabad Gujarat-382225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1801

F.No. N-11013/3811/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Sureshbhai Ramubhai, **Advocate**
Sh. Thakor Ramubhai Babubhai
349, Mahadev, Vas, Nr.Holi Chakla At.Sarkhej,
Ta. City Distt.Ahmedabd Gujarat-382210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1802

F.No. N-11013/3812/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prashant Umakant Tailor, **Advocate**
Sh. Umakant M.Tailor
Panchratna Building, Kothi Char Rasta Vadodara
Gujarat-390001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1803

F.No. N-11013/3813/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sanmukhkumar Padhiyar, **Advocate**
Sh. Panjibhai Padhiyar
Near, S T Wark Shop, Meghani Nagar-4,
Ta.Bagasara Distt.Amreli Gujarat-365440

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1804

F.No. N-11013/3814/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chandrakumari Jagmohan Dixit, **Advocate**
Sh. Jagmohan Chiranjilal Dixit
1434/2, Krishna Chawli, Opp. Fire Station, Nr.
Vijay Mill, Naroda Ahmedabad Gujarat-380025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1805

F.No. N-11013/3815/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Altafahmed Mukhtyarbhai Shaikh, **Advocate**
Sh. Mukhtyarbhai Hasubhai Shaikh
At.Radhanpur Khatrivas Ta. Radhanpur
Distt.Patan Gujarat-385340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1806

F.No. N-11013/3816/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dilipbhai Parshotambhai Ribadiya, **Advocate**
Sh. Parshotambhai Limbabhai Ribadiya
10/11, Shrijinagar Society, Part-2, Nr.
Swaminarayan Temple B/H Kapodra Police
Station L.H.Road Varachha Surat Gujarat-
395006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1807

F.No. N-11013/3817/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Dashrath, **Advocate**
Sh. Nanjibhai
F-6, Parul Flat, Parav Co.Op.Hou.
Soc.Ltd.Nr.Umiya Vijay Satellite Ahmedabad
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1808

F.No. N-11013/3818/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavesh Narsinhbhai Parmar, **Advocate**
Sh. Narsinhbhai Bhalabhai Parmar
30, Siddhi Society, B/h. Vajjnath Mahadev
Temple, Nr. Shama Society Makarba Road
Vejalpur Ahmedabad Gujarat-380051

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1809

F.No. N-11013/3819/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Harshvadan Kanaiyalal Dave, **Advocate**
Sh. Kanaiyalal Ambalal Dave
A-2, Sankalp Flat, Opp.Sulabh Flat, B/h.
Mirambika School, Nr. Ankur Naranpura
Ahmedabad Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1810

F.No. N-11013/3820/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dasani Prakash Gordhandas, **Advocate**
Sh. Dasani Gordhandas Tharumal
B/51, Arya Bhavan Nr. Saijpur Railway Station
Saijpur Bogha Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1811

F.No. N-11013/3821/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Narsinhbhai Ransangbhai, **Advocate**
Sh. Patel Ransangbhai Motibhai
Sahakar Bhavan Cutchery Road, Bazar Kheralu,
Distt. Mehsana Gujarat-384325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1812

F.No. N-11013/3822/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rohitkumar Ramanlal Parekh, **Advocate**
Sh. Ramanlal P.Parekh
3, Panchsheel Society, Gadapura, Race Course,
Vadodara Gujarat-390007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1813

F.No. N-11013/3823/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bakshi Bhavikkumar Shantilal, **Advocate**
Sh. Bakshi Shantilal Popatlal
44, Lucky Park Society, Opp. Jilla Udhyog Kendra
Modhera Road Mehdsana Gujarat-384002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1814

F.No. N-11013/3824/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajanikant Manubhai Parmar, **Advocate**
Sh. Manubhai Balvantbhai Parmar
Sonbog, O/s Miragate, Ganeshpura Road Opp.
Ramdevpir Mandir, Palanpur Distt.Banaskantha
Gujarat-385001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1815

F.No. N-11013/3825/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Amin Nileshkumar Ishwarlal, **Advocate**
Sh. Amin Ishwarlal Kanjibhai
21, Rohit Nagar Society, B/h.New Civil Hospital
Shahibaug, Ahmedabad Gujarat-380004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1816

F.No. N-11013/3826/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Reshma Balvantrao Trivedi, **Advocate**
Sh. Pranav Ajitkumar Dave
13, Pushpak Duplex, Nr.Someshwar Society,
Pariwar Crossing Waghodia Road Vadodara
Gujarat-390025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1817

F.No. N-11013/3827/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Patel Surya Ambalal, **Advocate**
Sh. Patel Mahendrakumar Bhikhabhai
G/1, Yojna Apartment, Wadi Rangmahal Road,
Vadodara Gujarat-390017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1818

F.No. N-11013/3828/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Amit Vijaykumar, **Advocate**
Sh. Patel Vijaykumar Parshottamdas
62, Ganpat Co.op.Ho.Society Ltd.Camp Road,
Shahibaug, Ahmedabad Gujarat-380004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1819

F.No. N-11013/3829/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpan Ramdularesing Chauhan, **Advocate**
Sh. Ramdulare Haridwarsing Chauhan
Plot No.7, Satradhar Society, Muktanand Marg,
Chala Vapi Tal-Vapi Distt.Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1820

F.No. N-11013/3830/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kakkad Umang, **Advocate**
Sh. Dhirajlal
Roopen 4/5, Jagnath Plot Dr.Yagnik Road Rajkot
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1821

F.No. N-11013/3831/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Krunal Balwantkumar Parmar, **Advocate**
Sh. Balwantkumar Mangaldas Parmar
A/8, Krushna Survodaya Society, Opp. Acharya
Nursing Home, Subhanpura, Vadodara Gujarat-
390023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1822

F.No. N-11013/3832/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Barai Shailesh Laxmidas, **Advocate**
Sh. Barai Laxmidas Karsandas
Opp.Shri Gayatri Temple, New Krishna Park
Society, Shiv Shakti At.Jamjodhpur
Distt.jamangar Gujarat-360530

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1823

F.No. N-11013/3833/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nagrecha Jignesh , **Advocate**
Sh. Tulshidas
Kailash Dham Gayatrinagar Street No.3, Rajkot
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1824

F.No. N-11013/3834/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manjusha Rajesh, **Advocate**
Sh. Nagjibhai
Arti-4, Milpara Rajkot Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1825

F.No. N-11013/3835/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kacha Kishor Shantilal, **Advocate**
Sh. Kacha Shantilal Dayabhai
Shreeji Nivas-2, Hasanvadi Opp. Suman
Kahaman House Rajkot Gujarat-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1826

F.No. N-11013/3836/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dabhi Ramubhai Lakhmanbhai, **Advocate**
Sh. Dabhi Lakhmanbhai Ramabhai
Holiday Camp. Road Chhotapuri Ni Madhi
Ta.Maliya Hatina Distt.Junagadh Gujarat-
362250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1827

F.No. N-11013/3837/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parmar Gaurang Mansukhbhai, **Advocate**
Sh. Parmar Mansukhbhai Mohanlal
26, Rohitnagar Society, B/h. Civil Hospital
Shahibaug Road, Ahmedabad Gujarat-380004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1828

F.No. N-11013/3838/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhavsar Dhiren Jashvantlal, **Advocate**
Sh. Bhavsar Jashvantlal Amrutlal
B-26, Khodiyar Jyot Society Nr.Diamond Mill,
Nikol Gam Road, Nikol, Ahmedabad Gujarat-
382350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1829

F.No. N-11013/3839/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prafulchandra Makwana, **Advocate**
Sh. Haralal Kalyanjibhai Makwana
Near Hanuman Street, Najapur Darvaja Ta.
Kunkavav Distt.Amreli Gujarat-365450

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1830

F.No. N-11013/3840/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nirmal Tushar Vasantry, **Advocate**
Sh. Nirmal Vasantry Chhaganlal
A-204, Ratnamala Complex, Near Gajera School
Katargam Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1831

F.No. N-11013/3841/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gosai Rajendragiri, **Advocate**
Sh. Gosai Prahladgiri
491/3, J Type Government Quarters police
Station Road Sector-6, Gandhinagar Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1832

F.No. N-11013/3842/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Prajapti Chhotubhai, **Advocate**
Sh. Prajapti Vasanji Dahy Abhal
Malaviyaji Road, Kumbharwad Near Prajapati
Wadi Valsad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1833

F.No. N-11013/3843/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sureshchandra Ranchhodbhai Parekh, **Advocate**
Sh. Ranchhodbhai Mohanbhai Parekh
B-105, Meera Nagar,, Udhana Surat Gujarat-
394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1834

F.No. N-11013/3844/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayesh Kantilal Mandavia, **Advocate**
Sh. Kantilal Mohanbhai Mandavia
Block No.C-1, Flat No.13, Janki Park Opp.
Wockhardt Hospital, Kalawad Road Rajkot
Gujarat-360001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1835

F.No. N-11013/3845/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansukh Khodabhai Solanki, **Advocate**
Sh. Khodabhai Sidabhai Solanki
Jay Prakash Nagar St.No.2, Bhadiya
Bhagwatipara Main Road Rajkot-3 Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1836

F.No. N-11013/3846/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pravinkumar Bharada, **Advocate**
Sh. Dhulajibhai Bharda
At.& Post, Ode, Ta. Bhiloda Distt.Aravalli Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1837

F.No. N-11013/3847/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chawla Abhilash Devendra Kumar, **Advocate**
Sh. Chawla Devendrakumar Kheratilal
Chawla Niwas Nr.Municipal Garden Haripura
Asarwa Ahmedabad Gujarat-380016

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1838

F.No. N-11013/3848/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yusufkhan Ahmedkhan Pathan, **Advocate**
Sh. Ahmedkhan Akarbarkhan Pathan
Plot No.25/8, Anukulnagar, Near Sanabil Bakery
Near Airtel Tower, Unn Patiya Surat Gujarat-
394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1839

F.No. N-11013/3849/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Swanit Maheshkumar Vaidya, **Advocate**
Sh. Dr.Maheshkumar Chandramukhrui Vaidya
A-11, Aashray Park, Diwalipura Vadodara
Gujarat-390007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1840

F.No. N-11013/3850/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ajaykumar Natvarlal Patani, **Advocate**
Sh. Natvarlal Nathalal Patani
2HJ, 2nd Floor, Indranil Apt. Bhatia Mahollo, Nr.
Navdi Ovara, Bahumali, Nanpura Surat Gujarat-
395001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1841

F.No. N-11013/3851/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Artiben Bhishmabhai Kanuga, **Advocate**
Sh. Bhishmabhai Shashikant Kanuga
202, Deendayal Society Palanpur Road, Surat
Gujarat-395005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1842

F.No. N-11013/3852/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Manish Vaikunthbhai Dhrangad, **Advocate**
Sh. Vaikunthbhai Punjabhai Dharangad
B-404, Shree Pad Residency New Pal Canal Road,
Adajan Surat Gujarat-395009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1843

F.No. N-11013/3853/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rahul Balvantrai Patel, **Advocate**
Sh. Balvantrai Patel
Flat No.301, Nijanand Appartment Street No.2,
Ambaji Kadwa Plot Opp. School No.69, Rajkot
Gujarat-360004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1844

F.No. N-11013/3854/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rajyaguru Sunil Gunvantray, **Advocate**
Sh. Rajyaguru Gunvantray lalshankar
Opp. Radhika Eye Hospital Shree, Raghuvanshi
Society Block No.B-19, Chittal Road Amreli
Gujarat-365601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1845

F.No. N-11013/3855/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kherada Mohmmadyunus Abdulhamid, **Advocate**
Sh. Kherada Abdulhamid Ibrahimhai
Madhugali Ghanchiwada Modasa Distt.Aravalli
Distt.Sabarkantha Gujarat-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1846

F.No. N-11013/3856/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kalpesh Arjanbhai Sutariya, **Advocate**
Sh. Arjanbhai Jivrajbhai Sutariya
B/34 Ishwar Nagar Society Singanpore Char
Rasta Ved Road Katargam Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1847

F.No. N-11013/3857/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Jyotikumari Sureshbhai Patel, **Advocate**
Sh. Sureshbhai Bhagubhai Patel
Village Masma B/H. Sahakari Mandli Tal. Olpad
Distt.Surat Gujarat-394540

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1848

F.No. N-11013/3858/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Davis Harishchandra Lalwala, **Advocate**
Sh. Harishchandra Jagmohandas Lalwala
B/8, Rang Darshan Society-1, Nr. Sadguru
Vidhyalay School Katargam Singanpor Road
Surat Gujarat-395004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1849

F.No. N-11013/3859/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Kamleshkumar Monghabhai, **Advocate**
Sh. Rathod Monghabhai Kalabhai
At.Nava Po. Shamppur Ta. Modasa Gujarat-
383320

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1850

F.No. N-11013/3860/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Krupaliben Nautambhai Bhatt, **Advocate**
Sh. Nautambhai
C/o. Chandaben Mavani Mahavir Society Near
Telephone Exchange Arambhada Jamnagar
Gujarat-361347

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1851

F.No. N-11013/3861/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayendra Haribhai Choksi, **Advocate**
Sh. Haribhai
Abji Krupa Temple Siddhnath Temple Jay Ambey
Society Arambhada Tal okhamandal Jamnagar
Gujarat-361347

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1852

F.No. N-11013/3862/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Pradipkumar Narsinhbhai, **Advocate**
Sh. Patel Narsinhbhai Munjibhai
At.Po Kolikhad Ta. Modasa Gujarat-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1853

F.No. N-11013/3863/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendrakumar Agrawal, **Advocate**
Sh. Kedarprasad Agrawal
7 Arvind Park Society Opp Sindhaway Mata
Mandir CTM Ramol Road Amrawadi Ahmedabad
Gujarat-380026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1854

F.No. N-11013/3864/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Goswami Jagdishgiri Devgiri, **Advocate**
Sh. Devgiri
Retva Pado Anand Chowk Dwarka Jamnagar
Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1855

F.No. N-11013/3865/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. kirankumar Sidabhai Mangalia, **Advocate**
Sh. Sidabhai
Opp. T V Station Parimary School Dwarka
Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1856

F.No. N-11013/3866/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashok Muljibhai Parmar, **Advocate**
Sh. Muljibhai
Opp. Sanatan Seva Mandal Rampara Vadi
Dwarka Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1857

F.No. N-11013/3867/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Krushnakat Ramniklal Min, **Advocate**
Sh. Ramniklal
Momaau Krupa Lakhmir Sangan Street Dwarka
Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1858

F.No. N-11013/3868/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashwin Jayantilal Pabari, **Advocate**
Sh. Jayantilal
Nr Old Police Station mandir Chowk Dwarka
Jamanagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1859

F.No. N-11013/3869/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gokani Kalpesh Prahladbhai, **Advocate**
Sh. Prahladbhai
Aradhana Guest House Shivrajsinh Road Dwarka
Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1860

F.No. N-11013/3870/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mrs.Kiran Mahesh Parmar, **Advocate**
Sh. Devshi Ganga Khunti
10 Pruthvi Township Nr. Bakrol Gate
Rambhaikaka Marg Bakrol Anand Gujarat-
388315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1861

F.No. N-11013/3871/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kamleshkumar Jethalal Trivedi, **Advocate**
Sh. Jethalal Kodarlal Trivedi
157, Rushikesh Society Malpur Road Modasa
Gujarat-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1862

F.No. N-11013/3872/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jignesh Bhanuprasad Joshi, **Advocate**
Sh. Bhanuprasad Joshi
Kachhiya Ni Wadi Opp. Darshan Press Kalol
Panchmahal Gujarat-389330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1863

F.No. N-11013/3873/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mansuri Minhaz, **Advocate**
Sh. Dinmahamad
B/51, Aksha Nagar Gandhi Road Bardoli Taluka
Bardoli Surat Gujarat-394601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1864

F.No. N-11013/3874/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sankliya Vipulkumar, **Advocate**
Sh. Vashrambhai
Ram Opp. Police Station Below Dena Bank To.
Gadhada Swamina Bhavnagar Gujarat-364750

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1865

F.No. N-11013/3875/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ghavda Salim Mamadbhai, **Advocate**
Sh. Mamadbhai Hamirbhai Ghavda
Garbi Chawk Surajkaradi Taluka Dwarka
Jamnagar Gujarat-361347

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1866

F.No. N-11013/3876/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Jethava Alka Bhagwanjibhai, **Advocate**
Sh. Bhagwanjibhai Nathabhai Jethava
Near Grand Thakkar Hotel Nageshwar Road
Dwarka Jamanagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1867

F.No. N-11013/3877/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Laxmanbhai Virjibhai, **Advocate**
Sh. Virjibhai
Vrujdham Society Block No.A-17, Dwarka
Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1868

F.No. N-11013/3878/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ashok Bhanabhai Patel, **Advocate**
Sh. Bhanabhai Shivabhai Patel
Near Harsiddhi Super Market Surajkaradi Taluka
Dwarka Jamnagar Gujarat-361347

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1869

F.No. N-11013/3879/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatelia Kantilal Chatrabhuj, **Advocate**
Sh. Chatrabhuj
Bhadrakali Road B/H Ganga Hotel Dwarka
Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1870

F.No. N-11013/3880/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhatelia Nishit Kanitilal, **Advocate**
Sh. Kantilal
Bhadrakali Road B/H Ganga Hotel Dwarka
Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1871

F.No. N-11013/3881/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mrs.Vijal, **Advocate**
Sh. Parsottambhai
405 Royal residency Vaniyasheri mahidharpura
Surat Gujarat-395003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1872

F.No. N-11013/3882/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Vaishakhiben Mahida, **Advocate**
Sh. Bhupendrasinh Mahida
Dada Ni Khadki Adas Road Adas Anand Gujarat-
388305

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1873

F.No. N-11013/3883/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gadhavi Bharatkumar Ravidan, **Advocate**
Sh. Gadhavi Ravidan Banidan
B/H Virambha Ashabha Kumar Chhatralay Opp
okha Highway Road Dwarka Jamnagar Gujarat-
361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1874

F.No. N-11013/3884/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bhayani Ramkrushna Chandrakant, **Advocate**
Sh. Bhayani Chandrakant Gopaldas
Shree Satyanarayan Krupa Mahavir Soc.
Hanuman Mandir Road Arambhada Ta. Dwarka
Jamnagar Gujarat-361347

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1875

F.No. N-11013/3885/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shivshankar, **Advocate**
Sh. Durgaprasad
27, Nirav Intercity Opp. St.Marry School New
Naroda Ahmedabad Gujarat-382330

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1876

F.No. N-11013/3886/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mrs.Bina Prakash Modi, **Advocate**
Sh. Mehta Rameshbhai
22, Modeshwari Nagar Opp.Distt.CourtBharuch
Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1877

F.No. N-11013/3887/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Rajesh Bhai, **Advocate**
Sh. Solanki Manilal Kalidas
Indiranagar, Highway Road, At.PO.Ta.Harji Distt.
Patan Gujarat-384240

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1878

F.No. N-11013/3888/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hirapara Sureshkumar Viththalbhai, **Advocate**
Sh. VITHTHALBHAI DAYABHAI HIRAPARA
21 SATADHAR SOC NR SARASWATI SCHOOL A
K ROAD SURAT GUJARAT-395008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1879

F.No. N-11013/3889/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Amruta Atulchandra Chauhan, **Advocate**
Sh. Atulchandra Hiralal Chauhan
At.Bhanwad Mochi Street Near Ram Mandir
Gujarat-360510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1880

F.No. N-11013/3890/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pujara Nilesh Hasmukhbhai, **Advocate**
Sh. HASMUKHBHAI DHIRAJLAL PUJARA
SHIV KRUPA HUDCO QUARTER NO. A 79
KOTHARIYA ROAD RAJKOT GUJARAT-360002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1881

F.No. N-11013/3891/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vithalani Vijay Mansukhlal, **Advocate**
Sh. Mansukhlal
Vijay oil Mill Area Birla Plot Railway Station Road
Dwarka Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1882

F.No. N-11013/3892/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Gokani Maya Ravjibhai, **Advocate**
Sh. Ravjibhai
Holi Chowk Jamnagar Gujarat-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1883

F.No. N-11013/3893/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Parul Harishbhai Thakar, **Advocate**
Sh. HARISHBHAI DHANSUKHRAM THAKAR
3122 AYODHYANAGAR LINK ROAD BHARUCH
GUJARAT-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1884

F.No. N-11013/3894/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chirag Venishankar Joshi, **Advocate**
Sh. Venishankar
OPP PGVCL STATION ROAD DWARKA
JAMNAGAR GUJARAT-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1885

F.No. N-11013/3895/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Abhaykumar Harishankar Vayeda, **Advocate**
Sh. Harishankar
M G RAOD TIN BATTI CHOWK DWARKA
JAMNAGAR GUJARAT-361335

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1886

F.No. N-11013/3896/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sagar Jagdishkumar Somalal, **Advocate**
Sh. SAGAR SOMALAL GANGARAM
AT ~ PO ~ NANDISAN TA ~ MODASA
SABKARKANTHA GUJARTA-383250

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1887

F.No. N-11013/3897/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sinh Nilimaben, **Advocate**
Sh. Sinh Ramvilas
32, Mazumnagar Society, Opp.Umiyamata
Temple, Meghraj Road, Modasa Distt.Aravalli
Sabarkantha Gujarat-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1888

F.No. N-11013/3898/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chetna Dilipkumar Vekariya, **Advocate**
Sh. BABUBHAI NANUBHAI SANGHANI
HOUSE NO.21 ASHADEEP SOCIETY ~ CHHAPRA
ROAD NAVSARI GUJARAT-396445

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1889

F.No. N-11013/3899/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Vimeshkumar Pravinchandra, **Advocate**
Sh. SONI PRAVINCHANDRA SHANKARLAL
36 SRADHHA PARK SOCIETY CHOILA ROAD -
BAYAD TA - BAYAD SABKARNATHA GUJARAT-
383325

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1890

F.No. N-11013/3900/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Balkrushnabhai Ramanbhai, **Advocate**
Sh. PATEL RAMANBHAI DHULABHAI
61 YAMUNANAGAR SOCIETY 61
YAMUNANAGAR SOCIETY MODASA
SABARKANTHA GUJART-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1891

F.No. N-11013/3901/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Formal Harshendu Dholakia, **Advocate**
Sh. Harshendu B. Dholakia
Vejnath Street Nagar Chakla Near Zaverjyot
Appartment Kachchh Gujarat-370001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1892

F.No. N-11013/3902/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Ashokkumar Manilal, **Advocate**
Sh. PATEL MANILAL MAVJIBHAI
30 YAMUNA NAGAR SOCIETY MALPUR ROAD
MODASA SABARKANTHA GUJARAT-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1893

F.No. N-11013/3903/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Balvantrai Durlabhai Rathod, **Advocate**
Sh. DURLABHBHAI JOGIBHAI RATHOD
AT AND POST ICHCHHAPORE TALUKA ~
GANDEVI DISTRICT ~ NAVSARI GUJARAT-
396350

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1894

F.No. N-11013/3904/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Hemu Jaydev Shukla, **Advocate**
Sh. PRAKASHCHANDRA PANDYA
22 4TH FLOOR YASH COMPLEX-1 NEAR
MANINAGAR RAILWAY CROSSING
MANINAGAR EASTAHMEDABAD GUJARAT-
380008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1895

F.No. N-11013/3905/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jani Jigar Pinakin, **Advocate**
Sh. JANI PINAKIN RAMANLAL
5 ADARSH MAHAL NEAR MAHAKALI TEMPAL
MAHAVIR NAGAR HIMMATNAGAR
SABKARKANTHA GUJARAT-383001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1896

F.No. N-11013/3906/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitendra Popatbhai Mandukiya, **Advocate**
Sh. Popatbhai mulajibhai mangukiya
14 ramdev raw house yogi chowk punagam
surat Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1897

F.No. N-11013/3907/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pandya Atulkumar Gaurishankar, **Advocate**
Sh. PANDYA GAURISHANKAR HARIBHAI
NEAR NAVODAY VIDHYALAY AT -
SHAKTINAGAR PO - DHANSURA SABARKANTHA
GUJARAT-383310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1898

F.No. N-11013/3908/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Zala Jagatsinh Sardarji, **Advocate**
Sh. ZALA SARDARJI DHULAJI
PALIYAPUR TA ~ MODASA SABARKANTHA
GUJARAT-383276

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1899

F.No. N-11013/3909/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Jujarsinh Amrutlal, **Advocate**
Sh. SOLANKI KODARSINH SHANKARSINH
NEW VAGHODIYA PO - MAHADEVGRAM A -
MODASA SABKARKANTHA GUJARAT-383315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1900

F.No. N-11013/3910/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jariwala Alpesh Amrutlal, **Advocate**
Sh. AMRUTLAL SHANTILAL RANA
64 KHODIYAR NAGAR OPP. BHARAT NAGAR 80
FEET ROAD BHATHENA ANJANA UDHNA SURAT
GUJARAT-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1901

F.No. N-11013/3911/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jitesh Karabhai Tala, **Advocate**
Sh. KARABHAI GHELABHAI TALA
MAHER SAGAR PRANAMI PARK STREET NO - 5
CORNER MAVDI PLOT 150 FEET RING ROAD
NR SKP SCHOOL RAJKOT GUJARAT-360004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1902

F.No. N-11013/3912/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vijaysinh Udaysinh Vala, **Advocate**
Sh. Udaysinh Karnubha Vala
Gokun Nagar Mantri Society Bhanwad
Ta.Bhanvad Distt.Devbhumi Dwarka Gujarat-
360510

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1903

F.No. N-11013/3913/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mayur Babubhai Golwala, **Advocate**
Sh. Babubhai Bhagwandas Golwala
15-A, Narayan Estate Near Shakti Nagar Bharuch
Gujarat-392001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1904

F.No. N-11013/3914/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Gopalram Motilal Lakhera, **Advocate**
Sh. MOTILAL LAKHERA
103 VINAYAK CHAMBER JAWAHER ROAD NO
4 OPP G.E.B. OFFICE UDHANA SURAT GUJARAT-
394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1905

F.No. N-11013/3915/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pradeep Kumar Jain, **Advocate**
Sh. Prakashchandra Jain
Dhanpur Road, At.Limkheda Ta.Limkheda,Distt.
Dahod Gujarat-389140

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1906

F.No. N-11013/3916/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Pratimaben M.Ramanuj, **Advocate**
Sh. Manohardas
Yoganandi - Ahead Meghna Society Near Garbi
Chowk - Keshod Dist. Junagadh GUJARAT-
362220

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1907

F.No. N-11013/3917/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kiritkumar Bhagvanjibhai Mehta, **Advocate**
Sh. BHAGVANJIBHAI KESHAVBHAI MAHETA
AT SARASIYA NEAR FOREST QURATER
FACHARIYA ROAD AT SARASIYA TA. DHARI
AMRELI GUJARAT-365660

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1908

F.No. N-11013/3918/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Kantibhai , **Advocate**
Sh. Vaghela Paragbhai
At. & PO Kolikhad, Ta. Modasa, Dist. S.K.-
383315, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1909

F.No. N-11013/3919/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Kordiya Sureshbhai, **Advocate**
Sh. KORDIYA KARSANBAHI
211 SHIV PARK DUPLEX VASANTNAGAR
TOWNSHIP GOTA AHMEDABAD GUJARAT-
380060

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1910

F.No. N-11013/3920/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vipul Baldevbhai Paneria, **Advocate**
Sh. Baldevbhai
301, sarvoday street near fier station morabhagal
surat Gujarta-395005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1911

F.No. N-11013/3921/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Yakub Abdulsattar Surti, **Advocate**
Sh. ABDULSATTAR SURTI
NEAR GONDRA MASJID GONDRA GODHRA
PANCHMAHALS GUJARAT-389001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1912

F.No. N-11013/3922/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Jayswi Dave, **Advocate**
Sh. Dilipkumar
F-105. Himalaya Zircon Opp. Vishvakarma
Engineering College Motera Ahmedabad Gujarat-
380005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1913

F.No. N-11013/3923/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Chauhan Amitaben, **Advocate**
Sh. CHAUHAN GORDHANBHAI
PLOT NO 19 SHIV SHAKTI SOCIETY ANJAR
KUTCH KACHCHH GUJARAT-370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1914

F.No. N-11013/3924/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms.Chopare Laxmi Rameshchandra, **Advocate**
Sh. Nitin
B-21 NANDANVAN TOWNSHIP NAVAGAM
DINDOLI ROAD SURAT GUJARAT-394210

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1915

F.No. N-11013/3925/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Baloch Samirkhan Rasulkhan, **Advocate**
Sh. BALOCH RASULKHAN AHMADKHAN
AT - PO - BAYAD TA - BAYAD SABARKANTHA
GUJARAT-383340

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1916

F.No. N-11013/3926/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Parag Mohanlal Varu, **Advocate**
Sh. MOHANLAL VARU
PLOT NO 631 B/H ANJAR NAGAR PALICA SHOP
VARSHAMEDI NAKA ANJAR KUTCH KACHCHH
GUJARAT-370110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1917

F.No. N-11013/3927/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vaghela Rajeshkumar Lakhmanbhai, **Advocate**
Sh. Vaghela Lakhmanbhai Bhimabhai
Nr. H.G.L. High School, Jam Raval-361325, Ta.
Kalyanpur, Distt. Jamnagar, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1918

F.No. N-11013/3928/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Santosh Shaileshbhai , **Advocate**
Sh. Shaileshbhai Mithabhai
54/1, Sadhana Nagar, Opp. Arya Kanya
Vidyalaya, Karalibaug, Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1919

F.No. N-11013/3929/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Damor Shanabhai Virabhai , **Advocate**
Sh. Damor Virabhai Kacharbhai
At. Motivav, P.O. Pahad, Ta. Limkheda, Dist.
Dahod, Gujarat-389140

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1920

F.No. N-11013/3930/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Naresh Khemchand Mulchandani, **Advocate**
Sh. Khemchand Mulchandani
Ganga Vihar' E-228, NU-4, (Sapna Nagar),
Gandhidham-Kachchh, Gujarat-370201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1921

F.No. N-11013/3931/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Nitinkumar Kanjibhai Sagpariya, **Advocate**
Sh. Kanjibhai Virabhai Sagapariya
MAA' Block No.32, Rushikesh Soc.,St.-2, Opp.
Shivshakti Colony, Uni. Road., Rajkot-360005,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1922

F.No. N-11013/3932/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Raj Dharmendrasinh Mulrajsinh, **Advocate**
Sh. Mulrajsingh Virsinh Raj
201, Swamininarayan Nagar, Nizampura,
Vadodara-390024, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1923

F.No. N-11013/3933/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sadia Rambhai Karabhai , **Advocate**
Sh. .
Shri' Shankracharya Society-2, Nr. Ramdevpir
Temple, Airport Road, Narsang Tekri, Porbandar-
360577, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1924

F.No. N-11013/3934/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Aglodiya Abibbhai Nurabhai , **Advocate**
Sh. Aglodiya Nurabhai
At. PO Mumanvas, Ta. Vadgam, Distt. B.K. ,
Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1925

F.No. N-11013/3935/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Ms. Bhatia Nayana Kailashchandra, **Advocate**
Sh. Bhatia Kailashchandra Devraj
7, Nirgun Bungalows, Karnavati Club Road, Opp.
R.H. Kapadia High School, Ramdevnagar,
Satellite, Ahmedabad-15, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1926

F.No. N-11013/3936/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Anwarhusain Ismail Mandhra, **Advocate**
Sh. Ismail Osman Mandhra
At. Post Sanyara, Ta. Abadasha, Distt. Kachchh,
Gujarat-370645

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1927

F.No. N-11013/3937/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Matieda Kishorsinh Sursinh, **Advocate**
Sh. Matieda Sursinh Ganpatsinh
B.No.5,Manu Smruti Society, Opp.Madhav Baug,
Parvat Patiya Surat Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1928

F.No. N-11013/3938/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vikas Manharlal Chauhan , **Advocate**
Sh. Manharlal P Chauhan
2, Marutinagar, Air Port Road, Beh. Saraswati
School, Rajkot-360001, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1929

F.No. N-11013/3939/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Bihari Shamasherkhan Mojamkhan, **Advocate**
Sh. Bihari Mojamkhan K.
At.Hebatpur, Po. Chitrasani Ta. Palanpur, Distt.
Banaskantha Gujarat-385002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1930

F.No. N-11013/3940/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Chhatbar Sajeed , **Advocate**
Sh. Chhatbar Mamadbhai
New Jail Road, Shastri Nagar, Shankat Tekri,
B/h.School No.3,Jamnagar Gujarat-361005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1931

F.No. N-11013/3941/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Girish Kumar Parmar , **Advocate**
Sh. Hiralal Parmar
At & Po Aminpur Ta.Prantij Di. Sabarkantha
Himatnagar Gujarat-383205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1932

F.No. N-11013/3942/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Hamidmiya Valimiya Saiyed, **Advocate**
Sh. Valimiya B. Saiyed
Sindhivad, Nr. Lal Tower, City Rajpipla, Dist.
Narmada, Gujarat-393145

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1933

F.No. N-11013/3943/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shaikh Mohammed Ali, **Advocate**
Sh. Shaikh Hamidulla
30, Saiyad Riyaz Husen Chawl Near, Chartoda
Kabrastan Gomtipur, Ahmedabad Gujarat-21

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1934

F.No. N-11013/3944/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Zala Balavantsinh Jenabhai, **Advocate**
Sh. Jenabhai
Sundloura Galabpura Ta. Umesh Distt. Anand

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1935

F.No. N-11013/3945/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Christian Denish Chandrakant, **Advocate**
Sh. Christian Chandrakant Isudas
Christian Street, Matar At. & Po. Matar Ta. Matar,
Distt. Kheda Gujarat-387530

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1936

F.No. N-11013/3946/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Soni Ashokkumar , **Advocate**
Sh. Manubhai
At. Haripura, PO. Ajupura Ta. Thasra Dist. Kheda
Gujarat-388225

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1937

F.No. N-11013/3947/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Desai Dhanabhai Babubhai , **Advocate**
Sh. Desai Babubhai Govabhai
A/5, Killolnagar Society, Behind Maheshwari
Road, Odhav City Distt.Ahmedabad Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1938

F.No. N-11013/3948/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mukeshkumar Dalpatbhai Kataria, **Advocate**
Sh. Dalpatbhai Bhagwanbhai Kataria
10, Vrundavan Society, Beh. Sardar Hospital, At.
& Post & Tal. Bardoli, Dist. Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1939

F.No. N-11013/3949/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rathod Dashrathbhai A., Advocate
Sh. Rathod Ambalal Rajaneti
Lal Darwaja, Old Gunj Bazar At-Visnagar
Distt.Mehsana Gujarat-384315

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.12/06.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 1940

F.No. N-11013/3950/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Dipakkumar Manubhai Dabhi , **Advocate**
Sh. Manubhai Khusaldas Dabhi
35,Pavanputra Society, Radhaswami Road, Ranip
Ahmedabad Gujarat-382480

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1941

F.No. N-11013/3951/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mirza Faridbeg, **Advocate**
Sh. Nurbeg
At.Kasba Masjid,Kapadwanj Ta. Kapadwanj Dist.
Kheda Gujarat-387620

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1942

F.No. N-11013/3952/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sarvaiya Umang Kumar Jivrajbhai , **Advocate**
Sh. Sarvaiya Jivrajbhai Gigabhai
64,Mansuri Chawl No.3,Rajpur-Gpmtipur
Ahmedabad Gujarat-380021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1943

F.No. N-11013/3953/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Solanki Dharmendra Kumar Maheshbhai (SC), **Advocate**
Sh. Solanki Maheshbhai Keshavlal
B-17, Valinath Park, Nr. Ranchhodji Temple,
Rabari Vasahat, odhav Ahmedabad-382415

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1944

F.No. N-11013/3954/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Patel Alpeshkumar , **Advocate**
Sh. Harshadbhai
Patravali Khdkh Bhalej Ta.Umreth Dist. Anand.
Gujarat-388205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1945

F.No. N-11013/3955/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Vasantkumar Ravjibhai Patel, **Advocate**
Sh. Ravjibhai Motibhai Patel
J-8, new Nikita Park Opp.Thirthnagar, Near Sun
& Step Club, Thaltej, Ahmedabad Gujarat-
380061

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1946

F.No. N-11013/3956/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Sureshchandra D.Kotak, **Advocate**
Sh. Dayaljibhai C.Kotak
2- Setubhandh Society, B/H. Mahila College
Besides Gitanjali House Rajkot - 360007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1947

F.No. N-11013/3957/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Mehul Rajanikant Dave, **Advocate**
Sh. Rajanikant Pramlal Dave
'A1/207, Chamunda Dream City, Koparli Road,
Chharwada Tal. Vapi Distt. Valsad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1948

F.No. N-11013/3958/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rasilaben Amarshibhai Chauhan , **Advocate**
Sh. Amarshibhai Ghughabhai Chauhan
Block No-D-13, 3rd Floor, Shyamal Flat,
Vidyanagar, Bhavnagar Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.2014 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1949

F.No. N-11013/3959/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Pooja Sureshbhai Joshi, **Advocate**
Sh. Sureshbhai Jentibhai Joshi
Ganesh park, Street No.1, Shiv Shakti, B/h. Raiya
Circle Raiya Road Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.2014 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1950

F.No. N-11013/3960/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Rina Sureshbhai Joshi, **Advocate**
Sh. Sureshbhai Jentibhai Joshi
Ganesh park, Street No.1, Shiv Shakti, B/h. Raiya
Circle Raiya Road Rajkot Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.2014 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1951

F.No. N-11013/3961/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Shah Hetal Sunil, **Advocate**
Sh. Shah Sunil Sureshchandra
E/5, Jay Appartment, opp. Azad Bus Stop,
Ambawadi, Ahmedabad Gujarat-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.2015 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 1952

F.No. N-11013/3962/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 27th June, 2016

To

Sh./Ms. Thakor Balvantsang, **Advocate**
Sh. Gopalsang
At.Po.Norta,Vachali Party, Ta & Dist.Patan
Gujarat-384275

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**